

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF SEPTEMBER 2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-942/2024	02-09-2024	SHRIRAM PISTONS AND RINGS LIMITED VS ASHOK KUMAR	AASTHA SHARMA	9718209970	AASTHA@THELEGIST.COM	31.08.2024
301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI			SUIT FOR RECOVERY	CS COMM-947/2024	02-09-2024	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	31.08.2024	
301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI			PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-896/2024	02-09-2024	IDFC FIRST BANK VS MENKA GHAMNDI LAL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	31.08.2024	
301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI			EXECUTION PETITION	EX.COMM-375/2024	04-09-2024	SHREE PAPER CO PVT LTD VS KRF LTD	HAKIM KHAN	8130879033	HAKIMKHAN82@GMAIL.COM	03.09.2024	
301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI			SUIT FOR RECOVERY	CS COMM-959/2024	04-09-2024	MOHINDER KUMAR SHARMA ALIAS MOHINDER SHARMA VS BIJINDER SAXENA	SIDDHARTH AGGARWAL	9810031823	SIDHARTHAGGARWAL@GMAIL.COM	03.09.2024	
301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI			SUIT FOR RECOVERY	CS COMM-966/2024	05-09-2024	PUNJAB NATIONAL BANK VS SANGEETA DUA	VISHWA RANJAN KUMAR	9811136731	VISHWARANJAN71@YAHOO.COM	04.09.2024	
301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI			PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-921/2024	05-09-2024	HDFC BANK LTD VS TENISH KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024	
301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI			PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-922/2024	05-09-2024	TATA CAPITAL LTD VS DHARAMRAJ CONTRACTS INDIA PRIV	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024	
301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI			PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-940/2024	07-09-2024	HDFC BANK LTD VS SHYAM SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.09.2024	

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-976/2024	07-09-2024	STATE BANK OF INDIA VS RAJ NANDAN	RAJIV KUMAR THAKUR	9810019614	ASSOCIATES1995@GMAIL.COM	06.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-951/2024	09-09-2024	IDFC FIRST BANK LTD VS NAJIM SAIFI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-973/2024	11-09-2024	IDFC FIRST BANK LTD VS PAPPU DEVIGIRI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-974/2024	11-09-2024	IDFC FIRST BANK LTD VS KAMLESH DHIRAJ	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1005/2024	11-09-2024	SAKARNI PLASTER INDIA PVT LTD VS NEHA SACHDEVA	MAYANK AGGARWAL	9312769327	VERTICAL.LEGAL@GMAIL.COM	10.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1009/2024	12-09-2024	M/S NITIN PLASTIC VS M/S ADITYA POLYMERS	ROHIT GOUR	8486057784	ADVROHITGOUR@GMAIL.COM	11.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1010/2024	12-09-2024	SUPERTECH ENGINEERS VS VINOD SAROJ	VISHESH WADHWA	9891551234	VWLAWCHAMBERS@GMAIL.COM	11.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-395/2024	12-09-2024	ANKIT GUPTA VS ENGLISH PREMIUM	AMAR KUMAR	9717101829	ADVOCATEAMAR1977@GMLL.COM	11.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-401/2024	13-09-2024	ANKIT GUPTA VS ENGLISH PREMIUM	AMAR KUMAR	9717101829	ADVOCATEAMAR1977@GMLL.COM	12.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISC. PETITION	MISC. DJ-544/2024	13-09-2024	PRATEEK JAIN VS RAMESH SINGH	RAM PRAKASH SONI	9958430361	INFO@RPSLEGALSOLUTION.COM	12.09.2024

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1029/2024	18-09-2024	STATE BANK OF INDIA VS VIJAY CHELLURI	KRISHAN KUMAR	9990577700	KRISHENKUMAR@GMAIL.COM	17.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1018/2024	19-09-2024	IDFC FIRST BANK LTD VS VIVEK FREIGHT CARRIER	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	18.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISC. PETITION	MISC. DJ-558/2024	20-09-2024	SATISH KUMAR VS PARAMJIT SINGH	VINEET TANEJA	7838661141	TANEJAVINEET@GMAIL.COM	19.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1035/2024	21-09-2024	IDFC FIRST BANK LTD VS NARESH CHAUHAN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1037/2024	21-09-2024	M/S IDFC FIRST BANK LIMITED VS MAAN SINGH	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	20.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1053/2024	23-09-2024	PARVEEN KUMAR GARG VS DIMPLE DIXIT	SAMEER SIDHAR	9444446565	SAMEER SIDHAR@METROPOLITANLEGAL.IN	21.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1046/2024	23-09-2024	TATA CAPITAL LTD. VS DEEPAK	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	21.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1057/2024	24-09-2024	IDFC FIRST BANK LTD VS KAPIL RASTOGI	JOGINDERSUKHIJA	9810315334	JUSJURIS@GMAIL.COM	23.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-420/2024	24-09-2024	RAJDHANI PAPERS INDUSTRIES PVT LIMITED VS OLYMPIC CARDS LTD	G S GANGWAR	9717211123	GANGWAR@GSGANGWAR.COM	23.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-423/2024	25-09-2024	BHARATI BHAWAN PUBLISHERS AND DISTRIBUTORS VS VIJAY BANSAL	NIKHIL TRIPATHI	9899836932	NIKHILYRIPATHI63@GMAIL.COM	24.09.2024

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			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1074/2024	25-09-2024	IDFC FIRST BANK LTD VS LAL SINGH	JOGINDERSUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1075/2024	25-09-2024	IDFC FIRST BANK LTD VS AMIR AHMAD	JOGINDERSUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	MISC. PETITION	MISC. DJ-568/2024	27-09-2024	K P DIAMONDS PVT LTD. VS SIDDHI JEWELS	NAMRATA MALIK	981086524	NAMRATAMALIK_11@YAHOO.COM	25.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	MISC. PETITION	MISC. DJ-569/2024	27-09-2024	CANARA BANK VS GAGAN GUPTA	SUNIL KUMAR JHA	9013351414	KJHASUNIL943@GMAIL.COM	25.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1092/2024	27-09-2024	IDFC FIRST BANK LTD VS PUNIT KUMAR	JOGINDERSUKHIJA	9810315334	JUSJURIS@GMAIL.COM	26.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1075/2024	28-09-2024	ASHOK MITTAL VS DHANAJAY	AMIT GARG	9350018343	ADVAMITGARG10502019@GMAIL.COM	27.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1083/2024	30-09-2024	PAWAN BANSAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	28.09.2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		OMP (I) (COMM)	891/2024	02-09-2024	IDFC FIRST BANK LTD VS SANJEEV KUMAR	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	30.08.2024
			306	MISC DJ	517/2024	03-09-2024	M/S INDIAN OIL CORPORATION LTD VS M/S G K DIARY AND MILK PRODUCTS	KUNAL KALRA(P),	9871028645	NA	31.08.2024

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			306	OMP (I) (COMM)	912/2024	05-09-2024	IDFC FIRST BANK LIMITED VS ASHIK PAL	RAHUL KASHYAP(P),	9891009515	LEXPACIFIC03@GM AIL.COM	02.09.2024
			306	OMP (I) (COMM)	920/2024	05-09-2024	AXIS BANK LTD VS KISHAN THAKUR	DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	02.09.2024
			306	OMP (I) (COMM)	918/2024	05-09-2024	AXIS BANK LTD VS PAWAN KUMAR	DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	02.09.2024
			306	CS (COMM)	972/2024	06-09-2024	M/S FREIGHT SYSTEMS PVT LTD VS RASHMI ARORA	ARVIND KUMAR SINGH(P),	9899323731	ADVAKS@YAHOO.C O.IN	03.09.2024
			306	MISC DJ	526/2024	06-09-2024	M/S UROOJ ENTERPRISES VS EAGLE TECHNOLOGY PLASTIC FACTORY	FEROZ KHAN(P),	9818416099	NA	05.09.2024
			306	OMP (I) (COMM)	942/2024	07-09-2024	HDFC BANK LTD VS KLD CREATION INFRASTRUCTURE PVT LTD	DANISH BHOLA(P),	9811452022	ANISH_BHOLA@YA HOO.COM	05.09.2024
			306	CS (COMM)	986/2024	09-09-2024	JOGINDER PAL BHATIA VS BILKISH ALI RANA	KIRTI BIRUA(P),	9810140500	ADVECATEANIL@R EDIFFMAIL.COM	05.09.2024
			306	OMP (I) (COMM)	961/2024	10-09-2024	IDFC FIRST BANK LTD VS MAHESH KAYAT	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL. COM	07.09.2024

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			306	CS (COMM)	989/2024	10-09-2024	NATHI DEVI PROP OF M/S CHAUDHARY TRANSFORMER UDYOG VS NARESH JHALANI AND ORS	MANJUL MAYANK SHUKLA(P),	9873901278	SHIVACELEGAL@YAHOO.IN	06.09.2024
			306	CS (COMM)	993/2024	10-09-2024	KAILASHPATI POLYPLAST PVT LTD VS MS RAGHAV INDUSTRIES	ABHAY RAJ VERMA(P),	989922600	SOURABH@SAMAYALAW.IN	05.09.2024
			306	CS (COMM)	1002/2024	11-09-2024	BANK OF INDIA VS MOHD FAIZAN KHAN PROP M/S BLUE ACME	BIJAY MOHAN GOSWAMI(P),	9015893668	ADVBMG2016@GMAIL.COM	06.09.2024
			306	OMP (I) (COMM)	971/2024	11-09-2024	IDFC FIRST BANK LTD VS ASGAR ALI	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			306	OMP (I) (COMM)	995/2024	13-09-2024	AXIS BANK LTD VS SATISH SINGH	DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	11.09.2024
			306	CS (COMM)	1030/2024	18-09-2024	PANKAJ SHARMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHI16@GMAIL.COM	13.09.2024
			306	EXECUTION (COMM)	408/2024	18-09-2024	RAJEEV GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHI16@GMAIL.COM	12.09.2024
			306	OMP (I) (COMM)	1025/2024	19-09-2024	IDFC FIRST BANK LTD VS BRAJESH KUMAR	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	17.09.2024

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			306	OMP (I) (COMM)	1016/2024	19-09-2024	AXIS BANK LTD VS RAHUL KHAN			SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	12.09.2024
			306	OMP (I) (COMM)	1024/2024	19-09-2024	IDFC FIRST BANK LTD VS SANDIP SUNDAR			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	17.09.2024
			306	OMP (I) (COMM)	1015/2024	19-09-2024	AXIS BANK LTD VS POOJA			DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	12.09.2024
			306	CS (COMM)	1038/2024	19-09-2024	M/S NEW SARASWATI HOUSE INDIA PVT LTD VS M/S KESHAB CHANDRA HAZARIKA MEMORIAL SCHOOL			NAVEEN KUMAR TRIPATHI(P),	9810419936	NAVEENTRIPATHI3012@GMAIL.COM	11.09.2024
			306	CS (COMM)	1037/2024	19-09-2024	NEERAJ NATH SHARMA VS VIJAY KUMAR @ VIJAY			MEENAKSHI NATH(P),	9891878260	MEENAKSHINATH85JULY@GMAIL.COM	17.09.2024
			306	EXECUTION (COMM)	417/2024	23-09-2024	MOHD SHAHID PROP M M BAGS VS M/S P R APPARELS			ARUN KUMAR SHARMA(P),	9654426442	NASIRAZIZANDCOMPANV@GMAIL.COM	20.09.2024
			306	OMP (I) (COMM)	1048/2024	23-09-2024	IDFC FIRST BANK LTD VS SANJAY NANCHANDR			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	20.09.2024
			306	OMP (I) (COMM)	1047/2024	23-09-2024	IDFC FIRST BANK LTD VS SAIFY HAZRAT HANIF			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	20.09.2024

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			306	MISC DJ	562/2024	23-09-2024	USHA VS MURLIDHAR BHATIA AND ORS	LALIT KUMAR(P),	9891541630	NA	21.09.2024
			306	CS (COMM)	1060/2024	24-09-2024	JAVED ALAM VS MOHD AKRAM	GEETA YADAV(P),	9711407649	SAIFAREEB2018@GMAIL.COM	23.09.2024
			306	OMP (I) (COMM)	1061/2024	24-09-2024	IDFC FIRST BANK LTD VS SUBHASH SINGH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			306	OMP (I) (COMM)	1105/2024	28-09-2024	DCB BANK LTD VS ISARAR ASRAF	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@YAHOO.COM	26.09.2024
			306	OMP (I) (COMM)	1096/2024	28-09-2024	IDFC FIRST BANK LTD VS MAHAVEER SINGH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	25.09.2024
			306	OMP (I) (COMM)	1104/2024	28-09-2024	DCB BANK LTD VS SAMAY SINGH	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@YAHOO.COM	26.09.2024
			306	CS (COMM)	1079/2024	30-09-2024	PAWAN BANSAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHI16@GMAIL.COM	28.09.2024

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3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 943/2024	02.09.2024	ADITYA CONSTRUCTION COMPANEY VS DELHI JAIL BOARD & ANR.	MS. SHIKHA GOEL		8287634805	NOT PROVIDED	31.08.2024	
				SUIT FOR RECOVERY	CSCOMM 965/2024	05.09.2024	MS. DEVENDER VS TATA CAPITAL FIN. SERVECE LTD	SH ASIT K. ROY	880288820	ASITROYADVOCATE@GMAIL.COM.	02.09.2024		
				SUIT FOR RECOVERY	CS COMM 969/2024	06.09.2024	M/S A.B.PAL ELECTRICALS PVT LTD VS SHAIL AKHTAR. PROP OF M/S AMAN ASSOCIAE	SH K.C. GARG	9910009297	KCGLEGAL@GMAIL.COM	03.09.2024		
				SUIT FOR RECOVERY	CS COMM 970/2024	06.09.2024	MS. MANISHA CHOWDHARY & ORS VS SMT KAMAL CHOWDHARY	SH. M.L. VASHISTHA	9811456530	NIL	04.09.2024		
				SUIT FOR RECOVERY	CS COMM 974/2024	07.09.2024	STATE BANK OF INDIA VS AJAY KUMAR	SH. TIRATH LAL YADAV	9643228307	ADV TIRATH@GMAIL.COM	05.09.2024		
				SUIT FOR RECOVERY	CS COMM 975/2024	07.09.2024	STATE BANK OF INDIA VS SUNDER	SH. TIRATH LAL YADAV	96433228307	ADV TIRATH@GMAIL.COM	05.09.2024		
				SUIT FOR RECOVERY	CS COMM 1004/2024	11.09.2024	VIKASH KUMAR VS MAHESH	SH. RISHI PAL	9891459290	ADVOCATERISHI5@GMAIL.COM	07.09.2024		
				SUIT FOR RECOVERY	CS COMM 1017/2024	19.09.2024	AMRIT PAL SINGH VS M.C.D.	SH SATYENDRA KUMAR	9811161525	SKSINGH116@GMAIL.COM	12.09.2024		
				SUIT FOR RECOVERY	CS COMM 1016/2024	13.09.2024	R.A.SPICES LLP VS M/S VISHNU TRADERS	SH ANUBHAV BHASIN	9917090069	NOT PROVIDED	12.09.2024		
				SUIT FOR RECOVERY	CS COMM 1020/2024	17.09.2024	STATE BANK OF INDIA VS MR S KAMLA	SH KRISHAN KUMAR	9990577700	KRISHANKUMAR@GMAIL.COM	12.09.2024		
				SUIT FOR RECOVERY	CS COMM 1040/2024	19.09.2024	STATE BANK OF INDIA VS SHRI BHAGWAN	SH KRISHAN KUMAR	9990577700	KRISHANKUMAR@GMAIL.COM	14.09.2024		
				SUIT FOR RECOVERY	CS COMM 1041/2024	19.09.2024	SH. PRATINAV CHADHA VS RICHAS KAUSHIK	SH MAHARAJ SINGH DEDHA	9818408033	M.S.DEDHA@GMAIL.COM	11.09.2024		
				SUIT FOR RECOVERY	CS COMM 1039/2024	19.09.2024	NARESH BANSHAL VS RAJIV KUMAR	SH MADHAV KUMAR	9560366379	ADV MADHAV KUMAR@GMAIL.COM	17.09.2024		

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			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1047/2024	20.09.2024	KALPANA BHANDARI VS M/S ARIHANT ALUMINUM	SH AYUSH SHARMA	989909669	AYUSH@MSLAW IN.COM	19.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1069/2024	27.09.2024	HAMDARD NATIONAL FOUNDATION INDIA & ANR. VS KHATRI MEDICOSE.	SH SHIVENDRA PRATAP SINGH	995334364	SHIVENDRA@THEA CMECO.COM	26.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1076/2024	28.09.20024	BHANU VERMA VS MCD & ANR.	SH SATYENDRA KUMAR SINGH	7811161525	SKSINGH116@GMAIL.COM	25.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 908/2024	04.09.2024	IDFC BANK LTD. VS ASHOK GAUTAM	MS KARUNA CHHATWAL	9810315334	JUSJURIS@GMAIL.COM	02.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 909/2024	04.09.2024	AXIS BANK LTD VS YASH DHIMAN	SH. AMARDEEP KR.	9871040589	INDOLEX LAW @GMAIL.COM	02.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 947/2024	09.09.2024	IDFC FIRST BANK LTD VS NISHANT SHARMA	MS KARUNA CHHATWAL	9810315334	JUSJURIS@GMAIL.COM	06.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1020/2024	19.09.20024	TATA CAPITAL LTD VS YOGENDER KR AGGARWAL	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	14.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1023/2024	19.09.20024	TATA CAPITAL LTD VS CHANDAN RAM KUMAR	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	14.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1021/2024	19.09.20024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	14.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1022/2024	19.09.2024	TATA CAPITAL LTD VS YOGESH KHARI	SH S.R.RANA	9953455007	SRANA2013,SR@GMAIL.COM	15.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	US 34	OMP COMM 83/2024	20.09.20024	M/S NELKON KITCHENWARE VS M/S GOYAL & GOEL STAINLESS STEELS & ANR	SH BHARAT GROVER	7827206251	SHANKARDASLEGAL@GMAIL.COM	20.09.32024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP(I)COMM 1044/2024	23.09.2024	IDFC FIRST BANK LTD VS IRFAN BABU & ORS	SH JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1066/2024	25.09.2024	IDFC BANK LTD. VS RAJU RAMASRE& ORS	SH JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1082/2024	26.09.2024	IDFC BANK LTD. VS SUDHIR KUMAR	SH JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1101/2024	28.09.2024	D.C.B. BANK LTD. VS J.K.TRADING COPMANEY	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	26.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP(I)COMM 1102/2024	28.09.2024	D.C.B. BANK LTD. VS SAHAB SINGH	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	26.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1103/2024	28.09.2024	D.C.B. BANK LTD. VS RAM ROOP	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	26.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EX 399/2024	13.09.2024	ARC LOGISTICS VS UNION OF INDIA	ALOK MISHRA	8512893036	ADV.ALOKMISHRA@74GMAIL.COM	11.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EX 416/2024	23.09.2024	DINESH SETHI VS MCD	DINESH SETHI	991005562	DINESHSETHI2000@YAHOO.COM	20.09.2024
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)941/2024	02.09.2024	BANK OF BARODA VS. SAROJ RANI	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	24.07.2024
			304	ARBITRATION	OMP I (COMM)886/2024	02.09.2024	IDFC FIRST BANK LIMITED VS. RAJU GAURI SHANKAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	01.09.2024
			304	ARBITRATION	OMP I (COMM)885/2024	02.09.2024	IDFC FIRST BANK LIMITED VS. KARISHMA SURENDER KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	01.09.2024
			304	ARBITRATION	OMP I (COMM)884/2024	02.09.2024	IDFC FIRST BANK LIMITED VS. MANISH SAHNI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	01.09.2024
			304	RECOVERY	CS (COMM)950/2024	03.09.2024	HERO INVESTCORP PRIVATE LIMITED AND ANR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	28.08.2024
			304	RECOVERY	CS (COMM)952/2024	03.09.2024	RAM CHARAN BANSAL CONSTRUCTION PVT LTD VS. DELHI JAL BOARD AND ANR	SHIKHA GOEL	8287634805	SHIKHAGOEL166@GMAIL.COM	30.08.2024
			304	RECOVERY	CS (COMM)954/2024	04.09.2024	RAJ BALA AGGARWAL VS. RANJEET SAINI	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	31.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
304				RECOVERY	CS(COMM)955/2024	04.09.2024	CHHOTY SAHIB ENTERPRISES VS MAYASHEEL RETAIL PVT LTD	SH. MUKESH KUMAR BHARDWAJ	9312254443	OFFICEOFBHARDWAJ@GMAIL.COM	28.08.2024
304				EXECUTION	EX (COMM)379/2024	05.09.2024	MOHD MUYUNDDIN VS. SMT SUNITA DEVI	LAKSHAY KUMAR	7982545649	LAKSHAYK608@GMAIL.COM	21.08.2024
304				MISCELLENOUS	MISC DJ/523/2024	05.09.2024	ANURAG MITTAL VS. SK INDUSTRIES PVT LTD	KUSHAGRA BANSAL	9999448797	KUSHAGRABANSAL@AKASSOCIATES.COM	21.08.2024
304				ARBITRATION	OMP (I) (COMM)-933/2024	06.09.2024	HDFC BANK LTD. VS. SATENDERA SINGH BHADORIA	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
304				ARBITRATION	OMP (I) (COMM)-934/2024	06.09.2024	HDFC BANK LTD. VS. ZEESHAN HILAL	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
304				ARBITRATION	OMP (I) (COMM)-935/2024	06.09.2024	HDFC BANK LTD. VS. PANKAJ GARG	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
304				RECOVERY	CS (COMM)-971/2024	06.09.2024	BIJAY KUMAR @ VIJAY KUMAR VS. KISHORE KUMAR	MS. AARTI SAH	8757004014	AARTISAHADVOCATE@GMAIL.COM	05.09.2024
304				ARBITRATION	OMP I COMM/936/2024	07.09.2024	IDFC FIRST BANK LIMITED VS. SANOTSH KUMAR	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	04.09.2024
304				ARBITRATION	OMP I COMM/963/2024	11.09.2024	IDFC FIRST BANK LIMITED VS. VINAY KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	01.09.2024
304				RECOVERY	CS (COMM)1000/2024	11.09.2024	J.N. GUPTA & CO VS. MANGLA HOISTS PVT LTD	ANIL KUMAR SINGH	9313579493	ADV.ANILSINGH88@GMAIL.COM	11.09.2024
304				RECOVERY	CS (COMM)1001/2024	11.09.2024	CANARA BANK VS. DOLLI AND ANR	GUNJAN KUMAR	9313350568	GK@CGK.LEGAL.COM	11.09.2024
304				MISCELLENOUS	MISC DJ/539/2024	12.09.2024	DILSHAD ALI VS. KISHORE ARORA	ABHINASH KUMAR	7982440790	ABI82KUMAR@GMAIL.COM	10.09.2024
304				EXECUTION	EX (COMM)397/2024	13.09.2024	UMESH TYAGI VS MCD	AKHIL RANA	78387983832	ADV.AKHILRANA@GMAIL.COM	11.09.2024

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			304	EXECUTION	EX (COMM)398/2024	13.09.2024	UMESH TYAGI VS MCD	AKHIL RANA	78387983832	ADV.AKHILRANA@GMAIL.COM	11.09.2024
			304	ARBITRATION	OMP I COMM/991/2024	13.09.2024	IDFC FIRST BANK LIMITED VS PARVEEN BABURAM	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	11.09.2024
			304	ARBITRATION	OMP I COMM992/2024	13.09.2024	IDFC FIRST BANK LIMITED VS SUBHANSHU MANOJ	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			304	ARBITRATION	OMP I COMM/990/2024	13.09.2024	IDFC FIRST BANK LIMITED VS SANJEEV KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			304	ARBITRATION	OMP (I) (COMM)-1001/2024	18.09.2024	IDFC FIRST BANK LIMITED VS SUBO MANDAL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			304	MISC. APPLICATION	MISC. DJ-547/2024	18.09.2024	CANARA BANK VS. JYOTI AHUJA	SH. ANIL KUMAR SINGH	9810288424	ANILSINGHANDCOMPANY@GMAIL.COM	11.09.2024
			304	MISC. APPLICATION	MISC. DJ-548/2024	18.09.2024	CANARA BANK VS. ASHWANI AHUJA	SH. ANIL KUMAR SINGH	9810288424	ANILSINGHANDCOMPANY@GMAIL.COM	11.09.2024
			304	EXECUTION	EX (COMM)411/2024	20.09.2024	HARI KISHAN GUPTA VS. JASVINDER SINGH	ROHIT SHARMA	9891373332	NA	05.09.2024
			304	ARBITRATION	OMP I COMM/1041/2024	23.09.2024	IDFC FIRST BANK LIMITED VS. AMIT KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19.09.2024
			304	ARBITRATION	OMP I COMM/1042/2024	23.09.2024	IDFC FIRST BANK LIMITED VS. RADHEYSHYAM SINGH	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19.09.2024
			304	RECOVERY	CS (COMM)-1058/2024	24.09.2024	BHATIA ELECTRICAL TRADERS VS. VIMAL TRANSFORMER CORPORATION	SH. NIPUN GUPTA	8130189121	LAW.NIPUN@GMAIL.COM	20.09.2024
			304	ARBITRATION	CS (COMM)1065/2024	25.09.2024	IDFC FIRST BANK LIMITED VS. BRIJESH PAL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			304	ARBITRATION	CS (COMM)1064/2024	25.09.2024	IDFC FIRST BANK LIMITED VS. RAVI KANT GAUTAM	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024

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			304	ARBITRATION	MISC. DJ-563/2024	25.09.2024	MUKESH KUMAR VS AISH. AMIT NEGI TESTIFIED		8882817042	AMITNEGI832@GMAIL.COM	21.09.2024
			304	ARBITRATION	OMP I COMM/1081/2024	26.09.2024	IDFC FIRST BANK LIMITED VS. SUNIL SHARMA	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	23.09.2024
			304	EXECUTION	EX (COMM)425/2024	26.09.2024	BHARATI BHAWAN PUBLISHERS VS. PRAVEEN SHARMA	NIKHIL TRIPATHI	9899836932	NIKHILTRIPATHI63@GMAIL.COM	23.09.2024
			304	RECOVERY	CS (COMM)1070/2024	27.09.2024	HAMDARD NATIONAL FOUNDATION INDIA AND ANR VS SENCARE LIFE SCIENCES PVT LTD AND ANR	SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	23.09.2024
			304	RECOVERY	OMP I COMM/1095/2024	28.09.2024	IDFC FIRST BANK LIMITED VS. MAAN SINGH	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	23.09.2024
			304	RECOVERY	CS (COMM)1080/2024	30.09.2024	M/S ADOR WELDING LTD VS. BANSAL WELD PVT LTD	JAHANVI WORAH	9810183379	JAHANVI.W@GMAIL.COM	26.09.2024
			304	RECOVERY	OMP I (COMM)1113/2024	30.09.2024	AXIS BANK LTD VS. DIVIKA MADAAN	ANUPAM SINGH	9654926809	ANUPAMSINGH@GMAIL.COM	26.09.2024
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	ARBITRATION	OMP (I) (COMM)/887/2024	02-09-2024	IDFC FIRST BANK LTD VS SACHIN MAHABIR SINGH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	30-08-2024
			305	CIVIL	CS (COMM)/958/2024	04-09-2024	RAMDIN GUPTA PROP OF M/S NANDANI BOOK SHOP VS SH B TIWARI PARTNER PROPRIETOR OF M/S A H PUBLISHERS AND DISTRIBUTORS	VIKAS MISHRA(P),	9899265218	ADUVIKASH@GMAIL.COM	29-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			305	CIVIL	CS (COMM)/957/2024	04-09-2024	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	02-09-2024
			305	ARBITRATION	OMP (I) (COMM)/904/2024	04-09-2024	AXIS BANK LTD VS PRATAP BEDI	DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	02-09-2024
			305	CIVIL	CS (COMM)/956/2024	04-09-2024	NARESH MANGAL VS MAHENDRA SHAW	RAKESH KUMAR(P),	9711771000	RAKESH.ADVOCATE@SUDERNAIL.CONL	01-09-2024
			305	ARBITRATION	OMP (I) (COMM)/915/2024	05-09-2024	HDFC BANK LTD VS HUSSAIN ABBAS	ANISH BHOLA(P),	9811452022	ANSHBHOLA17@YAHOO.COM	04-09-2024
			305	ARBITRATION	OMP (I) (COMM)/938/2024	07-09-2024	HDFC BANK LTD VS KLD CREATION INFRASTRUCTURE PVT LTD	ANISH BHOLA(P),	9811452022	ANSHBHOLA17@YAHOO.COM	05-09-2024

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			305	CIVIL	CS (COMM)/985/2024	09-09-2024	SHRI GIANI RAM VS SHRI MANISH TANEJA	MOHD AZEEM(P),	9810794902	OM PRKASHMV@VAHO O.CO.IN	07-09-2024
			305	ARBITRATION	OMP (I) (COMM)/952/2024	09-09-2024	AXIS BANK LTD VS PARVINDER KUMAR	DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06-09-2024
			305	CIVIL	CS (COMM)/984/2024	09-09-2024	HARSH CLEAN DHAN VS BEMISALES	KAPIL KHER(P),	9891072729	ANILKHER@GMAIL.COM	06-09-2024
			305	EXECUTION	EXECUTION (COMM)/388/2024	10-09-2024	ASHOKA SWITCHGEAR PVT LTD VS DISTRIBUTION SYSTEM	RAJEEV KUMAR TEWARI(P),	9811231910	---	07-09-2024
			305	ARBITRATION	OMP (I) (COMM)/959/2024	10-09-2024	IDFC FIRST BANK LTD VS AMIT PAL	JOGINDER SUKHIJA(P),	9810315334	J USJU RIS@G 11NA II. C.oM.	07-09-2024

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			305	ARBITRATION	OMP (I) (COMM)/967/2024	11-09-2024	AXIS BANK LTD VS DUSHYANT KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	10-09-2024
			305	ARBITRATION	OMP (I) (COMM)/985/2024	12-09-2024	IDFC FIRST BANK LTD VS ROHTASH OMI	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	10-09-2024
			305	CIVIL	CS (COMM)/1011/2024	12-09-2024	PUNJAB NATIONAL BANK THROUGH AR MR ASHISH NARAYAN BRANCH MANAGER VS GB BOOKS THROUGH GAURAV BATRA (PROPRIETOR)	KARTIK ADHIKARI(P),	9210569832	CONSULTEXPERT99@GMAIL.COM	11-09-2024
			305	ARBITRATION	OMP (I) (COMM)/982/2024	12-09-2024	AXIS BANK LTD VS JASWINDER KAUR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	11-09-2024
			305	CIVIL	CS (COMM)/1025/2024	18-09-2024	M/S SARDARI LAL AND COMPANY VS M/S SHANNON AND SHANNON	ANIL SETHI(P),	9811109342	ASETHIADVOCATE@YAHOO.COM	13-09-2024

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			305	ARBITRATION	OMP (I) (COMM)/1019/2024	19-09-2024	IDFC FIRST BANK LTD VS DIVYA SIKANDER RAJPUT	JOGINDER SUKHIJA(P),	9810315334	J USJU RIS@G 11NA II. C.oM.	17-09-2024
			305	MISC. APPLICATION	MISC DJ/551/2024	19-09-2024	VIMAL GOEL VS MUKESH SAINI	SANTOSH KUMAR(P),	9911033443	ADVSANTOSH.KUMAR1987@GMAIL.COM	12-09-2024
			305	CIVIL	CS (COMM)/1050/2024	21-09-2024	ANITA MITTAL VS SANTOSH MALHAN	JAYANT GARG(P),	9899474884	AMITG.ADVOCATE@GMAIL.COM	19-09-2024
			305	ARBITRATION	OMP (I) (COMM)/1034/2024	21-09-2024	IDFC FIRST BANK LTD VS ROHIT KUMAR	JOGINDER SUKHIJA(P),	9810315334	J USJU RIS@G 11NA II. C.oM.	19-09-2024
			305	ARBITRATION	OMP (I) (COMM)/1072/2024	25-09-2024	M/S IDFC FIRST BANK LIMITED VS SANJAY SHYAM	RAHUL KASHYAP(P),	9205511796	LEXPACIFICO3@GMAIL.COM	24-09-2024

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			305	ARBITRATION	OMP (I) (COMM)/1073/2024	25-09-2024	M/S IDFC FIRST BANK LIMITED VS RAJNISH KUMAR	RAHUL KASHYAP(P),	9205511796	LEXPACIFICO3@GMAIL.COM	23-09-2024
			305	CIVIL	CS (COMM)/1067/2024	26-09-2024	SUBHASH CHAND ALIAS SUBASH CHAND VS RAHUL KUMAR	ANANT KUMAR HAJELAY(P),	9810134489	HAJELAYLAWASSOCIATES@GMAIL.COM	25-09-2024
			305	ARBITRATION	OMP (I) (COMM)/984/2024	12-09-2024	AXIS BANK LTD VS SANJEEV CHAUHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	10-09-2024
			305	ARBITRATION	OMP (I) (COMM)/983/2024	12-09-2024	AXIS BANK LTD VS DEEPA LIS CHAUHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	11-09-2024
			305	EXECUTION	EXECUTION (COMM)/419/2024	24-09-2024	MS RAJDHANI PAPERS CONVERTORS VS M/S OLYMPIC CARDS LTD	SG S GANGWAR(P),	9717211123	GANGWAR@GSGANGWAR.COM	21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (I) (COMM)	928/2024	06.09.2024	IDFC FIRSTBANK LTD. VS. JATIN BALWAN	SH. RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	02.09.2024
			410	OMP (I) (COMM)	929/2024	06.09.2024	IDFC FIRST BANK LTD. VS DILSHAD BAKSHI	SH. RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	02.09.2024
			410	OMP (I) (COMM)	930/2024	06.09.2024	AXIS BANK LTD. VS. ROHIT BHATTI	AMRENDER KUMAR	9871040589	INDOLEXLAW@GMAIL.COM	02..09.2024
			410	OMP (I) (COMM)	931/2024	06.09.2024	HDFC BANK LTD. VS. TANIA DEY	SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	04.09.2024
			410	OMP (I) (COMM)	932/2024	06.09.2024	TATA CAPITAL LTD. VS. DHARAMRAJ CONTRACTS INDIA PVT. LTD.	SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	02.09.2024
			410	EX. (COMM.)	382/2024	07.09.2024	UNICORN DENMART LTD. VS. DR. B.R. AMBEDKAR INSTITUTE OF DENTAL SCIENCE AND HOSPITAL	MS. GUNJAN KUMAR	9313350568	ADV.KUMAR@GMAIL.COM	06.09.2024
			410	CS (COMM.)	979/2024	09.09.2024	STATE BANK OF INDIA VS. M/S. LAXMI APPAREL	ASHOK KUMAR BAHL	9810019614	BAHL.ASSOCIATES1995@GMAIL.COM	04.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	OMP (I) (COMM)	944/2024	09.09.2024	HDFC BANK LTD. VS. TARUN NARCHAL			SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	05.09.2024
			410	OMP (I) (COMM)	945/2024	09.09.2024	HDFC BANK LTD. VS. VIKAS PANWAR			SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	05.09.2024
			410	OMP (I) (COMM)	946/2024	09.09.2024	HDFC BANK LTD. VS. RAHUL SHARMA			SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	05.09.2024
			410	EX. (COMM.)	383/2024	09.09.2024	M/S JVL STEEL PVT. LTD. VS. JAISH PRAKASH			SH. SAHIL			
			410	CS (COMM.)	990/2024	10.09.2024	M/S BINDAL MARKETING CO. VS. SMT. GURMEET KAUR			SUNIL MITTAL	9810513998	SUNILMITTAL37@GMAIL.COM	06.09.2024
			410	CS (COMM.)	995/2024	10.09.2024	VINI COSMETICS PVT. LTD. VS. GUPTA COSMETICS			SH. ANIL KUMAR SAHU	9810134793	ALLIPCARE@GMAIL.COM	07.09.2024
			410	OMP (I) (COMM)	964/2024	11.09.2024	IDFC			SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	OMP (I) (COMM)	965/2024	11.09.2024	IDFC FIRST BANK LTD. VS. BOBY DEOL	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			410	EX. (COMM.)	392/2024	11.09.2024	M/S. LIVSMART HOSPITALITY PVT. LTD. VS. M/S. MARSS INFRASTRUCTURE	SH. AMARJEET SINGH SAHNI	9810047975	AMARJEETSAHNI@REDIFFMAIL.COM	07.09.2024
			410	CS (COMM.)	1008/2024	12.09.2024	VANI PRAKASHAN GROUP VS. SANMATI PYBLISHERS AND DISTRIBUTORS	SH. RITWIK PARIKH	9999320409	RITWIKOFF@OUTLOOK.COM	04.09.2024
			410	CS (COMM.)	1013/2024	12.09.2024	MOHINDER MOHAN SINGH VS. ZUBIN CHOPRA	SH. ANKIT GUPTA	9999568812	ANKKIT09@YAHOO.COM	11.09.2024
			410	CS (COMM.)	1021/2024	17.09.2024	DEEPAK KUMAR VS. MUNICIPAL CORPORATION OF DELHI AND ANR.	SH. SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	12.09.2024
			410	OMP (I) (COMM)	1008/2024	19.09.2024	IDFC FIRST BANK LTD. VS. KISHAN JAIPAL	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	13.09.2024
			410	OMP (I) (COMM)	1009/2024	19.09.2024	IDFC FIRST BANK LTD. VS. VISHAL MADAN LAL	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09.09.2024

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			410	OMP (I) (COMM)	1010/2024	19.09.2024	IDFC FIRST BANK LTD. VS. NARESH RAGHUVIR	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	13.09.2024
			410	MISC DJ	556/2024	20.09.2024	M/S MITTAL FINSEC PVT. LTD. VS. FIRASAT	LAVIKA GUPTA	9971170800	LAVIKAGUPTA2009@GMAIL.COM	17.09.2024
			410	CS (COMM.)	1045/2024	20.09.2024	HERO INVESTCORP PVT. LTD. AND ANR. VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	9718209970
			410	OMP (I) (COMM)	1031/2024	20.09.2024	IDFC FIRST BANK LTD. VS. PRABHA AJAY MANOCHA	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	17.09.2024
			410	CS (COMM.)	1048/2024	21.09.2024	M/S RAM NIWAS GOEL VS. MCD	SH. AVINASH KUMAR TRIVEDI	9810104312	COMMISSIONER@MCD.NIC.IN	17.09.2024
			410	CS (COMM.)	1051/2024	21.09.2024	KANWAL KANT CHAGTI VS. YEST BANK LTD.	SH. ANKITT	9999568812	ANKKIT09@YAHOO.COM	19.09.2024
			410	OMP (I) (COMM)	1043/2024	23.09.2024	IDFC FIRST BANK LTD. VS. TANMAY SHARMA	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19.09.2024

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			410	EX. (COMM.)	415/2024	23.09.2024	STATE BANK OF INDIA VS SURESH CHAND ATTRI	MS. SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	20.09.2024
			410	OMP (I) (COMM)	1056/2024	24.09.2024	TATA CAPITAL LTD. VS. MS. OMITA INDUSTRIES LTD.	SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	20.09.2024
			410	CS (COMM.)	1063/2024	25.09.2024	BHANU VERMA VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	23.09.2024
			410	CS (COMM.)	1066/2024	25.09.2024	M/S DAISY TISSUE INDIA VS. A.P. INDUSTRIES	SH. SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	23.09.2024
			410	OMP (I) (COMM)	1067/2024	25.09.2024	IDFC FIRST BANK LTD. VS. DINESH BABURAO KHANDARE	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			410	EX. (COMM.)	422/20024	25.09.2024	M/S. A.R. PAPER COMPANY VS. M/S OLYMPIC CARDS LTD.	SH. G.S. GANGWAR	9717211123	GANGWAR@GSGANGWAR.COM	21.09.2024
			410	CS (COMM.)	1071/2024	27.09.2024	UCO BANK VS. UJJAWAL SHARMA	SH. KAMLESH KUMAR TIWARI	9810019131	AD.KAMLESHTIWARI@GMAIL.COM	25.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	OMP (I) (COMM)	1091/2024	27.09.2024	TATA CAPITAL LTD. VS. EVERGREEN INFRA SOLUTIONS AND ORS.	SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	25.09.2024
			410	OMP (I) (COMM)	1097/2024	28.09.2024	M/S IDFC FIRST BANK LTD. VS. JOHARIMAL SHIV CHARAN	SH. RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	24.09.2024
			410	OMP (I) (COMM)	1098/2024	28.09.2024	M/S IDFC FIRST BANK LTD. VS. NANDU KAMAL	SH. RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	19.09.2024
			410	CS (COMM.)	1081/2024	30.09.2024	INDER MOHAN KUKREJA VS. MOHD. HASHIM	SH. RAJESH BHATIA	9811331125	RBHATIA_ADVOCATE@YAHOO.CO.IN	26.09.2024
			410	OMP (I) (COMM)	1115/2024	30.09.2024	DCB BANK LTD. MUSTAK KHAN	SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	12.09.2024
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 888/2024	02.09.2024	IDFC FIRST BANK LTD. VS. YOGESH GUPTA	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	29.08.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 889/2024	02.09.2024	IDFC FIRST BANK LTD. VS. MANISH SOLANKI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	29.08.2024

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			COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 890/2024	02.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30.08.2024
			COURT 302	ROOM	CIVIL SUIT	OMP (COMM) 78/2024	02.09.2024	OM PRAKASH YADAV VS SBI CARD AND PAYMENT SERVICE	VS	JAYADITA GUPTA	9719513045	NA	23.08.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I) (COMM) 901/2024	03.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	31.08.2024
			COURT 302	ROOM	CIVIL SUIT	OMP (COMM) 79/2024	04.09.2024	LUTHRA INDUSTRIES VS M/FLORIDA ELECTRICALS	VS	BHARAT MALHOTRA	9810239071	BHARATMAL2@GMAIL.COM	31.08.2024
			COURT 302	ROOM	CIVIL SUIT	OMP (COMM) 80/2024	05.09.2024	DELHI STATE CIVIL SUPPLIES CORP. VS SHIV SHAKTI ROADLINES	VS	GURPREET SINGH	9868220903	GURPREETSINGH767.04@GMAIL.COM	02.09.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 966/2024	11.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 976/2024	12.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 993/2024	13.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	11.09.2024
			COURT 302	ROOM	CIVIL SUIT	OMP (COMM) 82/2024	13.09.2024	KULVINDER SINGH VS BOMBAY MERCANTILE COOPERATIVE BANK LTD.	VS	AKSHAY BHATIA	9899098093	AKSHAY_BHATIA@93.YAHOO.CO.IN	12.09.2024

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			COURT 302	ROOM CIVIL SUIT	COUNTER CLAIM 43/2024	18.09.2024	GURU KIRPA FOOTWEAR VS LEAYAN GLOBAL PVT. LTD.	JAYANT KAUSHIK	9654376469	ADV.JAYANTKAUSHIK@GMAIL.COM	18.09.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 1024/2024	18.09.2024	MITTAL ENGINEERING WELDSAFE PVT. LTD. VS BSL KHURANA ENGINEERING SERVICE PVT. LTD.	GANKIT	9968068994		07.09.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 1034/2024	19.09.2024	M/S PERFECT PLASTIC VS M/S PIONEER POLYPLAST	KK SINGH	9810673660	ADVKKSSING@GMAIL.COM	09.08.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 1007/2024	19.09.2024	IDFC FIRST BANK LTD. VS VANDNA TYAGI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	17.09.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 1050/2024	23.09.2024	TATA CAPITAL LTD. VS SUNIL SEHRAWAT	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	21.09.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 1068/2024	25.09.2024	IDFC FIRST BANK LTD. VS NARENDRA SINGH RAJPUT	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 1069/2024	25.09.2024	IDFC FIRST BANK LTD. VS DEVENDRA RAWAL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 1070/2024	25.09.2024	IDFC FIRST BANK LTD. VS PRINCE RAJ	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 1071/2024	25.09.2024	IDFC FIRST BANK LTD. VS SUJIT SURAJ	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024

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			COURT ROOM 302		OMP(I) COMM 1083/2024	26.09.2024	IDFC FIRST BANK LTD. VS AMANDEEP MAHENDER	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
					OMP(I) COMM 1084/2024	26.09.2024	IDFC FIRST BANK LTD. VS DAVINDER KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
					OMP(I) COMM 1085/2024	26.09.2024	IDFC FIRST BANK LTD. VS KAMLESH RAM	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
					OMP(I) COMM 1107/2024	28.09.2024	DCB BANK LTD. VS MOSIN YASEEN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2024
					CS(COMM) 1074/2024	28.09.2024	SUNDER LAL VS SUMIT KUMAR SHARMA	ROSHAN KUMAR	9990114882	QUONINTERNATIONAL@GMAIL.COM	26.09.2024
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM)944/24	02.09.2024	SANDEEP GUPTA VS MCD & ORS	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	31.08.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/895/24	02.09.2024	IDFC BANK LTD VS NAJIM KHALID	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	29.08.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EXECUTION (COMM)/371/24	02.09.2024	ABDUL WAHAB KHAN VS MCD & ORS	MOHAMMAD ANAS	9818729629	MOHDANASAD@GMAIL.COM	27.08.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM 946/24	02.09.2024	M/S AN INTERNATIONAL VS M/S TRIMULA INDUSTRIES LTD	MOHD. ASLAM MANSOORI	9818729629	ASLAM.MANSOORI.ADV@GMAIL.COM	27.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM- 945/24	02.09.2024	VIMMY PROPRIETOR OF M/S KIRAN TEXTILES VS DEEPAK GUPTA	BALRAM SINGH	9873188641	BR984@GMAIL.COM	
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-953/24	03.09.2024	M/S AD BRASS EMPORIUM VS M/S RETAIL (HR)	DEEPAK JAIN	9810371683	DEEPAK.LAWOFFICE@YAHOO.COM	31.08.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-373/24	03.09.2024	PUNJAB NATIONAL BANK LTD VS M/S JR APPARELS	AVADHESH KUMAR SHAKYA	9810362626	AKSHAKYA01@GMAIL.COM	29.08.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM-906/24	04.09.2024	IDFC FIRST BANK LTD VS VIRENDER PAL	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	02.09.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/81/24	07.09.2024	SHADOWFAX TECHNOLOGIES PVT LTD VS M/S MEHAJ GODS TRANSPORTS CO.	SIMAR PAL SINGH	9811603963	SIMARSINGH94@GMAIL.COM	06.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CSCOMM-977/24	07.09.2024	SBI VS JAI KISHAN DASS @ KRISHNA DASS	TIRATH LAL YADAV	9643228307	ADV.TIRATH@GMAIL.COM	05.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-978/24	07.09.2024	VICTORY AUTO AGENCIES PVT LTD VS KRUST INTERNATIONAL	ARUNAV TIWARI	9811373874	ADV.ARUNTIWARI@GMAIL.COM	06.09.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/941/24	07.09.2024	HDFC BANK LTD VS MANISHA AKASH	SATYEDERA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	06.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-982/24	09.09.2024	PROMOD JAIN VS MCD & ORS	SATYEDERA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	05.09.2024

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			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/954/24	10.09.2024	IDFC FIRST BANK LTD VS ROHIT KUMAR		JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-386/24	10.09.2024	MCD VS M/S ASHIMA INFRASTRUCTURE PVT LTD		HIMANSHU	9311524656	AIMHIMANSHU20@GMAIL.COM	08.09.2024
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/970/24	11.09.2024	IDFC BANK LTD VS MANU VERMA		JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-393/24	11.09.2024	UMESH TYAGI VS MCD		AKHIL RANA	7838798382	ADV.AKHILRANA@GMAIL.COM	08.09.2024
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/987/24	12.09.2024	AXIS BANK LTD VS SACHIN BHADANA		SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	07.09.2024
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/986/24	12.09.2024	IDFC FIRST BANK LTD VS SONU BALKARAN		JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-1012/24	12.09.2024	PUNJAB NATIONAL BANK LVS VV ENTERPRISES		KARTIK ADHIKARI	8860508611	CONSULTEPERT@GMAIL.COM	11.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-1023/24	17.09.2024	LV INTERNATIONAL VS RAJSHREE HATCHERY FED LTD		KALAS CHHABRA	959999277	CHHABRA.ASSOCIATES288@GMAIL.COM	11.09.2024
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/1005/24	18.09.2024	TATA CAPITAL LTD VS ISMAIL KHAN		ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	14.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/1026/24	19.09.2024	IDFC BANK LTD VS PUSHPENDER KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	17.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-409/24	19.09.2024	CHARMING PRINTING AND GRPAHIC LTD VS RAVINDER GOYAL	HEMANT GUPTA	9811085066	VAKILHRA@HOTMAIL.COM	12.09.2024
			308EXTENSION BLOCK THC	TRADE MARK ACT	CSCOMM-1046/24	20.09.2024	SHRI AISHWARYA FOOD INDUSTRIES LTD VS AISHWARYA AGRIPROCESSOR PVT LTD	HIMANSHU DEORA	9717681363	IPTTEAM@KSANDJ.COM	18.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-413/24	20.09.2024	VISNU KUMAR GUPTA VS ANUJ GOEL	PUNIT JAIN	9810024729	N.A	19.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CSCOMM-1052/24	23.09.2024	STAR BIOMED LTD VS DIKSHIT DIAGNOSIT CENTRE	AMIT CHAWLA	9718689708	AMITCHAWLAAD@GMAIL.COM	19.09.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/1045/24	23.09.2024	IDFC BANK VS YOGESH MAKUNDRAM	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM- 1065/24	25.09.2024	VIKAS VERMA VS MCD	SATYEDERA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	23.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-385/24	10.09.2024	LEVIS STRAUSS AND CO. VS ARUN KUMAR	SHRAVAN BANSAL	6201970125	RISHI@UNITEDANDUNITED.COM	07.09.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/1000/24	17.09.2024	AXIS BANK LTD VS INDER JEET	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	12.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308 EXTENSION BLOCK THC	MISC APPLICATION	MISC DJ/555/24	19.09.2024	NITIN ARORA VS DINESH GUPTA	AMIT SHARMA	9711140436	AMITLEGA86@GMAIL.COM	09.08.2024
			308 EXTENSION BLOCK THC	PROTECTION OF CIVIL RIGHTS ACT	CS COMM-1064/24	25.09.2024	RAJ SAHIB LAXMI NARAIN CHARITABLE TRUST AND ORS VS MS NEELAM KUMAR	SOUMIL GONSALVES	989105188	ANKUR.MAHINDRO@KRED-JUSE.IN	23.09.2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	OMP (I) COMM.	OMP (I) (COMM)/902/2024	03-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS IMAM MIYA	RAHUL KASHYAP(P),	9205511796	LEXPACIFI03@GMAIL.COM	02.09.2024
			309 FLOOR EXTENTION BLOCK	OMP (I) COMM.	OMP (I) (COMM)/903/2024	03-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS AMIT LAKSHMAN	RAHUL KASHYAP(P),	9205511796	LEXPACIFI03@GMAIL.COM	02.09.2024
			309 FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	EXECUTION (COMM)/377/2024	04-09-2024	MAPLE PRESS PVT LTD VS USHA RANI JAIN	VIKRANT PACHNANDA(P),	9871138313	VIKRANT.PACHNANDA@GMAIL.COM	03.09.2024
			309 FLOOR EXTENTION BLOCK	OMP (I) COMM.	OMP (I) (COMM)/907/2024	04-09-2024	M/S B D CREDITS LTD VS AMIT	DEEPAK YADAV(P),	9999980081	DEEPAKYADAVADVOCATE@GMAIL.COM	03.09.2024
			309 FLOOR EXTENTION BLOCK	OMP (I) COMM.	OMP (I) (COMM)/919/2024	05-09-2024	HDFC BANK LTD VS DILIP YADAV	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	03.09.2024
			309 FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	EXECUTION (COMM)/380/2024	06-09-2024	UMESH TYAGI VS MUNICIPAL CORPORATION OF DELHI	AKHIL RANA(P),	7838798382	ADV.AKHILRANA@GMAIL.COM	05.09.2024
			309 FLOOR EXTENTION BLOCK	OMP (I) COMM.	OMP (I) (COMM)/939/2024	07-09-2024	HDFC BANK LTD VS NITIN TYAGI	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	06.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/949/2024	09-09-2024	IDFC FIRST BANK LTD VS RAHUL AWDESH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/948/2024	09-09-2024	AXIS BANK LTD VS FARHAN ALAM	DHEERAJ(P),	9871040589/8920586266	INDOLEXLAW@GMAIL.COM	07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/960/2024	10-09-2024	IDFC FIRST BANK LTD VS ARIF KHAN	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/389/2024	10-09-2024	RAJAN INDUSTRIES VS DELHI WATCH MARKITING PVT LTD	UMESH KUMAR(P),	8527745375	ABHISHEKKHARI888@GMAIL.COM	09.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/968/2024	11-09-2024	IDFC FIRST BANK LTD VS LAVKUSH SHYAM	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/988/2024	12-09-2024	IDFC FIRST BANK LTD VS PARVESH DABAS	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	11.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/996/2024	13-09-2024	AXIS BANK LTD VS SUNITA DEVI	DHEERAJ(P),	9871040589/8920586266	INDOLEXLAW@GMAIL.COM	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/402/2024	13-09-2024	RAJESH TRIPATHI VS MS JCT LIMITED	SURESH CHAND SINGHAL(P),	9810061558	SCSINGHAL@REDDIFFMAIL.COM	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1031/2024	18-09-2024	RAKESH GUPTA VS JAPSIN JACOBI WIRE DRAWING PRIVATE LIMITED	ARAV KAPOOR(P),	9899426326	ARAVKAPOOR@OUTLOOK.COM	17.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1006/2024	18-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER 5816	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1030/2024	19-09-2024	M/S VIJAY CONSTRUCTION VS M/S KHUKHRAIN BUILDERS LRS SHARMA (JV)	AMIT KUMAR(P),	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	18.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1054/2024	23-09-2024	THE JAMMU AND KASHMIR BANK LTD VS BHARAT SINGH	ROHIT SINGHA(P),		HOTSERVELEGAL@GMAIL.COM	21.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1049/2024	23-09-2024	IDFC FIRST BANK LTD VS MAHESH PAL	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1055/2024	23-09-2024	RAJEEV MITTAL VS ARTI JAISWAL	NEELAM MALIK(P),	7303296156	NEELAM.MALIK8512@GMAIL.COM	21.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1062/2024	24-09-2024	SH JATIN GUPTA VS M/S NAVIDH ENTERPRISES PVT LTD	GURMIT SINGH HANS(P),	9810209575		23.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1079/2024	25-09-2024	M/S IDFC FIRST BANK LIMITED VS YOGESH KATARIA	RAHUL KASHYAP(P),	9205511796	LEXPACIFIO3@GMAIL.COM	24.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1087/2024	26-09-2024	IDFC FIRST BANK LTD VS DEEKSHA ROAD LINES	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	25.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/426/2024	26-09-2024	AS TEXTILE VS M/S LAKHARA ENTERPRISES	SYED AJMAL HASAN(P),	9210470402	HASSANN176@GMAIL.COM	25.09.2024

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1073/2024	28-09-2024	VARUNA VERMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9069075551	SKSINGH116@GMAIL.COM	27.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1078/2024	30-09-2024	JAIR NETWORK SERVICES PRIVATE LIMITED VS MULTIFACTOR LIMITED LIABILITY PARTNERSHIP	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	28.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1112/2024	30-09-2024	AXIS BANK LTD VS HITESH SHARMA	ANUPAM SINGH(P),	9654926809	ANUPAMSINGH@GMAIL.COM	28.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/384/2024	09-09-2024	TARUN CREATION VS M/S KAPOOR BROTHERS AND ORS	MANISH CHAUHAN	9811761046		07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	MISC. DJ.545/2024	13-09-2024	PUNJAB NATIONAL BANK VS DEEPIKA TRIPATHI	NITIN GARG	9958986363	INFO@KNOWLEX.IN	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/427/2024	27-09-2024	SANT RAM NIKKA MAL VS RAJ KUMAR MALHOTRA PROPRIETOR RAJ SANITARY AND PAINTS	ARUN MEHTA	9811019124	ADVMEHTA@GMAIL.COM	26.09.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/949/2024	02-09-2024	ASHOK KHANNA VS BHAWARILAL SURENDRA SHYAL	RAKESH KUMAR	971177100	RAKESH.ADVOCATE18@GMAIL.COM	31-08-2024
			307	CIVIL	OMP (I) (COMM)/894/2024	02-09-2024	IDFC FIRST BANK LTD VS HEMANT KUMAR VERMA	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30-08-2024
			307	CIVIL	OMP (I) (COMM)/892/2024	02-09-2024	IDFC FIRST BANK LTD VS ANKIT CHOUDHARY	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	CIVIL	OMP (I) (COMM)/893/2024	02-09-2024	IDFC FIRST BANK LTD	IRSHAD KHAN		JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30-08-2024
			307	CIVIL	CS (COMM)/951/2024	03-09-2024	M/S HMS ENTERPRISES	M/S INDIAN PLASTIC INDUSTRIES		BADAL DWIVEDI	9811028674	DWIVEDI63.KMD@GMAIL.COM	02-09-2024
			307	CIVIL	CS (COMM)/960/2024	04-09-2024	M/S CAPITAL METALS THROUGH AUTHORIZED PARTNER DINESH BAFNA	MRS MEDHA JAIN		DILIP SINGH	981011105	OFFICE.DILIPSINGH@GMAIL.COM	03-09-2024
			307	CIVIL	EXECUTION (COMM)/376/2024	04-09-2024	DINESH SHARMA	NEELAM MADAN		RAKESH KUMAR SHUKLA	9899454835	RKS108@GMAIL.COM	03-09-2024
			307	CIVIL	OMP (I) (COMM)/905/2024	04-09-2024	AXIS BANK LTD	ALKA VERMA		AMRENDRA KUMAR	9871040589	INDOLEXLAW@GMAIL.COM	03-09-2024
			307	CIVIL	OMP (I) (COMM)/914/2024	05-09-2024	TATA CAPITAL LTD	DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED 7313		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	03-09-2024
			307	CIVIL	CS (COMM)/964/2024	05-09-2024	STATE BANK OF INDIA	MRS KAVITA K		KUNAL MALIK	7503444555	ADVKUNALMALIK@GMAIL.COM	04-09-2024
			307	CIVIL	OMP (I) (COMM)/916/2024	05-09-2024	IDFC FIRST BANK LIMITED	THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS J S SOLAR AND BATTERIES		RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	04-09-2024
			307	CIVIL	OMP (I) (COMM)/917/2024	05-09-2024	IDFC FIRST BANK LIMITED	THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS SHAILESH MANJHI		RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	04-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	CIVIL	OMP (I) (COMM)/913/2024	05-09-2024	HDFC BANK LTD VS SARABJEET SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04-09-2024
			307	CIVIL	EXECUTION (COMM)/381/2024	06-09-2024	MANOJ KUMAR VS ASHISH BANSAL	AMIT KUMAR	9810734421	N.A.	04-09-2024
			307	CIVIL	OMP (I) (COMM)/937/2024	07-09-2024	HDFC BANK LTD VS NESBA HEALTHCARE PRIVATE LIMITED	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06-09-2024
			307	CIVIL	OMP (I) (COMM)/955/2024	10-09-2024	IDFC FIRST BANK LTD VS SHITANSHU KRISHAN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06-09-2024
			307	CIVIL	EXECUTION (COMM)/387/2024	10-09-2024	EZYLOAD NETWORKS PVT LTD VS JOGINDER MAWAR	BINAY KUMAR PATRA	9958225381	ADVOCATEBINAYPATRA@GMAIL.COM	05-09-2024
			307	CIVIL	OMP (I) (COMM)/957/2024	10-09-2024	IDFC FIRST BANK LTD VS TANYA DANG	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06-09-2024
			307	CIVIL	OMP (I) (COMM)/956/2024	10-09-2024	IDFC FIRST BANK LTD VS SOHIL MEHARDEEN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06-09-2024
			307	CIVIL	CS (COMM)/991/2024	10-09-2024	BANK OF INDIA VS M/S XL PRINT SOLUTIONS THROUGH ITS PROPRIETOR	BIJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	07-09-2024
			307	CIVIL	OMP (I) (COMM)/958/2024	10-09-2024	IDFC FIRST BANK LTD VS PRABHUNATH MURLI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07-09-2024

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			307	CIVIL	OMP (I) (COMM.)/977/2024	12-09-2024	AXIS BANK LTD. VS. MUSTKEEM	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	11-09-2024
			307	CIVIL	OMP (I) (COMM.)/978/2024	12-09-2024	AXIS BANK LTD. VS. RAMRAJ GREWAL	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	11-09-2024
			307	CIVIL	OMP (I) (COMM.)/979/2024	12-09-2024	AXIS BANK LTD. VS. TABASSUM KHAN	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	11-09-2024
			307	CIVIL	CS (COMM)/1015/2024	13-09-2024	PANKAJ SHARMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	12-09-2024
			307	CIVIL	OMP (I) (COMM.)/998/2024	17-09-2024	AXIS BANK LTD VS ARYAN AGGARWAL	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	12-09-2024
			307	CIVIL	OMP (I) (COMM)/1004/2024	18-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER ANR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	14-09-2024
			307	CIVIL	OMP (I) (COMM)/1011/2024	19-09-2024	IDFC FIRST BANK LTD VS SANJAY KUMAR SHARMA	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	17-09-2024
			307	CIVIL	CS (COMM)/1036/2024	19-09-2024	PUMA SE VS DEVINDER	PRACHI GUPTA	9911703098	PRACHI.GUPTA@PAMSLEGAL.COM	17-09-2024
			307	CIVIL	CS (COMM)/1035/2024	19-09-2024	PUMA SE VS SACHIN SHEOKAND	PRACHI GUPTA	9911703098	PRACHI.GUPTA@PAMSLEGAL.COM	17-09-2024

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			307	CIVIL	EXECUTION (COMM)/412/2024	20-09-2024	M/S KANHA TRADING COMPANY VS M/S ARJUN ELECTRONICS INDIA	RAM GOPAL SHARMA	9953700748	ADVOCATERAMGOPAL1991@GMAIL.COM	18-09-2024
			307	CIVIL	OMP (I) (COMM)/1033/2024	21-09-2024	IDFC FIRST BANK LTD VS RAJESH KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19-09-2024
			307	CIVIL	CS (COMM)/1057/2024	23-09-2024	M/S THE MAGIC TOUCH EVENTS VS DELHI POLICE THROUGH ITS DEPUTY COMMISSIONER OF POLICE (PROV N LOGISTICS)	MANOJ KHATRI	9212010299	ADVOCATEM.KHATRI@GMAIL.COM	20-09-2024
			307	CIVIL	EXECUTION (COMM)/418/2024	23-09-2024	TATA CAPITAL LIMITED VS M/S SOLITAIRE AUTOMOTIVE AND SAHAI	SAVYASACHI K SAHAI	9910081428	SAVYASACHI.SAHAI@GMAIL.COM	20-09-2024
			307	CIVIL	OMP (I) (COMM)/1052/2024	23-09-2024	IDFC FIRST BANK LTD VS SAJJAD HUSSAIN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20-09-2024
			307	CIVIL	OMP (I) (COMM.)/1051/2024	23-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER 5812	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19-09-2024
			307	CIVIL	OMP (COMM.)/1055/2024	(I) 24-09-2024	IDFC FIRST BANK LTD VS MUKESH SATISH	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			307	CIVIL	CS (COMM)/905/2024	24-09-2024	VIKAS VERMA VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	23-09-2024
			307	CIVIL	OMP (COMM.)/1076/2024	(I) 25-09-2024	M/S IDFC FIRST BANK LIMITED VS VAIBHAV ANAND	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	23-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	CIVIL	OMP (COMM.)/86/2024	25-09-2024	NINE PROJECTS PVT LTD VS ALPHA PACIFIC SYSTEMS PVT LTD			VIVEK KUMAR	9810135979	VIVEKKUMARADV@YAHOO.CO.IN	23-09-2024
			307	CIVIL	CS (COMM)/905/2024	26-09-2024	ASHOK MITTAL VS M/S HARI TRAVELS INDIA			AMIT GARG	9350018343	ADVAMITGARG10502019@GMAIL.COM	25-09-2024
			307	CIVIL	OMP (COMM.)/88/2024	27-09-2024	KESHAV LAL DUA VS DIVYASHAKTI ASSOCIATES PVT LTD			MANISH GANDHI	9899778389	MANISHGANDHI11@GMAIL.COM	25-09-2024
			307	CIVIL	EXECUTION (COMM.)/428/2024	27-09-2024	RAJASTHAN MARBLES VS R KRAJESH TYAGI			RAJESH TYAGI	9811024249	TYAGI_RAJESH@HOTMAIL.COM	26-09-2024
			307	CIVIL	CS (COMM)/1072/2024	28-09-2024	VARUNA VERMA VS MUNICIPAL CORPORATION OF DELHI			SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	27-09-2024
			307	CIVIL	OMP (COMM.)/1099/2024	(I) 28-09-2024	DCB BANK LTD VS JASVEER M			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27-09-2024
			307	CIVIL	OMP (COMM.)/1100/2024	(I) 28-09-2024	DCB BANK LTD VS BHAG SINGH			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27-09-2024
			307	CIVIL	OMP (I) (COMM.)/1114/2024	30-09-2024	AXIS BANK LTD VS PRINCE			ANUPAM SINGH	9654926809	ANUPAMJSINGH@GMAIL.COM	28-09-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM) /962/2024	04-09-2024	SYNMEDICS LAB VS SANATRA HEALTH CARE			SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	02-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME / RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	EX (COMM)	EX (COMM)/378/2024	04-09-2024	SITA DEVI VS. M/S SHIV SHANKAR TRADING CO.	DEEPAK RAO	9250985371	DEEPAKRAOADVOCATE@GMAIL.COM	02-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/968/2024	05-09-2024	PUNJAB NATIONAL BANK VS JAITEK HANDLOOM THROUGH PROPRIETOR SANJAY KUMAR	VISHWAS RANJAN KUMAR	9811136731	VISHWARANJAN71@YAHOO.COM	03-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/926/2024	05-09-2024	TATA CAPITAL LTD VS DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED AND ORS	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	02-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/924/2024	05-09-2024	HDFC BANK LTD VS MANOJ KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/925/2024	05-09-2024	HDFC BANK LTD VS DESHRAJ SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/943/2024	07-09-2024	HDFC BANK LTD VS KULDEEP SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	05-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/987/2024	09-09-2024	LEVI STRAUSS AND COMPANY VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	05-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/981/2024	09-09-2024	LEVI STRAUSS AND COMPANY VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	05-09-2024
			COURT ROOM 310	CS (COMM)	OMP (I) (COMM)/953/2024	09-09-2024	IDFC FIRST BANK LTD VS SUMIT BHATI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/988/2024	09-09-2024	M/S AMEREX PVT LTD VS M/S R G INDUSTRIES AND ORS	RAJESH BHATIA	9811331125	RBHATIA_ADVOCATE@YAHOO.CO.IN	06-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/996/2024	10-09-2024	M/S ANU RATAN TEXTILES PVT LTD VS M/S SAI DESIGN INTERNATIONAL	IMRAN KHAN	9212786141	IKBURNEY24@GMAIL.COM	29-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/999/2024	10-09-2024	GREENLAND FINANCE AND LEASING PVT LTD VS GAURAV BHARDWAJ	GAGAN JINDAL	9871365547	ADV.GAGAN.JINDAL@GMAIL.COM	01-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/997/2024	10-09-2024	GREENLAND FINANCE AND LEASING PVT LTD VS MAMTA BHARDWAJ AND ORS	GAGAN JINDAL	9871365547	ADV.GAGAN.JINDAL@GMAIL.COM	01-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1007/2024	11-09-2024	M/S VSON CREATIONS PVT LTD VS M/S RAJ KUMAR APPARELS PVT LTD AND ANR	ASHISH GUPTA ANEESH SHARMA	9811828628 9811828628	ANEESH197SHARMA@GMAIL.COM	07-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1006/2024	11-09-2024	ATUL GARG VS M/S KUBERA SOLUTIONS PVT LTD	RAHUL SHARMA	9315656701	LEGALCOMFORT@REDIFFMAIL.COM	07-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/975/2024	11-09-2024	IDFC FIRST BANK LTD VS NIVESH KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/989/2024	12-09-2024	IDFC FIRST BANK LTD VS SURAJ JOGINDER AND ORS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1014/2024	12-09-2024	M/S MACSTAR MACHINE TOOLS PVT LTD VS M/S PIYUSH HARDWARE	SOM SARAN GUPTA	9811669401	SARANOMGUPTA@GMAIL.COM	10-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/997/2024	13-09-2024	AXIS BANK LTD VS JAHID	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	23-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1018/2024	13-09-2024	VAISHNO WIRE PVT LTD VS GUPTA INFRASTRUCTURE LTD	NEERAJ POWERGUPTA	9811267045	INFO@JUSLAWOFFICES.COM	03-09-2024
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM)/404/2024	13-09-2024	M/S SQUARE PAPER THROUGH ITS PROPRIETOR AKSHAY SAINI VS NADEEM KHAN @ KHAN JAVED KHAN	MAYANK SARIN	8377040771	MAYANKSARIN49@GMAIL.COM	06-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1019/2024	13-09-2024	M/S RA SPICES LLP VS M/S VM ENTERPRISES	ANUBHAV BHASIN	9971090069	ANUBHAVBHASIN88@GMAIL.COM	12-09-2024
			COURT ROOM 310	EX (COMM)	EX (COMM)/403/2024	13-09-2024	NEHA KALRA VS VINOD ARORA	S.B. PANDEY	9313780408	SBPANDEY76@YAHOO.COM	31-08-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1017/2024	19-09-2024	IDFC FIRST BANK LIMITED VS ROBIN KUMAR	RAHUL KASHYAP	9205511796	LEEXPACIFIC03@GMAIL.COM	06-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1044/2024	19-09-2024	PRAMOD DASS KHANNA PROP OF M/S SPA NIPUN INTERNATIONAL VS M/S ALPHA TOYO LTD	ANMOL KAPUR	9811166800	KAPURASSOCIATES235@GMAIL.COM	10-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1043/2024	19-09-2024	M/S AHUJA BOOK COMPANY PVT LTD VS M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	YOGENDRA GAUTAM	9810668042 8287177965	YOGENDRAGAUTAM.LEGAL@GMAIL.COM	13-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1040/2024	21-09-2024	IDFC FIRST BANK LTD VS RAJESH SHIV	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1054/2024	23-09-2024	IDFC FIRST BANK LTD VS KRISHN KUMAR AND ORS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1063/2024	24-09-2024	IDFC FIRST BANK LTD VS RAHUL KUMAR AND ORS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1080/2024	25-09-2024	IDFC FIRST BANK LTD VS DINESH KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1089/2024	26-09-2024	IDFC FIRST BANK LTD VS MANOJ KUMAR MISHRA AND ORS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24-09-2024
			COURT ROOM 310	OMP (COMM)	OMP (COMM)/87/2024	26-09-2024	KIRAN INFRA ENGINEERS LIMITED VS NORTHERN RAILWAYS	ANKUR GARG	9971420555	-	24-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1088/2024	26-09-2024	TATA CAPITAL LTD VS EXPERIVA ENGINEERING PRIVATE LIMITED AND ANR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	25-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1077/2024	28-09-2024	MERCURY FOOTWEAR PVT LTD VS ZETWERK MANUFACTURING SG PVT LTD	RAJAN MISHRA	9811733204	ADVRAJAN1995@GMAIL.COM	18-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1110/2024	28-09-2024	DCB BANK LTD VS BEEKENDRA TOMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26-09-2024
			COURT ROOM 310	OMP (COMM)	OMP (COMM)/89/2024	30-09-2024	DEEPAK BHAGWANI VS M/S SUPREME TEXFEB	SAMIT BHALLA	9811081990	AMITBHALLA.ADV@GMAIL.COM	27-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	OMP (I) COMM	897/2024	02.09.2024	IDFC BANK V/S RIHAN KAMRUDEEN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30.08.2024
			401	OMP (I) COMM	899/2024	02.09.2024	IDFC BANK V/S RANJAN KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30.08.2024
			401	OMP (I) COMM	898/2024	02.09.2024	HDFC BANK V/S SONU CHAUDHARY	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	03.09.2024
			401	CS COMM	961/2024	04.09.2024	M/S SRI NARAYAN MERCANTILES PVT LTD V/S MITCO MARBLE & GRANITE P. LTD	MANU MINOCHA	9810226947	ZESTLAW438@GMAIL.COM	06.09.2024
			401	OMP (I) COMM	950/2024	09.09.2024	IDFC BANK V/S ALAM KHALIL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	22.08.2024
			401	CS COMM	994/2024	10.09.2024	M/S PATANJALI PARIVAHAN LTD V/S M/S SPG CONSUMER PRODUCT PVT. LTD & ORS	SHYAM KUMAR	9999154100	SHYAMKUMAR@ALTINDIALEGAL.COM	06.09.2024
			401	MISC. DJ 533/2024	533/2024	10.09.2024	HEMANT GUPTA V/S UNION OF INDIA	PAYAL GUPTA		JURIS@HEMANTGUPTA.IN	09.09.2024
			401	OMP (I) COMM	969/2024	11.09.2024	IDFC BANK V/S RELY ALLIANCES P LTD & ORS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06.07.2024
			401	OMP (I) COMM	980/2024	12.09.2024	HDFC BANK V/S ASHEESH SHARMA & ANR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	07.09.2024

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			401	EX COMM	396/2024	12.09.2024	M/S ADROIT TRADING NUTS PH LTD V/S M/S SEWA NANDS RAVINDER KUMAR & CO. & ORS	HARINDERA SINGH	9717822673		06.09.2024
			401	OMP (I) COMM	994/2024	13.09.2024	AXIS BANK V/S DEEPALI CHAUHAN	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	09.09.2024
			401	OMP (I) COMM	1003/2024	18.09.2024	IDFC BANK V/S RAVINDRA GAUR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	16.09.2024
			401	CS COMM	1028/2024	18.09.2024	LEVI STRAUSS & CO. V/S ASHOK KUMAR	SHRAVAN KR. BANSAL	96201970125	RISHI@UNITEDANDUNITED.COM	11.09.2024
			401	CS COMM	1026/2024	18.09.2024	VINEET JAIN V/S QUIRKY BEVERAGES PVT LTD	SANJEEV SINGH	9811129304	SANJEEV.SINGH@SINGHAASSOCIATES.COM	10.09.2024
			401	CS COMM	1049/2024	21.09.2024	RISHABH GLOBAL INDUSTRIES PVT LTD V/S SUPER MARCHE 37 TRADERS P LTD	KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	11.09.2024
			401	CS COMM	1022/24	17.09.2024	ATS REALTY PVT LTD V/S IAS WEALTH PVT LTD	S.M. ANSARI	9011-41802255	SMANSARI@KNM.IN	12.09.2024
			401	OMP (I) COMM	1012/2024	19.09.2024	AXIS BANK V/S NKB FARMTECHS PVT LTD	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	12.09.2024
			401	OMP (I) COMM	1013/2024	19.09.2024	AXIS BANK V/S JYOTI	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	11.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	OMP (I) COMM	1014/2024	19.09.2024	AXIS BANK V/S HEENA	SUNITA SINGH	9871040589	INDOLEXLAW@GM AIL.COM	18.09.2024
			401	OMP (I) COMM	1032/2024	20.09.2024	IDFC FIRST BANK V/S DEEPAK HANSRAJ	MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	19.09.2024
			401	OMP (I) COMM	1039/2024	21.09.2024	IDFC FIRST BANK V/S MAHENDER KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL. COM	23.09.2024
			401	CONTEMPT PETITION	18/2024	23.09.2024	SHYAM LAL ARORA V/S BOORAM COSMETICS	MANISH SINGHAL	9811529112	ADV.MANISHSINGH AL@GMAIL.COM	23.09.24
			401	CONTEMPT PETITION	19/2024	23.09.2024	DABUR INDIA PVT. LTD V/S ZIMALAYA DRUGS PVT. LTD				19.09.2024
			401	OMP (I) COMM	1053/2024	23.09.2024	TATA CAPITAL LTD V/S PAWAN KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	21.09.2024
			401	OMP (I) COMM	1062/2024	24.09.2024	IDFC FIRST BANK V/S BHAVYA ENTERPRISES	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL. COM	12.09.2024
			401	EX COMM	424/2024	25.09.2024	PAWAN CHOTIA V/S SPACO BREWS INDIA PVT LTD	VARUN JAIN	9871340160		23.09.2024
			401	OMP (I) COMM	1093/2024	27.09.2024	IDFC FIRST BANK V/S SHYAM SUNDER	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GM AIL.COM	23.09.2024

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			401	OMP (I) COMM	1094/2024	27.09.2024	AXIS BANK V/S BHIM RAJ		SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	02.09.2024
			401	OMP (I) COMM	910/2024	05.09.2024	IDFC FIRST BANK LTD V/S BHURAVRAR		RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	08.09.2024
			401	CS COMM	1032/2024	18.09.2024	M/S CAPITAL PLASTIC HOUSE V/S M/S PIONEER POLYPLAST		K.K. SINGH	9810673660	ADVKKKSINGH@GMAIL.COM	11.09.2024
			401	CS COMM	1033/2024	18.09.2024			NAVEEN BHARDWAJ	9911551199		26.09.2024
			401	OMP (I) COMM	1106/2024	28.09.2024	DCB BANK LTD V/S RAM KUMAR		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	03.09.2024
			401	EX COMM	400/2024	13.09.2024	SBFC FINANCE LTD V/S BIJENDER KUMAR		DEEPANKUR SONDHI	9999925860	DEEPPANKUR@SONDHIPANRTERS.COM	07.09.2024
			401	EX COMM	385/2024	10.09.2024	LEVIS STRAUSS & ORS V/S ARUNKUMAR N.& ORS		SHRAVAN KR. BANSAL	96201970125	RISHI@UNITEDANDUNITED.COM	09.09.2024
			401	CS COMM	992/2024	10.09.2024	PUNJAB NATIONAL BANK V/S IQRA SAMAR		MOHIT RAJ	8800792205	MOHITRAJAADVOCATE@GMAIL.COM	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL	CS (COMM)/948/2024	02-09-2024	NADEEM KHAN VS MOHD ASLAM		ANSHU MAHAJAN(P),	9811165656	ANSHVIKLAW(ZT)GMAIL.COM	30-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	EXECUTION	EXECUTION (COMM)/372/2024	02-09-2024	M/S PRIME ENGINEERING COE THROUGH ITS PROPRIETOR SH GOVIND NARAYAN KOTHARI VS NITYA ELECTROCONTROLS PRIVATE LIMITED AND ORS	TEJ PRATAP(P),	8750116605	TEJPRATAP14@GMAIL.COM	28-08-2024
			402	ARBITRATION	OMP (I) (COMM)/911/2024	05-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS PAPPU NANAKCHAND	RAHUL KASHYAP(P),	9205511796	LEXPACIFIC03@GMAIL.COM	02-09-2024
			402	CIVIL	CS (COMM)/967/2024	05-09-2024	NEPZPACK VS PRIMUS	KUNAL YADAV(P),	8743904246	CH.AAKASH86@GMAIL.COM	04-09-2024
			402	ARBITRATION	OMP (I) (COMM)/923/2024	05-09-2024	TATA CAPITAL LTD VS DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED 7311	ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	02-09-2024
			402	CIVIL	CS (COMM)/980/2024	09-09-2024	MUKESH GOEL VS MUNICIPAL CORPORATION OF DELHI	AVINASH KUMAR TRIVEDI(P),	9871441764	AKTRIVEDI@GMAIL.COM	02-09-2024
			402	CIVIL	CS (COMM)/983/2024	09-09-2024	M/S CHAWLA TRADERS VS MOHAMMAD SHAHZAD	CHIRAG KHURANA(P),	8587876969	ADVKHURANA.CHIRAG@GMAIL.COM	05-09-2024
			402	EXECUTION	EXECUTION (COMM)/390/2024	10-09-2024	MUNICIPAL CORPORATION OF DELHI VS MS ASHIMA INFRASTRUCTURE PVT LTD	SAHIL AERON(P),	9910007125	INDIAAERONS@GMAIL.COM	08-09-2024
			402	ARBITRATION	OMP (I) (COMM)/962/2024	10-09-2024	HDFC BANK LTD VS ABHISHEK CHAUDHARY	ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	05-09-2024
			402	CIVIL	CS (COMM)/998/2024	10-09-2024	M/S ARIHANT INSULATION HOUSE VS SACHIN JAIN	ABHISHEK JAIN(P),	9999570000	ABHISHEK@SNCOMPANY.IN	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	EXECUTION	EXECUTION (COMM)/391/2024	10-09-2024	ADARSH MODI VS SURAJ VERMA			MUKESH KUMAR(P),	9810682372	SHEKHAWATILEGAL@YAHOO.IN	06-09-2024
			402	CIVIL	CS (COMM)/1003/2024	11-09-2024	AMIT TANWAR VS MUNICIPAL CORPORATION OF DELHI			SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	10-09-2024
			402	ARBITRATION	OMP (I) (COMM)/972/2024	11-09-2024	IDFC FIRST BANK LTD VS DILEEP KUMAR			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	09-09-2024
			402	EXECUTION	EXECUTION (COMM)/394/2024	12-09-2024	PUNJAB NATIONAL BANK VS SADANAND INDUSTRY			ANSHUMAN SRIVASTAVA(P),	9900-12642	SRI.ANSHU83@GMAIL.COM	10-09-2024
			402	ARBITRATION	OMP (I) (COMM)/981/2024	12-09-2024	IDFC FIRST BANK LTD VS EVRA ENERGY INDIA PRIVATE LIMITED THROUGH ITS DIRECTOR			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	10-09-2024
			402	ARBITRATION	OMP (I) (COMM)/999/2024	17-09-2024	AXIS BANK LTD VS JAMSIDA			SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	12-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1002/2024	18-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER			ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	14-09-2024
			402	CIVIL	CS (COMM)/1027/2024	18-09-2024	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI			SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	13-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1028/2024	19-09-2024	IDFC FIRST BANK LTD VS AMANJEET SINGH			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	17-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	ARBITRATION	OMP (I) (COMM)/1029/2024	19-09-2024	TATA CAPITAL LTD VS LAKSHYA	STONE CRUSHER		ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	14-09-2024
			402	EXECUTION	EXECUTION (COMM)/410/2024	19-09-2024	PIYUSH GUPTA VS RAJENDER	KUMAR JAIN		ARVIND KUMAR(P),	9810680082	KUMAR_ARVINDKAKU(3;YAHOO.IN	12-09-2024
			402	CIVIL	CS (COMM)/1042/2024	19-09-2024	LANDSEA IMPEX LIMITED VS	PARDIP KUMAR AGARWAL		NEELAM MALIK(P),	7303296156	---	11-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1027/2024	19-09-2024	IDFC FIRST BANK LTD VS	RANJEET PRASAD		JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	17-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1038/2024	21-09-2024	IDFC FIRST BANK LTD VS ASHIF	PAVAN		JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	19-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1036/2024	21-09-2024	IDFC FIRST BANK LTD VS BABLU	PHOOL		JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	19-09-2024
			402	CIVIL	CS (COMM)/1056/2024	23-09-2024	ANKUR AGGARWAL VS HEMANT	TRADING COMPANY PVT LTD		SEEMA TIWARI(P),	9811181709	SEEMATIWARIADVOCATE@REDIFFMAIL.COM	21-09-2024
			402	ARBITRATION	OMP (COMM)/85/2024	23-09-2024	GOYAL AND GOEL STAINLESS	STEELS VS SHUBHMANGALAM		NITIN MITTAL(P),	981119176L	MITTAL782004@YAHOO.CO.IN	20-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1059/2024	24-09-2024	IDFC FIRST BANK LTD VS SANJAY	PODDAR		JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	ARBITRATION	OMP (I) (COMM)/1060/2024	24-09-2024	IDFC FIRST BANK LTD VS RIYAJ AHAMAD	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21-09-2024
			402	CIVIL	CS (COMM)/1061/2024	24-09-2024	VIKAS VERMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1058/2024	24-09-2024	IDFC FIRST BANK LTD VS SHUBHAM SINGH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1077/2024	25-09-2024	IDFC FIRST BANK LTD VS ANIL JHA	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1078/2024	25-09-2024	IDFC FIRST BANK LTD VS NIKHIL PANWAR	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1086/2024	26-09-2024	IDFC FIRST BANK LTD VS GAURAV SHARMA	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1090/2024	26-09-2024	M/S IDFC FIRST BANK LIMITED VS MANEESH KUMAR	RAHUL KASHYAP(P),	9205511796	LEXPACIFICO3@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1111/2024	28-09-2024	AXIS BANK LTD VS AMIT SHARMA	ANUPAM SINGH(P),	9654926809	ANUOARNISINGH@GMAIL.COM	27-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1109/2024	28-09-2024	DCB BANK LTD VS MANSOOR AHMAD	ANISH BHOLA(P),	9811452022	ANSHBHOLA17@YAHOO.COM	26-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	ARBITRATION	OMP (I) (COMM)/1108/2024	28-09-2024	DCB BANK LTD VS RAJAT SHUKLA	ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	26-09-2024
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 EXTN BLOCK	COMMERCIAL	CS (COMM)/756/2024	02-09-2024	SARAOGI SUPER SALES PVT LTD VS NITIN KUMAR ANKIT M/S SAKHI SAHELI WHOLSELAR BAZAR	VARUN SBEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	31-08-2024
				EXECUTION	EXECUTION (COMM)/232/2024	03-09-2024	HINDUSTAN GLASS WORKS LTD VS JUGAL KISHORE KHURANA	VIBHOR GARG(P),	9811352998	VIBHOR@BAVLEGAL.IN	31-08-2024
				OMP	OMP (I) (COMM)/219/2024	04-09-2024	SHRIRAM FINANCE LTD VS KISHAN CHAND	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	30-09-2024
				COMMERCIAL	CS (COMM)/771/2024	06-09-2024	S HARPAL SINGH SURI AND ANR VS S JASPAL SINGH	SUMIT VIRMANI(P),	9873245548	VIRMANILAWCO@GMAIL.COM	05-09-2024
				COMMERCIAL	CS (COMM)/772/2024	07-09-2024	LOREAL INDIA PRIVATE LIMITED VS ASHOK KUMAR	SHRAVAN BANSAL(P),	26843455	UNITEDMARK@UNITEDANDUNITED.COM	06-09-2024
				COMMERCIAL	CS (COMM)/773/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS VIJAY KAPOOR (PROPRIETOR OF VISHAL CREATION)	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/774/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS POOJA BHATI (PROPRIETOR OF AMARJEET FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/776/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS SHAMIM AHMAD (PROPRIETOR OF FRIENDS FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/775/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED (THROUGH ITS NITIN SHARMA) VS NIMBA RAM (PROPRIETOR OF BALAJI	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/777/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS MOZO INTERNATIONAL TRADING CO	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/778/2024	07-09-2024	ARJUN CONTINENTAL PVT LTD VS SYNERGY RETAILERS PVT LTD	PUNEET JAISWAL(P),	9953860121	ADVKUKNALTHAKUR03@GMAIL.COM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	CS (COMM)/779/2024	07-09-2024	SONIKA AHUJA VS ANJIT ENTERPRISES AND OTHERS	JITENDER SINGH LAMBA(P),	9891939468	LAMBA.JITENDERADVOCATE@GMAIL.COM	06-09-2024
				COMMERCIAL	CS (COMM)/782/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD VS RAYMOND SHOE CO	MR PRABHAKAR(P),	9718167410	PRABHAKARADVOCATE@GMAIL.COM	07-09-2024
				COMMERCIAL	CS (COMM)/783/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD VS MODERN SHOE INDUSTRIES	MR PRABHAKAR(P),	9718167410	PRABHAKARADVOCATE@GMAIL.COM	07-09-2024
				COMMERCIAL	CS (COMM)/784/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD VS LUCKY BOOT HOUSE	MR PRABHAKAR(P),	9718167410	PRABHAKARADVOCATE@GMAIL.COM	07-09-2024
				COMMERCIAL	CS (COMM)/785/2024	09-09-2024	RAJENDER YADAV VS BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	AJAY KUMAR YADAV(P),	7503611919	ADVAJAYYADAV20@GMAIL.COM	07-09-2024
				OMP	OMP (I) (COMM)/235/2024	09-09-2024	INTEC CAPITAL LTD VS MS JAINSONS PACKERS THROUGH ITS PARTNER SH ANKUR JAIN	MS POOJA CHAUDHARY(P),	9871169411	LEA1.OO'ACHAUDHARMA1.COM	07-09-2024
				OMP	OMP (I) (COMM)/236/2024	09-09-2024	INTEC CAPITAL LTD VS MS AKHIL ENTERPRISES THROUGH ITS PROPRIETOR MS BHARTI BERRY	MS POOJA CHAUDHARY(P),	9871169411	LEA1.OO'ACHAUDHARMA1.COM	07-09-2024
				COMMERCIAL	CS (COMM)/786/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS SJAHIRHUSSAIN SAMSUDEEN (PROPRIETOR OF SRK TRADERS)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	07-09-2024
				COMMERCIAL	CS (COMM)/787/2024	10-09-2024	M/S OMSONS MARKETING PVT LTD VS M/S GEE GEE DISTILLERY PVT LTD AND ORS	SACHIN MALIK(P),	9811962836	NOT MENTIONED	07-09-2024
				COMMERCIAL	CS (COMM)/791/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS RAJESH ARORA (PROPRIETOR OF ARORA SHOE COMPANY)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	07-09-2024
				COMMERCIAL	CS (COMM)/789/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS TAUFIK AHAMAD PROPRIETOR OF BIHAR BOOT HOUSE	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	09-09-2024
				COMMERCIAL	CS (COMM)/788/2024	10-09-2024	M/S AK MEHTA AND COMPANY THROUGH ITS PARTNER SH AK MEHTA VS MOHD MOBIN AND ANR	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASHARMA1@PGMAIL.COM	09-09-2024
				COMMERCIAL	CS (COMM)/790/2024	10-09-2024	PLASTOCRAFT SANITARY INDIA PVT LTD VS SSA PROJECTS PRIVATE LIMITED	KAPIL SKHER(P),	9891072729	ANILKHER@GMAIL.COM	09-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP	OMP (I) (COMM)/237/2024	10-09-2024	INDUS TOWER LIMITED VS ANIL RANA	KIRTI BIRUA(P),	9810140500	ADVOCATEANIL@REDIFFMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/240/2024	11-09-2024	SHRIRAM FINANCE LTD VS SANJEEV KUMAR	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/238/2024	11-09-2024	SHRIRAM FINANCE LTD VS RAJ KUMAR	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/241/2024	11-09-2024	SHRIRAM FINANCE LTD VS HANS RAJ	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/242/2024	11-09-2024	SHRIRAM FINANCE LIMITED VS KULDEEP GUPTA	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/239/2024	11-09-2024	SHRIRAM FINANCE LTD VS RAJEEV RAJINDERNATH OBERAI	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				COMMERCIAL	CS (COMM)/792/2024	11-09-2024	M/S AXIS COMMUNICATIONS VS MADAN LAL PROP OF NEWS DURGA TRAVELS AND ORS	RAM KISHOR SINGH(P),	8826718942	ADVOCATENIRAJ@GMAIL.COM	10-09-2024
				COMMERCIAL	CS (COMM)/794/2024	11-09-2024	RADIANCE ENTERPRISE VS XIMI VOGUE TRADING LLP	AAKASH SEHRAWAT(P),	8700565217	KARTIKDABAS17@GMAIL.COM	10-09-2024
				COMMERCIAL	CS (COMM)/795/2024	11-09-2024	M/S SAI NATH PACKERS THROUGH ITS PROP PARDEEP MALHOTRA VS M/S GF ELECTRONICS THROUGH ITS	AKSHAT SHARMA(P),	7678379427	AKSHAT@CHAMBERSOFAJESHSHARMA.COM	10-09-2024
				COMMERCIAL	CS (COMM)/793/2024	11-09-2024	M/S AXIS COMMUNICATION VS MR MOHAN LAL AND ORS	PRAKASH AHIRWAL(P),	8826718942	ADVOCATENIRAJ@GMAIL.COM	10-09-2024
				COMMERCIAL	CS (COMM)/797/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS DEEPAK KUMAR (PROPRIETOR OF DEEPAK FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	12-09-2024
				COMMERCIAL	CS (COMM)/798/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS MANOJ RUSHI MENDHE (PROPRIETOR OF OM FOOT WEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	12-09-2024
				COMMERCIAL	CS (COMM)/799/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS BHAGRAJ HEERARAMJI CHOUDHARY (PROPRIETOR OF BHAGWATI	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	12-09-2024

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				COMMERCIAL	CS (COMM)/800/2024	13-09-2024	SHEETAL HANDA AND ANR VS AMIT ARORA	DEV PRAKASH PACHAURI(P),	9810570525	MALAYA_CHAND@YAHOO.COM	12-09-2024
				COMMERCIAL	CS (COMM)/802/2024	17-09-2024	M/S SBL PLASTICS PVT LTD VS M/S SWG INDUSTRIES LIRNITED	ANAND BAJPAI(P),	9990388195	LAWLEGAL2020@YAHOO.COM	13-09-2024
				COMMERCIAL	CS (COMM)/801/2024	17-09-2024	PARVEEN MAHAJAN PROP M/ MAHAJAN COST IRON AND STEEL TRADERS VS M/S ISHA INDUSTRIES AND ORS	GAURAV MAHAJAN(P),	9811688721	GAURAVMAHAJAN23@YAHOO.CO.IN	12-09-2024
				COMMERCIAL	CS (COMM)/803/2024	17-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS ROHIT KUMAR SINGH PROPRIETOR OF HARSHIL TRADING CO	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	13-09-2024
				COMMERCIAL	CS (COMM)/806/2024	18-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS SHAIKH TOFIK RAFIK (PROPRIETOR OF REEMAX FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	16-09-2024
				COMMERCIAL	CS (COMM)/807/2024	18-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS SACHIN ARORA (PROPRIETOR OF M/S SHOE N STYLE)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	16-09-2024
				COMMERCIAL	CS (COMM)/808/2024	18-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS HEERALAL DAIYA (PROPRIETOR OF NITESH TRADING COMPANY)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	16-09-2024
				COMMERCIAL	CS (COMM)/809/2024	18-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS GAZI MINHAZAL ABEDIN (PROPRIETOR OF M/S SHOE	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	16-09-2024
				COMMERCIAL	CS (COMM)/810/2024	18-09-2024	STATE BANK OF INDIA VS HEERALAL	SUNIL SEHRAWAT(P),	9999330725	DELHILAWYERS76@YAHOO.COM	16-09-2024
				COMMERCIAL	CS (COMM)/811/2024	18-09-2024	SARASWATI DEVI PROP OF M/S BK POLYMERS (INDIA) VS M/S ANEXA HOME APPLIANCES INDIA PVT LTD	SANJEEV(P),	9868005927	INFO@KNOWLEX.IN	13-09-2024
				COMMERCIAL	CS (COMM)/812/2024	18-09-2024	SHAKTI ENTERPRISES THROUGH ITS PROPRIETOR RACHNA MALIK VS HIREN MITTAL HSMEHTA INFRA	JATIN DHAWAN(P),	9810481016	MAIL@THELEGIST.COM	14-09-2024
				COMMERCIAL	CS (COMM)/813/2024	18-09-2024	HERO MOTOCORP LIMITED VS OWNER/ PROPRIETOR SHIVASH INDUSTRIES	AASTHA SHARMA(P),	9810299918	JATIN@ADVOCAREPARTNERS.IN	16-09-2024
				MISC	MISC DJ/594/2024	20-09-2024	DUHITA BAJAJ VS NAVEEN KUMAR JAIN	BHANU MOHAN(P),	9311834084	NOT MENTIONED	19-09-2024

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				M-EX	M-EX/338/2024	21-09-2024	PUNJAB NATIONAL BANK VS M/S M S ENTERPRISES AND ORS	M S ENTERPRISES AND ORS		AVADHESH KUMAR SHAKYA(P),	9873808906	AARJAV@GMAIL.COM	20-09-2024
				COMMERCIAL	CS (COMM)/829/2024	23-09-2024	M/S JAIN STEEL TRADERS THROUGH ITS PARTNER VIJAY JAIN VS SURENDER SINGH PROPRIETOR OF M/S WELCORE			VIPIN DILAWARI(P),	9312203957	VIPINDILAWARI83@GMAIL.COM	21-09-2024
				COMMERCIAL	CS (COMM)/834/2024	25-09-2024	CANARA BANK VS PRATEEK KUMRA PROP M/S KAINAAT GOURMET FOODS			CHITRA MALHOTRA(P),	9212888057	NOT MENTIONED	24-09-2024
				OMP	OMP (I) (COMM)/247/2024	26-09-2024	SHRIRAM FINANCE LTD VS GYAN CHAND			SUNNY ARORA(P),	9910574027	ALBUSLAWFIRMS@GMAIL.COM	25-09-2024
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 EXTN BLOCK	CS(COMM)	OMP (I) (COMM)/211/2024	02-09-2024	SHRIRAM FINANCE LTD VS ASHISH JOSHI						02-09-2024
				CS(COMM)	CS (COMM)/751/2024	02-09-2024	STATE BANK OF INDIA VS MUHID			SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.LADVOCATE@GMAIL.COM	02-09-2024
				CS(COMM)	EXECUTION (COMM)/231/2024	03-09-2024	CANARA BANK ERSTWHILE SYNDICATE BANK VS SONI ENTERPRISES						03-09-2024
				CS(COMM)	OMP (I) (COMM)/217/2024	04-09-2024	SHRIRAM FINANCE LTD VS KRISHAN SINGH						04-09-2024
				MISC.DJ	OMP (I) (COMM)/216/2024	04-09-2024	SHRIRAM FINANCE LTD VS RAVI KUMAR						04-09-2024
				CS(COMM)	EXECUTION (COMM)/243/2024	10-09-2024	KARANDEEP SINGH PAHWA VS PROMOTIONAL CLUB						10-09-2024
				CS(COMM)	EXECUTION (COMM)/251/2024	18-09-2024	INDIAN BANK VS SUNNY TRADERS THROUGH PROP MR HARPREET SINGH						18-09-2024
				OMP(I)/COMM	CS (COMM)/822/2024	20-09-2024	M/S KITPLY INDUSTRIES LTD VS MR NIKHIL TULSIYAN PROPRIETOR			RAJIV KUMAR JHA	9873921590	RAJEEVJHA2004@YAHOOO.CO.IN	20-09-2024
				CS(COMM)	MISC DJ/596/2024	21-09-2024	VINOD AGGRWAL VS VERDE INDIA LTD THROUGH ITS AR RAJENDER ARORA						21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	OMP (I) (COMM)/245/2024	24-09-2024	SHRIRAM FINANCE LTD	VS SONU KUMAR					24-09-2024
				MISC.DJ	M-EX/339/2024	24-09-2024	ATLANTIS ELINK PVT LTD	VS SANJAY SAXENA					24-09-2024
				MISC.DJ	CS (COMM)/832/2024	24-09-2024	HAIR MASTERS SALON PVT LTD	VS SHIVANI ARORA	KZJ PARTNERS	9899907794	JAIN.PARAS52@GMAIL.COM		24-09-2024
				MISC.DJ	CS (COMM)/833/2024	25-09-2024	CANARA BANK	VS KUSHAL SINGHAL PROP M/S OPUS POLYMERS					25-09-2024
				MISC.DJ	CS (COMM)/841/2024	26-09-2024	SARAOGI SUPER SALES PVT LTD	VS SAJJAN KUMAR KEDIYA	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM		26-09-2024
				CS(COMM)	CS (COMM)/840/2024	26-09-2024	SARAOGI SUPER SALES PVT LTD	VS RINA DEVI	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM		26-09-2024
				OMP(I)/COMM	EXECUTION (COMM)/265/2024	28-09-2024	MEENAKSHI POLYMERS PVT LTD	VS SUNIL KUMAR ARYA					28-09-2024
				OMP(I)/COMM	CS (COMM)/847/2024	30-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED	VS MANOJ KUMAR KHEMCHANDBHAI MATHRANI (PROPRIETOR OF KHUSHI	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN		30-09-2024
				OMP(I)/COMM	EXECUTION (COMM)/268/2024	30-09-2024	M/S RAJBIR TIMBER TRADERS	VS M/S NIRMAN ENCON PROJECTS PVT LTD					30-09-2024
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 EXTN BLOCK	EXECUTION	EXECUTION (COMM)/233/2024	03-09-2024	M/S MONDOTTICA INDIA PVT LTD	VS DHARMESH SETH	PRAMOD TRIPATHI(P),	92131171139	PARMODKUMARTRIPATHI76@GMAIL.COM		NIL
				COMMERCIAL	OMP (I) (COMM)/218/2024	04-09-2024	SHRIRAM FINANCE LTD	VS SANJEEV KUMAR 6035	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM		NIL
				COMMERCIAL	CS (COMM)/769/2024	06-09-2024	SARAOGI SUPER SALES PVT LTD	VS UDAY KUMAR	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM		30-08-2024
				MISC	MISC DJ/566/2024	07-09-2024	KRISHAN LAL THUKRAL	VS SURESH SHARMA	AMBER JAIN(P),	9999945297	NOT MENTIOND		NIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION	EXECUTION (COMM)/257/2024	19-09-2024	M/S ACME PRINT O PACNITIN THROUGH AR VS M/S MRAGOEL(P), PAPERS THROUGH SOLE PROPREITOR		9958617492	ADVNTIN@HOTMAIL.COM	NIL
				COMMERCIAL	CS (COMM)/819/2024	20-09-2024	MS KHANDELWAL GROUP PVT LTD THROUGHT ITS ARK DHARMENDER KUMAR VS M/S SHUKLA(P), ANAND AND COMPANY	RAKESH KUMAR	9899454835	RKS108@GMAIL.COM	17-09-2024
				COMMERCIAL	CS (COMM)/820/2024	20-09-2024	SURINDER KAUR VS RAJNI GULATI	SIDDHANT JAIN(P),	9599011955	INFO.JAINLAWCHAMBERS@GMAIL.COM	18-07-2027
				EXECUTION	EXECUTION (COMM)/260/2024	21-09-2024	M/S CONCORD INDUSTRIES THROUGH AR AND PARTNER SUSHIL KUMAR GUPTA VS NIKITASHA HOME APPLIANCES	SATISH PRAKASH(P),	7042198312	INFOCENTURYLAWFIRM.IN	NIL
				COMMERCIAL	CS (COMM)/830/2024	23-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS GANESH JAGADEESHA (PROPRIETOR OF SRI GANESHA ENTERPRISES)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALTITAL.IN	20-9-2024
				COMMERCIAL	CS (COMM)/836/2024	25-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS VIKRAM SINGH (PROPRIETOR OF JAI GANESH AGENCY)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	23-09-2024
				COMMERCIAL	CS (COMM)/846/2024	28-09-2024	PRECIOUS ELECTRO CHEM PRIVATE LIMITED VS RAJESH JALOTA	SHREYA NARAYAN(P),	7838418306	NARAYANSHREYA@HOTMAIL.COM	24-09-2024
				EXECUTION	EXECUTION (COMM)/267/2024	28-09-2024	BITZER INDIA PRIVATE LIMITED VS RITESH ANANDPROPRIETOR OF M/S KRYSTAL OVERSEAS	VINOD KUMAR(P),	NOT MENTIONED	NOT MENTIONED	NIL
				OMP(I) COMM	OMP (I) (COMM)/214/2024	02-09-2024	SHRIRAM FINANCE LTD VS MOHD SALIK	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				OMP(I) COMM	OMP (I) (COMM)/215/2024	02-09-2024	SHRIRAM FINANCE LTD VS JATIN KHURANA	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				COMMERCIAL	CS (COMM)/755/2024	02-09-2024	RAVI KUMAR VS NIKHIL GROVER	MAYANK VERMA(P),			
				COMMERCIAL	CS (COMM)/754/2024	02-09-2024	SARAOGI SUPER SALES PVT LTD VS GLOBUS LIFESTYLE	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL)	WEST	202 EXTN BLOCK	CS (COMM)	CS (COMM)/752/2024	02-09-2024	STATE BANK OF INDIA VS ANKUR JANGID	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAYADVOCATE@GMAIL.COM	31-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
	COURT			OMP (I) (COMM)	OMP (I) (COMM)/212/2024	02-09-2024	SHRIRAM FINANCE LTD VS RAJ KUMAR	MANOJ KUMAR	9811133644	MANOJKADV@GMAIL.COM	30-08-2024
				CS (COMM)	CS (COMM)/760/2024	04-09-2024	SARAOGI SUPER SALES PVT LTD VS SUDHIR KUMAR	VARUNI BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	02-09-2024
				OMP (COMM)	OMP (COMM.)/12/2024	05-09-2024	SANJEEV KUMAR MISHRA VS INDIAN SCHOOL FINANCE COMPANY PVT LTD	JAWAHAR LAL	9312664652	ADVJLAL61@GMAIL.COM	30-08-2024
				CS (COMM)	CS (COMM)/767/2024	06-09-2024	INFUREKA TECHNOLOGIES PVT LTD VS NIKUNJ SOFTWARE TECHNOLOGIES PVT LTD	PARTH PARTAP SINGH MAVAI	8818808885	MAVAI.PARTH365@GMAIL.COM	05-09-2024
				CS (COMM)	CS (COMM)/768/2024	06-09-2024	DNS DISTRIBUTION PVT LTD VS AMARJIT SINGH				
				CS (COMM)	CS (COMM)/827/2024	23-09-2024	M/S JAIN STEEL TRADERS VS ANIL KUMAR SACHDEVA				
				CS (COMM)	OMP (I) (COMM.)/246/2024	24-09-2024	SHRIRAM FINANCE LTD VS MOHIT KUMAR				
				CS (COMM)	CS (COMM)/768/2024	06-09-2024	DNS DISTRIBUTION PVT LTD VS AMARJIT SINGH	HEMANT SHARMA	9999737322	HEMANT.SHARMA405@GMAIL.COM	04-09-2024
				CS (COMM)	CS (COMM)/827/2024	23-09-2024	M/S JAIN STEEL TRADERS VS ANIL KUMAR SACHDEVA	VIPIN DILAWARI	0.9312203957	VIPINDILWARI83@GMAIL.COM	20-09-2024
				OMP (I) (COMM)	OMP (I) (COMM)/246/2024	24-09-2024	SHRIRAM FINANCE LTD VS MOHIT KUMAR	MANOJ KUMAR	9811133644	MANOJKADV@GMAIL.COM	22-09-2024
				CS (COMM)	CS (COMM)/837/2024	26-09-2024	SARAOGI SUPER SALES PVT. LTD VS SANTOSH SHAHA	VARUNI BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	24-09-2024
				CS (COMM)	CS (COMM)/844/2024	28-09-2024	UNION BANK OF INDIA VS DINESH KUMAR	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	27-09-2024
				CS (COMM)	CS (COMM)/845/2024	28-09-2024	UNION BANK OF INDIA VS DHARM RAJ	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	27-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)	CS (COMM)/849/2024	30-09-2024	AQUALITE INDUSTRIES PVT LTD	VS THABASSUM SADQA		ARCHITSINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	27-09-2024
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 EXTN BLOCK	CS (COMM)/757/2024	757/2024	03-09-2024	BRIJ INDUSTRIES VS SHREE RADHA GOVIND ELECTRICALS			VIKAS BHATIA	9999440419	VIKASBHATIA280@GMAIL.COM	03-09-2024
				CS (COMM)/763/2024	763/2024	04-09-2024	ESSEN MEDICARE LLP VS NEW HAIR PALACE PRIVATE LIMITED			KETAN MADAN	9873140021	KETANMADAN@GMAIL.COM	04-09-2024
				EXECUTION (COMM.)/238/2024	238/2024	05-09-2024	HARSH INTERNATIONAL COIRFOAM INDIA PVT. LTD.			ANKUR SINGHAL	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	05-09-2024
				CS (COMM)/764/2024	764/2024	05-09-2024	M/S GURUJI SWEETS VS SH GOPAL KRISHAN KHANNA			ANKIT BHUTANI	9953474180	ADVANKITBHUTANI@GMAIL.COM	05-09-2024
				CS (COMM)/778/2024	778/2024	07-09-2024	ARJUN CONTINENTAL PVT LTD VS SYNERGY RETAILERS PVT LTD			KUNAL MANAV	9953860121	ADVKUNALTHAKUR03@GMAIL.COM	07-09-2024
				EXECUTION (COMM.)/250/2024	250/2024	17-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS NARESH GOEL PROPRIETOR OF M/S BB ENTERPRISES			ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	17-09-2024
				EXECUTION (COMM.)/254/2024	254/2024	18-09-2024	INDIAN BANK VS PALAK ANAND			HARSH CHACHRA	9910454141	ADV.HARSHCHACHARA@GMAIL.COM	18-09-2024
				CS (COMM)/814/2024	814/2024	19-09-2024	BAG PALACE PVT LTD VS CKAARI PCKAGING PVT LTD			JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	19-09-2024
				CS (COMM)/815/2024	815/2024	19-09-2024	PATANJALI FOODS LIMITED VS STC FOODS			S.K. BANSAL	6201970125	RISHI@UNITEDANDUNITED.COM	19-09-2024
				CS (COMM)/825/2024	825/2024	21-09-2024	HEMANT KUMAR VS HITESH VISHWASRAO BAGAL			ABHINAV GARG	8586035698	ADV.GARG.ABHINAV@GMAIL.COM	21-09-2024
				CS (COMM)/826/2024	826/2024	23-09-2024	CANARA BANK VS PRAVEEN GARG			SHUBHAM KUMAR JHA	9810840045	SKJJHAASSOCIATES@YAHOO.COM	23-09-2024
				EXECUTION (COMM.)/262/2024	262/2024	24-09-2024	CANARA BANK VS SATYA DEV			SUMIT VIRMANI	9873245548	SUMIT.VIRMANI2@GMAIL.COM	24-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION (COMM.)/264/2024	264/2024	27-09-2024	BEHARI LAL DARSHAN LAL PVT LTD THROUGH ITS AR MR RAHUL KAUSHIK VS AGRO WHITE INDUSTRIES PVT LTD THROUGH		JAGRITI JAIN	8527506427	UNLEGALGROUP@GMAIL.COM	27-09-2024	
				EXECUTION (COMM.)/236/2024	236/2024	04-09-2024	VINTAGE CREDIT AND LEASING PVT LTD VS RABISH CHANDRAMALHOTRA		GAURAV MALHOTRA	9899797229	MALHOTRA-GAURAV1976@GMAIL.COM	04-09-2024	
				EXECUTION (COMM.)/248/2024	248/2024	17-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS DINESH KUMAR PATEL (PROPRIETOR OF PAWAN FOOTWEAR)		ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	17-09-2024	
				EXECUTION (COMM.)/249/2024	249/2024	17-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS IKON AGENCIETHROUGH ITS PROPRIETOR MR SAJJAL KHAN		ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	17-09-2024	
				EXECUTION (COMM.)/252/2024	252/2024	17-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS HARDEEP SINGH (PROPRIETOR OF KHALSA FOOTWEAR)		ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	17-09-2024	
				EXECUTION (COMM.)/253/2024	253/2024	18-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS SHEIKH SAJJED JEELANI PROPRIETOR OF M/S VENUS GLOBAL EXPORT CO		ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	18-09-2024	
				CS (COMM)/848/2024	848/2024	30-09-2024	M/S SUPERBHAT TEXTURES PRIVATE LIMITED VS M/STHUKRAL SEGASTAR IMPACT		RAJIV THUKRAL	9999151151	THUKRAANDTHUKRAL@GMAIL.COM	30-09-2024	
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 EXTN BLOCK	CS (COMM)	CS (COMM)/753/2024	02-09-2024	SARAOGI SUPER SALES PVT LTD VS RUPA LAKKAR		VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	30-08-2024	
				OMP (COMM.)	OMP (COMM.)/11/2024	03-09-2024	PUNEET GUPTA VS ICICI SECURITIES LIMITED		PRAVEEN AGGARWAL	9818085900	AGGARWAL86PRAVEEN@GMAIL.COM	31-08-2024	
				CS (COMM)	CS (COMM)/758/2024	03-09-2024	KRC INDUSTRIES VS DISHA TECNOLOGIES AND ANOTHERS		TANUSHA MISHRA	9354280071	TANUSHA.RAJMISHRA123@GMAIL.COM	31-08-2024	
				CS (COMM)	CS (COMM)/759/2024	03-09-2024	DR. PRADYUMN KUMAR VS LNDUE PREFEB PVT LTD AND ANR.		ROHIT GUPTA	9855650460	ROHIT.GUPTA068@GMAIL.COM	31-08-2024	
				CS (COMM)	CS (COMM)/761/2024	04-09-2024	RAMAN GANDHI VS SUCHI NIGAM		GIRISH GAUR	9811109763	GIRISHGAURADV@YAHOO.COM	30-08-2024	
				CS (COMM)	CS (COMM)/762/2024	04-09-2024	ALTECH EQUIPMENTS PVT LTD VS BHAGWATI FAB ENGINEERS PVT LTD		JASPREET SINGH	9899641617	JASPREET.LAW@GMAIL.COM	02-09-2024	

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				OMP (I) (COMM.)	OMP (I) (COMM.)/220/2024	04-09-2024	HDFC BANK LIMITED VS SANJEEV KUMAR	MANOJ KUMAR	9811133644	NOT GIVEN	30-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/221/2024	05-09-2024	HDFC BANK LIMITED VS YUGL KISHOR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/222/2024	05-09-2024	HDFC BANK LIMITED VS YOGESH KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/223/2024	05-09-2024	HDFC BANK LIMITED VS VIPIN BANSAL	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	24-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/224/2024	05-09-2024	HDFC BANK LIMITED VS RAJEEV KAMAL AGGARWAL	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/225/2024	05-09-2024	HDFC BANK LIMITED VS SUMAN KUMAR VERMA	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/226/2024	05-09-2024	HDFC BANK LIMITED VS SHIKHAR VERMA	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/227/2024	05-09-2024	HDFC BANK LIMITED VS CHANDER VEER	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/228/2024	05-09-2024	HDFC BANK LIMITED VS AMIT KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/229/2024	05-09-2024	HDFC BANK LIMITED VS KABIR KOHLI	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/230/2024	05-09-2024	HDFC BANK LIMITED VS HARSHIT BHARDWAJ	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/231/2024	05-09-2024	HDFC BANK LIMITED VS ANIL KUMAR PANDEY	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/232/2024	05-09-2024	HDFC BANK LIMITED VS KHALID AAS MOHAMMAD	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024

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				OMP (I) (COMM.)	OMP (I) (COMM.)/233/2024	05-09-2024	HDFC BANK LIMITED VS NITISH KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/234/2024	05-09-2024	HDFC BANK LIMITED VS SATISH ANAND	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/237/2024	05-09-2024	MS RAJ READY CONCRETE WORKS PVT LTD VS SRI BHAGWAN				
				CS (COMM)	CS (COMM)/765/2024	06-09-2024	VINOD VERMA VS AVAANURAG JAIN	ANURAG JAIN	9560097052	GEMINIPRADEEP@YAHOO.COM	05-09-2024
				CS (COMM)	CS (COMM)/766/2024	06-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS SHEKHAR KUMAR GUPTA (PROPRIETOR OF SK FOOTWEAR)	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	06-09-2024
				CS (COMM)	CS (COMM)/770/2024	06-09-2024	STATE BANK OF INDIA VS JASPREET SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.CO.IN	01-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/241/2024	07-09-2024	M/S SIRCA PAINTS INDIA LIMITED VS ANSAAR TRADERS				
				CS (COMM)	CS (COMM)/780/2024	07-09-2024	BANK OF MAHARASTRA VS SUSHIL SINGH	BIJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	24-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/242/2024	09-09-2024	PUNJAB NATIONAL BANK VS CHAWLA BOOK DEPOT				
				MISC DJ	MISC DJ/567/2024	09-09-2024	PINTU VS NEHA BUS SERVICES PVT LTD	CHIRAG ALAGH	9911441100	ALAGHS409@GMAIL.COM	09-09-2024
				CS (COMM)	CS (COMM)/781/2024	09-09-2024	ZORIN INTERIORS PVT. LTD. VS SPRAY TECHNICS	ABHISHEK SINGH	9810565403	KARUNESHTANDON@GMAIL.COM	01-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/244/2024	12-09-2024	KUMAR SUSHANT VS SANTOSH KUMAR				
				EXECUTION (COMM.)	EXECUTION (COMM.)/245/2024	12-09-2024	M/S AQUALITE INDUSTRIES PVT LTD VS RAVI CHANDRA GIRI (PROPRIETOR OF M/S THIRUMALA FOOTWEAR)				

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				MISC DJ	MISC DJ/578/2024	12-09-2024	SH YASPAL BHOLA VS AVON COLD STORAGE PVT LTD	GURMIT SINGH HANS	9560345572	NOT GIVEN	10-08-2024
				CS (COMM)	CS (COMM)/796/2024	12-09-2024	MS BONGCHIE INDIA PVT. LTD AND ANR. VS HITESH	KARTIK WADHWA	9871714741	AJAYTOMAR850@GMAIL.COM	28-05-2024
				CS (COMM)	CS (COMM)/804/2024	18-09-2024	DINESH KUMAR AGGARWAL VS THE HARDWARE SHOP	ANJALI NEHRA	9810638066	ADVCPWIG@GMAIL.COM	23-07-2024
				CS (COMM)	CS (COMM)/805/2024	18-09-2024	OMSONS MARKETING PVT LTD VS RINAL INVESTMENT PVT LTD	SACHIN MALIK	9811962836	ADV.IRSHAD1@GMAIL.COM	22-08-2024
				CS (COMM)	CS (COMM)/816/2024	19-09-2024	SUPER INDIA PAPER PRIVATE LIMITED VS NAWAZISH KHAN	KARAN SUNEJA	9560985186	SUNEJAANDCOMPANY@GMAIL.COM	28-08-2024
				CS (COMM)	CS (COMM)/817/2024	19-09-2024	INDOCHEM OIL INDIA LIMITED VS PUNITA KUMARI	HARSH GUPTA	9582420856	HARSHGUPTA.ADVOCATE@GMAIL.COM	26-08-2024
				CS (COMM)	CS (COMM)/818/2024	19-09-2024	HARVINDER SINGH VS ANKUR AHUJA	NEERAJ KUMAR	9971767788	NOT GIVEN	19-09-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/258/2024	20-09-2024	SBI CARDS AND PAYMENT SERVICE LIMITED VS SAHLOM KUMAR				
				EXECUTION (COMM.)	EXECUTION (COMM.)/259/2024	20-09-2024	SMFG INDIA CREDIT CO LTD VS MANJU DIWAN				
				CS (COMM)	CS (COMM)/821/2024	20-09-2024	ROYAL SUNDARAM GENERAL INSURANCE CO LTD VS SHRIS KRISHNA TRADERS	AMRITPAL SINGH	9958570424	ADVOCATEAMNT1975@GMAIL.COM	18-09-2024
				CS (COMM)	CS (COMM)/823/2024	20-09-2024	SANTOSH WOOD INDUSTRIES VS S P TIMBER	SHALU KUMARI	9212413759	ADVJITENDERSAHAY@GMAIL.COM	18-09-2024
				OMP (COMM.)	OMP (COMM.)/13/2024	21-09-2024	BRAHAM PRAKASH VS HBD FINANCIAL SERVICES LTD	VARUN JAIN	9818802329	PSB2@REDIFFMAIL.COM	19-09-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/261/2024	23-09-2024	RNVP TECHNOLOGY PVT LTD VS SUSHILA				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)	CS (COMM)/828/2024	23-09-2024	GAUTAM RANA VS RAVINDER KAUR KOHLI	AMAN DURGA	7982272154	AMANDURGA.ADV@GMAIL.COM	20-09-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/243/2024	24-09-2024	SHRIRAM FINANCE LTD VS NITIN KUMAR	MANOJ KUMAR	9811133644	NOT GIVEN	22-09-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/244/2024	24-09-2024	SHRIRAM FINANCE LTD VS DAYA RAM	MANOJ KUMAR	9811133644	NOT GIVEN	22-09-2024
				CS (COMM)	CS (COMM)/831/2024	24-09-2024	SARAOGI SUPER SALES PVT LTD VS ARUN KUMAR KHANDELWAL	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	24-09-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/263/2024	26-09-2024	PARMOD VERMA VS M/S SARVAM CULTURE WORLD PVT LTD				
				CS (COMM)	CS (COMM)/838/2024	26-09-2024	SARAOGI SUPER SALES PVT LTD VS SONIA AHUJA	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	24-09-2024
				CS (COMM)	CS (COMM)/839/2024	26-09-2024	SARAOGI SUPER SALES PVT LTD VS SARDAR PARAMJEIET SINGH	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	24-09-2024
				CS (COMM)	CS (COMM)/842/2024	27-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS JATIN AHUJA (PROPRIETOR OF GURUJI ENTERPRISES)	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	25-09-2024
				CS (COMM)	CS (COMM)/843/2024	28-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS NASIM AHMAD (PROPRIETOR OF SAAIM ENTERPRISES)	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	27-09-2024
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	OMP(COMM)	187/2024	04.09.2024	HLK INFRASTRUCTURE PVT. LTD. VS. RAHUL RAVASAHEB DESAI	ASHWANI TIYAGI	8800717111	ADVASHWANTYAGI@GMAIL.COM	30.08.2024
			1	CS(COMM)	707/2024	02.09.2024	RAPIPAY FINTECH PVT. LTD. VS. PUNJAB NATIONAL BANK AND ORS.	AKHIL SACHAR AND SUNANDA	9891105069	SACHAR.AKHIL@GMAIL.COM	24.08.2024
			1	EX(COMM)	157/2024	02.09.2024	SHUBHUNDU MUYKERJEE V. SUBODH DALAL	VIKAS TOMAR	9958002005	NOT AVAILABLE	16.08.2024
			1	EX(COMM)	158/2024	02.09.2024	M/S BINDAL APPAREL PVT. LTD. VS. NEW DELHI MUNICIPAL CORPORATION	SC SAGAR AND NAEM AHMAE	9212053338	SAGARS.CADV913@GMAIL.COM	28.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP(COMM)	189/2024	04.09.2024	P.C. RAJPOOT PROPRIETOR OF M/S PREMIER POWER ENGG. VS. M/S JPIL (NOW KNOWN AS SGI POWER LTD.)	ASHISH GARG	8800259035	GARG.ASHISH9501@GMAIL.COM	28.08.2024
			1	EX(COMM)	160/2024	04.09.2024	SH. MAHINDER KUMAR VS. DARWIN PLATFORM GROUP OF COMPANIES	ATUL GUPTA	9810862405	ATULGUPTAADV@HOTMAIL.COM	30.08.2024
			1	EX(COMM)	161/2024	04.09.2024	SH. MAHINDER KUMAR VS. DARWIN PLATFORM GROUP OF COMPANIES	ATUL GUPTA	9810862405	ATULGUPTAADV@HOTMAIL.COM	30.08.2024
			1	EX(COMM)	159/2024	04.09.2024	M/S HARISH CHANDRA INDIA LTD. VS. GENERAL MANAGER NORTHERN RLY	ANURAG PANDEY	9818209192	ANURAGSCAOR@YAHOO.COM	30.08.2024
			1	OMP(COMM)	186/2024	04.09.2024	ZOMATO LIMITED VS. M/S ADITYA RAI AND COMPANY	TUSHAR JOHN	9871109205	TUSHAR@OPTIMUSLEGAL.IN,	29.08.2024
			1	EX(COMM)	162/2024	05.09.2024	PUNJAB NATIONAL BANK VS. SH. SANT SINGH MALHOTRA	ARUN BHARDWAJ, DINESH. TRIPATHI	9899138242, 9999337580	ARUNBHARDWAJ1206@GMAIL.COM	13.08.2024
			1	EX(COMM)	163/2024	05.09.2024	DELASKART ONLINE SERVICES PVT. LTD. VS. P AND P ASSOCIATE & ANR.	AMIT BAJAJ	9811700978	ADVOCATE.PUNEET31@GMAIL.COM	31.08.2024
			1	OMP(T)COMM	274/2024	05.09.2024	M/S INSTITUTE OF SOUND & VIBRATION VS. DELHI METRO RAIL CORPORATION LTD.	SOLICITORS & ADVOCATES	9818266633, 9971366633	PANWARASSOCIATES@GMAIL.COM	29.08.2024
			1	CS(COMM)	722/2024	06.09.24	HERO INVESCOP PVT. LTD. VS. OWNER PROPRIETOR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	05.09.2024
			1	CS(COMM)	723/2024	06.09.24	STATE BANK OF INDIA VS. BABITA DASS	NIRMAL MISHRA	9311131978	NOT AVAILABLE	31.08.2024
			1	CS(COMM)	724/2024	06.09.24	CRYSTAL CROP PROTECTION LIMITED VS. SH. SUKHDEV SINGH	BHAWESH PHULLAR	8448859177	ADVOCATEBPHULLAR@GMAIL.COM	30.08.2024
			1	CS(COMM)	725/2024	06.09.2024	STAE BNAK OF INDI VS. ASHOK KUMAR	NIRMAL MISHRA	9311131978	NOT AVAILABLE	31.08.2024
			1	OMP(COMM)	192/2024	06.09.2024	UNION OF INDIA VS. ASHUTOSH BUILDERS CONTRACTORS AND ENGINEERS	EKTA DHAMA	9868224037	NOT AVAILABLE	28.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP(COMM)	197/2024	07.09.24	GETZER INDIA PRIVATE LIMITED	VS. MR. KULDEEP		SH. ANAND P. AKUT, MIHIR V. PETHE	9910996059, 8055013915	MIHIR@ADVAKUT.COM, SAKSHIBHAYANAA DVOCATE@GMAIL.	31.08.2024
			1	CS(COMM)	727/2024	07.09.24	MANOJ AGGARWAL VS. M/S THE DAFFODILE & ORS.			N. P. SINGH & ASSOCIATES	8510005604	NPSINGHANDASSOCIATES@GMAIL.COM	01.08.2024
			1	OMP(COMM)	196/2024	07.09.24	UNION OF INDIA VS. M/S DEEPAK ENTERPRISESE			OM PRAKASH	9818199103	OPLAWASSOCIATES@GMAIL.COM	02.09.2024
			1	OMP(COMM)	198/2024	09.09.24	POWER TO EMPOWER SKILL PVT. LTD. VS. M/S NATIONAL SKILL DEVELOPEMENT			VIJAY KUMAR SHUKLA	9810120927	NOT AVAILABLE	02.09.24
			1	MISC. DJ	3327/2024	10.09.2024	UTTARANCHAL CABLE AND CONDUCTOR PVT. LTD. VS. BAGLAMUKHI DEVI UDYOG			HARSHAL AGARWAL	8726470000	ADVHARSHAGRAWARGMAIL.COM	01.08.2024
			1	CS(COMM)	735/2024	10.09.2024	HIREN PATEL VS. SPICEJET LTD.			ANKAN SURI	9999722788, 9999267224	NOT AVAILABLE	05.09.2024
			1	CS(COMM)	736/2024	10.09.2024	UCO BANK VS. NUPUR SONI			SHIKHAR KUMAR	9818038100	SHIKHARKUMAR73@GMAIL.COM	05.09.2024
			1	EX(COMM)	169/2024	10.09.2024	BINDAL APPAREL PVT. LTD. VS. NDMC			SC SAGAR AND NAEM AHMAE	9212053338	SAGARS.CADV913@GMAIL.COM	06.09.2024
			1	EX(COMM)	170/2024	10.09.2024	HT MEDIA VS. BRIGHTSTAR RESTAURANTS			KAPIL KUMAR ADVOCATE	9891072729	ANILKHER@GMAIL.COM	02.09.2024
			1	CS(COMM)	742/2024	11.09.2024	HERO INVESTCORP VS. ASHOK KUMAR			PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	10.09.24
			1	MISC. DJ	3336/2024	12.09.24	RAJASTHAN ANTIBIOTICS VS. NITYAM PHARMA			MUKESH SINHA	9971061063	MUKESH SINHA.ADV@GMAIL.COM	12.09.2024
			1	CS(COMM)	745/2024	12.09.2024	RACHNA METAL INDUSTRIES PVT. LTD. V.S SH. DIVYANSHU KHANNA			HELPING HAND LAW FIRMS	9810372045	HELPINGHANDSLAWFIRM@GMAIL.COM	31.08.2024
			1	OMP(MISC.)COMM.	03/2024	12.09.2024	UPPAL ENGINEERING PVT. LTD. VS. UNION OF INDIA			RITESH KHATRI	9899891989	RK@PETITJURIS.IN	07.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	749/2024	13.09.2024	M/S SARAS INDUSTRIES VS. M/A MAHAVIR INDUSTRIES AND ANR.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	11.09.2024
			1	CS(COMM)	754/2024	17.09.2024	SHRI HARBANS LAL VS FRONTLINE BUSINESS SOLUTION PVT. LTD.	VIKAS CHABRA	9212416114	CHHABRAVIKAS440@gmail.com	13.09.2024
			1	EX(COMM)	171/2024	17.09.2024	M/S AGRAWAL AND CO. VS UNION OF INDIA	RISHA MITTAL	9910734884	MITTAL.RISHA@GMAIL.COM	11.09.2024
			1	CS(COMM)	759/2024	18.09.2024	DEUTSCHE BANKAG VS. M/S NUTRICURE INDIA PRIVATE LTD.	SURI AND COMPANY	011-43434600/9971357074	LITIGATION@SURI.CO.IN	09.09.2024
			1	CS(COMM)	760/2024	18.09.2024	PARAS POLYMERS PVT. LTD. VS M/S ESS KAY ENTERPRISES	RAM SHANKAR ASSOCIATES	9811214465	RAMASHANKAR15@YAHOO.COM	10.09.2024
			1	CS(COMM)	779/2024	20.09.2024	DEUTSCHE BANK AG VS. MR. CHINTAN NAITHANI,	SURI AND COMPANY	9971357074	LITIGATION@SURI.CO.IN	11.09.2024
			1	CS(COMM)	778/2024	20.09.2024	DEUTSCHE BANK AG VS. MR. GAURAV KUMAR	SURI AND COMPANY	9971357074	LITIGATION@SURI.CO.IN	11.09.2024
			1	CS(COMM)	777/2024	20.09.2024	STATE BANK OF INDIA VS. RAKESH KUMAR SAROJ	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	11.07.2024
			1	CS(COMM)	775/2024	20.09.2024	STATE BANK OF INDIA VS. BHARAT SINGH	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	12.04.2024
			1	CS(COMM)	774/2024	20.09.2024	STATE BANK OF INDIA VS. RAKESH KUMAR PARIDA	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	16.07.2024
			1	CS(COMM)	773/2024	20.09.2024	SAVDO TECHNOLOGIES PVT. LTD. VS. GLAMYO TECHNOLOGIES PVT. LTD.	RAI VIKRAM NATH	9818121216	VIKRAM@ARETHALEGAL.COM	13.09.2024
			1	CS(COMM)	772/2024	20.09.2024	B. L. AGRO INDUSTRIES LIMITED VS. SHASHI BHUSHAN PANDEY	RAJESH SHARMA	9312400662	THECALTRADE@GMAIL.COM	19.09.2024
			1	CS(COMM)	782/2024	21.09.2024	CARGOMASTERS LOGISTICS PVT. LTD. VS. LSL LOGISTIKS INDIA PVT. LTD. & ANR.	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSHARMA.INFO	18.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	781/2024	21.09.2024	MURLIDHAR SEVANI SOLE PROPRIETOR M/S OF JAI GRAHA UDHYOG VS. SHREE GURUKOOL INDUSTRIE LLP & ORS.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	20.09.2024
			1	CS(COMM)	786/2024	23.09.2024	T.V. TODAY NETWORK LIMITED VS. ZIIKI MEDIA PRIVATE LIMITED AND ANR.	SHAHRUKH EJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM	18.09.2024
			1	CS(COMM)	787/2024	23.09.2024	TIMES INTERNET LIMITED VS. M/S ZARIA & ANR.	LAWYERS INC	9810028877, 9313949058	LAWYERSINC@REDDIFFMAIL.COM	19.09.2024
			1	EX(COMM)	177/2024	23.09.2024	M/S ESS ELL CABLER CO. VS. M/S MAHENDRA PUMP PVT. LTD.	JAWAHAR GOYAL & ASSOCIATES	9878292200	GOELJAWAHARLAL@GMAIL.COM	17.09.2024
			1	CS(COMM)	789/2024	23.09.2024	SUBBIAH RAJU VS. M RADHAN AND ANR.	SATYA BHUSHAN	9810631754	TBHUSHAN72@GMAIL.COM	19.09.2024
			1	CS(COMM)	801/2024	24.09.2024	LALIT KUMAR ARORA VS. SKYLARK CABLES & CORDS PVT. LTD.	ASHISH SAREEN	9999040028	ASHISHSAREEN@LIVE.COM	20.09.2024
			1	EX(COMM)	179/2024	24.09.2024	M/S CRANEX LTD. VS. UNION OF INDIA	ASHOK KUMAR	9810880324	ASHOK_771772@YAHOO.CO.IN	09.09.2024
			1	OMP(I)COMM	276/2024	24.09.2024	AXIS FINANCE LIMITED VS. VIJAY PURUSHOTTAM VAJA & ANR .	MMA ASSOCIATES	9810166390, 9711679754	MMATASSOCIATES@GMAIL.COM	17.09.2024
			1	CS(COMM)	806/2024	26.09.2024	DINESH JAIN HUF VS. NEERAJ KUMAR TRIVEDI	SHALEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	24.09.2024
			1	EX(COMM)	180/2024	26.09.2024	PRABHU DAYAL BUILDERS INDIA VS. HSCC INDIA LIMITED	PRATEEK & LUV MANAN	9871680565, 9910070888	PRATEEKLEGAL7@GMAIL.COM	23.09.2024
			1	CS(COMM)	810/2024	28.09.2024	M/S MOVIN EXPRESS PVT. LTD. VS. MS. A RATHINATHANGAM	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	25.09.2024
			1	CS(COMM)	813/2024	30.09.2024	M/S COMPLETE DEWATERING SYSTEMS VPT. LTD. VS. M/S NKS CONSTUCTION AND ENGINEERS PVT. LTD.	M TAIYAB KHAN	9312222450	KMTAIYAB@GMAIL.COM	26.09.2024
			1	CS(COMM)	814/2024	30.09.2024	M/S CALVIN KLIEN TRADEMARKS VS. SOUKESSENCE AND ORS.	SHRAVAN KUMAR BANSAL	99906059666	UNITEDMARK@UNITEDANDUNITED.COM	26.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	815/2024	30.09.2024	CHOLE S.A.S.	VERSUS	SHRAVAN KUMAR BANSAL	99906059666	UNITEDMARK@UNITEDANDUNITED.COM	26.09.2024	
			1	CS(COMM)	816/2024	30.09.2024	HUGO BOSS AG	VS	SHRAVAN KUMAR BANSAL	99906059666	UNITEDMARK@UNITEDANDUNITED.COM	26.09.2024	
			1	CS(COMM)	817/2024	30.09.2024	BURBERRY LIMITED	VS	SHRAVAN KUMAR BANSAL	99906059666	UNITEDMARK@UNITEDANDUNITED.COM	26.09.2024	
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYANAGAR DISTRICT	NEW DELHI	25	CS (COMM)	705/2024	02-09-2024	RAKESH METHA VS PARAS CHEMIST PLUS	MAHESH KUMAR(P),	8826827777 .	NOT PROVIDED	23.08.2024	
			25	CS (COMM)	708/2024	03-09-2024	MS PATANJALI FOODS LIMITED VS SHREE RADHEY CHEM FOOD	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN		31.08.2024	
			25	CS (COMM)	709/2024	03-09-2024	LUMINOUS TECHNOLOGIES PVT LTD VS GLITTER GROUP AND ANR	POWER NITIN PANDEY(P),	91 - 11 49774545	LITIGATION/DKHAITANANDKHAITAN.COM		24.08.2024	
			25	CS (COMM)	710/2024	03-09-2024	MS OVERSEAS LOGISTICS PVT LTD VS M/S SCORPIO FREIGHT PVT LTD	UJJWAL JAIN(P),	9810597417	VKGOEL512@GMAIL.COM		29.08.2024	
			25	CS (COMM)	712/2024	04-09-2024	STATE BANK OF INDIA VS SACHIN PUNDIR	VARUN CHANDIOK(P),	9818365119	NOT PROVIDED		30.08.2024	
			25	EXECUTION (COMM)	166/2024	05-09-2024	AMISTO ENVIRO EQUIPMENTS PVT LTD VS DAKSHINI DILLI SWACHH INIATIVES LIMITED	JATIN KAPUR(P),	9711382102	NOT PROVIDED		31.08.2024	
			25	EXECUTION (COMM)	164/2024	05-09-2024	PUNJAB NATIONAL BANK VS PRODEEP DAS AND ANR	TC(P),	9810362626	AKSHAKYAO@GMAIL.COM		15.09.2024	
			25	OMP (COMM)	190/2024	05-09-2024	RAJESH BHALEKER VS LALIT KUMAR	LAXMI CHAUHAN(P),	9810112000	MP@LEGAFIN.IN		03.09.2024	
			25	CS (COMM)	718/2024	06-09-2024	STATE BANK OF INDIA VS SAVITA YADAV	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED		27.08.2024	
			25	CS (COMM)	719/2024	06-09-2024	STATE BANK OF INDIA VS RAJENDRA DAS	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED		31.08.2024	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
25				CS (COMM)	716/2024	06-09-2024	STATE BANK OF INDIA VS GIRDHARI LAL	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED	31.08.2024
25				OMP (COMM)	191/2024	06-09-2024	TARC LIMITED VS M/S GENETIC CONSTRUCTIONS THROUGH ITS PROP SH JAGBIR SINGH	SACHIN MIGLANI(P),	98109 93368	BANIDIKSHIT.ADVICATE@GMAIL.COM	02.09.2024
25				CS (COMM)	717/2024	06-09-2024	STATE BANK OF INDIA VS INDERJIT SINGH	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED	31.08.2024
25				OMP (COMM)	194/2024	07-09-2024	UNION OF INDIA VS STATE TRADING CORPORATION OF INDIA LTD	ASHISH KUMAR SHARMA(P),	9313471929	ASHISHSHARMA379@GMAIL.COM	03.09.2024
25				CS (COMM)	726/2024	07-09-2024	CANARA BANK VS ALOKERANJAN DAS GUPTA	VIPIN VERMA(P),	9873101002	PRANAY7ADVO@GMAIL.COM	24.08.2024
25				OMP (COMM)	193/2024	07-09-2024	UNION OF INDIA VS STATE TRADING CORPORATION OF INDIA LTD (STC)	JYOTI ADVOCATE(P),	9716978896	JYOTIADVOCATC96FAJGNAIL.COM	03.09.2024
25				OMP (COMM)	195/2024	07-09-2024	UNION OF INDIA VS STATE TRADING CORPORATION OF INDIA LTD	ASHISH KUMAR SHARMA(P),	9313471929	ASHISHSHARMA379@GMAIL.COM	03.09.2024
25				CS (COMM)	733/2024	10-09-2024	UCO BANK VS RABINDRA SINGH	SHIKHAR KUMAR(P),	9818038100	NOT PROVIDED	04.09.2024
25				CS (COMM)	731/2024	10-09-2024	SHAKTI ZARDA FACTORY INDIA PRIVATE LIMITED VS M/S KV ENTERPRISES	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89GMAIL.COM	07.09.2024
25				CS (COMM)	737/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED VS SHASHI PRAMOD TIWARI	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	06.09.2024
25				CS (COMM)	739/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED VS RAMKRISHNA NARSINGH DAKUA (PROPRIETOR OF M/S KANCHAN	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	05.09.2024
25				CS (COMM)	740/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED VS JABEENA PROPRIETOR SHIP SECURE EXPRESS ANR	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	05.09.2024
25				CS (COMM)	738/2024	11-09-2024	JES ENGINEERING CO PVT LTD VS PRAGTI BUILDERS	AVSI MALIK(P),	9871921015	AVSIMALIK@VIRAYALEGAL.COM	06.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
25				ARB A (COMM)	12/2024	11-09-2024	VALVOLINE CUMMINS PRIVATE LIMITED VS D P MARKETING	SAHIL SHARMA(P),	9811072845	WLAWLEGAL@GMAIL.COM	04.09.2024
25				CS (COMM)	744/2024	12-09-2024	VINEET NATH VS UNION OF INDIA	AMAN CHAWLA(P),	8506812719	SANCHITGARG99@GMAIL.COM	07.09.2024
25				CS (COMM)	743/2024	12-09-2024	BANK OF BARODA VS VIVANS ENTERPRISES AND ORS	SUMEET ANAND(P),	9953154353	SUMEETANAND.ADV@GMAIL.COM	28.08.2024
25				CS (COMM)	748/2024	13-09-2024	PUNJAB NATIONAL BANK VS TAMANNA MITTAL	MUDITA SHARDA(P),	9818281779	OFFICE.GMLEGAL@GMAIL.COM	16.08.2024
25				CS (COMM)	747/2024	13-09-2024	UNION BANK OF INDIA VS YASHPAL	RAJENDRA YADAV(P),	9312046733	YADAVRAZEN@GMAIL.COM	09.09.2024
25				CS (COMM)	757/2024	18-09-2024	DEUTSCHE BANK AG VS MS LODHI CONSTRUCTION THROUGH ITS PROPRIETOR	GURVINDER SURI(P),	9971357074	LITIGATION@SURI.CO.IN	09.09.2024
25				CS (COMM)	755/2024	18-09-2024	KISAN IRRIGATIONS AND INFRASTRUCTURE LIMITED VS SEEMA GUPTA	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	13.09.2024
25				CS (COMM)	756/2024	18-09-2024	PATANJALI FOODS LIMITED VS SWAROOP CHAND JAIN AND ANR	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	10.09.2024
25				OMP (COMM)	202/2024	18-09-2024	DELHI DEVELOPMENT AUTHORITY VS STALLION SECURITY	PROMILA KAPOOR(P),	981177786	PAYALCHAWLA@JUSCONTRACTUS.COM	24.09.2024
25				CS (COMM)	758/2024	18-09-2024	M/S COMMITTED CARGO CARE LIMITED VS FREIGHT ZONE	NAINA WALIA(P),	8527287243	NAINAWALIA30L@GMAIL.COM	10.09.2024
25				CS (COMM)	765/2024	19-09-2024	SANJAY JHA PROP OF SAI CARGO VS C S CONSTRUCTIONS COMPANY PVT LTD	SUNIL CHOUDHARY(P),	9312872882	NOT PROVIDED	11.09.2024
25				MISC DJ	3389/2024	20-09-2024	HIMANSHU SETH VS CANARA BANK	HIMANSHU SETH	931991374	SETHHIMANSHU45@AMAIL.COM	18.09.2024
25				CS (COMM)	768/2024	20-09-2024	DEUTSCHE BANK AG VS MS CHANDRA PRABHA TREHAN PROPRIETOR MS MANISH INDUSTRIES	GURVINDER SURI(P),	9971357074	LITTEATION@SURT.CO.LN	11.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
25				CS (COMM)	769/2024	20-09-2024	DEUTSCHE BANK AG VS MR SANEER ANAND PROPRIETOR MS DURAPLAST	GURVINDER SURI(P),	9971357074	LITIGATION@SURT CO.LN	11.09.2024
25				CS (COMM)	770/2024	20-09-2024	STATE BANK OF INDIA VS ROHIT KUMAR	SUNIL SEHRAWAT(P),	9999330725	DELHILAWYERS76 @YAHOO.CO.IN	06.07.2024
25				CS (COMM)	780/2024	21-09-2024	DEUTSCHE BANK AG VS MR NAND KUMAR SHARMA PROPRIETOR M S NATIONALITY FACILITY	GURVINDER SURI(P),	9711066810	LITIGATION@SURI CO.IN	12.09.2024
25				CS (COMM)	791/2024	23-09-2024	M/S MASTERBLEND INDUSTRIES PVT LTD VS M/S NOVASATUM FOODS PVT LTD	AKRAM KHAN(P),	9910683839	AKRAMKHAN@AKR AMKHANOFFICE.C OM	13.09.2024
25				CS (COMM)	792/2024	23-09-2024	M/S MASTERBLEND INDUSTRIES PVT LTD VS M/S DALMIA LIFE CARE PVT LTD	AKRAM KHAN(P),	9910683839		13.09.2024
25				CS (COMM)	790/2024	23-09-2024	PAHARPUR COOLING TOWERS LTD TRHOUGH AR VS MANALI ENGINEERING INDIA	ATANU SAIKIA(P),	9810463278	LAWYER.SAIKIA@G MAIL.COM	11.09.2024
25				CS (COMM)	788/2024	23-09-2024	PUMA SE VS ASHOK KUMAR	RANJAN NARULA(P),	7678644773	LEGAL@RNAIP.CO M	18.09.2024
25				CS (COMM)	798/2024	24-09-2024	AIS GLASS SOLUTIONS LTD VS SUN CONTROL SYSTEMS	RAJDEEP RAO(P),	9300420093	RAJDEEPSINGHRA O@GMAIL.COM	17.09.2024
25				CS (COMM)	796/2024	24-09-2024	STATE BANK OF INDIA VS RAJA	SUNIL SEHRAWAT(P),	9999330725	DELHILAWYERS76 @YAHOO.CO.IN	02.08.2024
25				EXECUTION (COMM)	178/2024	24-09-2024	AXALTA COATING SYSTEMS INDIA PVT LTD VS LIBRA FOUR WHEELS PVT LTD	VIVEK SINHA(P),	9811333941	INFO@VMALEGAL.I N	20.09.2024
25				CS (COMM)	799/2024	24-09-2024	PUNJAB NATIONAL BANK VS SANDEEP KUMAR TOKAS AND ANR	VIKRAM GOLA(P),	9841244209	VIKRAMGOLA2010 @GMAIL.COM	09.09.2024
25				OMP (I) (COMM)	277/2024	26-09-2024	M/S EXPRESS FOOD SERVICE VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION	RENUKA PARMANAND(P),	7985177435	BAJPAIAKSHAT@G MAIL.COM	18.09.2024
25				CS (COMM)	804/2024	26-09-2024	M/S CRYSTAL CROP PROTECTION LIMITED VS SH LAKSHMAN MAHARA	BHAWESH PHULAR(P),	8448859177	ADVOCATEBPHULA R@GMAIL.COM	19.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
25				OMP (COMM)	202/2024	27-09-2024	KRISHAN GOPAL SHARMA VS ANGEL ONE LTD	PAYAL CHAWLA(P),	9811777786	PAYALCHAWALA@JUSCONTRACTUS.COM	24.09.2024
25				CS (COMM)	809/2024	28-09-2024	WAVE RIDER MARKETING SOLUTIONS VS NEW MODERN BUILDWELL PRIVATE LIMITED	KUNAL KUKREJA(P),	9871236226	WWW.WHITEANDBLACKLAWYERS.IN	17.09.2024
25				CS (COMM)	808/2024	28-09-2024	KUNAL KUMAR VS NARESH KUMAR AND ORS	AJIT NAIR(P),	9811733315	AJITNAIRADV18@GMAIL.COM	25.09.2024
25				EXECUTION (COMM)	181/2024	30-09-2024	SUNDARAM FINANCE LTD VS LALIT SHARMA AND ANR	NITESH KUMAR(P),	NOT PROVIDED	SHIVAKRISHNAMURTI@GMAIL.COM	26.09.2024
25				CS (COMM)	812/2024	30-09-2024	BALAR MARKETING PRIVATE LIMITED VS KUSUM CABLES AND WIRE PRIVATE LIMITED	SHRAVAN BANSAL(P),	9990605966	UNITEDMARK@UNITEDUNITED.COM	26.09.2024
25				CS (COMM)	811/2024	30-09-2024	STATE BANK OF INDIA VS LATE SENTHIL KUMAR A	VARUN CHANDIOK(P),	818365119	NOT PROVIDED	26.09.2024
25				EXECUTION (COMM)	165/2024	05-09-2024	PUNJAB NATIONAL BANK VS SAMPURAN SINGH	ARUN BHARDWAJ(P),	9999337580	ARUNBHARDWAJ1206@GMAIL.COM	13.08.2024
25				EXECUTION (COMM)	167/2024	07-09-2024	ATTREE HIRE PURCHASE AND LEASING CO PVT LTD VS MOHD TAHIR	SONU VIVEK(P),	9810276875	NOT PROVIDED	03.09.2024
25				CS (COMM)	732/2024	10-09-2024	MOOL CHAND VS GOVERNMENT E MARKETPLACE AND ANR	DEEPAK KUMAR(P),	9898600506	DEEPAKKUMAR0506@GMAIL.COM	06.09.2024
25				MISC DJ	3325/2024	10-09-2024	UNION OF INDIA VS M/S GIRDHARI LAL CHAUHAN AND SONS	SRAM KAWAR(P),	9810634209	RAM.KAWAR@VAHOO.CO.IN	04.09.2024
25				OMP (E) (COMM)	3/2024	13-09-2024	NORTHERN RAILWAY VS VIVEK TRAVELS PRIVATE LIMITED	DEEPAK KUMAR(P),	9811194260	ADVOCATESKSURYAN@GMAIL.COM	09.09.2024
25				MISC DJ	3434/2024	27-09-2024	IRC RUBBER COMPANY VS QPAVE SOLUTIONS PRIVATE LIMITED ORS	VIKAS PANDEY(P),	NOT PROVIDED	PRAVINKUMAR90@GMAIL.COM	25.09.2024
25				CS (COMM)	807/2024	28-09-2024	ABHAS PROPRIETORSHIP OF M/S VERBAL MATHS BY ABHAS SAINI VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	8586996807	SAAKSHI@RALEGAL.CO.IN	25.09.2024

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			25	CS (COMM.)	766/2024	19.09.2024	DR FARAH NASIR/MR SYED ALI ANWER MEHFOOZ	SAGAR CHANDRA	9811151926	OFFICE@SCALEGAL.IN	12.09.2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR TRADEMARKS	CS (COMM)/706/2024	02-09-2024	KRBL LIMITED VS JINDAL INDUSTRIES	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	22-08-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/186/2024	02-09-2024	AMIT GUGLANI VS L AND T HOUSING FINANCE	MANOHAR LAL(P),	9911246400	ML.SALUSA@GMAIL.COM	24-08-2024
			24	APPLICATION U/S 151 CPC	MISC DJ/3276/2024	02-09-2024	RACHIT KEDIA VS CHD DEVELOPERS LTD.	LALIT BHATI	8851315141	ADVLALITBHATI7500@GMAIL.COM	23-08-2024
			24	APPLICATION U/S 151 CPC	MISC DJ/3277/2024	02-09-2024	BAL KRISHNA KEDIA VS CHD DEVELOPERS LTD.	LALIT BHATI	8851315141	ADVLALITBHATI7500@GMAIL.COM	20-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/711/2024	03-09-2024	BIG BOY TOYZ LIMITED VS GAUTAM GOEL	SUMIT SARNA(P),	9650941688	SUMITSARNA@GMAIL.COM	27-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/714/2024	04-09-2024	MOGLI LABS INDIA PVT LTD VS SAXENA MARINE TECH PVT LTD	TARUN VERMA(P),	9310705005	TARUNVERMA.LAW@GMAIL.COM	24-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/713/2024	04-09-2024	STATE BANK OF INDIA VS SACHIN PUNDIR	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	28-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/715/2024	05-09-2024	UCO BANK VS BHARTIYA VIDHI PRAKASHAN	SHASHI KANT MAURYA(P),	8736089618	ADVSHASHIKANT94@GMAIL.COM	30-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			24	SUIT FOR RECOVERY	CS (COMM)/720/2024	06-09-2024	SBI VS KISHAN SHARMA	SAURABH GAUTAM(P),	NOT AVAILABLE	NOT AVAILABLE	27-08-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/721/2024	06-09-2024	HERO INVESTCORP PRIVATE LIMITED OWNER/PROPRIETOR	AASTHA VS SHARMA(P),	9718209970	AASTHA89SHARMA@GMAIL.COM	04-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/730/2024	09-09-2024	EXTRAMARKS EDUCATION INDIA PVT LTD VS NEW ERA WORLD SCHOOL	ANKIT PARASHAR(P),	8802310640	A.PARASHAR@ALB ALAWOFFICES.COM	16-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/728/2024	09-09-2024	ANUJ MAURYA VS BANK OF BARODA	NILESH MUDGIL(P),	NOT AVAILABLE	NOT AVAILABLE	29-08-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/729/2024	09-09-2024	SAREGAMA INDIA LIMITED VS ULTRA MEDIA AND ENTERTAINMENT PRIVATE LIMITED	ANKUR SANGAL(P),	9873489278	ANKUR.SANGAL@KHAITANCO.COM	04-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/734/2024	10-09-2024	PAHARPUR COOLING TOWERS LTD VS COOL DEFINE	ATANU SAIKIA(P),	9810463278	LAWYER.SAIKIA@GMAIL.COM	28-08-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/168/2024	10-09-2024	M/S DEEPAK ENTERPRISES VS UNION OF INDIA	SAYED WASIF HAIDER(P),	NOT AVAILABLE	NOT AVAILABLE	30-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/741/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED EXPERTTAGECOMMERCEPVT LTD	JEEVESH VS MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	03-09-2024

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			24	SUIT FOR TRADEMARKS	CS (COMM)/746/2024	12-09-2024	LUXOTTICA GROUP SPA VS EYEZONE BY CHADHA OPTICALS	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/753/2024	13-09-2024	PUNJAB NATIONAL BANK VS MOHAMMAD ASHIQ MASOODL	MUDITA SHARDA(P),	9873906312	OFFICE.GMLEGAL@GMAIL.COM	18-08-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/199/2024	13-09-2024	SHINE IMPEX AND ORS VS MODICARE LIMITED	SAUMYA SHARMA(P),	9810358837	NOT AVAILABLE	05-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/752/2024	13-09-2024	ANITA SINGHAL VS MAYA INFRAHOMZ PRIVATE LIMITED	SANDEEP GARG(P),	9811362403	SSLAWFIRM.INDIA@GMAIL.COM	07-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/750/2024	13-09-2024	DEUTSCHE BANK AG VS M/S KRISHNA FASHION DESIGN THROUGH ITS PARTNER	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	07-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/751/2024	13-09-2024	DEUTSCHE BANK AG VS TRUX APP PVT LTD	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	07-09-2024
			24	APPLICATION U/S 151 CPC	MISC DJ/3341/2024	17-09-2024	RAJINDER ARORA VS DEUTSCHE BANK AG	WORTHING KASAR(P),	9811339382	WORTHINGKASAR@SHAILENDRA.NET.IN	02-09-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/172/2024	17-09-2024	M/S AGRAWAL AND CO VS UNION OF INDIA THROUGH CHIEF ENGINEER DELHI ZONE	SIMRAN MEHROTRA(P)	9873812404	SIMRANMEHROTRA1857@GMAIL.COM	10-09-2024

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			24	EXECUTION PETITION	EXECUTION (COMM)/173/2024	17-09-2024	M/S AGRAWAL AND CO VS UNION OF INDIA THROUGH CHIEF ENGINEER DELHI ZONE	SIMRAN MEHROTRA(P)	9873812404	SIMRANMEHROTRA1857@GMAIL.COM	10-09-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/174/2024	18-09-2024	PUNJAB NATIONAL BANK VS NENI SAINI	TEHZIBUR REHMAN(P),	7669913334	NOT AVAILABLE	03-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/762/2024	18-09-2024	DEUTSCHE BANK AG VS IONUE LIMITED THROUGH ITS DIRECTOR	GURVINDER SURI(P),	9871692197	LITIGATION@SURI CO.IN	07-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/764/2024	18-09-2024	DEUTSCHE BANK AG VS M/LOTUS GROUP AND ANR	GURVINDER SURI(P),	9871692197	LITIGATION@SURI CO.IN	07-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/763/2024	18-09-2024	DEUTSCHE BANK AG VS M/JETSET CLEARING AND FORWARDING SERVICES	GURVINDER SURI(P),	9871692197	LITIGATION@SURI CO.IN	07-09-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/761/2024	18-09-2024	SHUBHAM GOLDIEE MASALE PRIVATE LIMIED VS GOLDIEE SOLAR PRIVATE LIMITED	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	13-09-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/176/2024	19-09-2024	INDRAPRASTHA BUILDCAPS PRIVATE LIMITED VS EVERGREEN LAND MARK PRIVATE LIMITED	SANJEEV GOYAL(P),	NOT AVAILABLE	NOT AVAILABLE	10-09-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/175/2024	19-09-2024	MUNISH ARORA VS M/SHAPOORJI PALLONJI AND COM LTD	RAHUL MANGLA(P),	9899969669	NOT AVAILABLE	12-09-2024

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			24	SUIT FOR TRADEMARKS	CS (COMM)/767/2024	19-09-2024	HERO INVESTCORP PRIVATE LIMITED VS ASHOK KUMAR	AASTHA SHARMA(P),	9718209970	AASTHA89SHARMA@GMAIL.COM	16-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/776/2024	20-09-2024	DEUTSCHE BANK AG VS MS SNAPEX OVERSEAS THROUGH ITS PARTNERS	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	10-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/771/2024	20-09-2024	INDIAN OVERSEAS BANK VS SATPAL	SUBHASH KUMAR JHA(P),	9810840045	SKJHAASSOCIATES@YAHOO.COM	13-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/784/2024	21-09-2024	DEUTSCHE BANK AG VS MS ENHANCER SOLUTIONS PVT LTD THROUGH ITS DIRECTORS	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	10-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/783/2024	21-09-2024	DEUTSCHE BANK AG VS MS VENDMART RETAIL PVT LTD THROUGH ITS DIRECTOR	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	11-09-2024
			24	EXECUTION PETITION	M-EX/14/2024	21-09-2024	TOMAR AND COMPANY VS UNION OF INDIA	SAYED WASIF HAIDER(P),	NOT AVAILABLE	NOT AVAILABLE	13-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/785/2024	21-09-2024	DEUTSCHE BANK AG VS MS OSCAR DIAGNOSTIC SERVICES PVT LTD THROUGH ITS DIRECTOR	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	17-09-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/793/2024	23-09-2024	M/S MEX SWITCHGEARS PVT LTD VS M/S OMEX CABLES INDUSTRIES PVT LTD	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	20-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			24	SUIT FOR RECOVERY	CS (COMM)/795/2024	24-09-2024	STATE BANK OF INDIA VS MANISH KACHHAP	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	13-06-2024
			24	SUIT FOR RECOVERY	CS (COMM)/800/2024	24-09-2024	STATE BANK OF INDIA VS SURENDRA KUMAR SEN	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	17-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/797/2024	24-09-2024	STATE BANK OF INDIA VS SUJATA KUMARI PROP OF M/S KRISHWAVE ENGINEERING SOLUTIONS	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	16-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/794/2024	24-09-2024	STATE BANK OF INDIA VS AMAR NATH RAM	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	16-09-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILLATION ACT	OMP (I) (COMM)/275/2024	24-09-2024	HERO FINCORP LTD VS OM SAHAI MOTORS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18-09-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/201/2024	25-09-2024	M/S KP RANA VS DELHI DEVELOPMENT AUTHORITY	KARAN AGGARWAL(P),	9810690604	KARANAGGARWAL 849@GMAIL.COM	20-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/802/2024	25-09-2024	RAMESWARAM TRADERS THROUGH ITS PROPRIETOR MR DEVEN DRA GHANGORIYA VS DEVRISHI PAPER PRIVATE LIMITED	DUSHYANT TIWARI(P),	9567775331	DUSHYANTTIWARI.7@GMAIL.COM	20-09-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/803/2024	25-09-2024	STAR SINTERED PRODUCTS LTD VS JASVINDER SINGH TRADING AS M/S IRAN MOTOR AND ANR	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	23-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SUIT FOR TRADEMARKS	CS (COMM)/805/2024	26-09-2024	ANI MEDIA PVT LTD	NEWS LAUNDRY MEDIA PVT LTD	SIDHANT KUMAR(P),	9873047772	SIDHANT@SIDHANTKUMAR.NET	24-09-2024	
			24	SUIT FOR RECOVERY	CS (COMM)/818/2024	30-09-2024	KAPIL GARG VS K S PROPMAT PVT LTD		AVINASH KUMAR TRIVEDI(P),	9871441764	AVINASHTRIVEDI.LEGAL@GMAIL.COM	24-09-2024	
			24	SUIT FOR RECOVERY	CS (COMM)/819/2024	30-09-2024	STATE BANK OF INDIA VS LATE BUDHESH KUMAR		VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	21-09-2024	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1998/2024	03-09-2024	AXIS BANK LTD VS AFSANA 0637		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1999/2024	03-09-2024	AXIS BANK LTD VS ANKIT SOLANKI 6994		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024	
			12, NEW COURT BLOCK-I	EXECUTION PETITION	OMP (I) (COMM)/1996/2024	03-09-2024	AXIS BANK LTD VS AMIT BHATI 8993		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1997/2024	03-09-2024	AXIS BANK LTD VS HEENA JHAM 3957		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1995/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS PAWAN KUMAR		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1992/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS KHUSALPAL RANA		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1994/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS JASPRIT KAUR		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1993/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS RAHUL BHATIA		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2029/2024	(1)04-09-2024	IARC VS VIJAY PRATAP SINGH			ASHIM BHATT(P),	9599624216	ASHIM.BHATT17@GMAIL.COM	03.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2028/2024	(1)04-09-2024	DHARA MOTOR FINANCE LTD VS VUAY KUIMAR			J K YADAV(P),	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	03.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2205/2024	13-09-2024	AXIS BANK LTD VS ASHISH KUMAR ROJJHA 467			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2207/2024	13-09-2024	AXIS BANK LTD VS SUBHASH NAGAR 851			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2206/2024	(1)13-09-2024	AXIS BANK LTD VS SONU BHATT 447			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2171/2024	11-09-2024	IDFC FIRST BANK LTD VS RAMESH CHAND			SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	CS (COMM)/426/2024	05-09-2024	MAX HEALTHCARE INSTITUTE LIMITED VS MAXCARE HOSPITAL			JAGDEEP LAMBA(P),	9818570649	OFFICE@IRA.LAW	04-09-2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2066/2024	(1)05-09-2024	KOTAK MAHINDRA PRIME LTD VS GAURAV KUMAR			AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	04-09-2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2204/2024	(1)13-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BRAHMANAND YADAV			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2203/2024	13-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHOK KUMAR PAL			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2202/2024	(1)13-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MAUMEEN CHANTU			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2333/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BHAGWAN DAS			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2391/2024	24-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LOKPAL SINGH THAKUR			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2332/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	BHAGCHANDR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2331/2024	23-09-2024	AXIS BANK LTD VS NKB FARMTECH PRIVATE LIMITED	VS	4691	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2330/2024	23-09-2024	AXIS BANK LTD VS KHUSHNUMA	VS	BEGUM 0068	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2389/2024	24-09-2024	AXIS BANK LTD VS SUMIT	VS	1872	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2170/2024	11-09-2024	AXIS BANK LTD VS ROOPALI	VS	TYAGI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	10.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/430/2024	09-09-2024	MOOL CHAND VS SAFDERJUNG	VS	HOSPITAL	DEEPAK KUMAR(P),	9898600506	DEEPAKKUMARo506@GMAIL.COM	07.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2196/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	GIRJESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2169/2024	11-09-2024	AXIS BANK LTD VS ALTAMASH	VS		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2195/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	SHIVENDRA KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2193/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	PRASANT KRISHAWAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2194/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	NARAYAN SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2192/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	KRISHNA KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/436/2024	13-09-2024	MTG LEARNING MEDIA PVT LTD	VS	LITTLE GENIUS ACADEMIC COUNCIL DUR	ABHIRATH PARASHAR(P),	9811327014	SERVICE@BAMBHANDNANDAN.IN	12.09.2024

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			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/94/2024	11-09-2024	DYNAMIC BRANDS PRIVATE LIMITED VS PLUS MAX GROUP OF COMPANIES	KUNAL SRIVASTAVA(P),	9873011081	KUNAL.SRIVASTAVA@HOTMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/95/2024	12-09-2024	ROHIT GOYAL VS VIJAY NAGAR	ANUBHAV DADHICH(P),	8800129139	ANUBHAVDADHICH665@GMAIL.COM	11.09.2024
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/97/2024	13-09-2024	M S PSYCHE HOSPITALITY ENTERPRISES LIMITED THROUGH ITS DIRECTOR SHATUL BHALLA VS M S VEENO	DEV PRAKASH PACHAURI(P),	9312432926	NOT PROVIDED	12.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/435/2024	13-09-2024	DINESH KUMAR GUPTA VS SATKARTAR	JAYANT GARG(P),	9899474884	AMITG.ADVOCATE@GMAIL.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2345/2024	23-09-2024	YES BANK LTD VS VISHAL SHARMA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2356/2024	23-09-2024	YES BANK LTD VS SANJAY PAL	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2348/2024	23-09-2024	YES BANK LTD VS PRADEEP KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2426/2024	24-09-2024	IDFC FIRST BANK LTD VS SUSHIL SINGH 8178	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2329/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SARVAR ALI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2328/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMAVATAR LAKHAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2386/2024	24-09-2024	IDFC FIRST BANK LTD VS AJAY HOODA 7356	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2385/2024	24-09-2024	IDFC FIRST BANK LTD VS SUNIL DIXIT 4199	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2425/2024	24-09-2024	IDFC FIRST BANK LTD VS MANEESH BIJALWAN 9037	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2388/2024	24-09-2024	IDFC FIRST BANK LTD VS ANTRIKSH TYAGI 4445	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2463/2024	25-09-2024	KOTAK MAHINDRA PRIME LTD VS JAGRITI SINGH 4901	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	24.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/448/2024	20-09-2024	NL CLOTHING COMPANY PVT LTD VS NX WHOLESALE KANNUR	VARNIKA BAJAJ(P),	9838660707	VARNIKABAJAJADVOCATE@GMAIL.COM	19.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2327/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MUKESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2326/2024	23-09-2024	IDFC FIRST BANK LTD VS OMENDR NANHE 1618	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2325/2024	23-09-2024	AXIS BANK LTD VS AARISH 927	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2461/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHISH RATHI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2384/2024	24-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LALIT KISHOR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2382/2024	24-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV NANDAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2359/2024	23-09-2024	IDFC FIRST BANK LTD VS ARUN SAHANI 0436	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2324/2024	23-09-2024	IDFC FIRST BANK LTD VS SHELENDER KUMAR 7096	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2460/2024	25-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHRUTI TRAVELS 5035	DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2459/2024	25-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANITA DABHOLKAR	DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	24.09.2024

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2323/2024	23-09-2024	IDFC FIRST BANK LTD VS SADAB SUNIL 9096	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2458/2024	25-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAHMOODI A	DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2455/2024	25-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GULISTAN ANJUM	DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2456/2024	25-09-2024	KOTAK MAHINDRA BANK VS SHASHIKANT SHARMA	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2454/2024	25-09-2024	KOTAK MAHINDRA BANK VS GHANSHYAM CONTRACTOR	PARV SINGH MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2457/2024	25-09-2024	KOTAK MAHINDRA BANK VS CHANDRAPAL	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2453/2024	25-09-2024	KOTAK MAHINDRA BANK VS LAV KUMAR GAUTAM	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2452/2024	25-09-2024	KOTAK MAHINDRA BANK VS FARMAN	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/454/2024	24-09-2024	LOREAL SA VS RIDDHI GOPALBHAI DONDA	SHRAVAN BANSAL(P),	26843455	UNITEDANDUNITE D.COM	23.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/453/2024	24-09-2024	LOREAL SA VS DHOLIYA MONIL SANJAYBHAI	SHRAVAN BANSAL(P),	26843455	UNITEDANDUNITE D.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2423/2024	24-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS SHRI BALAJI DEMONATI ON CONTRACTOR	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGRAG@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2424/2024	24-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS KSHITIJ ASHOK VERMA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2422/2024	24-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MAKVANAJI HARDIKKUMAR BABULAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2437/2024	24-09-2024	IDFC FIRST BANK LTD VS JAGAN NATH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2341/2024	23-09-2024	IDFC FIRST BANK LTD VS KASAM MAHMOOD	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2342/2024	23-09-2024	IDFC FIRST BANK LTD VS ANUJ DHAWAN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2340/2024	23-09-2024	IDFC FIRST BANK LTD VS KISHAN KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2334/2024	23-09-2024	IDFC FIRST BANK LTD VS AMIT BHATI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2335/2024	23-09-2024	IDFC FIRST BANK LTD VS MAMTA SHARMA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2338/2024	23-09-2024	IDFC FIRST BANK LTD VS BRJESH KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2336/2024	23-09-2024	IDFC FIRST BANK LTD VS PRAMOD KHARI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2337/2024	23-09-2024	IDFC FIRST BANK LTD VS JAFAR ALI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2339/2024	23-09-2024	IDFC FIRST BANK LTD VS SATBIR KALYAN SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2322/2024	23-09-2024	CARGILL INDIA PVT LTD VS S R PROTEINS PVT LTD	RAJEEV KUMAR AGARWAL(P),	9990822819	RAJEEVAGARWAL100@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2420/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS RAMESHWAR K	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2421/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS HARMEET MAHAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2419/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS BISHESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2380/2024	24-09-2024	DHARA MOTOR FINANCE LTD VS MOHD TAYYAB	J K YADAV(P),	9999855157	ADVJITENDERYADV2017@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2415/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS SHWETA JAIN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2450/2024	25-09-2024	KOTAK MAHINDRA PRIME LTD VS SHAHNAWAZ S/O ZIYA UDDIN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2416/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS MO AKBAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2418/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS MANISH PAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2417/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS RAHUL YADAV	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2448/2024	25-09-2024	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SONIA ARORA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2449/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JILANI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/460/2024	27-09-2024	GURUSONS COMMUNICATIONS PVT LTD VS HARIOM KHURANA	VIMAL KHURANA(P),	9999262824	ACHOCHOUDHURY@GMAIL.COM	26.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2498/2024	30-09-2024	AXIS BANK LTD VS SACHIN BHADANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2497/2024	30-09-2024	AXIS BANK LTD VS MANOJ KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/462/2024	30-09-2024	STATE BANK OF INDIA VS RENUA THROUGHTH LRS OF MR RAJESH (SINCE DECEASED)	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	28.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2018/24	03.09.2024	AXIS BANK LTD	VS ASHU TOMAR		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		03.09.2024	HDFC BANK LTD	VS SHIVANGI SHARMA		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2020/24	03.09.2024	HDFC BANK LTD	VS SACHIN CHADHA		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2021/24	03.09.2024	HDFC BANK LTD	VS WASIM SALIMUDDIN		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2025/24	03.09.2024	AXIS BANK LTD	VS JYOTI SINGH 5281		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	02.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2024/24	03.09.2024	AXIS BANK LTD	VS YOGESH KUMAR 7230		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	02.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2023/24	03.09.2024	AXIS BANK LTD	VS YOGESH 2696		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	02.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2022/24	03.09.2024	AXIS BANK LTD	VS ANJALI 2212		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2026/24	03.09.2024	AXIS BANK LTD	VS HARISHANKAR 3584		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	02.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2055/24	05.09.2024	AXIS BANK LTD	VS MANISH		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2056/24	05.09.2024	AXIS BANK LTD	VS RACHNA SINGH		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2057/24	05.09.2024	AXIS BANK LTD	VS ANKIT KUMAR		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	CS(COMM)425/2024	05.09.2024	AMAN TRAVELS	VS TRAVEL TREE INTERNATIONAL		VIKRANT HUDA	9990969164	ADV.VIKRANTHUDA@GMAIL.COM	21.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2058/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS NARESH C CHAUKSE	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2059/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS HARMEET SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2060/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS BHARVAD BHARAT	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2061/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS ANAND SONI	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2062/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS PRIME PRESSINGH	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2063/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS DHIRENDRA YADAV	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2064/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS TUSHAR CHAUHAN	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2065/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS VINAY KUMAR	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS NISHA	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS MAN SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS DHIRAJ	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS SANTOSH KUMAR	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS GULAM SADIT	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK RAMDHARI GOUD	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK KANHAIYA RAJBHAR	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK SHIVRAJ KUMAR	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK SHAILENDRA KUMAR	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK AFZAL KHAN	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK RAHUL GOND	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK JITENDRA MISHRA	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK JITENDRA KUMAR	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK RAJESH KUMAR 678	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK SUBHAM SINGH	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	ARB A(CPMM) 5/2024	07.09.2024	TANTRA DESIGNS VS BELA MATHUR	VS	ANURAG RAWAT	7838221188	AMITDUBEY86@GMAIL.COM	31.07.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(COMM) 26/2024	07.09.2024	HIMALAYAN FOOD PARK VS BRIGHT LIFECARE	VS	KUMAR BHAWANI SHANKAR	9999055597	KUMARBHAWANISHANKAR@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2096/24	07.09.2024	CNH INDUSTRIAL VS SATISH RAMSUKH	VS	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2096/2024	07.09.2024	CNH INDUSTRIAL	VS OMPRAKASH SINGH		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2105/24	07.09.2024	CNH INDUSTRIAL	VS IRFAN ABBAS		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2110/24	07.09.2024	CNH INDUSTRIAL	VS MANISH SINGH		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2111/24	07.09.2024	CNH INDUSTRIAL	VS VISHAL CONTRACTOR		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2112/24	07.09.2024	KOTAK MAHINDRA BANK	VS MOHD WARIS		PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2113/2024	07.09.2024	KOTAK MAHINDRA BANK	VS SANJAY SINGH YADAV		PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2126/24	07.09.2024	AXIS BANK LTD	VS MONIKA BHADANA		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	06.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2143/24	09.09.2024	CHOLAMANDALAM INVESTMENT	VS ZENUS ENTERPRISES		RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG@GMAIL.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	CS(COMM) 429/24	09.09.2024	SERVOTECH ELECTRICALS	VS GODREJ VESTMARK		RAKESH KUMAR	9910280608	RKSHARMA54@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2144/24	09.09.2024	KOTAK MAHINDRA BANK	VS PRITY ATHWAL		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	16.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2145/24	09.09.2024	KOTAK MAHINDRA BANK	VS DEV DUTT		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	17.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2146/24	09.09.2024	KOTAK MAHINDRA BANK	VS LAXMAN C		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	17.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2147/24	09.09.2024	KOTAK MAHINDRA BANK	VS ANIL KUMAR GAUTAM		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	17.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2148/24	09.09.2024	AXIS BANK LTD VS RAAHUL	MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2149/24	09.09.2024	AXIS BANK LTD VS PAUNI NEGI	MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	06.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2150/24	09.09.2024	AXIS BANK LTD VS SHIVAM MITTAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	07.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2151/24	09.09.2024	AXIS BANK LTD VS SWATI GAUR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	07.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2161/24	10.09.2024	CHOLAMANDALAM INVESTMENT VS A S ASSOCIATES	RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG @GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2162/24	10.09.2024	TOYOTA FINANCIAL SERVICES VS REETA VERMA	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	29.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2163/24	10.09.2024	TOYOTA FINANCIAL SERVICES VS VIPIN SHYAM BIR	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	24.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2164/24	10.09.2024	TOYOTA FINANCIAL SERVICES VS MUKESH GUPTA	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	24.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2165/24	10.09.2024	TOYOTA FINANCIAL SERVICES VS JAGMEET SINGH	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	29.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2174/24	11.09.2024	CNH INDUSTRIAL VS RAGHUNANDAN TIWARI	RAJESH JANGRA	9958726491	JANGRAADVOCATE @GMAIL.COM	27.07.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2176/24	11.09.2024	CNH INDUSTRIAL VS YASHPAL SINGH BUNDELA	RAJESH JANGRA	9958726491	JANGRAADVOCATE @GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2178/24	11.09.2024	CNH INDUSTRIAL VS KANHAIYALAL	RAJESH JANGRA	9958726491	JANGRAADVOCATE @GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2180/24	11.09.2024	CNH INDUSTRIAL VS MAHESH KUMAR SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE @GMAIL.COM	09.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2181/24	11.09.2024	CNH INDUSTRIAL VS MAN SINGH		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2183/24	11.09.2024	AXIS BANK LTD VS BRAHAM PAL		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2185/24	11.09.2024	AXIS BANK LTD VS ANUJ NADIA		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2187/24	11.09.2024	AXIS BANK LTD VS RAKSEENA		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2188/24	11.09.2024	AXIS BANK LTD VS ABHISHEK CHANDELA		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2189/24	11.09.2024	AXIS BANK LTD VS SUSHIL KUMAR		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		12.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRIYANKA		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	10.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		12.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AJAB SINGH		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	10.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	RAJESH SHARMA VS NEERAJ SHARMA		RAHUL KUMAR CHAUDHARY	8860838005	RAHUL.CHAUDHARY49@GMAIL.COM	11-8-03
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	IDFC FIRST BANK LTD VS YOGESH KUMAR SHARMA 3214		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	19.09..2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	IDFC FIRST BANK LTD VS PUSHPENDRA KUMAR 6494		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	19.09..2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	AXIS BANK LTD VS DAIROX INDIA PRIVATE LIMITED 848		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	18.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	IDFC FIRST BANK LTD VS SUNIL DARYANI 10166		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	18.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	M/S APEX CONSTRUCTION COMPANY VS UNION BANK OF INDIA LTD	VAIBHAV MAHAJAN	9899805856	VAIBHAV@MAHAJAN.LAW	21.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	IDFC FIRST BANK LTD VS SORAV JAY 8868	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	R P SRIVASTAV VS MEENU JAIN	MAHIMA DHYANAI	9999288071	MAHIMA.DHYANAI@DMLAWCHAMBERS.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	BANK OF BARODA VS ADOS AND CO AND ANRS	NEERAJ KUMAR	9711863744	CLALEGAL9@GMAIL.COM	12.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	KOTAK MAHINDRA PRIME LTD VS MAHESH S 8000	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	KOTAK MAHINDRA PRIME LTD VS KULDEEP SINGH 5051	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	KOTAK MAHINDRA PRIME LTD VS VED PAL 6098	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MAJESTIC LEGENDS SPORTS PRIVATE LIMITED	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	20.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRADEEP YADAV	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS DEVILAL CHAMRU TAPE	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SANDIP JALINDAR JADHAV	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SAYYED WAJID ALI	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	IDFC FIRST BANK LTD VS PRASHANT VISHVAS 3532	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.09.2024

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			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	IDFC FIRST BANK LTD VS DANISH MALIK 6207	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	IDFC FIRST BANK LTD VS SAURAB KUMAR 4047	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	IDFC FIRST BANK LTD VS SANJAY KISHAN 8819	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2360/24	23.09.2024	IDFC FIRST BANK VS SANJAY RAY	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2361/24	23.09.2024	IDFC FIRST BANK VS MUKESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2362/24	23.09.2024	IDFC FIRST BANK VS VIKI KUMAR JHA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2363/24	23.09.2024	IDFC FIRST BANK VS MOHAMMAD DARMAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2364/24	23.09.2024	YES BANK LTD VS VINEET KALRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2365/24	23.09.2024	YES BANK LTD VS MOHD SALMAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2366/24	23.09.2024	YES BANK LTD VS SHREE KRISHNA TRADER	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2367/24	23.09.2024	YES BANK LTD VS RATAN KUMAR SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2368/24	23.09.2024	YES BANK LTD VS VINEET KALRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2369/24	23.09.2024	CHOLAMANDALAM INVESTMENT VS SATBIR SINGH	RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG @GMAIL.COM	18.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	VINESH LAKRA		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	PAWAN KUMAR		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	INDIRA CHOUDHERY		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	MEENAS DEVI MANJHI		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	AMIT KUMAR		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	SURAJ KUMAR SAH		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	FIRST BANK LTD	DHARAM VIR		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	VIJAY KUMAR		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	RAMESH DAS		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD	ABHAY TIWARI		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED	KHAN SIRAJ NAIMULLAH		RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD	PRITI P		RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD	MAHINDER PAL SINGH		RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	23.09.2024

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			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD VS SUDHIR KUMAR	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD VS SHUBH SRIVASTAVA	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHRUTI TRAVELS	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESH KUMAR	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	CATA ELECTRODOMESTICOS INDIA PVT LTD VS ANSUN KITCHEN AND WARDROBES PVT LTD	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	18.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NITIN CHOUBISA	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAGJEET SINGH GHUMMAN	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	24.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	SAKSHAM IMPEX PRIVATE LIMITED VS AMIT PATEL	SWAPNIL GUPTA	9871988051	CONTACT@CAPITALLAW.IN	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS SHISHUPAL SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS MOHD FARMAN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS JITENDRA SINGH	RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG@GMAIL.COM	25.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS MAHENDER SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS AQIL AHMAD	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024

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			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAYVEER SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	24.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS IRASHAD	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PANCHARAJ SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	25.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		27.09.2024	MITTAL TRADING COMPANY VS RC FOODS PRODUCTS	DEEPANSHI SEHGAL	8882839427	SINGHALDEEPANSHI@GMAIL.COM	24.09.2024
25	SH. YADAV	SANDEEP SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1971/2024	02-09-2024	AXIS BANK LTD VS POONAM MATHARU 3023	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1972/2024	02-09-2024	AXIS BANK LTD VS MANOJ TANWAR 8525	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1973/2024	02-09-2024	AXIS BANK LTD VS AJAY KUMAR 1613	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1970/2024	02-09-2024	AXIS BANK LTD VS BALA 2405	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1974/2024	02-09-2024	AXIS BANK LTD VS SUNIL KUMAR 4037	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1968/2024	02-09-2024	AXIS BANK LTD VS SAHIL CHAUHAN 9584	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1969/2024	02-09-2024	AXIS BANK LTD VS ANISH KHAN 2814	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1967/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS YOGESH ANKUSH AABNAVE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2016/2024	03-09-2024	AXIS BANK LTD VS KAPIL KUMAR SHARMA 4161	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2014/2024	03-09-2024	AXIS BANK LTD	VS SHAHID KHAN		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2015/2024	03-09-2024	AXIS BANK LTD	VS JAI KUMAR		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2017/2024	03-09-2024	AXIS BANK LTD	VS NIRMAL KANT		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2012/2024	03-09-2024	AXIS BANK LTD	VS ADNAN QURESHI		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2013/2024	03-09-2024	AXIS BANK LTD	VS PAWAN KUMAR		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/89/2024	04-09-2024	M/S BANWARI LAL ARORA AND SONS THROUGH ITS SPECIAL POWER OF ATTORNEY SHRI ADITYA ARORA	VS S R FOILS AND		RISHABH GUPTA(P)	8586834657	RISHABHGUPTA.LAWVERA@FIGMAIL.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2038/2024	05-09-2024	AXIS BANK LTD	VS SANJIDA		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2039/2024	05-09-2024	AXIS BANK LTD	VS DEEPAK HOODA		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2037/2024	05-09-2024	AXIS BANK LTD	VS SUNITA		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2040/2024	05-09-2024	YES BANK LIMITED	VS DEEPAK SHARMA		RADHA SINGH(P)	7838237587/7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	09-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/427/2024	06-09-2024	EMU LINES PRIVATE LIMITED	VS JSK INDUSTRIES PRIVATE LIMITED		UDAY KUMAR(P)	9810868162/8882303942	ADVUDAYKUMAN@GMAIL.COM	03-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2071/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS LAL SINGH		RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2070/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS SATYAJIT MAHANTA		RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2067/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANJU SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2068/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VIDYAWATI PATHAK	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2069/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SIDDHARTH SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/2643/2024	11-07-2024	NATIONAL SKILL DEVELOPMENT CORPORATION VS STOC TECHNOLOGIES PVT LTD	SURI COMPANY, LAW FIRM	9871692195	LITIGATION@SURI.CO.IN	11-07-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2108/2024	07-09-2024	AXIS BANK LTD VS ALOK TRIPATHI 6307	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2103/2024	07-09-2024	AXIS BANK LTD VS RAHUL 2322	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2104/2024	07-09-2024	AXIS BANK LTD VS BHAWNA KWATRA 5695	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2109/2024	07-09-2024	AXIS BANK LTD VS SHAIL NARANG 9821	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2101/2024	07-09-2024	AXIS BANK LTD VS SONU 4240	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2102/2024	07-09-2024	AXIS BANK LTD VS MOHAN LAL 8178	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2107/2024	07-09-2024	AXIS BANK LTD VS NKB FARMTECH PRIVATE LIMITED 6272	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2106/2024	07-09-2024	AXIS BANK LTD VS PINKI NEGI 9320	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2099/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD VS GAGAN SINGH	AMIT KUMAR SINHA(P)	9990659331	KMPSPARTNER@GMAIL.COM	05-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2100/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD VS SUBHASH GOSWAMI	AMIT KUMAR SINHA(P)	9990659331	KMPSPARTNER@GMAIL.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2098/2024	07-09-2024	AXIS BANK LTD VS MOH JARRAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2142/2024	09-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCES COMPANY LTD VS MUSTAFA M	RAVI SHANKAR GARG(P)	9811252038	ADVOCATERSGARG@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2139/2024	09-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANTOSH PAL	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2140/2024	09-09-2024	AXIS BANK LTD VS IMRAN KHAN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2141/2024	09-09-2024	AXIS BANK LTD VS HARVINDER SINGH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2138/2024	09-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LALNJUVA GULUVA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2172/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SAURAV KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2175/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS YOGESH KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2182/2024	11-09-2024	AXIS BANK LTD VS SHIV BABU PATHAK	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2184/2024	11-09-2024	AXIS BANK LTD VS VITAN SINGH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2186/2024	11-09-2024	AXIS BANK LTD VS JUBAIR SO SAFAT KHAN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2173/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATENDRA PAWAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	07-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2177/2024	11-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS SUNITA TIWARI	RAVI SHANKAR GARG(P)	9811252038	ADVOCATERSGARG@GMAIL.COM	07-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2179/2024	11-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS BHASKAR SINGH	RAVI SHANKAR GARG(P)	9811252038	ADVOCATERSGARG@GMAIL.COM	07-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2191/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMNARAYAN KHEMRAJ	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	09-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2190/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HARIKHYAL SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	09-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/28/2024	11-09-2024	SHRI VENKATESHWARA UNIVERSITY VS M/S KONARK ENGINEER	PRIYADARSHI GOPAL	9560633441	ADVOCATE@PRIYADARSHIGOPAL.IN	09-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2199/2024	12-09-2024	AXIS BANK LTD VS NAZIM KHAN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	10-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/438/2024	13-09-2024	LOREAL SA VS DINESH BHAI POPATBHAI KHOKHAR	SHRAVAN BANSAL(P)	26843455, 32959881	UNITEDMARK@UNITEDANDUNITED.COM	11-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2221/2024	18-09-2024	YES BANK LTD VS SUNIL DUTT	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2219/2024	18-09-2024	YES BANK LTD VS TRIPTI AJIT KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2220/2024	18-09-2024	YES BANK LTD VS VIPIN KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2215/2024	18-09-2024	IDFC FIRST BANK LTD VS DHEERAJ NIRMAL 0959	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2216/2024	18-09-2024	IDFC FIRST BANK LTD VS SHAKUNTALA RATI RAM 5654	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2218/2024	18-09-2024	IDFC FIRST BANK LTD VS DHEERAJ NIRMAL 2378	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2217/2024	18-09-2024	KOTAK MAHINDRA PRIME LTD VS ARUN KUMAR PANDEY3939	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/441/2024	18-09-2024	M/S VAMSO BIOTEC PVT LTD VS M/S ALORA AGRITECH PRIVATE LIMITED	MANISH VERMA(P)	9899951140/ 9871434840	NOT PROVIDED	13-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2242/2024	19-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITEDQ VS TANMAY KALAL	DINESH JAIN(P)	9013493108	ADVOCATEASHOK1@GMAIL.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2239/2024	19-09-2024	IDFC FIRST BANK LTD VS RAMBALI CHOUDHARY 2413	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2241/2024	19-09-2024	IDFC FIRST BANK LTD VS EAGLE TRANSPORT 6584	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2240/2024	19-09-2024	IDFC FIRST BANK LTD VS SAJID KHAN 3351	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2238/2024	19-09-2024	AXIS BANK LTD VS PREM PAL 038	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2237/2024	19-09-2024	AXIS BANK LTD VS LAXMI GUPTA741	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2273/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SANDIP LAXMAN KADAM	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2274/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANKIT KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2275/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KALVA HASMAT	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2276/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUNIL KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2277/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMAR SINGH YADAV	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2278/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DEVI DATT	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2279/2024	20-09-2024	IDFC FIRST BANK LTD VS SANJAY KUMAR HUF 2046	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2280/2024	(I) 20-09-2024	IDFC FIRST BANK LTD VS SANJAY KUMAR 6148	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2305/2024	21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUNNY THAKUR	DINESH JAIN(P)	9013493108	ADVOCATEASHOK1@GMAIL.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2304/2024	(I) 21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHWANI ROSHAN LAL	DINESH JAIN(P)	9013493108	ADVOCATEASHOK1@GMAIL.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2300/2024	(I) 21-09-2024	KOTAK MAHINDRA BANK VS KUSHAGRA NARMADA ENTERPRISES	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2299/2024	21-09-2024	KOTAK MAHINDRA BANK VS MAHABUB	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2301/2024	21-09-2024	KOTAK MAHINDRA BANK VS LAXMAN	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2302/2024	21-09-2024	KOTAK MAHINDRA BANK VS ABDUL QADIR	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2303/2024	21-09-2024	KOTAK MAHINDRA BANK VS SHADAB ALI	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2298/2024	21-09-2024	KOTAK MAHINDRA BANK VS NAHAR SINGH	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2297/2024	21-09-2024	KOTAK MAHINDRA BANK VS JAMSHED ALI	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2293/2024	21-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS RIYAZUDDIN J	RAVI SHANKAR GARG(P)	9811252038	ADVOCATERSGARG@GMAIL.COM	19-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2295/2024	21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS JADEJAYOGRAJSINH HARDEVSINH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2294/2024	21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PARAG CHANDRAKANT MOTA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2296/2024	21-09-2024	IDFC FIRST BANK LTD VS SHATUGHN SUKHNATH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2390/2024	(1) 24-09-2024	IDFC FIRST BANK LTD VS VIKASH RAJBIR SINGH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2392/2024	24-09-2024	IDFC FIRST BANK LTD VS SANDEEP KUMAR YADAV	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2387/2024	24-09-2024	IDFC FIRST BANK LTD VS RAMASAKAL RAJVEER	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2379/2024	24-09-2024	IDFC FIRST BANK LTD VS GAUTAM MAHAVIR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2383/2024	24-09-2024	IDFC FIRST BANK LTD VS AMIT KUMAR 7131	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2381/2024	24-09-2024	IDFC FIRST BANK LTD VS JATIN KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2404/2024	(1) 24-09-2024	KOTAK MAHINDRA PRIME LTD VS ANIVESH KUMAR SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2402/2024	(1) 24-09-2024	KOTAK MAHINDRA PRIME LTD VS SANDEEP R	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2403/2024	(1) 24-09-2024	KOTAK MAHINDRA PRIME LTD VS DOLLY KHANNA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2400/2024	(1) 24-09-2024	KOTAK MAHINDRA PRIME LTD VS MAHADEV TRADERS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2401/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS PRITHPAL SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2399/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS JAGVIR SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2396/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS MUNNI DEVI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	23-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2397/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS INDRA DEVI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	23-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2398/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS SARITA G	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	23-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2394/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS NAVEEN KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	23-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2464/2024	25-09-2024	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS REKHA GUPTA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	24-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2485/2024	26-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV JI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	24-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2490/2024	(1)27-09-2024	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RABJI SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	25-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2488/2024	(1)27-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	25-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2487/2024	27-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	25-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2489/2024	(1)27-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	25-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2486/2024	(1)27-09-2024	BMW INDIA FINANCIAL SERVICES PVT LTD VS RKGK ENGINEERS PRIVATE LIMITED	DINESH JAIN(P)	90134931o8	ADVOCATEASHOK1@GMAIL.COM	25-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2493/2024	28-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS AGOSTINHO FERNANDES	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	26-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2494/2024	28-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MAKVANAJ HASMUKHBHAI BABUBHAI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	26-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/463/2024	30-09-2024	S N OVERSEAS THROUGH ITS PROP NITISH NARULA VS SAIBHUTANI(P)	SAMARTH BHUTANI(P)	7557244244, 8447449666	ADVOCATESBHUTANI@GMAIL.COM	27-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2504/2024	30-09-2024	AXIS BANK LTD VS AKASH YADAV	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	28-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2505/2024	30-09-2024	AXIS BANK LTD VS SAMEER SAIFI	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	28-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2503/2024	30-09-2024	AXIS BANK LTD VS PRAMOD KUMAR YADAV	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	28-09-2024
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/424/2024	04-09-2024	LOREAL SA VS DIXIT KISHORBHAI PATOLIYA	SHRAVAN BANSAL(P),	011-26843455	UNITEDMARK@UNITEDANDUNITED.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/428/2024	06-09-2024	SWEETY VS E SCOOT RENTAL SOLUTIONS	HARISH YADAV(P),	9818272266	ADVOCATEHARISH2007@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/432/2024	10-09-2024	AMAN TRAVELS LTD VS HOLIDAYS BY SAHIBJI PVT LTD	VIKRANT HUDDA(P),	9990969164	HOODAMUKESHADV@GMAIL.COM	08.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/443/2024	19-09-2024	TIRTH AGRO TECHNOLOGYS PRIVATE LIMITED VS M/S OMRAM SALES KHARGONE AND ORS	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	16.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/444/2024	19-09-2024	VARIETY SERVICES PRIVATE LIMITED VS SAKET LXMJHA(P), MARKETING PRIVATE LIMITED AND ORS	PRAKASH JHA(P),	8800259035	GARG.ASHISH9501@GMAIL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/445/2024	19-09-2024	POOJA SETHI VS ROHIT CHAWLA	HARISH SHARMA(P),	9810717516	HARISHGOPIS@REDIFFMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/446/2024	19-09-2024	AMAN TRAVELS LTD VS BHAVESH PATEL	VIKRANT HUDDA(P),	9990969164	HOODAMUKESHADV@GMAIL.COM	14.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/451/2024	23-09-2024	NEOGEOINFO TECHNOLOGIES PVT LTD VS QUICK RESEARCH AND SALES PROMOTION	VIVEK JAISWAL(P),	9853058300	N/A	20.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/452/2024	23-09-2024	MOOL CHAND VS ALL INDIA INSTITUTE OF MEDICAL SCIENCES AND ANR	DEEPAK KUMAR(P),	9999600506	DEEPAKKUMAR0506@GMAIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/456/2024	25-09-2024	TRINITY TRADING HOUSE VS SHIVAY PROJECTS	DEBARSHI BHADRA(P),	9899091969	DEBARSHIBHADRA@DBLO.IN	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/457/2024	25-09-2024	SIPHON ELECTRONICS PROPRIETOR KAMAL JEET KAUR VS JB ENGG WORKS THROUGH PROPRIETOR DEVINDER GUPTA	RABINDRA TIWARY(P),	9971120211	RAB.ASSOCIATES@GMAIL.COM	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/458/2024	25-09-2024	OUTLOOK PUBLISHING INDIA PVT LTD VS MS SYSOTELECOM TECHNOLOGIES PVT LTD	SETU NIKET(P),	9873109672	MAIL@CURARELEGAL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/93/2024	09-09-2024	DEVVRAT IMPEX PVT. LTD. VS GOUN RAM	NATWAR RAI	9818906064	NATWARRAI@GMAIL.COM	06.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/96/2024	13-09-2024	MS ABM COMMUNICATION PVT LTD VS MS SAGAR RATNA RESTAURANTS PVT LTD	EKLAVYA BAHL(P),	9891122330	EKLAVYA@BNALAW.IN	13.12.2023
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/98/2024	18-09-2024	JYOTI PLASTIC WORKS PRIVATE LIMITED VS Z TECH INDIA LIMITED	ROHAN ROHATGI(P),	9811867909	ROHANR@RSLEGAL.IN	16.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/99/2024	19-09-2024	NATIONAL CLOTHIERS VS KNEWTON ACADEMY SOFTECH SOLUTION PVT LTD	ADV TANYA GOYAL(P),	9911616758	N/A	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2002/2024	(1)03-09-2024	KOTAK MAHINDRA PRIME LTD VS LOKENDER R	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2003/2024	(1)03-09-2024	KOTAK MAHINDRA PRIME LTD VS SANJAY KUMAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2004/2024	(1)03-09-2024	KOTAK MAHINDRA PRIME LTD VS MOHIT TYAGI	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2005/2024	(1)03-09-2024	AXIS BANK LTD VS UMANG CHHABRA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN0073@GMAIL.COM	31.08.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2006/2024	(1)03-09-2024	AXIS BANK LTD VS RAJINDER SINGH DUREYA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	31.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2007/2024	(1)03-09-2024	AXIS BANK LTD VS NKB FARMTECH PRIVATE LIMITED	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	31.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2035/2024	04-09-2024	IARC VS FARMAN KHAN	ASHIM BHATT(P),	9599624216	ASHIM.BHATT17@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2036/2024	(1)04-09-2024	IARC VS FARMAN KHAN	ASHIM BHATT(P),	9599624216	ASHIM.BHATT17@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2041/2024	05-09-2024	KOTAK MAHINDRA PRIME LTD VS SUMIT PAL SINGH	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2042/2024	(1)05-09-2024	KOTAK MAHINDRA PRIME LTD VS PREETI LATA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2043/2024	(1)05-09-2024	KOTAK MAHINDRA PRIME LTD VS AJEET SINGH RANA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2044/2024	(1)05-09-2024	AXIS BANK LTD VS VINAY SEHGAL	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2045/2024	05-09-2024	KOTAK MAHINDRA PRIME LTD VS SANJAY PARKASH	AMIT KUMAR SINHA(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2046/2024	(1)05-09-2024	AXIS BANK LTD VS SAHIB KHAN	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2047/2024	05-09-2024	AXIS BANK LTD VS YOHESH CHUGH	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2048/2024	(1)05-09-2024	AXIS BANK LTD VS RIZWAN	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2049/2024	(1)05-09-2024	AXIS BANK LTD VS KULDEEP SINGH DAGAR	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2050/2024	05-09-2024	AXIS BANK LTD	VS MAHESH KUMAR GARG		MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2051/2024	05-09-2024	YES BANK LIMITED	VS AFROJ KHAN		RADHA SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	09.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2052/2024	05-09-2024	AXIS BANK LTD	VS BHAVISHI KUMAR JOSHI		MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2053/2024	05-09-2024	AXIS BANK LTD	VS VISHUBH SHARMA		MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2054/2024	05-09-2024	AXIS BANK LTD	VS SHYAM		MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2075/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS SANJUKTA JENA		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2076/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS SR ENGINEERING		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2077/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS RAM NATH NISHAD		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2078/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS ASHOK KUMAR		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2079/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS JAGAT SINGH		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2080/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS BACHAN KAUR		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2118/2024	07-09-2024	AXIS BANK LTD	VS HARKESH BHATI		SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2119/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD	VS DEEPAK YADAV		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	05.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2120/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD VS MUKESH MAVI	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2121/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD VS CHANDRAB SHEKHAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2122/2024	07-09-2024	AXIS BANK LTD VS SHUBHANGI BANSAL	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2123/2024	07-09-2024	AXIS BANK LTD VS LAXMI BHATI	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2152/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD VS SHIV KUMAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2153/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD VS AMIT KHANNA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2154/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD VS VAIBHAV BATRA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2155/2024	09-09-2024	AXIS BANK LTD VS NEERAJ KAPOOR	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2156/2024	09-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PAWAN KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2157/2024	09-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SONU PARATH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2158/2024	09-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS RKS BRICKS FIELD	RAVI SHANKAR GARG(P),	9868552038	ADVOCATERSGARG@GMAIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2166/2024	10-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAHUL SHARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2167/2024	10-09-2024	AXIS BANK LTD VS ARJUN SINGH GILL	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	06.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2168/2024	10-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JITENDRA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	06.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2197/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRATHVI SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	09.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2198/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HABIB AHAMAD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	09.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2208/2024	18-09-2024	YES BANK LTD VS AYESHA ANJUM	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2209/2024	18-09-2024	YES BANK LTD VS ASIF ALI RAZA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2210/2024	18-09-2024	IDFC FIRST BANK LTD VS AMIT SHARMA 8522	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2211/2024	18-09-2024	IDFC FIRST BANK LTD VS PAURUSH NAGAR 2056	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2212/2024	18-09-2024	KOTAK MAHINDRA PRIME LTD VS PRANAY ANAND 5614	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2228/2024	19-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS IRFAN MOHAMMAD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2229/2024	19-09-2024	IDFC FIRST BANK LTD VS NEERESH KUMAR 9432	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2230/2024	19-09-2024	IDFC FIRST BANK LTD VS MANISH KUMAR 8455	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2231/2024	19-09-2024	IDFC FIRST BANK LTD VS RAHEESH NAJEER 9864	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2232/2024	19-09-2024	IDFC FIRST BANK LTD VS HAMID RAZA ANSARI 7868	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2233/2024	19-09-2024	IDFC FIRST BANK LTD VS RAHUL KUMAR 6007	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2234/2024	19-09-2024	IDFC FIRST BANK LTD VS DHARMENDRA DUBEY 9590	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2235/2024	19-09-2024	AXIS BANK LTD VS TEENA 282	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2236/2024	19-09-2024	AXIS BANK LTD VS MOHD KASHIF 464	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2248/2024	20-09-2024	IDFC FIRST BANK LTD VS RABINDAR SHUKLA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2249/2024	20-09-2024	IDFC FIRST BANK LTD VS SURENDRA KUMAR	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2250/2024	20-09-2024	IDFC FIRST BANK LTD VS ARUN NAGAR	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2251/2024	20-09-2024	KOTAK MAHINDRA BANK VS SAKIR	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2252/2024	20-09-2024	KOTAK MAHINDRA BANK VS SIKANDER TRADING COMPANY	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2253/2024	20-09-2024	KOTAK MAHINDRA BANK VS SHISHUPAL SINGH	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2254/2024	20-09-2024	KOTAK MAHINDRA BANK VS MOHD KAIF	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2255/2024	20-09-2024	KOTAK MAHINDRA BANK VS MARGUB AHMAD	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2256/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS POOJA SHARMA	DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	17.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2257/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BISHNU DUTT JAIN(P),	DINESH JAIN(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2258/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SURAJ GIDDAPPA BANDIWADAR	DINESH JAIN(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2259/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS VIPUL RAJENDRA SAVE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2260/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SONU RAJA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2261/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS FIROJA VEGAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2262/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRIYA PRAKASH KAWATHEKAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2263/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS KACHHELA PIYUSH HAJABHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2264/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS BANDAL VILAS JAYVANTRAO	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2265/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PATEL ASHIK HASMUKHBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2266/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS BHARVAD VIKRAMBHAI DEVUBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2267/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS ALBAAB ENTERPRISES	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2319/2024	21-09-2024	IDFC FIRST BANK LTD VS ANIL KUMAR 6979	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2320/2024	21-09-2024	IDFC FIRST BANK LTD VS OMS PRAKASH CHABRA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	19.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2321/2024	21-09-2024	IDFC FIRST BANK LTD VS ANIL KUMAR 3218	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2343/2024	23-09-2024	IDFC FIRST BANK LTD VS AMIT PATHAK	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2344/2024	23-09-2024	IDFC FIRST BANK LTD VS JHUNARU KUMAR	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2346/2024	23-09-2024	IDFC FIRST BANK LTD VS GAGANDEEP SINGH	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2347/2024	23-09-2024	IDFC FIRST BANK LTD VS BAHARUDDIN BASIM	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2349/2024	23-09-2024	IDFC FIRST BANK LTD VS ISRAR FARIMUDDIN	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2350/2024	23-09-2024	IDFC FIRST BANK LTD VS MEENAKSHI SHIV PRASAD	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2351/2024	23-09-2024	IDFC FIRST BANK LTD VS RAJU KALUA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2352/2024	23-09-2024	IDFC FIRST BANK LTD VS PARMESHWAR SAHU	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2353/2024	23-09-2024	IDFC FIRST BANK LTD VS SAGAR AJAB	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2354/2024	23-09-2024	IDFC FIRST BANK LTD VS YOGESH RAKESH	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2355/2024	23-09-2024	IDFC FIRST BANK LTD VS GAURAV KUMAR SHARMA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2357/2024	23-09-2024	IDFC FIRST BANK LTD VS PREMCHANDRA RAY	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2358/2024	23-09-2024	IDFC FIRST BANK LTD VS DEEPAK TIWARI	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2427/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS KARISHMA MALHOTRA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2428/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS VINAY SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2429/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS AMIT KUMAR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2430/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS AMIT S/O BALARAJ	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2431/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS SHASHANK CHAUHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2432/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS DEV ENTERPRISES	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2433/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS PUNIT PUNIT	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2434/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS KULDEEP SONOFINDRRAJ	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2465/2024	25-09-2024	FUSSION MICRO FINANCE LTD VS SAI ENTERPRISE	ADITYA PRASAD(P),	9990659331	KMPSPARTNER@GMAIL.COM	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2466/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BAIJANTI DEVI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2467/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANDEEP	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2468/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURMEET SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	24.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2495/2024	28-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	25.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2496/2024	28-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	25.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2499/2024	30-09-2024	AXIS BANK LTD VS RAKESH KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2500/2024	30-09-2024	AXIS BANK LTD VS HARSH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2501/2024	30-09-2024	AXIS BANK LTD VS HEMRAJ CHOUDHARY	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2502/2024	30-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS RIYAZUDDIN J	RAVI SHANKAR GARG(P),	9868552038	ADVOCATERSGARG@GMAIL.COM	28.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1975/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRATIK RAVIKANTH DESAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1976/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MOHIT SHIVJI BAHELIYA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM.)/1977/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS HAMID AHAMAD SATTAR BEG	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1978/2024	02-09-2024	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS AAMIR KHAN	RAVI SHANKAR GARG(P),	9868552038	ADVOCATERSGARG@GMAIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1980/2024	02-09-2024	AXIS BANK LTD. VS ANUPAL NARWAT 9191	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1981/2024	02-09-2024	AXIS BANK LTD. VS MOHAMMAD INSAR 2656	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1982/2024	02-09-2024	AXIS BANK LTD VS SACHIN SHARMA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1983/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SANKDECHA DARSHAN DILIPBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	30-08-2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1985/2024	02-09-2024	AXIS BANK LTD VS FARDEEN SAIFI	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	30-08-2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/420/2024	02-09-2024	BALA DEVI THROUGH HER POA AND HUSBAND VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASHARMA1@GMAIL.COM	24-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/421/2024	02-09-2024	MS BRISKWORLD VENTURES PVT LTD VS MS JAMMU HIMACHAL ROADWAYS	SHIVAM RATHOUR(P),	882603567	ADVSHIVAMRATHOUR2609@GMAIL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1966/2024	02-09-2024	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS MOHD DANISH	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	30-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1979/2024	02-09-2024	AXIS BANK LTD VS TEENA 6282	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1984/2024	02-09-2024	AXIS BANK LTD VS PREM PAL 0038	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1986/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS GANESH GHADAGE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1987/2024	02-09-2024	KOTAK MAHINDRA PRIME LTD VS SAMPARK INDUTRIES LTD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	08-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1988/2024	02-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAIBIR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1989/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SMITA NITISH PATIL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1990/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS KRUPESH RAGHUNATH PATIL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1991/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS GOHEL TUSHAR HARSUKHBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/422/2024	03-09-2024	VISION SPRING FOUNDATION VS BAFNA HEALTHCARE PVT LTD	MANISH KAUSHIK(P),	9873838405	NISHANT.ADV@GMAIL.COM	16-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2000/2024	03-09-2024	DHARA MOTOR FINANCE LTD VS MOHD TAYYAB	J K YADAV(P),	9999855157	ADVJITENDERYADV2017@GMAIL.COM	02-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2001/2024	03-09-2024	IDFC FIRST BANK LTD VS SYED ADNAN ALI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSELEGAL.COM	08-07-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2008/2024	03-09-2024	IDFC FIRST BANK LTD VS SUBHASH GANDHI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSELEGAL.COM	08-07-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2009/2024	03-09-2024	IDFC FIRST BANK LTD VS DHARMENDAR RAJ	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSELEGAL.COM	08-07-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2010/2024	03-09-2024	AXIS BANK LTD VS AARISH 4927	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2011/2024	03-09-2024	AXIS BANK LTD VS DAIROX INDIA PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/92/2024	04-09-2024	M/S KUMAR CLEANERS VS MEDEOR HOSPITAL LTD	PRASHANT YADAV(P),	NOT GIVEN	NOT GIVEN	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2030/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ATUL PRAJAPATI	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2031/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABER INFRA TECH PRIVATE LIMITED	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2032/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANJU SINGH	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2033/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AJAY KUMAR KATTIYAR	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2034/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RATAN SINGH YADAV	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/90/2024	05-09-2024	M/S DEEKSHA OFFICE SYSTEMS AND ORS VS M/S S K SD ENTERPRISES AND ORS	SACHIN SDHAMIJA(P),	9971755433	INFO@LEGALINDIA.IN	03-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/91/2024	05-09-2024	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS SPECTRUM VOYAGES PRIVATE LIMITED		KUMAR KARTIKEYA(P),	8527240463	ADV.KUMAR.KARTIKEYA@GMAIL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2072/2024	06-09-2024	HDFC BANK LTD VS ANKUR KUMAR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2073/2024	06-09-2024	HDFC BANK LTD VS ANUJ GUPTA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2074/2024	06-09-2024	HDFC BANK LTD VS MUDDIN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2114/2024	07-09-2024	AXIS BANK LTD VS PRADEEP KUMAR 1795		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2115/2024	07-09-2024	AXIS BANK LTD VS LAXMI GUPTA 1741		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2116/2024	07-09-2024	AXIS BANK LTD VS MOHD KASHIF 464		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2117/2024	07-09-2024	AXIS BANK LTD VS TARUN JOLLY 0197		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2124/2024	07-09-2024	DHARA MOTOR FINANCE LTD VS MOHD TAYYAB		J K YADAV(P),	9999855157	ADV.JITENDERYADAV2017@GMAIL.COM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2125/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PANDURANG BALASAHEB KOLAPE			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2127/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS ANITA SANDEEP SURYAWANSHI			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2128/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS NIVRUTTI ASHOK TONE			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2129/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS FARUKH ALI			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2130/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS JYOTI DIGAMBER PAWAR			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2131/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS ANITA ASHOK KOLEKAR			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2132/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAIYABHAI M BAMBHAVA			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2133/2024	07-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MANOJ MALIK			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2134/2024	07-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAM SUNDAR YADAV			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2135/2024	07-09-2024	MOHINDER SINGH VS PRATTEK MADHAN	ASHISH KUMAR(P),	8989810577	JAI@JSECHAMBERS.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2136/2024	09-09-2024	AXIS BANK LTD VS YAMIN KHAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2137/2024	09-09-2024	INTERNATIONAL ASSET RECONSTRUCTION CO PVT LTD VS MEERA SINGH	ASHIM BHATT(P),	9599624216	ASHIMBHATT17@GMAIL.COM	10-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/431/2024	10-09-2024	KAPOOR SONS AND CO VS DELHI ACADEMY MEDICAL OF SCIENCE PVT LTD AND ORS	S. GOEL	981010055	S.GOEL6@YAHOO.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2159/2024	10-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS JITENDRA SINGH	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	07-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2160/2024	10-09-2024	M/S KOTAK MAHINDRA BANK LTD VS MAYANK AGARWAL	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	07-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/434/2024	11-09-2024	BANK OF INDIA VS M SAFFRONI ZAIKA	SVISHWANATH PRASAD TIWARI(P),	990182901	VPTIWAIADVOATE@GMAIL.COM	06-07-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/433/2024	11-09-2024	INSTAPOWER LTD VS CHANDRAHAS KUCHYA	SHAURYA KUTHIALA(P),	9650680610	NOT GIVEN	09-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/27/2024	11-09-2024	GENETIC CONSTRUCTIONS VS TARC LIMITED AND ORS	NITESH KUMAR(P),	9810721865	NOT GIVEN	09-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/437/2024	13-09-2024	IZUK IMPEX VS MOHD YUNUS	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	09-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/439/2024	13-09-2024	CANARA BANK VS NIDHI RAJPUT PROP NIDHI SCRUBBER	SANJEEV CHOPRA(P),	9650682928	RISHI@UNITEDANDUNITED.COM	09-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/440/2024	17-09-2024	LORAL S A VS LATHIYA BHAVNARAJESHBHAI	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	09-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2213/2024	18-09-2024	KOTAK MAHINDRA PRIME LTD VS SATISH KUMAR 6450	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2214/2024	18-09-2024	IDFC FIRST BANK LTD VS PRAMOD GUPTA 3998	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2222/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMAN DEOL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2223/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SOMVEER VEERPAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2224/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VINOD KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2225/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RIHANA RAHIS	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2226/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	JANAK DULARI		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2227/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	MEEM FAJAL		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/447/2024	19-09-2024	IVY ENTERTAINMENT PRIVATE LIMITED (KINJALBEN) MAHERIYA	KAJALBEN NAGINBHAI		SRSHTI JUNEJA(P),	9818837777	MANPREETLAMBA@KHAITANLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2243/2024	19-09-2024	YES BANK LIMITED	LAXMI NARAYAN		ANANJAY SINGH(P),	703078800	ASAPLEGALANDADVOCATES@AND@GMAIL.COM	12-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2244/2024	19-09-2024	IDFC FIRST BANK LTD	SURENDER KUMAR 9066		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2245/2024	19-09-2024	IDFC FIRST BANK LTD	MOHAMMAD MANJUR ALAM 7536		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2246/2024	19-09-2024	IDFC FIRST BANK LTD	MANISH BANSAL 5924		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2247/2024	19-09-2024	IDFC FIRST BANK LTD	OMPRAKASH 8903		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2268/2024	20-09-2024	IDFC FIRST BANK LTD	KUMAR 8182		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2269/2024	20-09-2024	IDFC FIRST BANK LTD	NIRAJ RAVINDRA 4940		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2270/2024	20-09-2024	IDFC FIRST BANK LTD	DEEPAK SHARMA 2122		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2271/2024	20-09-2024	IDFC FIRST BANK LTD	SUNIL GOSWAMI 0893		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2272/2024	20-09-2024	IDFC FIRST BANK LTD	ASHISH KUMAR 3665		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2281/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	AAJAD MIYAN		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2282/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	CHAMANLAL SONI		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2283/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	JAY SINGH		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2284/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	SURENDER PAL		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2285/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	AALOK KUMAR		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2286/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS NAVANEETH M BHATT	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2287/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS YOGESH KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2306/2024	21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHRADDHA SANKALP SHETH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2370/2024	23-09-2024	IDFC FIRST BANK LTD VS SONU SAXENA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2371/2024	23-09-2024	IDFC FIRST BANK LTD VS YESHPAL SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2372/2024	23-09-2024	IDFC FIRST BANK LTD VS HEMANT SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2373/2024	23-09-2024	IDFC FIRST BANK LTD VS ANIL KUMAR 1490	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2374/2024	23-09-2024	IDFC FIRST BANK LTD VS MAHIMA ALOK KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2375/2024	23-09-2024	IDFC FIRST BANK LTD VS LAKSHMI DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2376/2024	23-09-2024	IDFC FIRST BANK LTD	VS SADDAM HUSSAIN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2377/2024	23-09-2024	IDFC FIRST BANK LTD	VS RAHUL YADAV		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2378/2024	23-09-2024	IDFC FIRST BANK LTD	VS FARUKH KHAN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2393/2024	24-09-2024	HDFC BANK LTD	VS RAHUL KUMAR MISHRA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2395/2024	24-09-2024	HDFC BANK LTD	VS DEEPAK TRIPATHI		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2405/2024	24-09-2024	HDFC BANK LTD	VS CHANDRAHASS SHOKEEN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2406/2024	24-09-2024	HDFC BANK LTD	VS PRADEEP KUMAR RAJPUT		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2407/2024	24-09-2024	IDFC FIRST BANK LTD	VS KRISHAN KUMAR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/459/2024	26-09-2024	CANARA BANK	VS M/S NT TECHNOLOGIES		KRISHAN KUMAR(P),	9990577700	KRISHANKUMAR@GMAIL.COM	01-08-2024

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			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/102/2024	26-09-2024	HANS RAJ VS SIDDARTH CHIMA	SURESH KUMAR(P),	9811788282	NOT GIVEN	24-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2469/2024	26-09-2024	YES BANK LTD VS ANJALI ANJALI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2470/2024	26-09-2024	YES BANK LTD VS POOJA RANI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2471/2024	26-09-2024	YES BANK LTD VS SACHIN KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2472/2024	26-09-2024	HDFC BANK LTD VS DEEPAK KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2473/2024	26-09-2024	IDFC FIRST BANK LTD VS AFSANA SAIFI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2474/2024	26-09-2024	IDFC FIRST BANK LTD VS AKASH PANDAY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2475/2024	26-09-2024	HDFC BANK LTD VS RAHUL SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2476/2024	26-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCES COMPANY LTD VS RIYAZUDDIN J	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	24-09-2024

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			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/461/2024	28-09-2024	DEEPA VS MEGMA RFID AND LABELS PVT LTD			AJAY BIDHURI(P),	9810239626	AJAYBIDHURI79@GMAIL.COM	26-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2507/2024	30-09-2024	AXIS BANK LTD VS SATENDER			ANUPAM SINGH(P),	9654926809	ANUPAMSINGH@GMAIL.COM	28-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2508/2024	30-09-2024	AXIS BANK LTD VS SANDEEP BHATIA			ANUPAM SINGH(P),	9654926809	ANUPAMSINGH@GMAIL.COM	28-09-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	3643/2024	03-09-2024	ALOK CHANDRA VS SARABMEET SINGH KHANIJOU @ SARAB KHANIJOU			LOVEKESH AGGARWAL	9891947575	LOVEKESH27@GMAIL.COM	31-08-2024
				CS(COMM)	3656/2024	05-09-2024	UNION BANK OF INDIA VS NASREEN PARVEEN AND ANR.			VANDANA BHATIA	9810092257	NA	28-08-2024
				CS(COMM)	3666/2024	09-09-2024	M/S ASHUTOSH LOGISTICS PVT. LTD. THROUGH ITS A. R. SH. VINOD KUMAR VS JITENDRA KUMAR PROPRIETOR M/S J K			UDIT MISHRA	9810513377	ADVUDITMISHRA@YAHOO.COM	05-09-2024
				CS(COMM)	3673/2024	18-09-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED VS M/S THE BREW STORE AND ORS			KARAN GUPTA	9729202222	KARAN@KGVSLLEGAL.COM	11-09-2024
				CS(COMM)	3676/2024	18-09-2024	M/S CONVERGIA DIGITAL EDUCATION PRIVATE LTD VS MR BUDDHI RAM YADAV AND ORS			RAJESH KUMAR	9810195013	KUMARRAJESHADV@YAHOO.COM	07-09-2024
				EX(COMM)	238/2024	20-09-2024	MANCHANDA INTERNATIONAL PRIVATE LIMITED VS BORN UNICORN TECH PRISE PRIVATE LIMITED			VINAY CHAURASIA	8595537770	AVVINAYCHAURASIA@GMAIL.COM	18-09-2024
				EX(COMM)	241/2024	21-09-2024	M/S DELTA AIR FREIGHT PVT LDT VS M/S LARK LABORATORIES			ARVIND MISHRA	8368259391	ARVINDMISHRA11@GMAIL.COM	18-09-2024
				EX(COMM)	242/2024	21-09-2024	PUNJAB NATIONAL BANK VS SOURAV ENTERPRISES THROUGH ITS PROPRIETOR MR RAVI KUMAR VERMA			SHEEPALI SPATIAL	9717387978	--	10-09-2024

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				OMP(COMM) (T)	01/2024	21-09-2024	SUDEEP GANGULY VS SM FINLEASE LTD	DEBMALYA GANGULI	9474147374	ADV DENMALYAGANGULI@GMAIL.COM	19-09-2024
				CS(COMM)	3703/2024	23-09-2024	M/S FLAKTGROUP INDIA PRIVATE LIMITED VS M/S PRECISION AIR AND ORS	DIXIT MEHTA	NA	NA	10-09-2024
				CS(COMM)	3704/2024	23-09-2024	KRISHNA KUMAR AGGARWAL VS CARE HEATH INSURANCE LIMITED	ANSHU MAHAJAN	9811164848	MAHAJAN.ANSHU@GMAIL.COM	18-09-2024
				CS(COMM)	3714/2024	25-09-2024	BANK OF MAHARASHTRA VS SITA RAM AND ANR	AJAY SHARMA	9891399593	AJAYSHARMA2635@GMAIL.COM	15-09-2024
				OMP(COMM) (I)	46/2024	25-09-2024	M/S SHILPA CONSTRUCTION TELECOMMUNICATIONS CONSULTANTS INDIA LTD	ABHISAR BHANU	8502896689	ABHISAR.SINGH@OUTLOOK.COM	23-09-2024
				CS(COMM)	3729/2024	27-09-2024	CHARU SINGH VS MSTC LIMITED AND ANR	BRIJESH SHARMA	9810115969	BSASVDELHI@YAHOO.COM	26-09-2024
				CS(COMM)	3732/2024	27-09-2024	M/S PARIJAT INDUSTRIES (INDIA) PVT LTD VS RAMBABU SURAMPUDI	HARDEEP SINGH	9810064398	HSDHILLON2002@GMAIL.COM	04-01-2024
				CS(COMM)	3733/2024	27-09-2024	M/S PARIJAT INDUSTRIES (INDIA) PVT LTD VS AVANEESH KUMAR	HARDEEP SINGH	9810064398	HSDHILLON2002@GMAIL.COM	06-01-2024
				CS(COMM)	3738/2024	28-09-2024	STATE BANK OF INDIA VS BALBIR SINGH	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAIL.COM	23-09-2024
29	MS. SINGH, JUDGE	NEELAM DISSTRICTEAST	14	RECOVERY	CS/COMM/3642/2024	45537	TSG INTERNATIONAL VS. SEEMA KHANNA	VIPIN SINGHANIA	981175818	N/A	45536
					CS/COMM/3661/2024	06/09/24	MAUSUMI BHATACHARJEE VS. JUMBO CHEMICALS	IMRAN ALI	9212696986	IMGAN.HRLN@GMAIL.COM	05/09/24
					CS/COMM/3686/2024	18/09/24	M/S PREMIER GREENS INNOVATIONS VS. M/S KLERG WINE	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	17//09/24
					CS/COMM/3685/2024	18/09/24	M/S PREMIER GREENS INNOVATIONS VS. KAMLESH JHA	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	17//09/24

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					CS/COMM/3698/2024	20/09/24	M/S VIKAS PUBLISHING HOUSE VS. M/S ANJANEYA BOOK HOUSE	NAVEEN KR. TRIPATHI	9810419936	NAVEENTRIPATHI3012@GMAIL.COM	19/09/24
					CS/COMM/3700/2024	21/09/24	JAMILA BEGUM VS. TATA AIG LIFE INS.	SAIF ALI	9718885646	ALI131220@GMAIL.COM	20/09/24
					CS/COMM/3709/2024	24/09/24	CANARA BANK VS. AJAY SHARMA	ARUN DIGGER	9811024490	N/A	23/09/24
					CS/COMM/3722/2024	25/09/24	M/S PREMIER GREEN INNOVATIONS VS. M/S NEW 5 STAR	SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	24/09/24
					CS/COMM/3737/2024	26/09/24	STATE BANK OF INDIA VS. SAROJ DEVI	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	25/09/24
					CS/COMM/3743/2024	27/09/24	STATE BANK OF INDIA VS. RAJA	AMIT CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	26/09/24
					CS/COMM/3736/2024	28/09/24	STATE BANK OF INDIA VS. SEPOY JITEN TAMANG	DHARMENDRA SINGH	8800784740	SHUBHIL673@GMAIL.COM	27/09/24
					CS/COMM/3750/2024	30/09/24	JAMMU AND KASHMIR BANK VS. MEHRAJ UD DIN DARZI	LIZMA ASHRAF	9873029772	RAUZLEGAL@GMAIL.COM	29/09/24
					CS/COMM/3749/2024	30/09/24	SHEKHAR GUPTA VS. M/S SHAGUN CORPORATION	SATENDRA KUMAR	9968347727	SATENDRA.GAUTA M85@GMAIL.COM	29/09/24

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/3744/2024	30-09-2024	M/S DELHI ENGINEERS CONSTRUCTION COMPANY VS NATIONAL PROJECTS CONSTRUCTION CORPORATION	MANISH RAGHAV	9873645048	RAGHAVLAWCFTLE@GMAIL.COM	23.09.2024
				COMMERCIAL SUIT	CS (COMM)/3746/2024	30-09-2024	M/S MANKIND PHARMA LIMITED VS M/S TAPASYA ENGINEERING WORKS PVT. LTD.	AYUSH JAIN	8010889344	JUSTUMLEGAL@GMAIL.COM	23.08.2024
				COMMERCIAL SUIT	CS (COMM)/3721/2024	26-09-2024	STATE BANK OF INDIA VS ARVIND KUMAR	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.09.2024
				COMMERCIAL SUIT	CS (COMM)/3708/2024	25-09-2024	DEEPAK KHANNA VS ANAND YADAV	DEVENDER SINGH	9818317222	DEVENDER_SINGH55@REDIFFMAIL.COM	20.09.2024
				COMMERCIAL SUIT	CS (COMM)/3701/2024	23-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS K.K. RANA PROPRIETOR M/S RANA WINE L-1	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	20.08.2024
				COMMERCIAL SUIT	CS (COMM)/3702/2024	23-09-2024	BERGER PAINTS INDIA LIMITED (BRITISH PAINTS DIVISION) VS UNIQUE POWER- TECH (P) LTD.	ARUN KUMAR	9810131832	ONLINEARUN@YAHOO.CO.IN	02.11.2023
				COMMERCIAL SUIT	CS (COMM)/3688/2024	20-09-2024	M/S LORD FINCAP LTD. VS ARJUN LAL CHANDANI	SHEKHAR CHAUHAN	8130267237	OFFICE@ASHARMA.IN	05.09.2024
				COMMERCIAL SUIT	CS (COMM)/3674/2024	18-09-2024	M/S HIGHFIVE GLOBAL NETWORKS PVT. LTD. VS M/S SIXTY TECHNOLOGIES PVT LIMITED	SURABHI BHASKAR	8808898964	PPLEGAL@PPLEGAL.COM	04.01.2024
				COMMERCIAL SUIT	CS (COMM)/3675/2024	18-09-2024	M/S S CHAND AND COMPANY LIMITED VS M/S UNITED BOOK PALACE	NAVEEN KUMAR TRIPATHI	9847523536	UBPKNR@GMAIL.COM	07.09.2024
				COMMERCIAL SUIT	CS (COMM)/3667/2024	13-09-2024	JKR TECHNO ENGINEERS PVT. LTD. VS DARRAMEKS HOTEL AND DEVELOPERS PVT. LTD.	ANUJ SINHA	9811551781	SINHAANUJK@GMAIL.COM	04.09.2024
				COMMERCIAL SUIT	CS (COMM)/3668/2024	13-09-2024	M/S DAVINDER SINGH DADWAL SECURITY AGENCY VS M/S HINDUSTAN INSECTICIDES LTD.	SUDHANSHU STOMAR	9899400300	RAVINDERYADAVA@GMAIL.COM	03.08.2024
				COMMERCIAL SUIT	CS (COMM)/3660/2024	06-09-2024	INDOSPIRIT BEVERAGES PRIVATE LIMITED VS M/S JAIN DEPARTMENTAL STORES	GIRISH BHARDWAJ	9899617989	ANAND.JHA@ASJLEGAL.IN	31.07.2024
				COMMERCIAL SUIT	CS (COMM)/3651/2024	04-09-2024	M/S ANU PRODUCTS LTD. VS M/S DECAN AGRO CHEMICALS	MUKESH AGGARWAL	9811311360	NSINGH_1908@YAHOO.CO.IN	02.09.2024

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/3648/2024	03-09-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED VS SHALINI SECURITIES PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	KARAN@KGVSELEGAL.COM	30-08-2024
				EXECUTION PETITION	EXECUTION (COMM)/231/2024	02-09-2024	M/S GARG BUILDERS SIDCULCONCOR COMPANY LIMITED SCICL	SANJAY INFRA BANSAL(P),	9810959432	MAIL2SANJAYBANSAAL@YAHOO.COM	28-08-2024
				COMMERCIAL SUIT	CS (COMM)/3647/2024	03-09-2024	ASTHA JINDAL AND ANR VS SANJAY JINDAL AND ANR	ANOOP PRAKASH AWASTHI(P),	9891 491829	ANC.OFFICES@GMAIL.COM	31-08-2024
				COMMERCIAL SUIT	CS (COMM)/3654/2024	04-09-2024	M/S JAINSONS DEPARTMENTAL STORES VS M/S STRIKER BEVERAGES PRIVATE LIMITED	POOJA KERRANI(P),	8860301018	ASSOCIATESNPLAW@GMAIL.COM	03-09-2024
				COMMERCIAL SUIT	CS (COMM)/3655/2024	04-09-2024	M/S DEV PHARMACY PRIVATE LIMITED VS RAVI NANDHKUMAR KHATRI	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	03-09-2024
				COMMERCIAL SUIT	CS (COMM)/3669/2024	13-09-2024	MEX EXHIBITIONS PRIVATE LIMITED VS KALYUG MEDIA	ATIT JAIN(P),	8130655833	LEGAL@LEXEXCEL.COM	11-09-2024
				COMMERCIAL SUIT	CS (COMM)/3677/2024	18-09-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED VS M/S SPACE VILLAGE PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	KARAN@KGVSELEGAL.COM	11-0-2024
				COMMERCIAL SUIT	CS (COMM)/3678/2024	18-09-2024	M/S YES BANK LIMITED VS ASHOK KUMAR	VIBHOR MATHUR(P),	9560425989	SUPPORT@ARVLAWCHAMBERS.COM	17-09-2024
				EXECUTION PETITION	EXECUTION (COMM)/237/2024	19-09-2024	ONE97 COMMUNICATIONS LTD VS SH VENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	9811074162	ROHITJN2003@GMAIL.COM	07-09-2024
				COMMERCIAL SUIT	CS (COMM)/3681/2024	19-09-2024	SH ALOK KUMAR GUPTA VS SH MUMTAZ KHAN	SANJEEV(P),	9868005927	INFO@KNOWLEX.IN	02-09-2024
				COMMERCIAL SUIT	CS (COMM)/3680/2024	19-09-2024	KRAFT INDIA VS APARNA TRADING CORPORATION AGENCY	KAILASH PRASHAD PANDEY(P),	9999894307	INFO@THEPROCURATORS.IN	10-09-2024
				COMMERCIAL SUIT	CS (COMM)/3692/2024	20-09-2024	M/S FLAKTGROUP INDIA PRIVATE LIMITED VS M/S REPAIR TECHNICAL SERVICES	DIXIT MEHTA(P),	911471757	REPAIR.TECHNICAL@GMAIL.COM	18-09-2024
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/73/2024	20-09-2024	M/S SEPSET PROPERTIES PVT LTD VS M/S PREMIER TECH BRISANZIA TECHNOLOGIES PRIVATE LIMITED	MANEESH GUMBER(P),	9911315304	ASCENTLAWFIRM@GMAIL.COM	19-09-2024

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				COMMERCIAL SUIT	CS (COMM)/3691/2024	20-09-2024	M/S MATRIX INFO SYSTEMS PRIVATE LTD VS LAPTOP UNIVERSE	ANIL DAGAR(P),	9811570337	ANILDAGARADV@GMAIL.COM	11-09-2024
				COMMERCIAL SUIT	CS (COMM)/3690/2024	20-09-2024	AFZAL SHAKEEL AND ANR VS ARBAB	MANOJ KUMAR SINGH(P),	8510002822	ARIFSHAKEEL1@GMAIL.COM	18-09-2024
				MISC.	RP/9/2024	21-09-2024	VIR JAI KHOSLA VS AXIS BANK LTD AND ORS	MR. DEEPAK KHOSLA(o)	9811054200	DK@DANDKLAW.IN	12-09-2024
				COMMERCIAL SUIT	CS (COMM)/3697/2024	21-09-2024	M/S VDR COLOURS AND CHEMICALS PRIVATE LIMITED VS M/S SHREE JAGDAMBA KNITS PRIVATE LIMITED	TARUN KUMAR(P),	9868995997	JASSIAJR@GMAIL.COM	19-09-2024
				COMMERCIAL SUIT	CS (COMM)/3695/2024	21-09-2024	BW E-COMMERCE PRIVATE LIMITED VS M/S CROSSBORDER LOGISTECH PRIVATE LIMITED	NARENDER VASHISHTA(P),	9811140704	NVASHISHTA@GMAIL.COM	19-09-2024
				COMMERCIAL SUIT	CS (COMM)/3715/2024	25-09-2024	BANK OF MAHARASHTRA VS MRS MAMTA DEVI PROPRIETOR OF M/S AKKU PAUCHING	AJAY SHARMA(P),	9891399593	AJAYSHARMA2635@GMAIL.COM	24-09-2024
				COMMERCIAL SUIT	CS (COMM)/3723/2024	26-09-2024	STATE BANK OF INDIA VS MS KHUSHNUMA	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	25-09-2024
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/47/2024	27-09-2024	WALIANET VS M/ S BONUSBUCKS	SHUBHAM AGARWAL(P),	9953240238	GAURAV.VIG@AVSLLEGAL.IN	26-09-2024
				COMMERCIAL SUIT	CS (COMM)/3741/2024	28-09-2024	STATE BANK OF INDIA VS KUSUM	DHARMENDRA SINGH(P),	8800784740	SHUBHI1673@GMAIL.COM	27-09-2024
				COMMERCIAL SUIT	CS (COMM)/3740/2024	28-09-2024	STATE BANK OF INDIA VS SHUNIL KUMAR	DHARMENDRA SINGH(P),	8800784740	SHUBHI1673@GMAIL.COM	27-09-2024
				COMMERCIAL SUIT	CS (COMM)/3747/2024	30-09-2024	M/S MANKIND PHARMA LIMITED VS M/S KLEAN AIR TECHNOLOGIES (I) PVT LTD AND ORS	AYUSH JAIN(P),	8010889344	JUSTUMLEGAL@GMAIL.COM	18-09-2024
				COMMERCIAL SUIT	CS (COMM)/3748/2024	30-09-2024	JAMMU AND KASHMIR BANK VS MR.JITENDRA KUMAR	ANURAG SHARMA(P),	9873029772	RAUZLEGAL@GMAIL.COM	28-09-2024
32	SH. KUMAR	BHUPESH	SOUTH-EAST	COMMERCIAL SUIT	OMP (I) (COMM.)/48/2024	28-09-2024	SPLISYS IT CONSULTING PRIVATE LTD. VS MR. SHAH ALAM	CHANDRA SHEKHAR YADAV	98 10209981	LEGAL.SHEBANG@GMAIL.COM	27-09-2024

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				COMMERCIAL SUIT	CS (COMM)/3735/2024	28-09-2024	DINESH KUMAR BUDHIRAJA VS SMT. KIRAN AGGARWAL	ALOK BHATT	9818489589	E-OFFICE@RAJINDER SINGH.CO.IN	26-09-2024
				COMMERCIAL SUIT	CS (COMM)/3726/2024	27-09-2024	ROSTFREI STEELS PVT. LTD. VS M/S UNIVERSAL AQUA SOL PVT. LTD. AND ORS.	NITESH KUMAR	93 12236226	SISODI DQ072@GMAIL.COM	26-09-2024
				COMMERCIAL SUIT	CS (COMM)/3727/2024	27-09-2024	STATE BANK OF INDIA VS RAJESH	JAWAHAR CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	01-09-2024
				COMMERCIAL SUIT	CS (COMM)/3728/2024	27-09-2024	M/S PORWAL ENTERPRISES VS M/S IP CLEANING INDIA PVT. LTD.	BHAGWAN JHA	9953944840	JHA4LAW@GMAIL.COM	06-09-2024
				COMMERCIAL SUIT	CS (COMM)/3718/2024	26-09-2024	STATE BANK OF INDIA VS SHRI RAVI KUMAR	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	23-09-2024
				COMMERCIAL SUIT	CS (COMM)/3719/2024	26-09-2024	STATE BANK OF INDIA VS SHRI PANDIYARAJAN G	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	24-09-2024
				COMMERCIAL SUIT	CS (COMM)/3707/2024	25-09-2024	BANK OF MAHARASHTRA VS MR. ARULAROCKAIN AND ANR.	AJAY SHARMA	9891399593.	AJAYSHARMA2635@GMAIL.CO	15-09-2024
				COMMERCIAL SUIT	CS (COMM)/3710/2024	25-09-2024	STATE BANK OF INDIA VS SHRI SUNIL KUMAR RANGA	SUCHITA DIXIT	896932838	AGNIHOTRISUCHITA@GMAIL.COM	23-09-2024
				COMMERCIAL SUIT	CS (COMM)/3683/2024	20-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS SH. K.K. RANA (KANGRA)	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	17-09-2024
				COMMERCIAL SUIT	CS (COMM)/3684/2024	20-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS SH. TUSHAR BHARDWAJ	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	12-09-2024
				COMMERCIAL SUIT	CS (COMM)/3672/2024	18-09-2024	YES BANK LTD. VS MUNNA SHEIKH	VIBHOR MATHUR	9319922699	SUPPORT@ARVLA WCHAMBERS.COM	11-09-2024
				EXECUTION PETITION	EXECUTION (COMM.)/235/2024	17-09-2024	VEENA JAWA AND ORS. VS M/S BANSAL DIGIWORLD	RISHI SOOD	9650133112	RISHISOODADVOCATE@GMAIL.COM	12-09-2024
				COMMERCIAL SUIT	CS (COMM)/3670/2024	17-09-2024	M/S B L AND COMPANY (NEW DELHI) PVT. LTD. VS M/S SHREEDHAMIJA SAHIB ENTERPRISES AND ORS.	SACHIN DHAMIJA	9971755433	INFO@LEGALTEAM INDIA.IN	04-09-2024

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				COMMERCIAL SUIT	CS (COMM)/3662/2024	07-09-2024	VEE KAY INDUSTRIES VS W.B. GROUP	GAURAV TOKAS	9560104588	AKESHSHARMA6056@GRNAIL.COM	05-09-2024
				COMMERCIAL SUIT	CS (COMM)/3663/2024	07-09-2024	M/S HEXA ESTATES PVT. LTD. VS M/S DARUK HOSPITALITY PVT LTD.	GAURAV MOHAN LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	05-09-2024
				COMMERCIAL SUIT	CS (COMM)/3664/2024	07-09-2024	M/S HEXA ESTATES PVT. LTD. VS M/S DARUK HOSPITALITY PVT LTD.	GAURAV MOHAN LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	05-09-2024
				COMMERCIAL SUIT	CS (COMM)/3658/2024	06-09-2024	STATE BANK OF INDIA VS ARVIND KUMAR	SHIV TYAGI	981 1059032,	SHIVKTYAGIL@GMAIL.COM	03-09-2024
				COMMERCIAL SUIT	ARB. A. (COMM.)/4/2024	04-09-2024	SMT. RUCHI GOYAL VS M/MONEYWISE FINANCIAL SERVICES PVT. LTD.	SAKASH GUPTA	9650335116	OFFICEOFDEEPAKAGARWAL@GMAIL.COM	02-09-2024
				COMMERCIAL SUIT	CS (COMM)/3649/2024	04-09-2024	M/S TRIMASTER PVT. LTD. VS MR. SANJAY AGARWAL	RAJESH KUMAR	9999036580	LITICORPJURISTS@GMAIL.COM	03-09-2024
				COMMERCIAL SUIT	CS (COMM)/3650/2024	04-09-2024	PRATIMA CRAFT VS ANJALIKA INTERNATIONAL AND ANR.	YAKUB RAZA	7678591650	YRAZA1986@GMAIL.COM	03-09-2024
				EXECUTION PETITION	EXECUTION (COMM.)/226/2024	02-09-2024	AFFLE INDIA LTD. VS TALENT UNLIMITED ONLINE SERVICES PVT. LTD. AND ORS.	ABHISHEK GHAI	8377090210	AGHAI@1UTHRA.COM	30-08-2024
				COMMERCIAL SUIT	CS (COMM)/3641/2024	02-09-2024	STATE BANK OF INDIA VS MRS VIMLA	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAIL.COM	22-08-2024
				COMMERCIAL SUIT	M-EX/20/2024	23-09-2024	M/S VARDHMAN EXPO FAB (P) LTD VS PAWAN KUMAR GUPTA	MARKANDEY GUPTA	9250950582	MARKANDEYGUPTA1@GMAIL.COM	20-09-2024
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERICAL COURT)	SOUTH-EAST	23	COMMERCIAL SUIT	EXECUTION (COMM.)/249/2024	21-09-2024	PUNJAB NATIONAL BANK VS LAXMI BOUTIQUE PRODUCTS AND OTHERS THROUGH ITS PARTNERS	SHEEPALI SPATIAL	9717387978	VINEETMUDGAL@GMAIL.COM	10-09-2024
				CONTEMPT PETITION	CONTEMPT PETITION/5/2024	19-09-2024	MOGLI LABS INDIA PVT. LTD. VS GENERIC ENGINEERING CONSTRUCTION AND PROJECTS LTD. AND ORS.	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	09-09-2024

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34	MS. NIRJA BHATIA LD. JUDGE (COMMERCIAL COURT-07) SOUTH-EAST, SAKET COURT	SOUTH-EAST DISTRICT	NIL	CS (COMM)	3646/2024	02.09.2024	M/S VIOLESCENT VENTURES VS M/S SOOTHE HEALTH CXARE PVT LTD	SH SWAMINATH	9873400656	SWAMIADVDELHI@GMAIL.COM	30.08.2024
				CS (COMM)	3652/2024	04.09.2024	M/S YEW TECH VS M/S ENGINEERING PVT LTD	SH RAMA SHANKAR	9811214465	RAMASHANKAR15@YAHOO.COM	28.08.2024
				CS (COMM)	3657/2024	03.09.2024	M/S RCPL LOGISTICS PVT LTD VS SMT AARTI BOOB	SH GAURAV PURI	9833947824	ADVGAURAVPURI@GMAIL.COM	31.08.2024
				CS (COMM)	3659/2024	03.09.2024	M/S INNOVATIONE INDIA PROJECTS LTD VS M/S REGENT LIGHTING ASIA PVT LTD	SH DIWAN	8076293778	SERVICE@DIWANADVOCATES.COM	31.08.2024
				CS (COMM)	3671/2024	17.09.2024	M/S PREMIER GREEN INNOVATIONS V/SM/S JASWANT WINE TRADERS	SH SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	28.08.2024
				CS (COMM)	3679/2024	18.09.2024	CANARA BANK V/S M/S ANKUSH KUMAR	FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	31.08.2024
				CS (COMM)	3687/2024	19.09.2024	PUSHPLATA V/S MS DOLLY	SH. AJEET KUMAR SINGH	7011476195	AJEETKUMARSINGH@GMAIL.COM	09.09.2024
				CS (COMM)	3682/2024	19.09.2024	M/S FLAKT GROUP INDIA V/S M/S CRESCON PROJECTS	SH. DIXIT MEHTA	8556059335	DIXIT@DUCTSLEGAL.COM	10.09.2024
				CS (COMM)	3689/2024	20.09.2024	M/S RX INFOTECH V/S KAUSHAL KISHOR GUPTA	SH. MANEESH GUMBER	9911315304	ASCENTLAWFIRM@GMAIL.COM	18.09.2024
				CS (COMM)	3696/2024	21.09.2024	KAMAL KISHORE AGARWAL V/S M/S JUBILANT MALLS PVT LTD	SH. MANISH KAUSHIK	9818667331	MKAUSHIK76@GMAIL.COM	09.09.2024
				CS (COMM)	3713/2024	25.09.2024	STATE BANK OF INDIA V/S SIPOY VINAYKANT SHARMA	MS. SUCHITA DIXIT	88969332838	AGNIHOTRISUCHITA@GMAIL.COM	23.09.2024
				CS (COMM)	3717/2024	25.09.2024	M/S ROYAL SUNDARAMS GENERALINSURANCE V/S M/S JINDAL PACKERS& MOVERS	SH. AMRITPAL SINGH	9958570424	ADVOCATEAMRITPAL75@GMAIL.COM	15.09.2024
				CS (COMM)	3745/2024	30.09.2024	BESPOKE AMS V/S MAGNOLIA MARTINIQUE CLOTHING	SH. AKSHAT BAJPAI	7985177435	BAJPAIAKSHAT@GMAIL.COM	28.09.2024

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				EXECUTION	243/2024	21.09.2024	M/S SUNDARAM FINANCE V/S SANJAY KUMAR YADAV	SH. SHIVA K	8489662301	SHIVAKRIHNAMURTI@GMAIL.COM	20.09.2024
				EXECUTION	250/2024	27.09.2024	HARSH INTERNATIONAL V/S SPRINGER MATTRESSES	SH. ANKUR SINGHAL	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	27.09.2024
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 BLOCK II	OMP/MISC/COMM	3645/2024	03.09.24	DARRAMEKS HOTEL & DEVELOERS PVT VS JKR TECHNOENGINEERING PVT	AMANDDEP SONGH	9711570956	AMON@DEXERJURIS.CON	02.09.2024
				CS COM	3653/2024	04.09.2024	INTERNATIONAL COMBUSTION INDIA VS GLOBAL CANESUGAR	VARUN KAPOOR	9871111556	ADVOCATEVARUNKAPUR@GMAIL.COM	02.09.2024
				EX/M. DJ.	2776/2024	05.09.2024	ALPS INDUSTRIES V/S REALTECH	SHISHIR SINGH	9818205886	SHISHIRADV@YAHOO.CO.IN	05.09.2024
				CS COM	3665/2024	09.09.2024	JITENDER SING VS MCD	SAMIR NANDWARI	9810528802	APEXLAW@HOTMAIL.COM	05.09.2024
				EX (COMM)	236/2024	18.09.2024	BALAJI TRADING V/S BEE K	ATUL KUMAR	8181812661	ATUL.1273@GMAIL.COM	18.09.2024
				CS COM	3694/2024	21.09.2024	MS AKG PLASTICS PVT VS SHAPOORJI PALLONJI AND COMPANY	NIRANJAN SINGH	9871515879	N A	14.08.2024
				CS COM	3693/2024	21.09.2024	MS AKG PLASTICS PVT VS GOPALJI ENTERPRISE	NIRANJAN SINGH	9871515879	N A	02.08.2024

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				CS COM	3699/2024	23.09.2024	CENTRAL BANK V/S SURESH	HARDIK BEDI	9999968277	HARDIKBEDI20@GMAIL.COM	11.09.2024
				CS COM	3705/2024	24.09.2024	ARFEEN V/S ARBAB	MOHD. TOUNIA	8800977714	MOHAMMADAKHTAR71@GMAIL.COM	09.01.2024
				CS COM	3706/2024	25.09.2024	UMA MANGA V/S TRANSNATIONAL	SANTANU	9810688245	SANTANUKANUNGOADV@GMAIL.COM	11.07.2023
				CS COM	3711/2024	25.09.2024	TRIMASTER V/S AYYAPPA	LITI CORP	9999036580	LITICORPJURISTS@GMAIL.COM	19.09.2024
				CS COM	3712/2024	25.09.2024	TRIMASTER V/S SRI LAKSHMI	LITI CORP	9999036580	LITICORPJURISTS@GMAIL.COM	19.09.2024
				EX (COMM)	248/2024	25.09.2024	TRIMASTER V/S M/S SHOKTE	LITI CORP	9999036580	LITICORPJURISTS@GMAIL.COM	19.09.2024
				CS COM	3716/2024	25.09.2024	DHRUV CONST V/S GRANDS	ANUP KUMAR	9810263638	NA	
				CS COM	3720/2026	26.09.2024	SBI V/S KIRAN	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA!@GMAIL.COM	22.09.2024

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				CS COM	3724/2024	26.09.2024	MS PREMIER GREEN INNOVATIONS VS SH DURLABH GARCHA			SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	18.09.2024
				CS COM	3725/2024	26.09.2024	MS PREMIER GREEN INNOVATIONS VS K K RANA			SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	18.09.2024
				MISS DJ	2856/24	26.09.2024	SHYAM SPECTRA VS A & R ENTERPRISES			SURENDER KUMAR	9910860320	SURENDER.LAW@GMAIL.COM	26.09.2024
					3731/2024	27.09.2024	SBI V/SANKIT			DHAREMENDRA	8800784740	SHUBHI1673@GMAIL.COM	27.08.2024
				EX.COMM	3730/2024	27.09.2024	CRYSTAL V/S UMETY			LEXARYA	9873101002	LEXARYA153A@GMAIL.COM	24.09.2024
				EX (COMM)	3739/2024	28.09.2024	SBI V/S KISHAN			DHARMENDRA	8800784740	N A	11.09.2024
				CS COM	3742/24	30.09.2024	MS MICRO DEVICES INC VS MS MANATEC MOBILITY			HARISH GARG	9810150029	HKGARG.CO@GMAIL.COM	28.09.2024
36	SH. PITAMBER DUTT, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	2073/2024	03-09-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS BHUWAN CHANDRA PANDEY			SSH KARANARORA	9711615956	ADV.KARANARORA@GMAIL.COM	03.09.24
			209	OMP COMM 73	2074/2024	03-09-2024	SHINKOLITE FINANCE LTD. VS GARIMA			SH B. SHARMA	9891887145	BANKEBIHARISHARMA@REDIFMAIL.COM	03.09.24

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209				CS COMM 74	2078/2024	04-09-2024	STATE BANK OF INDIA VS ASHAK THAKUR		SH VIJAY PRAKASH	9810210832	GOPALCHANDSHARMA83@GMAIL.COM	03.09.24
209				CS COMM 74	2094/2024	05-09-2024	RIYA GUPA VS NNINJAS MODEL MANAGEMENT PVT. LTD.		SH M S YADAV	8527632196	MSYADAVANDASSOCIATES@GMAIL.COM	05.09.24
209				CS COMM 74	2110/2024	06-09-2024	PUNJAB AND SIND BANK VS AMIT KUMAR		SH NARESH KUMAR	9811655662	NARESH.KUMAR83@YAHOO.COM	06.09.24
209				CS COMM 74	2111/2024	06-09-2024	PUNJAB AND SIND BANK VS PRADEEP AHUJA		SH NARESH KUMAR	9811655662	NARESH.KUMAR83@YAHOO.COM	06.09.24
209				CS COMM 74	2145/2024	11-09-2024	KAMAL KISHORE VS EXECUTIVE ENGINEER AND ORS		MS RUCHI SHARMA	8130715292	MUKESHSHARMAADV75@GMAIL.COM	11.09.24
209				CS COMM 74	2149/2024	12-09-2024	STATE BANK OF INDIA VS GAGANDEEP SINGH		SH VIJAY PRAKASH	9810210832	GOPALCHANDSHARMA83@GMAIL.COM	11.09.24
209				CS COMM 74	2173/2024	13-09-2024	PUNJAB NATIONAL BANK VS STIFF SECURITY PVT. LTD.		SH KRISHNA KR SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	13.09.24
209				CS COMM 74	2176/2024	13-09-2024	KAMAL KISHORE VS EXECUTIVE ENGINEER		SH MUKESH SHARMA	8130715292	MUKESHSHARMAADV75@GMAIL.COM	13.09.24
209				CS COMM 74	2210/2024	17-09-2024	AYUSH PROP GAUTAM TRADING CO VS SHAILESH VERMA PROP PRINT O ART		SH MANOJ KUMAR	7827052969	ADV.MANOJ18@GMAIL.COM	17.09.24
209				CS COMM 74	2345/2024	21-09-2024	OMSONS MARKETING PVT. LTD. VS KAMALJEET SINGH		SH IRSHAD AHMAD	9811962836	ADV.IRSHAD1@YAHOO.COM	21.09.24
209				CS COMM 74	2356/2024	23-09-2024	REALTIME BILMETRICS INDIA PVT. LTD. VS VIRENDER SINGH BATAR		SH BRIJESH SHARMA	9810115969	BSADVDELHI@YAHOO.COM	23.09.24
209				CS COMM 74	2365/2024	24-09-2024	MKS NETWORK SYSTEMS PVT. LTD. VS C CENTRIC LEARNING EDGE PVT. LTD.		SH SAMSON HONEY	9873083410	SAMSONHONEY2023@GMAIL.COM	24.09.24
209				OMP COMM 73	2413/2024	28-09-2024	SHRIRAM TRANSPORT FINANCE CO. LTD. VS SHAAN MOHAMMAD		MS SHEFALI KISHORE	7742705005	SHEFALIKISHORE93@GMAIL.COM	28.09.24

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			209	CS COMM 74	2420/2024	28-09-2024	TULIP SHIPPING SERVICES VS VAIBHAV JAIN	SH TARUN AGGARWAL	9999960284	ADVTARUN1983@GMAIL.COM	28.09.24
			209	OMP COMM 73	2432/2024		SHRIRAM TRANSPORT FINANCE CO. LTD. VS RAJ KUMAR	MS SHEFALI KISHORE	7742705005	SHEFALIKISHORE93@GMAIL.COM	28.09.24
			209	CS COMM 74	2426/2024	28-09-2024	TULIP SHIPPING SERVICES VS ANUJ KHURANA	SH TARUN AGGARWAL	9999960284	ADVTARUN1983@GMAIL.COM	28.09.24
			209	CS COMM 74	2427/2024	28-09-2024	TULIP SHIPPING SERVICES VS JASMER FOODS PVT. LTD.	SH TARUN AGGARWAL	9999960284	ADVTARUN1983@GMAIL.COM	28.09.24
			209	CS COMM 74	2428/2024	28-09-2024	TULIP SHIPPING SERVICES VS PARVEEN MARWAHA	SH TARUN AGGARWAL	9999960284	ADVTARUN1983@GMAIL.COM	28.09.24
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	2080/2024	04-09-2024	LOKENDRA SINGH VS SEVEN WONDERS PROMOTER AND DEVELOPERS PVT. LTD.	SH ANIMESH MISHRA	9889046568		03.09.24
			101	CS COMM 74	2083/2024	05-09-2024	SHRI BALAK RAM SHAHNAWAJ QURESHI	SH DEVENDER KUMAR SHARMA	9810105402		04.09.24
			101	CS COMM 74	2090/2024	05-09-2024	MAHENDRA STEELS DHARAMRAJ CONTRACTS INDIA PVT. LTD.	SH PRATEEK MEHTA	9911886609	PRATEEKMEHTAS@GMAIL.COM	04.09.24
			101	CS COMM 74	2108/2024	10-09-2024	CITY UNION BANK LTD. VS SEETAL KOTHIYAL	SH DEVENDRA SAIN	9810617275	SAINASSOCIATES55@GMAIL.COM	06.09.24
			101	CS COMM 74	2114/2024	HARD COPY NOT RECEIVED	NEW GROWTH WINES AND SPIRITS PVT. LTD. VS TARUN BHARGAVA	SH PIYUSH GUPTA	9891538787	PIYUSHGUPTAADV71@GMAIL.COM	07.09.24
			101	CS COMM 74	2129/2024	09-09-2024	KATYAYANI AGRO TRADING AND EXPORTS VS S K ENTERPRISES	SH PIYUSH SHARMA	9999511875	ASSOCIATESREDDI AMOND@GMAIL.COM	09.09.24
			101	CS COMM 74	2130/2024	09-09-2024	SANDEEP KUMAR VS EXECUTIVE ENGINEER AND ORS	MS RUCHI SHARMA	8800171158		09.09.24
			101	CS COMM 74	2136/2024	10-09-2024	PERFECT ENGINEERS COMPANY VS HUNTER INTERNATIONAL	SH SHANKAR	7678270597	SHANKAR211@LIVE.COM	10.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	CS COMM 74	2141/2024	12-09-2024	NOA COSMETICS VS AGMS INDUSTRIS PVT. LTD.	SHWETA BHARTI	9068992339	SHWETA.BHARTI@HAMMURABISOLOMON.COM	11.09.24
			101	CS COMM 74	2146/2024	11-09-2024	TOYO SANITARY WARES PVT. LTD. VS SUNFLOW BATH PVT. LTD.	SH VINEET NAGAR	9911571315	VINEETNAGAR007@GMAIL.COM	11.09.24
			101	CS COMM 74	2150/2024	12-09-2024	STATE BANK OF INDIA VS RAHUL SINGH TOMAR	SH VIJAY PRAKASH	9810210832	GOPALCHANDSHARMA83@GMAIL.COM	11.09.24
			101	CS COMM 74	2213/2024	20-09-2024	VEEPEE INTL PVT. LTD. VS RAJKUMAR HARCHANDANI	SH K. K. TYAGI	9810497887	OFFICIALKKTYAGI@GMAIL.COM	17.09.24
			101	CS COMM 74	2215/2024	20-09-2024	VEEPEE INTL PVT. LTD. VS CITI MEGA MART PARTNERSHIP FIRM AMIT KUMAR	SH K. K. TYAGI	9810497887	OFFICIALKKTYAGI@GMAIL.COM	17.09.24
			101	CS COMM 74	2216/2024	20-09-2024	VEEPEE INTL PVT. LTD. VS PRAKASH RAJKUMAR VADANI	SH K. K. TYAGI	9810497887	OFFICIALKKTYAGI@GMAIL.COM	17.09.24
			101	CS COMM 74	2341/2024	21-09-2024	STATE BANK OF INDIA VS SUMAN DEVI PROP ROYAL AND PREMIUM	SH A. K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	21.09.24
			101	CS COMM 74	2366/2024	01-10-2024	CANARA BANK VS ASHA DUTT	SH KRISHAN KUMAR	9990577700	KRISHENKUMAR@GMAIL.COM	24.09.24
			101	CS COMM 74	2389/2024	27-09-2024	ASHA DEVI VS SURESH KUMAR	SH ANKIT KUMAR	9015505737	ANKITKUMARLAWOFFICES@GMAIL.COM	26.09.24
			101	CS COMM 74	2400/2024	HARD COPY NOT RECEIVED	SWASTIC PROFESSIONALS VS THE PROFESSIONAL COURIERS NETWORK LTD.	MS MANJUL SRANI SINGH	9654784703		27.09.24
			101	CS COMM 74	2405/2024	01-10-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS BRAVIOR INFRASTRUCTURE PVT. LTD.	SH KARANARORA	9711615956	ADV.KARANARORA@GMAIL.COM	27.09.24
			101	CS COMM 74	2406/2024	01-10-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS ACUMEN CONTRACTORS PVT. LTD..	SH KARANARORA	9711615956	ADV.KARANARORA@GMAIL.COM	27.09.24
			101	OMP COMM 73	2423/2024	30-09-2024	SHRIRAM TRANSPORT FINANCE CO. LTD. VS RAJ KUMAR	MS SHEFALI KISHORE	7742705005	SHEFALIKISHORE93@GMAIL.COM	28.09.24

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			101	OMP COMM 73	2425/2024	30-09-2024	SHRIRAM TRANSPORT FINANCE CO. LTD.	VS	VIKAS KUMAR	MS SHEFALI KISHORE	7742705005	SHEFALIKISHORE93@GMAIL.COM	28.09.24
			101	CS COMM 74	2442/2024	HARD COPY NOT RECEIVED	WATERSTREET SERVICES LLP	VS	SGTB ELECTRO PVT. LTD.	SH DEVENDRA SINGH MEHTA	9818483258	MEHTA.DEVENDRA10@GMAIL.COM	30.09.24
			101	CS COMM 74	2443/2024	30-09-2024	MALHOTRA INDUSTRIES	VS	SURGICALS PARVESH SACHDEVA AND ORS	SH RAJIT GHOSH	9078413371	RAJIT@SAIKRISHNAASSOCIATES.COM	30.09.24
38	SH. KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	SANJEEV NORTH EAST	201, NEW BUILDING KKD	C.S. (COMM)	88/2024	02-09-2024	BANK OF BARODAS	VS	SSEEPU YADAV	UMESH JOSHI	9910568669	ADVUMESH.JOSHI@GMAIL.COM	30.08.2024
			---DO--	C.S. (COMM)	89/2024	02-09-2024	SAKET SACHDEV	VS	AVSM MODULAR PVT LT	SDEVANSHAGARWAL	9999856476	DEVANSH.LAWYER@GMAIL.COM	31.08.2024
			---DO--	MISC DJ	1037/2024	03-09-2024	ATUL JAIN	VS	SKAUSHALYA DEV ANDANR	JATIN KAPUR	9810389906	SISODIYA@REDIFFMAIL.COM	27.08.2024
			---DO--	MISC DJ	1038/2024	03-09-2024	SANDEEP JAIN	VS	SANJAY KUMAR	PARMODKUMAR JAIN	9899666958	AY;Y_EUADEMARK@GMAIL.CO1N	30.08.2024
			---DO--	C.S. (COMM)	90/2024	4-09-2024	PUNJAB BANK	VS	NATIONALS D HARMENDER SINGH PROP M/S BALAJI FREIGHT CARRIER	SUDHIR KUMAR SINGH	9868927179	KSINGHADVDELHI@GMAIL.COM	03.09.2024
			---DO--	EXECUTION (COMM.)	33/2024	07-09-2024	CENTRAL BANK OF INDIA	VS	SUSHA RANI	ARUN ARUN	9868789507	ADVARVIND227@GMAIL.COM	03.09.2024
			---DO--	OMP (I) (COMM)	19/2024	10-09-2024	SHRIRAM LTD	VS	FINANCES JUBAIR AHMED	SUNNY ARORA	9910574027	ALBUSLAWF1RMS@GMAIL.COM	07.09.2024
			---DO--	C.S. (COMM)	91/2024	10-09-2024	BUDH INDASO	VS	CONSTRUCTION PVT LTD	GAURAV KUMAR	8826144438	RAJIVSARITA16@GMAIL.COM	07.09.2024
			---DO--	C.S. (COMM)	92/2024	17-09-2024	VIKAS GUPTA	VS	TRADING CO AND ANR	SMS RAFEEQ NARAIN SHARMA	9599710055	PREMNARAIN SHARMA37@AMALLCOM	13.09.2024
			---DO--	MISC DJ	1051/2024	19-09-2024	NANDAN SWAROOP	VS	SINGH VSKISHAN	MONIKA	9910568669	ADVMONIKA57@GMAIL.COM	04.09.2024

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			---	DO--	EXECUTION(COMM.)	34/2024	21-09-2024	STATE BANK OF INDIAVSGAURAV	UCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	21.09.2024
			---	DO--	MISC DJ	1055/2024	23-09-2024	ASHOK NISCHALVSJITENDER SINGH	RUPESHKUMARMISHRA	9654107898	ADV.RAHULCHAUDHARY1984@GMAIL.COM	11.07.2024
			---	DO--	MISC DJ	1056/2024	23-09-2024	M/S MADU TRADINGPOINTVSM/AUTOPALINDUSTRIES LTDC	VISHAL	8447704226	V AN CLKL E GAL AS SOCIA TES2 o 24 L4R. GNR AI I . CORR	
			---	DO--	C.S. (COMM)	93/2024	23-09-2024	INDIAN OVERSEAS BANKVSRAJESH KUMARPROPRIETOR M/SFASHION VILLA	SHAIENDRAS HARMA	7827853635	ADVCHETRI@GMAIL.COM	08.07.2024
			---	DO--	C.S. (COMM)	94/2024	23-09-2024	CENTRAL BANK OF INDIAVSMAYA DEVI	KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	95/2024	23-09-2024	CENTRAL BANK OF INDIAVSLATA	KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	96/2024	23-09-2024	CENTRAL BANK OF INDIAVSMADAN	KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	97/2024	23-09-2024	CENTRAL BANK OF INDIAVSKASHMIR SINGH	KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	98/2024	23-09-2024	CENTRAL BANK OF INDIAVSMUNNA	KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	99/2024	23-09-2024	CENTRAL BANK OF INDIAVSSUBHASH	KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	100/2024	25-09-2024	KAKO APPAREL INDIATHROUGH ITS PROP BHARATBHUSHANVSGAURAV ANAND	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	24.09.2024
			---	DO--	OMP (I)(COMM)	20/2024	27-09-2024	M/S D N PUBLICATIONSVSDELHI URBANSHELTERIMPROVEMENTBOARDTHROUGH ITS PROPRIETORSHRI D N MISHRA	NISHANTKUMBARGUPTA	9810137773	ADVOCATESUSHOBHAN@GMAIL.COM	25.09.2024
			---	DO--	OMP (I)(COMM)	21/2024	27-09-2024	M/S D N PUBLICATIONSVSDELHI URBANSHELTERIMPROVEMENTBOARD	NISHANTKUMBARGUPTA	9810137773	ADVOCATESUSHOBHAN@GMAIL.COM	25.09.2024

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			---DO--	C.S. (COMM)	101/2024	27-09-2024	MOHD HARISVSQAZI	MOHD AMAN		RAHUL KUMAR	7011684029	VERMA.SIDDHART HA1@GMAIL.COM	26.09.2024
			---DO--	C.S. (COMM)	102/2024	30-09-2024	M/S GYANSAGAR SEASONINGS AND SPICES PVT LTD	VSDVSHEMANT VAIDH		ANIL KUMAR	9810066235	RSGOSWAMI ADVOCATE@YAHOO.COM	26.09.2024
39	SH. KUMAR DISTRICT COMMERCIAL COURT-01	BRIJESH GARG, JUDGE, SHAHDARA	301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/462/2024	03-09-2024	DHARM SINGH VS RAINBOW INTERNATIONAL			AMIT PRABHAT NAGAR(P),	9289000013	APNAGAR78@GMAIL.COM	30-08-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/465/2024	04-09-2024	NIKUNJ MAHESHWARI VS DIPESH SHARMA			GAURAV KOCHHAR(P),	9810940055	GAURAVKOCHHAR@GMAIL.COM	02-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/474/2024	10-09-2024	SAGAR INDUSTRIES VS KISHAN AND CO			SHRIMANOJ RAJPOOT(P),	9560870284	VARUN.DEWAN.MHS@GMAIL.COM	09-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/478/2024	11-09-2024	M/S BIOCON ELECTRIC PVT LTD VS DAS SALES			AMARENDRA KUMAR DUBEY(P),	9599801188	GLOBALLUISIONALAWOFFICE@GMAIL.COM	21-08-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	MISC DJ/689/2024	11-09-2024	M/S LION FABRICS PVT LTD VS M/S H K TRADING CO			SIDHANT DHINGRA(P),	9650677902	SIDHANT@GMAIL.COM	07-09-2024
			301, NEW COURT BUILDING	CS/COMMERCIAL	CS (COMM)/476/2024	11-09-2024	S K INDUSTRIES VS SAJAUDEEN SAIFI			KARAN CHHIBBER(P),	9560099232	KARANCHIBBER26@GMAIL.COM	07-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/477/2024	11-09-2024	STATE BANK OF INDIA VS ANAMIKA GULATI	GOPAL CHAND SHARMA(P),	9810210832	GOPALCHAND@GMAIL.COM	10-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/482/2024	12-09-2024	PRAVEEN KUMAR VS ANAND SHARMA	ANANT RAO(P),	9311041979	PALSUDHIR007@GMAIL.COM	10-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/491/2024	18-09-2024	KAMAL KISHORE VS THE EXECUTIVE ENGINEER	MUKESH SHARMA(P),	8800171158	MUKESHSHARMA@GMAIL.COM	13-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/493/2024	19-09-2024	MAYANK GOYAL VS JSSI HYDRAULICS PRIVATE LIMITED	DEEPAK JAIN(P),	8588826199	DKJ.ADV@GMAIL.COM	14-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	EXECUTION (COMM)/193/2024	19-09-2024	DHERAJ KUMAR VS RAJU SINGH PANWAR	GAURAV SHARMA(P),	9811695953	VASHISHTHGAURAV.07@GMAIL.COM	09-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	EXECUTION (COMM)/194/2024	20-09-2024	M/S KIRAN ROADWAYS PRIVATE LIMITED VS M/S GOVIND CABLE INDUSTRIES	VARUN GUPTA(P),	981046767	GUPTA.VARUN1@GMAIL.COM	17-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/496/2024	20-09-2024	MOHD AAZAD VS DHEERAJ MALHOTRA	JAVED ALI(P),	981861907	JAVEDADV2@GMAIL.COM	18-09-2024

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			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/499/2024	21-09-2024	RISHAB GOEL VS LALIT JAIN	DHARINI WINDLASS(P),	9643334216	DHARINIW11@GMAIL.COM	19-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	EXECUTION (COMM)/196/2024	23-09-2024	RICHA AGARWAL VS M/S GLORIOUS MEDISCIENCE INDIA (P) LIMITED	SADITI AGARWAL(P),	9810616568	AGARWALDC10@GMAIL.COM	20-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/509/2024	27-09-2024	OPS ENTERPRISES PRIVATE LIMITED VS SAMAR GHOSH	JATIN AGGARWAL(P),	9953283177	JKA.LEGAL@GMAIL.COM	23-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	EXECUTION (COMM)/205/2024	30-09-2024	JAI DURGA TRADERS PVT LTD VS OM EMBROIDERY	ADITYA JAIN(P),	8383953944	JAIN.ADITYARAJ@YAHOO.COM	23-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/513/2024	30-09-2024	RELIANCE PROJECT AND SERVICE LTD VS MAYANK GARG	SHYAM KUMAR(P),	9999154100	SHYAMKUMAR@ALINDIALEGAL.COM	18-09-2024
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/460/2024	02-09-2024	DHARM SINGH VS KRISHAN LAL TANEJA	AMIT PRABHAT NAGAR(P),	9289000013	APNAGARADVOCATE@GMAIL.COM	02-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/461/2024	02-09-2024	M/S ECO GREEN PANELS PVT LTD VS M/S SHUDH AGENCIES	SAHIL RALLI(P),	9717838348	SAHILRALLIADVOCATE@GMAIL.COM	02-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/486/2024	13-09-2024	PANKAJ SACHDEVA VS TARUNA BANSAL	SIDHANT DHINGRA(P),	9650677902	SIDHANTDHINGRA@ADVOCATESIDHANDHINGRA.COM	13-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/485/2024	13-09-2024	M/S PREM SAREE SELECTION VS SMT RUCHI AND OTHERS	NEELAM MALIK(P),	7303296156	NEELAMMALIK8512@GMAIL.COM	13-09-2024

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			ROOM NO 208	COMMERCIAL	CS (COMM)/489/2024	17-09-2024	PUNJAB NATIONAL BANK VS M/S SGLS APPARELS	KRISHNA KRISHNA SHARMA(P),	9315165656	ADVJRUSGBA1411@GMAIL.COM	17-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/488/2024	17-09-2024	APOLLO PIPES LIMITED VS VED PRAKASH SRIVASTAVA T/A MA VAISHNO ENTERPRISES	SHRIHAR TRIPATHI(P),	9548888420	LEGAL@BOOSTIP.IN	17-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/497/2024	20-09-2024	NIKHIL AGGARWAL VS INTERNATIONAL TRACTORS LIMITED	SWADESH BANSAL(P),	9899848679	SWADESHBANSAL73804@GMAIL.COM	20-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/501/2024	23-09-2024	SARAOGI SUPER SALES PVT LTD VS VISHWASH KUMAR	VARUN BEDI(P),	8285672608	ADVOCAGEVARUNBEDI@GMAIL.COM	23-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/506/2024	24-09-2024	UFLEX LIMITED VS ASE PACK LAMINATES LIMITED	SWAPNIL GAUR(P),	8826968200	DEEPANSHU@RALLEGAL.CO.IN	24-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/511/2024	30-09-2024	PUNJAB NATIONAL BANK VS NITIN CHAURASIA PROPRIETOR OF ANAMIKA TRADING CO	DEOKANT TRIPATHI(P),	9711332383	DEOKANTTRIPATHI2@GMAIL.COM	30-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/512/2024	30-09-2024	DIPENDER SINGHAL VS KARAMPREET SINGH RANA	SHANTNU AGGARWAL(P),	9999347367	OFFICEOFSHANTNUAGG@GMAIL.COM	30-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM)/192/2024	17-09-2024	SIDDHARTHA JINDAL VS VIKRAM SINGH CHEEMA	ABHIMANYU GARG(P),	9354940943	FILING.METHODICA@GMAIL.COM	17-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM)/199/2024	23-09-2024	PRAVEEN KUMAR JAIN VS ABHISHEK NAVALKHA	PIYUSH KATYAL(P),	8700925528	PIYUSHKATYAL98@GMAIL.COM	23-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM)/202/2024	27-09-2024	PR ENTERPRISES PRO AARTI AGGARWAL VS JANVI CREATIONS THROUGH ITS PROPRIETOR KAMAL KUMAR	DEEPAK SINGH THAKUR(P),	9654290606	ADVDEEPAKSINGH OFFICAL@GMAIL.COM	27-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM.)/191/2024	13-09-2024	SOURIR INDIA PRIVATE LIMITED VS MOHD YUNUS	BALRAM SINGH	9873188641	BR9840@GMAIL.COM	13-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM.)/195/2024	21-09-2024	SARAOGI SUPER SALES LVT LTD VS M/S NEELAM GARMENT	VARUN BEDI	8285672608	ADVOCAEVARUNBEDI@GMAIL.COM	21-09-2024
			ROOM NO 208	COMMERCIAL	OMP (I) (COMM)/9/2024	17-09-2024	MS KOTAK MAHINDRA BANK LTD VS BHUPENDER MAVI	ANKUR KATYAL(P),	9811809439	ANKURKATYAL@ASKLEGAL.CO.IN	17-09-2024

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			ROOM NO 208	COMMERCIAL	MISC DJ/632/2024	02-09-2024	RAVI PROP KRISHNA FAB VS RAVI AGGARWAL	TILAK SINGH(P),	RAJ	7838423822	ADVSANTOSH51@GMAIL.COM	02-09-2024	
41	SH. SURENDER S. RATHI	SHAHDARA	303, NEW COURT BUILDING		CS (COMM)/473/2024	07-09-2024	M/S RUR TALENT SOLUTIONS PRIVATE LIMITED VS KFN ENTERPRISES	HS GAUTAM(P),		9911118926	ADVOCATERAVI79@GMAIL.COM	05-09-2024	
					CS (COMM)/463/2024	03-09-2024	AJAY GUPTA VS ANSHUL GUPTA	HARSHIT GUPTA(P),		9818321621	MANJU JAIN3.97@GAMIL.COM	03-09-2024	
					CS (COMM)/470/2024	05-09-2024	SANWARIYA SETH VS BOBY GARMENTS THROUGH ITS PROPRIETOR PANKAJ KUMAR	HIMANSHU NAGPAL(P),		8586863313	CONNECT@SNSLEGAL.IN	04-09-2024	
					CS (COMM)/492/2024	19-09-2024	AMAR MAURYA PROP OF RAJ PLASTIC VS M S MISFIRE APPARELS PVT LTD	RAM KUMAR SONI(P),		9810244197	WAGHEYVI@YAHOO.CO.IN	07-09-2024	
					CS (COMM)/464/2024	03-09-2024	KISHORE KUMAR ARORA VS PRAGYA SHARMA	SURAJ GUPTA(P),		9811375940	ADVSUBODHKURN ARSNIGH@GMAFL.COM	03-09-2024	
					CS (COMM)/468/2024	04-09-2024	HARDIK GARG PROPRIETOR OF HARI OM SILK MILL VS MANOJ KUMAR JAIN PROPRIETOR OF M/S EMM KAY FABOTAX	ATUL VASISHT(P),		9910961933	DHRUV_M@YAHOO.COM	02-09-2024	
					CS (COMM)/483/2024	13-09-2024	KANHA PACKAGING PVT LTD VS STAR ENGINEERING WORKS PVT LTD	SHAHZEB AHMED(P),		9818862291	DEEPAKBHARDWA JADV@YAHOO.CO.IN	09-09-2024	
					EXECUTION (COMM)/186/2024	05-09-2024	JAMIL KHAN VS RAJEEV AGGARWAL			9818862291	DEEPAKBHARDWA JADV@YAHOO.CO.IN	04-09-2024	
					CS (COMM)/466/2024	04-09-2024	RAVI SINGHI VS UNITECH SECURITY SYSTEMS PRIVATE LIMITED	PARVESH BANSAL(P),		919899641617	IASPREET.LAW@QMAIL.COM	03-09-2024	
					CS (COMM)/471/2024	05-09-2024	RAMANAND GUPTA VS IHBASS AND ORS	SUDHIR KUMAR SHARMA(P),		8800268148	PADAMKUHNNARN1@GMAIL.COM	04-09-2024	
					CS (COMM)/484/2024	13-09-2024	M/S NAV BHARAT ENTERPRISES VS M/S SIDHI VINAYAK WALL INFRA PRIVATE LIMITED	MD NAUSHAD ALAM(P),		9890410729	KAMALJIHRANOT@GMAIL.COM	07-09-2024	
					CS (COMM)/472/2024	05-09-2024	MS MA FABRICS THROUGH ITS PROPRIATOR ASHFAQ VS MS SAI KNITWEAR THROUGH ITS AUTHORIZED REPRESENTATIVE	AFTAB RASHEED RASHEED(P),		9811343911	NOT FOUND	03-09-2024	

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					CS (COMM)/479/2024	11-09-2024	SAVITA BATRA VS ADESH KUMAR		SANDEEP TYAGI(P),	999298627	ANILMITTAL602@GMAIL.COM	06-09-2024
				EXECUTION (COMM)/189/2024		10-09-2024	RAM PRATAP GOYAL PROPRIETOR OF PARIVAHAN ROAD CARRIERS VS APOLLO METALEX PRIVATE LIMITED		VIKAS GARG(P),	9654713565	ADVOCATE.SAMRIDIHI@GMAIL.COM	04-09-2024
				EXECUTION (COMM)/190/2024		13-09-2024	KAMAL KUMAR PROPRIETOR OF JAANVI CREATIONS VS MANISH AGGARWAL PROPRIETOR OF M/S AGGARWAL CLOTH MERCHANT		KUNWER PAL SINGH(P),	9910568669	NOT FOUND	10-09-2024
					CS (COMM)/475/2024	10-09-2024	VIKASH NAHAR VS M/S ARVIND KUMAR AND SONS		SIDHANT DHINGRA(P),	9711142200	CHOPRA6791@GMAIL.COM	06-09-2024
					CS (COMM)/481/2024	12-09-2024	JOGINDER GARG VS BEE GEE FABRICS PRIVATE LIMITED		VINEET HANS(P),	9753383333.	PRITHVIRAJ.HANS@GMAIL.COM,	10-09-2024
					CS (COMM)/480/2024	12-09-2024	JYOTI SURANA VS KANHAIYA LAL AGGARWAL		SURAJ GUPTA(P),	9810244251	NOT LEGIBLE	09-09-2024
					CS (COMM)/500/2024	23-09-2024	M/S TRITORC EQUIPMENTS PVT LTD VS M/S SATNAM GLOBAL INFRASTRUCTURES LIMITED		SAURABH VERMA(P),	9999906303	AMULYAUPADHYAY@GMAIL.COM	11-09-2024
					CS (COMM)/494/2024	19-09-2024	SACHIN CHANDAK VS SAXENA MARINE TECH PVT LTD		SUSHIL KUMAR(P),	9899787372	ABHI.J.RAI@GMAIL.COM	10-09-2024
				EXECUTION (COMM)/201/2024		27-09-2024	ASHOK KUMAR GUPTA VS SARLA DEVI		ADARSH VERMA(P),	9891146454	MOHDBABARADVOGMAIL-.COM	21-09-2024
					CS (COMM)/503/2024	24-09-2024	M/S INORG CHEMEI INC VS M/S BULLWARK CONCHEM		SANKIT MEHTA(P),	9958430306	INFO@RDSLEGALSOLUTION.COM	20-09-2024
					CS (COMM)/495/2024	19-09-2024	PSJ INTERNATIONAL TRADING LLP VS CHIRAG MODERN PAPER		SUBHASH CHAWLA(P),	8113363080	ADVOCATEGEETAVOHRA@GMAIL.COM	12-09-2024
					CS (COMM)/504/2024	24-09-2024	VISHAL NAGPAL VS M/S MADNI TEXTILES MILLS PVT LTD		JAGRITI JAIN(P),	9891146454	MOHDBABARADVOGMAIL-.COM	20-09-2024
					CS (COMM)/505/2024	24-09-2024	VIJAY KUMAR GOYAL VS VISHAL DHAMA		NAVEEN KUMAR GOYAL(P),	9810567556	ASHISH@GMAIL.COM	21-09-2024

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					EXECUTION (COMM)/200/2024	25-09-2024	UDAY SHANKAR VS OM ROHILLA	AKSHAY GUPTA(P),	9810220905	ARUNAMBUJ@GMAIL.COM	21-09-2024
					EXECUTION (COMM)/203/2024	28-09-2024	ANJU PAHWA VS ANKITA CHOUHAN	ANUPAM JINDAL(P),	9891146454	MOHDBABARADVOGMAIL-.COM	25-09-2024
					CS (COMM)/508/2024	26-09-2024	AMAZING PATAYA DMC VS VEEA. TRIPS LLP	A. SHARMA(P),	9891146454	MOHDBABARADVOGMAIL-.COM	21-09-2024
					OMP (COMM)/8/2024	26-09-2024	RAJESH KUMAR JAIN VS TATA TELE SERVICES LTD	DEEPAK AGARWAL(P),	9810075779	SANJEEVGUPTA91@GMAIL.COM	20-09-2024
					EXECUTION (COMM)/204/2024	30-09-2024	M/S RISHSHINE VARDI PVT LTD VS M/S GLOBAL MARKET COMPANY J AND K	SUNIL KUMAR(P),	9999347367	SALC.SALAWCHAMBE-:RS@GMAIL.COM	25-09-2024
					CS (COMM)/467/2024	04-09-2024	DEV ENTERPRISES VS MOHD MAHFOOZ ALAM	VINAYAK KAMRA(P),	9810599376	CNV ASSOCIATES@HOTMAIL.COM	04-09-2024
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. NO. 304		CS (COMM)/469/2024	04-09-2024	SINGH OLYMPICS PVT. LTD. VS STYLE SHOES	PARTH BATHLA	9811407050	TYGARLAW@GMAIL.COM	31-08-2024
			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS (COMM)/487/2024	13-09-2024	VISSAMSETTY NAGA VENKATA HARI KUMAR VS SUHIL KUMAR	GOLLMUNDI SRIHARSHA DATTA	8285439697	HARSHA.G2GCHAMBERS.ORG	12-09-2024
					MISC DJ/707/2024	13-09-2024	LANDMARK CRAFTS PVT. LTD. VS GANJAJ ENTERPRISES	VIPIN WASON	9811227766	INFO.LEXJMD@GMAIL.COM	10-09-2024
					CS (COMM)/490/2024	17-09-2024	EKTA PROMOTERS PVT. LTD. VS SAHARA INDIA	SATISH SHARMA	9213120025	-	12-09-2024
					CS (COMM)/498/2024	20-09-2024	NIRANJAN LAL VS SUMIT ANAND	ANJALI GUPTA	8377852655	ANJALIGUPT9105@GMAIL.COM	19-09-2024
					CS (COMM)/502/2024	23-09-2024	LUCKY MARKEING VS PIZZAZAR	MANOJ MITTAL	9868240214	HSHARMA1976@GMAIL.COM	21-09-2024
					MISC DJ/724/2024	23-09-2024	SHEENA GARG VS ANITA BIOCEUTICALS	C.M. VERMA	9350357814	-	17-09-2024

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					CS (COMM)/507/2024	24-09-2024	R S TRADERS VS YOGESHWARI POLYMERS	SHRIGURPREET KAUR		GURPREET KAUR	9871203770	GEGALLESE.OSS@GMAIL.COM	04-09-2024
					CS (COMM)/514/2024	30-09-2024	HARI OM BANSAL VS KUMAR BANSAL	ARUNVIVEK GUPTA		VIVEK GUPTA	8708484777	ADVVIVEKGUPTAD19@GMIAL.COM	24-9-2024
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	CS(COMM.)/532/24	02.09.24	M/S SWITCEHER CORPORATION VS M/S ELECTIRCALS	SALES BAPPAPRASHAR		ANKIT PRASHAR	9811088276	BADAL.DWIVEDI	02.09.24
					CS(COMM.)/533/24	02.09.24	CANARA BANK VS TONY			ASHOK KUMAR	9560396555		02.09.24
					CS(COMM.)/534/24	02.09.24	I P ROADLINES VS APPLIANCES LTD	BAJAJ		GAGAN JINDAL	9871365547	GAGAN.JINDAL@GMAIL.COM	02.09.24
					CS(COMM.)/535/24	02.09.24	STATE BANK OF INDIA VS KANT PARIDA	SURIYA		KUNAL MALIK	7503444555	ADVKUNALMALIK.@GMAIL.COM	02.09.24
					CS(COMM.)/536/24	02.09.24	STATE BANK OF INDIA VS BISWAJIT SEN			KUNAL MALIK	7503444555	ADVKUNALMALIK.@GMAIL.COM	02.09.24
					CS(COMM.)/537/24	02.09.24	STATE BANK OF INDIA VS SURENDER SINGH			SUNIL SEHRAWAL	9999330750	DELHILAYERS76@GMAIL.COM	02.09.24
					CS(COMM.)/538/24	03.09.24	NICHOLAS HEALTHCARE LTD VS SARDIK RETAIL DISTRIBUTERS			PRASHANT SHARMA	8750509178		03.09.24
					CS(COMM.)/539/24	03.09.24	STATE BANK OF INDIA VS PRAVEEN			KUNAL MALIK	7503444555	ADVKUNALMALIK.@GMAIL.COM	03.09.24
					CS(COMM.)/540/24	03.09.24	STATE BANK OF INDIA VS SAGMA	SOLEN		KUNAL MALIK	7503444555	ADVKUNALMALIK.@GMAIL.COM	03.09.24
					CS(COMM.)/541/24	03.09.24	GCMC MASALA COMPANY VS ROYAL MART			RAKESH GARG	9990333933	ECOLAWCHAMBERS@GMAIL.COM	03.09.24
					MISC.DJ/964/2024	03.09.24	M/S GUPTA TIMBER TRADER PVT LTD VS SACHIN GARG			ANAND BAJPAI	7052083906	LAWLEGAL2020@YAHOO.COM	03.09.24

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					CS(COMM.)/545/24	04.09.24	M/S MATA BELL FIRE SYSTEMS VS JUGMUG SHOES AND FLOWNIT FOOTWEAR LTD AND ORS.	AVADH NARAYAN	9350253657		04.09.24
					OMP(COMM)271/24	04.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS MANOJ KUMAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	04.09.24
					OMP (I)(COMM)272/24	04.09.24	TOYOTA FINANCIAL VS RINKU JANGID	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	04.09.24
					OMP(COMM)272/24	04.09.24	TOYOTA FINANCIAL VS MUKESH SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	04.09.24
					CS(COMM.)/547/24	05.09.24	RAM SHANKAR PANDEY VS FLORENCE FOOTWEAR INDIA PVT LTD	SUKHMEET SINGH	9582028568		05.09.24
					CS(COMM.)/548/24	06.09.24	DEEPAK SINGHAL VS KAMAL KISHORE GUPTA	SARABJOT SINGH	9542816608		06.09.24
					OMP (I)(COMM)274/24	06.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS AYUSH CHAUDHARY	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)275/24	06.09.24	TOYOTA FINANCIAL VS RASMA KAUR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)276/24	06.09.24	TOYOTA FINANCIAL VS SUHEL ANSARI	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)277/24	06.09.24	TOYOTA FINANCIAL VS JASPREET SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)278/24	06.09.24	TOYOTA FINANCIAL VS NIRANJAN PRADHAN	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)279/24	07.09.24	TOYOTA FINANCIAL VS KALAK MAHAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	07.09.24
					OMP (I)(COMM)281/24	07.09.24	TOYOTA FINANCIAL VS GURPINDER SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	07.09.24

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					OMP (I)(COMM)280/24	07.09.24	TOYOTA FINANCIAL VS BACHITER SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	07.09.24
					OMP (I)(COMM)282/24	07.09.24	M/S BMW INDIA FINANCIAL SERVICES P LTD VS MUNISH KUMAR SABHARWAL	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	07.09.24
					OMP (I)(COMM)283/24	10.09.24	KOTAK MAHINDRA BANK VS PMP IFRATECH P LTD	AMIT KUMAR	8060939556	AMITKUMAR.294@REDIFFMAIL.COM	10.09.24
					CS(COMM.)/553/24	10.09.24	MISSION GROWTH EXHIBITS VS BTW	SAKSHI ARORA	7530950009		10.09.24
					CS(COMM.)/555/24	11.09.24	CHARANPAADUKA INDUSTRIES PVT LTD VS KHURSID JAMAL	PREM GARG	9212880833		11.09.24
					CS(COMM.)/558/24	12.09.24	SUNIL NIRANJAN SHAH VS RITESH KUMAR AND ANR.	ANIL KUMAR SAHU	9810134793	ALLIPCARE@GMAIL.COM	12.09.24
					CS(COMM.)/559/24	12.09.24	CANARA BANK VS VINAY KUMAR DAWANI AND ANR.	CHITRA MALHOTRA	9999498856		12.09.24
					CS(COMM.)/560/24	12.09.24	GCMC MASALA COMPANY VS SAGAR WATER SUPPLY AND ANR.	RAKESH GARG	9990333933	ECOLAWCHAMBER5@GMAIL.COM	12.09.24
					OMP (I)(COMM)286/24	12.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS JASMAHENDAR SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	12.09.24
					OMP (I)(COMM)287/24	12.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS GULREZ AHMAD	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	12.09.24
					OMP (I)(COMM)288/24	12.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS FLEXISPACE BUSINESS SOLUTIONS PRIVATE LIMITED	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	12.09.24
					OMP (I)(COMM)289/24	12.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS MANPREET SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	12.09.24
					CS(COMM.)/563/24	13.09.24	M/S RAJRISHI STEEL VS KESRI STEEL LTD. AND ANR.	DEV PRAKASH PACHAURI	9982408045		13.09.24

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					CS(COMM.)/565/24	17.09.24	M/S ANANT OVERSEAS P LTD VS BREW FORCE TECHNOLOGIES AND ORS	JUSNEET SINGH KOHLI	9999631964	CHAMBER@KOHLI ANDASSOCIEATS.IN	17.09.24
					CS(COMM.)/566/24	18.09.24	M/S MTI MATERIALS PRIVATE LIMITED VS M/S VMP ENGINEERS	ANKUR CHAWLA	9891467200		18.09.24
					CS(COMM.)/567/24	18.09.24	SUNIL NIRANJAN SHAH VS ASHOK KUMAR YADAV	ANIL KUMAR SAHU	9810134793	ALLIPCARE@GMAIL.COM	18.09.24
					CS(COMM.)/571/24	20.09.24	PODDAR FOODS PRIVATE LIMITED VS SANDEEP YADAV	ANKIT GUPTA	9953030485		20.09.24
					CS(COMM.)/572/24	20.09.24	MS BABITA RANI VS MS SHABNAM	NAVEEN CHAUHAN			20.09.24
					CS(COMM.)/573/24	20.09.24	STATE BANK OF INDIA VS JAIVINDER	JAWAHAR CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	20.09.24
					CS(COMM.)/574/24	20.09.24	PHEKU MEHTO VS ICICI LOMBARD INSURANCE COMPANY	BHOLE NATH	9810126070	PROFESSIONALLNNOQ7@QMAIL.COM	20.09.24
					OMP (I)(COMM)299/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS BABITA DEVI	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)300/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS FIROJ KHAN	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)301/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS KRISHNA KUMAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)302/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS RAVI P	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)303/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS RITIK NAYAK	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)304/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS KULDEEP SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24

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					OMP (I)(COMM)305/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS ARVIND DHAKAD	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)306/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS ARUN KUMAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)312/24	21.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS MOHD. RABIULWAL	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	21.09.24
					OMP (I)(COMM)307/24	21.09.24	KOTAK MAHINDRA BANK LTD. VS MAHENDER PAL	AMIT KUMAR	8060939556	AMITKUMAR.294@REDIFFMAIL.COM	21.09.24
					OMP (I)(COMM)308/24	21.09.24	KOTAK MAHINDRA BANK LTD. VS DADU MALDEBHAI VAROTARIYA	AMIT KUMAR	8060939556	AMITKUMAR.294@REDIFFMAIL.COM	21.09.24
					OMP (I)(COMM)309/24	21.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS JASVIR SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	21.09.24
					OMP (I)(COMM)310/24	21.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS VINAR YADAV	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	21.09.24
					OMP (I)(COMM)311/24	21.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS AMIT KUMAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	21.09.24
					CS(COMM.)/579/24	21.09.24	M/S SHREE SHYAM INDUSTRIES VS M/S POOJA FUNCTION MANAGEMENT	DEV PRAKASH PACHAURI	9990691756		21.09.24
					CS(COMM.)/582/24	24.09.24	BANK OF BARODA VS RAKESH KUMAR CHUGH	SUNIL SHARMA	9992880460		24.09.24
					CS(COMM.)/585/24	25.09.24	KULDEEP SHARMA VS NAVEEN BHASIN	PAWAN KUMAR VERMA	9899184248	ADVPAWANVERMA@GMAIL.COM	25.09.24
					OMP (I)(COMM)322/24	26.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS MOHD. ANSAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	26.09.24
					OMP (I)(COMM)324/24	26.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS ARYA MAN SAMOTA	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	26.09.24

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					OMP (I)(COMM)323/24	26.09.24	KOTAK MAHINDRA BANK LTD. VS SUPERIOR STRUCTURES PVT LTD	AMIT KUMAR	8060939556	AMITKUMAR.294@REDIFFMAIL.COM	26.09.24
					CS(COMM.)/586/24	26.09.24	PODDAR FOODS PRIVATE LIMITED VS ASTRON MULTIGRAIN LIMITED	ANKIT GUPTA	9953030485	ANKITGUPTA@GRAVITASLEGAL.CO.IN	26.09.24
					CS(COMM.)/587/24	26.09.24	PODDAR FOODS PRIVATE LIMITED VS PINKI SOLANKI	ANKIT GUPTA	9953030485	ANKITGUPTA@GRAVITASLEGAL.CO.IN	26.09.24
					OMP (COMM)30/24	27.09.24	ANKITA GUPTA VS KITRITI TEXTILES PVT LTD	JAI VARDHAN	98990 5354		27.09.24
					CS(COMM.)/594/24	27.09.24	SARWAN KUMAR VS GTL INFRASTRUCTURE LTD	DEVENDER SINGH	9250889619		27.09.24
					CS(COMM.)/598/24	28.09.24	NICHOLAS HEALTHCARE LIMITED VS VIKAS JAIN (PROPRIETOR) MICROTEKNIK	RAJAT MATHUR M/S	9911556670	RAJATMATHURLSE@GMAIL.COM	28.09.24
					MISC.DJ/1244/2024	28.09.24	KRISHAN KUMAR VS ARUN GUPTA	MANOJ RANA	9999573436		28.09.24
					OMP (COMM)32/24	30.09.24	RAMPAL SHARMA VS MS HDB FINANCIAL SERVICES LTD	AISHWARYA DOBHAL	965484741		30.09.24
					OMP (I) (COMM)30/24	30.09.24	M/S GIRNAR CAPITAL PVT LTD VS GURMEET SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	30.09.24
					CS(COMM.)/603/24	30.09.24	CANARA BANK VS M/S M MEHARBAN AND CO	SVARUN MITTAL	9953062629	VM@VKMLEGAL.COM	30.09.24
					CS(COMM.)/604/24	30.09.24	SHIV POLYMERS VS STAR RAINWEAR	RAVEESH THUKRAL	9810166390		30.09.24
					CS(COMM.)/604/24	30.09.24	HIGH FIVE GLOBAL NETWORKS PVT LTD VS BAJAJ APPLIANCES LTD	SURABHI BHASKAR	8808899064	BHASKARSHARMA@GMAIL.COM	30.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
44	SH.VINOD YADAV	NORTH-WEST	316	CIVIL	CS(COMM.)/542/24	03.09.24	RAJESH DEWAN VS. SAURABH SHARMA	REKHA SHARMA	9810603871	HITESHSHARMA1989@GMAIL.COM	28.08.24
					CS(COMM.)/543/24	03.09.24	CANARA BANK VS. ANUP KR GARG	ASHOK KUMAR	9560396555	ADV.ASHOKKUMAR@GMAIL.COM	01.09.24
					CS(COMM.)/544/24	03.09.24	YOGESH KANSAL VS. SHRINE HOSPITAL	ADITYA CHATURVEDI	8882440743	INFO@UPSCALELE GAL.COM	27.08.24
					CS(COMM.)/546/24	04.09.24	SHIV LAL YADAV VS. PUSHPA DEVI	RAHUL GUPTA	9811425339	ADV.RAHULGUPTA@GMAIL.COM	02.09.24
					CS(COMM.)/549/24	06.09.24	M/S FLORENS FOOTWEAR (INDIA) P. LTD. VS. M/S NEW ERAS SHOE HOUSE	RAKESH KUMAR	9711771000	RAKESH.ADVOCAT E18@GMAIL.COM	06.09.24
					CS(COMM.)/550/24	06.09.24	M/S FLORENS FOOTWEAR (INDIA) P. LTD. VS. PAVAN KUMAR MALLINENI	RAKESH KUMAR	9711771000	RAKESH.ADVOCAT E18@GMAIL.COM	04.09.24
					CS(COMM.)/551/24	06.09.24	SUSHIL KR. VS. ASHWANI KR. AGGARWAL	P.C DOGRA	9313714525	PRITAMDOGRA999@GMAIL.COM	03.09.24
					CS(COMM.)/552/24	07.09.24	CANARA BANK VS. ANJALI SINGHAL	ANSHUMAN SRIVASTAVA	N.A	SRIANSHU83@GMAIL.COM	28.08.24
					CS(COMM.)/554/24	11.09.24	M/S SKWERUP CAPITAL VENTURES VS. M/S MITTSURE TECHNOLOGIES	ARIHANT JAIN	8287091488	CONTACT@INTELIA LAWOFFICES.COM	29.07.24
					CS(COMM.)/556/24	12.09.24	M/S GREEN RUBBER INDIA VS. M/S SHIV SHAKTI ENTERPRISES	ASIM NAEEM	9811055644	ASIMNAEEMADV@GMAIL.COM	06.09.24
					CS(COMM.)/557/24	12.09.24	M/S GREEN RUBBER INDIA VS. M/S KISHAN CHAND	ASIM NAEEM	9811055644	ASIMNAEEMADV@GMAIL.COM	06.09.24
					CS(COMM.)/561/24	12.09.24	M/S GRM MET MASH PROJECTS (P) LTD. VS. M/S ROLLJACK ASI LTD.	SANJAY DEWAN	9811036782	SANJAYDEWANADV@GMAIL.COM	06.09.24
					CS(COMM.)/562/24	12.09.24	M/S GRM MET MASH PROJECTS (P) LTD. VS. RMPL INDUSTRIES (P) LTD.	SANJAY DEWAN	9811036782	SANJAYDEWANADV@GMAIL.COM	06.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(COMM.)/564/24	13.09.24	SMT. ANJU GUPTA & ORS. VS. CHAITANYA ARORA	YASHVANT SINGH	9310096440	ADV.YASHVANTSINGH@GMAIL.COM	23.08.24
					CS(COMM.)/568/24	18.09.24	VIJAY KR. GUPTA & ANR. VS. LAXMI CHAND	ANIL KR. SAHU	9810134793	ALLIPCARE@GMAIL.COM	14.09.24
					CS(COMM.)/570/24	19.09.24	SHASHI DEWAN VS. ROHIT CHOUDHARY	CHAKIT SINGHAL	9818613613	CHAKITSINGHLAWOFFICE@GMAIL.COM	17.09.24
					CS(COMM.)/575/24	20.09.24	ASHOK KUMAR VS. M/S SAI SHAKTI CIVIL ENGINEERING PVT. LTD.	SANDEEP JINDAL	9810474101	SANDEEPPJINDALS@REDIFFMAIL.COM	17.09.24
					CS(COMM.)/576/24	20.09.24	GOKUL FOOTWEAR PVT. LTD. VS. SAILSESH PRASAD	SEHDEV KR. GUPTA	9034084323	SEHDEVG853@GMAIL.COM	11.09.24
					CS(COMM.)/577/24	20.09.24	STATE BANK OF INDIA VS. VED PRAKASH	AMIT CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	15.09.24
					CS(COMM.)/578/24	21.09.24	WRANGLER APPAREL CORPORATION VS. ASHOK KR.	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	17.09.24
					CS(COMM.)/580/24	21.09.24	CANARA BANK VS. ANANT SACHDEVA	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	12.09.24
					CS(COMM.)/581/24	23.09.24	M/S F1 INFO SOLUTIONS & SERVICES PVT. LTD. VS. ANIL KR. JAIN	ABHISHEK THAKUR	99101118391	ADV.ABHISHEKTHAKUR@GMAIL.COM	11.09.24
					CS(COMM.)/583/24	24.09.24	CHEMICAL SUPPLIERS INDIAN PVT. LTD. VS. M/S SACHIN CHEMICALS & ANR.	NIKHIL KR. VERMA	9818143481	NIKHILKR.VERMA.ADV@GMAIL.COM	13.09.24
					CS(COMM.)/584/24	24.09.24	RAJDHANI GAS SERVICE VS. SURYA VALI	SUMIT BHARDWAJ	8750336246	SUMITBHARDWAJADV@GMAIL.COM	19.09.24
					CS(COMM.)/588/24	26.09.24	BANK OF BARODA VS. RAJESH KR.	SUMIT SHARMA	9992880460	INBOX.SUMITSHARMA@GMAIL.COM	18.09.24
					CS(COMM.)/589/24	26.09.24	BANK OF BARODA VS. ANJU RAIN @ ANJU CHUGH	SUMIT SHARMA	9992880460	INBOX.SUMITSHARMA@GMAIL.COM	18.09.24

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					CS(COMM.)/590/24	26.09.24	BANK OF BARODA VS. AMRITA RAI			SUMIT SHARMA	9992880460	INBOX.SUMITSHARMA@GMAIL.COM	18.09.24
					CS(COMM.)/591/24	26.09.24	PODDAR FOODS PVT. LTD. VS. BHARAT FOODS & BEVERAGES			ANKIT GUPTA	9953030485	ANKIT.GUPTA@GRAVITASLEGAL.CO.IN	23.09.24
					CS(COMM.)/592/24	26.09.24	NAPIN IMPEX LTD. VS. M/S POLYSHAKTI PIPE INDUSTRIES & ORS.			KAMAKSHI GARG	9899838728	GARG.KAMAKSHI.KG@GMAIL.COM	22.09.24
					CS(COMM.)/593/24	26.09.24	NAPIN IMPEX LTD. VS. M/S KPM UDYOG & ORS.			KAMAKSHI GARG	9899838728	GARG.KAMAKSHI.KG@GMAIL.COM	24.09.24
					CS(COMM.)/595/24	27.09.24	RAJ KR. VS. ACE FOOTWEAR (P) LTD.			VIKASH SHARMA	9812700119	VASHLS1119@GMAIL.COM	24.09.24
					CS(COMM.)/596/24	27.09.24	SAKRANI PLASTER INDIA (P) LTD. VS. SHUBHAM GOYAL			PRADEEP KR. AGGARWAL	9312769327	VERTICAL.LEGAL@GMAIL.COM	19.09.24
					CS(COMM.)/597/24	27.09.24	GREENLAND FINANCE & LEASING (P) LTD. VS. CHANDER SHEKHAR SAIN & ANR.			GAGAN JINDAL	9871365547	ADV.GAGAN.JINDAL@GMAIL.COM	19.09.24
					CS(COMM.)/599/24	28.09.24	VANDANA ENTERPRISES VS. M/S LAKHANI RUBBER PRODUCTS (P) LTD.			S.P SHARMA	9990311103	SPSHARMAADVOCATE128@GMAIL.COM	16.08.24
					CS(COMM.)/600/24	28.09.24	M G INDUSTRIES VS. MEENAKSHI			GAURAV KOCHHAR	9810940055	INFO.CORPORATEJURIST@GMAIL.COM	06.09.24
					CS(COMM.)/601/24	28.09.24	KAPIL KR. BANSAL VS. M/S DOLPHIN FOOTWEAR (P) LTD.			PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	24.09.24
					CS(COMM.)/602/24	28.09.24	JMK ALLOYS VS. SANDEEP KR. KHATTER			P.C DOGRA	9313714525	PRITAMDOGRA999@GMAIL.COM	17.09.24
					CS(COMM.)/610/24	30.09.24	AMIT (INDIA) NAME PLASTICS (P) LTD. VS. ARKIS LIGHTING PVT. LTD.			YOGESH PANDEY	9213851355	YOGESHPANDEY.ADV@GMAIL.COM	03.09.24
					CS(COMM.)/611/24	30.09.24	SBI VS. DEVANAND NAGVANSHI			MITHILESH KR.	9810593109	MITHILESHKSHUKLA@REDIFFMAIL.COM	17.09.24

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					CS(COMM.)/612/24	30.09.24	MRS. POONAM VS. ICICI LOMBARD GENERAL INSURANCE CO. LTD.	RAM ANUGRAH	9711232231	ADV RAMANUGRAH SINGH@GMAIL.COM	27.09.24
					CS(COMM.)/613/24	30.09.24	M/S MILLENNIUM CONCRETE VS. M/S SHAPOORJI PALLONJI & CO. LTD.	VIVEK	9999489095	ADV.VIVEK.2014@GMAIL.COM	22.09.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	CIVIL	-	-	-	-	S	-	-
					CS (COMM)/6698/2024	02-09-2024	/HOME/UBUNTU/DESKTOP/307 DINESH 2021 /STATEMENTS 307 /WEF 2021/STATEMENTS 2024/MONTHLY 2024/J VS ASHOK KUMAR UNKNOWN	AASTHA SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6699/2024	02-09-2024	M/S CAPTAIN FRUIT TRADERS VS M/S BABA KAPILANATH FRUITS COMPANY AND ANOTHER	ADITYA SALUJA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6700/2024	02-09-2024	SH RAMAN GANDHI VS KAMLESH BANSAL	GIRISH GAUR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6701/2024	02-09-2024	MOHD RASHIDUZZAMAN VS LAKSHMAN SINGH	GUDIYA SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6702/2024	02-09-2024	THE SOUTH INDIAN BANK LTD THROUGH ITS SH GEORGES THOMAS SENIOR MANAGER VS PAWAN THAKUR PROPRIETOR OF MS GANGA REFRIGERATOR AND AIR CONDITIONER C/O SHRI ROOPCHAND SHARMA		ARUN KUMAR SHUKLA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6703/2024	02-09-2024	M/S ALLYOUCANSTREET RETAIL PVT LTD VS M/S CROQUIS INDIA		NIMISH MISHRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1284/2024	02-09-2024	MS SHRI SALASAR TRADERS VS M/S OJAS NATURALS		MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6704/2024	02-09-2024	PANKAJ JAIN VS ANANTHA BIOTECHNOLOGIES AND ALLIED INDUSTRIES PVT LTD		JINENDRA JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6705/2024	02-09-2024	SEEMA AGGARWAL VS IGBN POLYMERS PVT LTD		NIKITA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC EX/9/2024	02-09-2024	NARAIN DASS VS ORIENTAL INSURANCE CO LTD AND ANR		PREM GARG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6706/2024	02-09-2024	UDAY NARAYAN SINGH (PROPRIETOR OF TRIPTI RUBBER) VS RESHMA DEVI		RUPESH KUMAR JHA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6707/2024	03-09-2024	A K J INDIA VS MANOJ KUMAR PAHUJA	SATYENDRA KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/35/2024	03-09-2024	TOPLINE SOLUTIONS PVT LTD VS SHAHIRA ESMAIL TYABJI	ANIL KUMAR MISHRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6708/2024	04-09-2024	EMSONS PRODUCTS PVT LTD VS PANIPAT ELECTRICALS THROUGH SH IMRAN KHAN	VINAY GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6709/2024	04-09-2024	UMANG GARG VS ARK POLYCHEM PRIVATE LTD	ASHUTOSH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6710/2024	04-09-2024	PUNJAB NATONAL BANK VS SANTOSH	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6711/2024	04-09-2024	PUNJAB NATONAL BANK VS SUMIT TRADERS	NIHARIKA GULATI(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6712/2024	04-09-2024	VARDHMAN WIRE PRODUCTS VS DUGRA SALES COOPERATION	RAJIV KUMAR TRIVEDI(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6713/2024	04-09-2024	BANK OF INDIA VS MALTI PROPRIETOR OF M/S ISHANI ENTERPRISES	DEEPA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6714/2024	04-09-2024	PRABHAKAR PANDEY VS ABHAYRAJ YADAV	KAILASH KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6715/2024	04-09-2024	ROBIN KUMAR JAISWAL VS AMRITA	RAVI SHANKAR GARG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6716/2024	04-09-2024	ROBIN KUMAR JAISWAL VS SANJAY MAHAJAN	RAVI SHANKAR GARG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6717/2024	05-09-2024	M/S NAMAN METAL CRAFT VS M/S LOVYAM UDYOG AND PACKERS	MANISH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/111/2024	05-09-2024	ARCHANA VS SANJEEV KUMAR	NITIN KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6718/2024	05-09-2024	SHELLZ INDIA PVT LTD VS BHAVAN KUMAR	NITESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6719/2024	05-09-2024	NR TRADERS VS A2Z PACKAGING INDUSTRIES		PRAMOD YADAV(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6720/2024	06-09-2024	K D CAMPUS PVT LTD VS SUDHIR KUMAR TRIPATHI		NISHANT KUMAR GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6721/2024	06-09-2024	IDBI BANK LTD VS SANJEEV KUMAR ARORA		VIVEK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6722/2024	06-09-2024	STATE BANK OF INDIA VS RAM NIWAS		KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6723/2024	06-09-2024	STATE BANK OF INDIA VS CHAMAN		KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6724/2024	06-09-2024	STATE BANK OF INDIA VS VIJAY KUMAR		KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6725/2024	06-09-2024	STATE BANK OF INDIA VS SONU KUMAR		KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6726/2024	06-09-2024	STATE BANK OF INDIA VS JOGINDER SINGH	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6727/2024	06-09-2024	STATE BANK OF INDIA VS NARESH KUMAR	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6728/2024	06-09-2024	PRIME FOOTWEAR INDIA THROUGH ITS AR SH SATISH CHHABRA VS ASHISH TRADING CO THROUGH ITS PROP ASHISH ARORA	MANSI ASIJA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6729/2024	06-09-2024	STATE BANK OF INDIA VS RAVI KUMAR	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/112/2024	06-09-2024	GHANISH DHAWAN VS M/S S AIR HYDRO POWER	SHANKER SEHGAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6730/2024	07-09-2024	CANARA BANK VS LRS OF ANIL CHAUHAN	VARUN MITTAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/114/2024	07-09-2024	M/S PRIMA GLOBAL ENTERPRISES VS M/S QUANTUM ENGINEERS	VINEET TANEJA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ/1330/2024	09-09-2024	AGRIM REALTORS PVT LTD VS CHAUHAN CONSTRUCTION CO	JAI MOHAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1331/2024	09-09-2024	TOPLINE SOLUTIONS PVT LTD VS VIJAY PAGAY	BHANU MOHAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6731/2024	09-09-2024	M/S KRM AYURVEDA PVT LTD VS AXIS BANK LTD	GOPAL SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/44/2024	09-09-2024	JYOTI VS M/S KOTAK MAHINDRA BANK LTD THROUGH ITS AR	AJAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6733/2024	09-09-2024	TECHNO PRIME RMC PVT LTD VS WOOD GREEN CONSTRUCTIONS	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6734/2024	09-09-2024	HITESH YADAV VS DAVINDER SINGH	BHOLE NATH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6735/2024	11-09-2024	DINESH KUMAR DHINGRA VS BABA FRUIT CO	NEERAJ GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM)/115/2024	13-09-2024	RAJEEV NAGPAL PROP OF M/S JAI SHREE RADHEY VS DALIP CHAND SHARMA PROP OF M/S BENY INDUSTRIES	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1365/2024	13-09-2024	M/S SHUGO TELECOM LTD VS INDER SINGH	PRADEEP KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/116/2024	17-09-2024	M/S RAWAIL SINGH JASBIR SINGH VS RAJEEV KUMAR MALHOTRA	VINEET JINDAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6736/2024	17-09-2024	M/S SHREE GANIK UDYOG VS M/S SATGURU CORRUGATION	G S GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/117/2024	17-09-2024	MANJIT KAUR VS SMC ELECTRONICS	SATISH CHANDER BAJAJ(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6737/2024	17-09-2024	GLOBAL PLASTCHEM PVT LTD VS UNIPRODUCTS (INDIA) LTD	ADITYA GOEL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6738/2024	17-09-2024	AVNI POLYMERS PRIVATE LIMITED VS UNIPRODUCTS (INDIA) LTD	ADITYA GOEL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ/1380/2024	17-09-2024	UNION BANK OF INDIA VS M/S SHABD ENTERPRISES	RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6739/2024	17-09-2024	UNITED INDIA INSURANCE CO LTD VS M P HARYANA ROADLINE	KISHORE KUMAR SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6750/2024	13-09-2024	M/S NEW JCO FRESH VS SAI BABA FRUIT COMPANY	SHRUTI GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/118/2024	17-09-2024	ROHIT GARG VS ANURAG KUMAR SINHA	ANKIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6740/2024	17-09-2024	NAV PRAVEEN VISHAL VS KUSUM BALA AND OTHERS	SANJEEV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6741/2024	18-09-2024	DESHRAJ VS SHIV SHANKAR	PRASHANT KILSAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6742/2024	19-09-2024	SUMIT GARG VS M/S BABY WHEELS INDIA	RAKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ/1398/2024	19-09-2024	PUJA TRADERS VS SAM SON POLYMERS PVT LTD AND ORS	NITESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6743/2024	19-09-2024	MUKHTAR AHMAD VS JAVID AHMED LONE		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6744/2024	19-09-2024	SHASWAT ENTERPRISES THROUGH MRS SWETA SINGH SOLE PROPRIETOR VS SGH NEELKANTH OVERSEAS INDIA PVT LTD	SHUBHAM(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1403/2024	19-09-2024	MANGALAM TRADERS VS SAM SON POLYMERS PVT LTD AND ORS	NITESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1415/2024	20-09-2024	SYNDICATE BANK (NOW CANARA BANK) VS MODE HEALTH CARE AND WELLNESS SERVICES AND ORS	SANTOSH KUMAR ROUT(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6745/2024	20-09-2024	SHIV KRAFT PAPER PVT LTD VS RS INDUSTRIES AND ORS	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6746/2024	20-09-2024	SHIV KRAFT PAPER PVT LTD VS CHANNEL KRAFT PVT LTD	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/6747/2024	20-09-2024	BALRAM SOLANKI VS AMSS POWER SOLUTIONS			PRAVEEN KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6748/2024	20-09-2024	RAKESH GOEL VS ANUSUYA PRASAD RATURI			JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6749/2024	20-09-2024	RAJNEESH BHAYANA VS TRIMBAKESHWAR STEEL AND ALLOYS PVT LTD			NEERAJ GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM)/119/2024		20-09-2024	SACHIN BEHL VS M/S SNACKS NATION			VIJAYENDER KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1416/2024	20-09-2024	SHEMFORD SCHOOLS PRIVATE LIMITED VS SHEMFORD AURAIYA			ABHIRAJ JAYANT(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6752/2024	21-09-2024	M/S QUAFF MEDIA PVT LTD VS COFIATO PVT LTD AND ORS			FAISAL ISHTIAQUE(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6753/2024	21-09-2024	MUKHTAR AHMED VS MOHDS YUSUF MIR			SURENDRA KUMAR SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (COMM)/45/2024	23-09-2024	KULDEEP DAGAR VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD	RISHABH MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6754/2024	23-09-2024	M/S CLASSIC ENGINEERS VS M/S NPS ELECTRONICS COMPONENTS	MAHESH KATYAYEN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6755/2024	23-09-2024	NAPIN IMPEX LIMITED VS PUNEET GUPTA AND ORS	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6756/2024	23-09-2024	GAURAV ARORA VS VIBHOR GULATI	DEEPAK SAINI(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6757/2024	23-09-2024	MRS POONAM PROP OF KAVYAD INDUSTRIES VS SKYLARK CABLES AND CORDS PVT LTD	DHRUV SEHGAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1430/2024	24-09-2024	UNION BANK OF INDIA VS SHRI OM SHOES PALACE	RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/120/2024	24-09-2024	RAJEEV NAGPAL VS DALIP CHAND SHARMA	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/6758/2024	24-09-2024	GREENLAND FINANCE AND LEASING PVT LTD VS ARVIND KAUSHIK AND ANOTHER	GAGAN JINDAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6759/2024	24-09-2024	STATE BANK OF INDIA VS PAPU SINGH	SUNIL SEHRAWAT(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6760/2024	24-09-2024	STATE BANK OF INDIA VS SAHIL POONIYA	SUNIL SEHRAWAT(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6761/2024	24-09-2024	BGP INTERNATIONAL PTY LTD VS DEV BHUMI COLD CHAIN PVTR LTD	ASAV RAJAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6762/2024	24-09-2024	VASU POLYMERS INDIA PVT LTD VS AARAV PACKAGING PVT LTD	CHANDRASHEKHAR PRASAD RAJAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6763/2024	25-09-2024	STATE BANK OF INDIA VS SANTOSH KUMAR ROUT	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6764/2024	25-09-2024	STATE BANK OF INDIA VS RAJESH	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/6765/2024	25-09-2024	STATE BANK OF INDIA VS SUNDRI DEVI	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6766/2024	25-09-2024	STATE BANK OF INDIA VS PUSHKAR RAJ GUPTA	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6767/2024	25-09-2024	KRISHNA POLYMERS VS TRANSITION METAL COATINGS	SURENDER SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6768/2024	25-09-2024	CANARA BANK VS RAM VACHAN PROP RAM VACHAN SONS	SANJEEV CHOPRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6769/2024	25-09-2024	CANARA BANK VS NEERAJ PROP BALAJI TRADERS	SANJEEV CHOPRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6770/2024	25-09-2024	KRISHIV POLY PRODUCTS LLP VS PUNEET GUPTA	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6771/2024	25-09-2024	AARSEA INDUSTRIES VS HEMLATA INDUSTRIES	SHITIJ SAINI(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/6772/2024	25-09-2024	SAHUL KUMAR PROPRIETOR OF M/S NVS FOOTWEAR VS DEIEM(INDIA) PRIVATE LIMITED	PARAS GAUR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6773/2024	25-09-2024	NAPIN IMPEX LIMITED VS PUNEET GUPTA	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM)/121/2024		25-09-2024	MANISH JAIN VS JAY FE CYLINDERS LTD	CHANDRASHEKHAR PRASAD RAJAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1459/2024	27-09-2024	NITIN JAIN VS M/S CROMPTON GREAVES CONSUMER ELECTRICALS LTD	ANKIT GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6774/2024	27-09-2024	NAPIN IMPEX LIMITED VS SUSHIL DHAWAN	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM)/122/2024		27-09-2024	JAYANTI JAIN VS KONNECT INFRA TEC PVT LTD	JUJHAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM)/123/2024		27-09-2024	SANDEEP PANDEY VS P S ENGINEERING THROUGH PROP PINTU VERMA	PUSHKAR ARYAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/6775/2024	27-09-2024	AYAJ PROPRIETOR OF DRK INTERNATIONAL VS PRODOKAUSHIK(P), TECHNOLOGIES PVT LTD	KAPIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6776/2024	27-09-2024	TECH ON LEASE VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	SANJEEV ARORA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6777/2024	27-09-2024	TEQ RENTALS PVT LTD VS ZYNGO EV MOBILITY PVT LTD	SANJEEV ARORA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6778/2024	27-09-2024	M/S SHIV BHOLA AGRO INDIA VS THE NEW INDIA ASSURANCE COMPANY LTD	JITESH NARANG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6779/2024	27-09-2024	SATYA BHAMA VS AJIT SINGH	ANKIT GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6780/2024	27-09-2024	GAURAV GUPTA VS APEX INDIA CONSORTIUM PRIVATE LIMITED	KUSHAGRA BANSAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6781/2024	27-09-2024	PRIYANKA MANCHANDA VS RCS PRODUCTS AND OTHERS	NAVEEN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6782/2024	28-09-2024	VARDHMAN ENGINEERING WORKS VS NORTH CENTRAL RAILWAY ENGINEERING DEPARTMENT	PREM GARG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6783/2024	28-09-2024	SERVOTECH POWER SYSTEMS LIMITED VS PYROTECH ELECTRONICS PVT LTD	NEERAJ GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6784/2024	28-09-2024	SERVOTECH POWER SYSTEMS LIMITED VS PANTHER LOGISTICS PRIVATE LIMITED	NEERAJ GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6785/2024	30-09-2024	SAROJ RASTOGI VS DOMS INDUSTRIES LIMITED	RAVI CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6786/2024	30-09-2024	DEV BHUMI COLD CHAIN PVT LTD VS M/S FRESH GREENS PVT LTD	TANKIT DANG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6787/2024	30-09-2024	NAPIN IMPEX LIMITED VS M/S KPM UDYOG AND ORS	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1468/2024	30-09-2024	AMBICA BAKELITE PRODUCTS PRIVATE LIMITED VS OM NAMA SHIVAY INDUSTRIES	RAJ KUMAR RATHORE(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					MISC DJ/1469/2024	30-09-2024	AMBEY TRADING COMPANY THROUGH ITS PROPRIETOR SHRINARESH KUMAR AGGARWAL VS OM NAMAH SHIVAY INDUSTRIES		RAJ KUMAR RATHORE(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1470/2024	30-09-2024	AMBER COLOR CHEM THROUGH ITS PROPRIETOR SMT RENU AGGARWAL VS OM NAMAH SHIVAY INDUSTRIES		RAJ KUMAR RATHORE(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6788/2024	30-09-2024	SATPAL SEHRAWAT VS BHUPINDER SINGH		JITENDER BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1283/2024	02-09-2024	VASU POLYMERS VS STICK O STICK		CHANDRASHEKHAR PRASAD RAJAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					EXECUTION (COMM)/113/2024	07-09-2024	MS CONCORD INDUSTRIES THROUGH ITS PARTNER AND ARSUSHIL KUMAR GUPTA VS NIKITASHA HOME APPLIANCES PVT LTD THROUGH AR		SATISH PRAKASH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6732/2024	09-09-2024	CROMPTON GREAVES CONSUMER ELECTRICALS LTD VS NITIN JAIN			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6751/2024	21-09-2024	LORDSHIP ACADEMY PRIVATE LIMITED VS GULSHAN KUMAR GULATI		DHEERAJ PANDEY(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

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46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	COMMERCIAL SUIT	CS COMM. 444/2024	04.09.2024	MASCOT HEALTH SERVICES VS M/S SHREE BALAJI DISTRIBUTION	URFEE HAIDER	9810078786	INFAR1P@REDIFFMAIL.COM	23.08.2024
			603	COMMERCIAL SUIT	CS COMM. 447/2024	06.09.2024	M/S GONSAL LOGISTICS PVT LTD VS M/S SEAGUL INGRAS	RAKESH KUMAR	9868040826	SHARMARAKESHADV1@GMAIL.COM	05.09.2024
			603	COMMERCIAL SUIT	CS COMM. 450/2024	07.09.2024	UNION BANK OF INDIA VS SHAMBHU SABRAN	AMRENDRA KUMAR	9990298248	AMRENDRAKG@GMAIL.COM	06.09.2024
			603	COMMERCIAL SUIT	CS COMM. 457/2024	11.09.2024	WRANGLER APPAREL CORP VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	10.09.2024
			603	COMMERCIAL SUIT	CS COMM. 466/2024	19.09.2024	M/S SONI CONSTRUCTION AND INTERIORS VS M/S R K A ELECATOR	AJEET SINGH	8750295207	AJITKAT@YAHOO.CO.IN	19.09.2024
			603	COMMERCIAL SUIT	CS COMM. 468/2024	20.09.2024	UNION BANK OF INDIA VS DHANWANTI GARMENTS MANUFACTURER	RAKHI BHUDIRAJA	9871158578	BUDHIRAJAGRP@GMAIL.COM	19.09.2024
			603	COMMERCIAL SUIT	CS COMM. 470/2024	21.09.2024	M/S MOGLI LABS INDIA PVT LTD VS ABDUL MUHAMATH HANIFA	TARUN VERMA	9874195838	CSTARUNVERMA@GMAIL.COM	20.09.2024
			603	COMMERCIAL SUIT	CS COMM. 478/2024	26.09.2024	INDIAN OVERSEAS BANK VS HEMLATA KUMARI	S.K.JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	24.09.2024
			603	COMMERCIAL SUIT	CS COMM. 483/2024	27.09.2024	M/S INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS M/S KITCHNRAMA GOOD SERVICES EQUIPMENT PVT LTD	ASHISH BANSAL	8750998800	MERIDIANATTORNEYS@GMAIL.COM	26.09.2024
			603	COMMERCIAL SUIT	CS COMM. 487/2024	28.09.2024	CONTINENTAL CARRIERS PVT LTD. VS TRANSMODE SHIPPING SERVICE PVT LTD	RAJAN MIGLANI	9728410090	RAJANMIGLANI@GMAIL.COM	24.09.2024
			603	COMMERCIAL SUIT	CS COMM. 486/2024	28.09.2024	M/S NAND RAM RAM AVTAR VS AMIT KUMAR	S.K.VASISHT	9868142331	SKVASISHTH623@GMAIL.COM	27.09.2024
			603	COMMERCIAL PETITION	OMP(I)COMM. 12/2024	19.09.2024	M/S PRATHAM INFRATECH PVT LTD VS M/S CONOCEDORS HOSPITALITY PVT LTD.	RAHUL SARKAR	9818238467	NOT GIVEN	17.09.2024
			603	COMMERCIAL MISC. APP.	MISCDJADJ 3908/2024	02.09.2024	RICHARD HARRISON VS MINISTRY OF WOMEN AND CHILD DEVELOPMENT	BASANT KR. GUPTA	9312632614	BKGUPTAADV.@GMAIL.COM	21.08.2024

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			603	COMMERCIAL MISC. APP.	MISCDJADJ 3924/2024	10.09.2024	M/S MYRA CHEMISTS VS ADROIT ENGINEERING CO	SADIYA ALI	8447185912	OFFICE@JAYANTBHATT.COM	09.09.2024
			603	COMMERCIAL MISC. APP.	MISCDJADJ 3937/2024	18.09.2024	RAKESH GUPTA VS MANDHAR MARKETING	KNOWLEX LAW ASSOCIATES	9958986363	INFO@KNOWLEX.IN	17.09.2024
			603	COMMERCIAL MISC. APP.	MISCDJADJ 3964/2024	30.09.2024	M/S UPGRID SOLUTION PVT LTD VS M/S SAHIB JI E RICKSHAW PARKING	RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	28.09.2024
			603	COMMERCIAL SUIT	CS COMM. 490/2024	30.09.2024	HDFC BANK LIMITED VS GAURIMANIKANDAN	PRADEEP KUMAR JHA	9953133627	JHAPRADEEP2010@HOTMAIL.COM	28.09.2024
			603	COMMERCIAL SUIT	CS COMM. 491/2024	30.09.2024	PUNJAB NATIONAL BANK VS SEEMAS KITCHEN	VED PRAKASH	97119000673	ADVOCATEPRAKASHVED@GMAIL.COM	29.09.2024
			603	COMMERCIAL SUIT	CS COMM. 492/2024	30.09.2024	PUNJAB NATIONAL BANK VS J KVED PRAKASH	VED PRAKASH	97119000673	ADVOCATEPRAKASHVED@GMAIL.COM	29.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 358/2024	28.09.2024	STATE BANK OF INDIA VS PUNIT KUMAR	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	28.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 355/2024	26.06.2024	UNION BANK OF INDIA VS M/S KALOK KUMAR S G SPICES	KALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	25.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 352/2024	23.09.2024	CANARA BANK VS M/S AJAY COLLECTIONS	REKHA RUSTAGI	9810168405	REKHARUSTAGI@GMAIL.COM	21.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 329/2024	02.09.2024	KAMLESH DHALL VS M/S INZENX GLOBAL LLP	NAKUL JAIN	9810150166	NAKULLJAINADVOCATE@GMAIL.COM	31.08.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 332/2024	03.09.2024	ALPHA LOGISTICS SERVICES PVT LTD. VS DEEPAK KAPOOR	MD. SAHABUDDIN	9123113500	ADVMD.SAHABUDDIN15@GMAIL.COM	03.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 341/2024	09.09.2024	UNION BANK OF INDIA VS M/S ANNIE FASHIONS	KESHAV KUMAR	9999626126	KESHAV.ADV@GMAIL.COM	07.09.2024
			603	EXECUTION COMMERCIAL	M.EX. 305/2024	11.09.2024	VED SERVICES STATION VS SHRINIBHAGWAN	NIKHIL GAUTAM	8800128047	ADVNIKHILGATUAM@GMAIL.COM	10.09.2024

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47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	COMMERCIAL SUIT	CS (COMM)/485/2024	28-09-2024	JITENDER KUMAR VS YASHVIR SOLANKI	SH. GURJEET SINGH	9205722967	GURJEETMUNJRAL@GMAIL.COM	27-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/356/2024	27-09-2024	M/S REACH INTERNATIONAL VS RAJ KUMAR RANA	SH. VAIBHAV MAHAJAN	9899805856	VAIBHAV@MAHAJAN.LAW	26-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/479/2024	27-09-2024	ASICS CORPORATION VS MRS BANSAL	SH. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	26-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/480/2024	27-09-2024	PRAHLAD SINGH VS SHASHANK KUMAR CHAUDHARY	MS. SACHI PANDEY	8285221073	PRAKASHSURYODAYA@GMAIL.COM	26-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/474/2024	24-09-2024	STATE BANK OF INDIA VS SANTOSH KUMAR	SH. SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.CO.IN	20-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/ 359/2024	28-09-2024	STATE BANK OF INDIA VS SHASHI AGGARWAL	SH. VAIBHAV YADAV	9971336611	VAIBHAV.YADAVAHOTMAIL.COM	28-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/469/2024	21-09-2024	M/S SHINE ARTS SERVICES PVT LTD VS M/S BRAND SCAPES	SH. DEEPAK GULIA	9999449554	ADV.DEEPAKGULIA27@GMAIL.COM	18-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/350/2024	20-09-2024	CANARA BANK VS SHASHI KUMAR	SH. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	19-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/351/2024	20-09-2024	CANARA BANK VS MRS SIDDHARTH AK LEGAL HEIR OF LATE SMT PREMA ASHOK	SH. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	19-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/463/2024	18-09-2024	ECOM EXPRESS LIMITED VS VANODIYA RAVI RAMESHBHAI	MS. MEHAK KALRA	9654325428	NFO@INNOVLEGUM.COM	18-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/462/2024	17-09-2024	PUMA SE THROUGH AUTHORIZED REPRESENTATIVE MR ROHIT BISHT VS ASHOK KATHURIA	SH. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	13-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/459/2024	13-09-2024	HBI BRANDED APPAREL ENTERPRISES VS SUSHIL AGGARWAL AND ANR	SH. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	12-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/ 345/2024	12-09-2024	HDFC BANK LTD VS GAURAV KUMAR	SH. LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	10-09-2024

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			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/346/2024	12-09-2024	HDFC BANK LTD VS HIMANI SAXENA			SH. LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	10-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/342/2024	09-09-2024	JYOTI TRADING COMPANY VS RAJESH GUPTA			SH. PANKAJ TALWAR	9811222080	ADVOCATETALWARL@GMAIL.COM	06-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/ 343/2024	09-09-2024	INDIAN OVERSEAS BANK VS M/S ADHYAN PROJECTS PVT LTD			MS. : RUPAM KUMARI	9910721966	RKA.ADVOCATES@GMAIL.COM	02-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/451/2024	09-09-2024	M/S PRAKASH PIPES LIMITED VS M/S JAI MAA TARA FOOD PRODUCTS			SH. AVTAR SINGH BHAMLOT	9810910333	AVTARSINGH78@YAHOO.COM	30-08-2024
			613	COMMERCIAL SUIT	CS (COMM)/452/2024	09-09-2024	M/S PRAKASH PIPES LIMITED VS M/S GOPAL FOOD PRODUCTS			SH. AVTAR SINGH BHAMLOT	9810910333	AVTARSINGH78@YAHOO.COM	30-08-2024
			613	COMMERCIAL SUIT	CS (COMM)/453/2024	09-09-2024	MR VISHAL NIJHAWAN VS M/S CATBUS INFOLABS PRIVATE LIMITED			SH. ABHINAV BHATIA	9999551989	ABHINAV@ABANDASSOCIATES.IN	09-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/339/2024	07-09-2024	M/S LOTUS TRENDS PVT LTD VS M/S P B REATAIL PVT LTD			SH. MOHIT JAIN	9716968829	JAINMOHITADVOCATE@GMAIL.COM	05-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/445/2024	05-09-2024	TV18 BROADCAST LIMITED VS US AND I CORPORATE CLUB (P) LIMITED			SH. MANISH SHEKHARI	8527099904	BHARTIMRINAL@HOTMAIL.COM	02-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/333/2024	03-09-2024	TIRUPATI BUILDINGS AND OFFICES VS SNIXER SPORTS			SH. KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	02-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/440/2024	03-09-2024	UNION BANK OF INDIA VS GAURAV YADAV			SH. RAJENDRA YADAV	9811423087	YADAVRAZEN@GMAIL.COM	31-08-2024
			613	COMMERCIAL SUIT	CS (COMM)/441/2024	03-09-2024	SUNIL KUMAR PAL VS BILL BATH THROUGH ITS CEO			SH. KARAN AGGARWAL	9588279657	CORPORATEJUDISLP@GMAIL.COM	29-08-2024
			613	MISC APPLICATION	MISC DJ ADJ/ 3913/ 2024	02-09-2024	FEDERAL BANK LTD VS VIKAS			SH. ARUN KUMAR SHUKLA	9312400295	CONNECT@SNSLEGAL.IN	31-08-2024
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/434/2024	02-09-2024	CANARA BANK VS ASHISH			SH. ANUJ AGARWAL	9999490798	ADVOCATEANUJAGARWAL@YAHOO.COM	30.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
614				COMMERCIAL SUIT	CS (COMM)/435/2024	02-09-2024	XENON PHARMA PVT LTD VS SANJAY KAPOOR	MR. URFE HAIDER	9810078786	ADVOCATEURFEEHAIDARSYED@GMAIL.COM	23.08.2024
614				COMMERCIAL SUIT	CS (COMM)/436/2024	02-09-2024	UNION BANK OF INDIA VS KAVITA	MR. RAJENDER YADAV	9312046733	YADAVRAZEN@GMAIL.COM	29.08.2024
614				EXECUTION	EXECUTION (COMM.)/336/2024	04-09-2024	PUNJAB NATIOANL BANK VS JAYENN ELECTRONICS	MR. VED PRAKASH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	02.09.2024
614				EXECUTION	EXECUTION (COMM.)/337/2024	04-09-2024	VIKAS KUMAR MANDILWAR VS M/S CARRY FOOD INDIA PVT LTD	SH. RAJ KUMAR	9350887751	RAJKUMARTANTI@GMAIL.COM	23.08.2024
614				COMMERCIAL SUIT	CS (COMM)/442/2024	04-09-2024	RENACARE CENTRE FOR KIDNEY DISEASE AND RESEARCH PVT LTD VS MICRO MOLE HEALTHLAL SOLUTIONS PVT LTD AND ORS	SH. ABHIMANYU LAL	9910808880	INFO@LALLANDASOCIATES.COM	02.09.2024
614				COMMERCIAL SUIT	CS (COMM)/443/2024	04-09-2024	M/S ENGINEERING AND SPARES INDIA VS M/S GLOBAL SPARES	SH. KARAN RAGHAV	9536139226	ADVRAGHAVKARAN@GMAIL.COM	03.09.2024
614				EXECUTION	EXECUTION (COMM.)/338/2024	06-09-2024	COMPUTER LAP TOP STORE VS M/S R R COMPUTERS	SH. FIROZ ALAM	9891453875	AALAMFIROZ@GMAIL.COM	04.09.2024
614				ARBITRATION	OMP (COMM.)/18/2024	07-09-2024	JOHNSON RAJ DASS VS SMALL FINANCE BANK LTD	SH. SUNIL SACHDEVA	9560181999	ICCOMAILS@YAHOO.COM	16.08.2024
614				COMMERCIAL SUIT	CS (COMM)/454/2024	11-09-2024	KAMLADITYYA CONSTRUCTIONS PVT LTD VS CONQUERENT CONTROL SYSTEMS P LTD	SH. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	06.09.2024
614				COMMERCIAL SUIT	CS (COMM)/455/2024	11-09-2024	KAMLADITYYA CONSTRUCTIONS PVT LTD VS JAL SURAKSHAS ENGINEERS PVT LTD	SH. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	05.09.2024
614				COMMERCIAL SUIT	CS (COMM)/456/2024	11-09-2024	STATE BANK OF INDIA VS PARAMJIT SINGH	SH. RAMAN KAPOOR	7982917373	RAMANKAPOOR@GMAIL.COM	08.09.2024
614				EXECUTION	EXECUTION (COMM.)/347/2024	17-09-2024	UNION BANK OF INDIA VS M/S BULLS 11 EQUIPMENTS	SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	06.09.2024
614				EXECUTION	EXECUTION (COMM.)/348/2024	17-09-2024	UNION BANK OF INDIA VS M/S POWER GEN ENGINEERS	SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	06.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	EXECUTION	EXECUTION (COMM.)/349/2024	17-09-2024	UNION BANK OF INDIA VS M/S	KRISHNA ENTERPRISES		SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	06.09.2024
			614	COUNTER CLAIM	COUNTER CLAIM/33/2024	23-09-2024	SIDDIQUI INTERIOR DESIGNERS AND DECORATORS VS POOJA SETIA			MS. ABHILASHA YADAV	8130669436	ADV.ABHILASHAYADAV25@GMAIL.COM	18.09.2024
			614	EXECUTION	EXECUTION (COMM.)/353/2024	23-09-2024	CANARA BANK VS M/S JAGDAMBA STEEL AND CEMENT STORE AND ANR.			MS. REKHARUSTOGI	9810168405	REKHARUSTOGI@GMAIL.COM	20.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/471/2024	23-09-2024	BANK OF INDIA VS ROHIT SINGH RATHORE PROP BANKE BIHARI POLYMER			MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	20.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/473/2024	24-09-2024	WINNER AWARDS AND TROPHIES VS BALAJI PLYWOOD			SH. M.R. JANGID	9810828193	ADVOCATEMRJ@GMAIL.COM	21.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/481/2024	27-09-2024	INDIAN OVERSEAS BANK VS MOHIT			SH. SUBHASH KR JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	23.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/488/2024	30-09-2024	RAMAKRISHNA PAPERS PRIVATE LIMITED VS RPML INDUSTRIES PRIVATE LIMITED			SH. ABHISHEK SIROHI	9999281570	YATENDRASIROHI@HOTMAIL.COM	28.09.2024
49	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-03	SOUTH-DISTRICT WEST	509	EXECUTION (COMM)	330/2024	03.09.2024	PUNJAB NATIONAL BANK VS SHYAM PRATAP SINGH			VED PRAKASH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	29.08.2024
			509	EXECUTION (COMM)	331/2024	03.09.2024	NARESH PAL SINGH VS EVAN ELEVATIORS PVT LTD AND ANR.			RAHUL DHANKHER	9810454252	SBR_LEGAL@YAHOO.COM	29.08.2024
			509	CS(COMM)	437/2024	03.09.2024	CENTRAL BANK OF INDIA VS VINOD			SUBODH KUMAR SINGH	9811375940	ADV.SUBODHKUMARSINGH@GMAIL.COM	02.09.2024
			509	CS(COMM)	438/2024	03.09.2024	SNEH BIOTECH VS AGILITY DIAGNOSTICS PVT. LTD.			RISHI SOOD	9650133112	RISHISOODADVOCATE@GMAIL.COM	02.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS(COMM)	439/2024	03.09.2024	SHREE SHYAM CORPORATE SERVICES VS TURBO AIRWAYS PVT. LTD.	MEGHASHARMA		POONAM SHARMA			02.09.2024
			509	EXECUTION (COMM)	334/2024	04.09.2024	MUSKAN CONTAINER LINES LTD VS LIYAKATH SHIPPING LOGISTICS AND ORS.			MUNISH KUMAR	9953315170	ADVMUNISHMAHENDRA@GMAIL.COM	30.08.2024
			509	EXECUTION (COMM)	335/2024	04.09.2024	M/S MAHAMANDESHWAR V/S M/S BALAJI TRADERS			SHIVNEERAJ SHARMA	9136965613		02.09.2024
			509	CS(COMM)	446/2024	05.09.2024	RENACARE CENTRE FOR KIDNEY DISEASE VS MICRO MOLE HEALTH SOULTIONS PVT. LTD.			ABHIMANYU LALL			03.09.2024
			509	COUNTER CLAIM	32/2024	06.09.2024	PRINCE VERMA VS CANARA BANK			AKIL RATAEYA	9810728784	AKILADV2004@GMAIL.COM	06.09.2024
			509	CS(COMM)	448/2024	07.09.2024	M/S GONSALOGISTICS PVT LTD V/S M/S LECUBEX LOGISTICS PVT. LTD.			RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	06.09.2024
			509	CS(COMM)	449/2024	07.09.2024	SOLARCOOL VS M/S SOLARWAY NXTGENERATION PVT. LTD.			SASWAT ADHYAPAK, ABID ALI BEERAN P.	8447040806	ADHYAPAK.SASWAT@GMAIL.COM	06.09.2024
			509	EXECUTION (COMM)	344/2024	12.09.2024	SATYAPAL MITTAL VS VIMLESH KUMAR JANGIR			O P GUPTA NITIN GARG	9958986363	INFO@KNOWLEX.IN	11.09.2024
			509	CS(COMM)	458/2024	12.09.2024	THE SUPREME INDUSTRIES LTD VS PONNUSAMY RAMESH AND ANR.			GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	11.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS(COMM)	460/2024	13.09.2024	PUMA SE VS SUSHIL AGGARWAL			GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	12.09.2024
			509	CS(COMM)	461/2024	17.09.2024	NEWPORT CH INTERNATIONAL LLC VS HDFC LTD.			SHALABH GUPTA	9818681699		11.09.2024
			509	CS(COMM)	464/2024	18.09.2024	EX SM HAV RAMOTAR VS THE DIRECTOR RESETTLEMENT			R.K. GENERAL YASHWANT SINGH PANWAR	9810795141	YASHWANT1962@GMAIL.COM	13.09.2024
			509	CS(COMM)	465/2024	19.09.2024	REETA BUILD CON PVT. LTD. VS M/S MAHAVIR ENGINEERS			VIKAS BHATIA	9999440419	VIKASBHATIA280@GMAIL.COM	18.09.2024
			509	CS(COMM)	472/2024	23.09.2024	MOGLI LABS INDIA PVT. LTD. VS SANJAY RATAN SINGH MERCHANT			TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	21.09.2024
			509	CS(COMM)	475/2024	25.09.2024	INDIAN OVERSEAS BANK VS SUNITA			SUBHASH KR. JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	17.09.2024
			509	CS(COMM)	476/2024	25.09.2024	STATE BANK OF INDIA VS SHIVANAND DUBEY			SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.COM	20.09.2024
			509	CS(COMM)	477/2024	25.09.2024	PRADEEP DHAKA VS DEVENDER			AJAY/VIKRAM	9958699561	ADVAJAYJANGHU@GMAIL.COM	20.09.2024
			509	M.EX.	308/2024	26.09.2024	LE MEUBLE OFFICE TECH PVT LTD VS ABDIEL AIRCON			SANJAY AGNIHOTRI	9990607480	THEVIDHI@GMAIL.COM	20.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS(COMM)	482/2024	27.09.2024	ADIDAS AG VS ASHOK KUMAR	PRAMOD KUMAR SINGH, AASTHA SHARMA	9810481016	MAIL@THELEGIST.COM	26.09.2024
			509	EXECUTION (COMM)	357/2024	28.09.2024	M/S RK TRADING COMPANY VS M/S BIG TREE FOOD AND HOSPITALITY LLP	DR N.C. SHARMA	9810145572	SHARMAADVOCATE@GMAIL.COM	27.09.2024
			509	CS(COMM)	484/2024	28.09.2024	HBI BRANDED APPAREL ENTERPRISES VS MR. BANSAL	NAVLIN SWAIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	26.09.2024
			509	CS(COMM)	489/2024	30.09.2024	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS INDIA SOURCING THROUGH ITS PROP.	ASHISH BANSAL	8750998800	MERIDIANATTORNEYS@GMAIL.COM	27.09.2024
TOTAL							2017				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF SEPTEMBER-2024.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	942/2024	02-09-2024	SHRIRAM PISTONS AND RINGS LIMITED VS ASHOK KUMAR	AASTHA SHARMA	9718209970	AASTHA@THELEGIST.COM	28-08-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	947/2024	02-09-2024	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDR KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	27-08-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	959/2024	04-09-2024	MOHINDER KUMAR SHARMA ALIAS MOHINDER SHARMA VS BIJINDER SANGHA	SIDDHARTH AGGARWAL	9810031823	SIDHARTHAGGARWAL@GMAIL.COM	28-08-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	966/2024	05-09-2024	PUNJAB NATIONAL BANK VS SANGEETA DUA	VISHWA RANJAN KUMAR	9811136731	VISHWARANJAN71@YAHOO.COM	31-08-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	1005/2024	11-09-2024	SAKARNI PLASTER INDIA PVT LTD VS L NEHA SACHDEVA	MAYANK AGGARWAL	9312769327	VERTICALLEGAL@GMAIL.COM	06-09-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	1009/2024	12-09-2024	M/S NITIN PLASTIC VS M/S ADITYA POLYMERS	ROHIT SGOUR	8486057784	ADVROHITGOUR@GMAIL.COM	09-09-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	1010/2024	12-09-2024	SUPERTECH ENGINEERS VS VINOD SAROJ	VISHESH WADHWAN	9891551234	VWLAWCHAMBERS@GMAIL.COM	10-09-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	1029/2024	18-09-2024	STATE BANK OF INDIA VS VIJAY CHELLURI	KRISHAN KUMAR	9990577700	KRISHENKUMAR@GMAIL.COM	14-09-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	1053/2024	23-09-2024	PARVEEN KUMAR GARG VS DIMPLE DIXIT	SAMEER SIDHAR	9444446565	SAMEER SIDHAR@METROPOLITANLEGAL.IN	12-09-2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	1075/2024	28-09-2024	ASHOK MITTAL VS DHANAJAY	AMIT GARG	9350018343	ADVAMITGARG10502019@GMAIL.COM	20-09-2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	972/2024	06-09-2024	M/S FREIGHT SYSTEMS PVT LTD VS RASHMI ARORA	ARVIND KUMAR SINGH(P),	9899323731	ADVAKS@YAHOO.CO.IN	17.05.2024
			306	CS (COMM)	986/2024	09-09-2024	JOGINDER BHATIA VS BILKISH RANA	KIRTI BIRUA(P),	9810140500	ADVECATEANIL@REDIFFMAIL.COM	02.09.2024
			306	CS (COMM)	989/2024	10-09-2024	NATHI DEVJI PROP OF M/S CHOUHDHARY TRANSFORMER UDYOG VS NARESH	MANJUL SHUKLA(P)	9873901278	SHIVACEGAL@YAHOO.IN	03.09.2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			306	CS (COMM)	993/2024	10-09-2024	KAILASHPATI POLYPLAST PVT LTD VS MS RAGHAV INDUSTRIES	ABHAY RAJ VERMA(P),	989922600	SOURABH@SAYALAW.IN	02.05.2022
			306	CS (COMM)	1002/2024	11-09-2024	BANK OF INDIA VS MOHD FAIZAN KHAN (PROP M/S BLUEP), ACME	BLAY MOHAN GOSWAMI(9015893668	ADVBMG2016@GMAIL.COM	03.09.2024
			306	CS (COMM)	1030/2024	18-09-2024	PANKAJ SHARMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDR SA KUMAR SINGH(P),	9811161525	SKSINGHI16@GMAIL.COM	10.09.2024
			306	CS (COMM)	1038/2024	19-09-2024	M/S SARASWATI NEW HOUSE INDIA PVT LTD VS M/SP), KESHAB CHANDRA	NAVEEN KUMAR TRIPATHI(9810419936	NAVEENTRIPATHI3012@GMAIL.COM	07.09.2024
			306	CS (COMM)	1037/2024	19-09-2024	NEERAJ SHARMA VS VJAY KUMAR @ VJAY	MEENAKS VSHI NATH(P),	9891878260	MEENAKSHINATH85JULY@GMAIL.COM	05.04.2024
			306	CS (COMM)	1060/2024	24-09-2024	JAVED ALAM VS MOHD AKRAM	GEETA YADAV(P),	9711407649	SAIFAREEB2018@GMAIL.COM	24.08.2024
			306	CS (COMM)	1079/2024	30-09-2024	PAWAN BANSAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDR SA KUMAR SINGH(P),	9811161525	SKSINGHI16@GMAIL.COM	27.09.2024
3	SH. ILLA RAWAT DISTRICT JUDGE (COMMERCIAL COURT), DELHI	CENTRAL	303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS COMM 943/2024	02.09.2024	ADITYA CONSTRUCTION COMPANEY VS DELHI JAIL BOARD & ANR.	MS. SHIKHA GOEL	8287634805	NOT PROVIDED	07.08.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS COMM 965/2024	05.09.2024	MS. DEVENDERSH VS TATA CAPITAL FIN. SERVECE LTD	SH ASITAKR. ROY	880288820	ASITROYADVOCATE@GMAIL.COM.	26.07.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS COMM 969/2024	06.09.2024	M/S A.B.PALSH ELECTRICALS PVT. LTD VS SHAIL AKHTAR, PROP OF M/S AMAN ASSOCIAT	SH K.C. GARG	9910009297	KCGLEGAL@GMAOL.COM	29.08.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS COMM 970/2024	06.09.2024	MS. MANISHA CHOWDHARY & ORS VS SMTA KAMAL CHOWDHARY	SH. M.L. WASHISTH	9811456530	NIL	28.08.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS COMM 974/2024	07.09.2024	STATE BANK OF INDIA VS AJAY KUMAR	SH. TIRATH LAL YADAV	9643228307	ADVTRIRATH@GMAIL.COM	02.09.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS COMM 975/2024	07.09.2024	STATE BANK OF INDIA VS LAL YADAV SUNDER	SH. TIRATH LAL YADAV	96433228307	ADVTRIRATH@GMAIL.COM	02.09.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS COMM 1004/2024	11.09.2024	VIKASH KUMAR VS MAHESH	SH. RISHI PAL	9891459290	ADVOCATERISHI5@GMAIL.COM	21.05.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS COMM 1017/2024	19.09.2024	AMRIT SINGH M.C.D.	SH PALSH SATYENDR A KUMAR	9811161525	SKSINGHI16@GMAIL.COM	10.09.20024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS 1016/2024	COMM	13.09.2024	R.A.SPICES LLP VS M/S VISHNU TRADERS	SH ANUBHAV BHASIN	9917090069	NOT PROVIDED	10.09.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS 1020/2024	COMM	17.09.2024	STATE BANK OF INDIA VS MRS KAMLA	SH KRISHAN KUMAR	9990577700	KRISHANKUMAR@GMAIL.COM	03.08.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS 1040/2024	COMM	19.09.2024	STATE BANK OF INDIA VS SHRI BHAGWAN	SH KRISHAN KUMAR	9990577700	KRISHANKUMAR@GMAIL.COM	14.09.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS 1041/2024	COMM	19.09.2024	SH. PRATINAV CHADHA VS RICHA KAUSHIK	SH MAHARAJ SINGH DEDHA	9818408033	M.S.DEDHA@GMAIL.COM	17.05.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS 1039/2024	COMM	19.09.2024	NARESH BANSHAL VS RAJIV KUMAR	SH MADHAV KUMAR	9560366379	ADVMDHAVKUMAR@GMAIL.COM	12.09.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS 1047/2024	COMM	20.09.2024	KALPANA BHANDARI VS M/S ARIHANT ALUMINUM	SH AYUSH SHARMA	989909669	AYUSH@MSLAW.IN.COM	18.09.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS 1069/2024	COMM	27.09.2024	HAMDARD NATIONAL FOUNDATION INDIA & ANR VS KHATRI MEDICOSE.	SH SHIVENDRA PRATAP SINGH	995334364	SHIVENDRA@THEACMECO.COM	26.09.2024
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	FORCS 1076/2024	COMM	28.09.2024	BHANU VERMA VS MCD & ANR.	SH SATYENDRA KUMAR SINGH	7811161525	SKSINGH116@GMAIL.COM	06.09.2024
4	MS ANIL KUMAR SISODIA, JUDGE, COMMERCIAL COURT-04	CENTRAL DISTRICT	304	RECOVERY	CS (COMM)950/2024		03.09.2024	HERO INVESTCORP PRIVATE LIMITED AND ANR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	28.08.2024
			304	RECOVERY	CS (COMM)952/2024		03.09.2024	RAM CHARAN BANSAL CONSTRUCTION PVT LTD VS DELHI JAL BOARD AND ANR	SHIKHA GOEL	8287634805	SHIKHAGOEL166@GMAIL.COM	02.08.2024
			304	RECOVERY	CS (COMM)954/2024		04.09.2024	RAJ BALA AGGARWAL VS RANJEET SAINI	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	29.08.2024
			304	RECOVERY	CS (COMM)955/2024		04.09.2024	CHHOTAY SAHIB ENTERPRISES VS MAYASHEELRETAIL PVT LTD	MUKESH KUMAR	9312254443	OFFICEOFBHARADWAJ@GMAIL.COM	21.08.2024
			304	RECOVERY	CS (COMM)971/2024		06.09.2024	BLJAY KUMAR @ KISHORE KUMAR VS VIJAYSAH	MS. AARTI SAH	8757004014	AARTISAHADVOCATE@GMAIL.COM	21.01.2024
			304	RECOVERY	CS (COMM)1000/2024		11.09.2024	J.N. GUPTA & CO VS. MANGLA HOISTS LTD	ANIL KUMAR SINGH	9313579493	ADV.ANILSINGH88@GMAIL.COM	06.09.2024
			304	RECOVERY	CS (COMM)1001/2024		11.09.2024	CANARA BANK VS. DOLLI AND ANR	GUNJAN KUMAR	9313350568	GK@CGK.LEGAL.COM	09.09.2024

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			304	RECOVERY	CS (COMM) 1058/2024	24.09.2024	BHATIA ELECTRICAL TRADERS VS. VIMAL TRANSFORMER CORPORATION	SH. NIPUN GUPTA	8130189121	LAW.NIPUN@GMAIL.COM	17.09.2024
			304	RECOVERY	CS (COMM)1070/2024	27.09.2024	HAMDARD NATIONAL FOUNDATION INDIA AND ANR VS SENCARE LIFE SCIENCES PVT LTD AND	SHIVENDRA A PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	17.09.2024
			304	RECOVERY	CS (COMM)1080/2024	30.09.2024	M/S ADOR WELDING LTD VS. BANSAL WELD PVT LTD	JAHAVNI WORAH	9810183379	JAHAVNIW@GMAIL.COM	24.09.2024
5	SH. UMED SINGH GREWAL JUDGE (COMMERCIAL COURT)-05	CENTRAL DELHI	305	CIVIL	CS (COMM)/958/2024	04-09-2024	RAMDIN GUPTA PROP OF M/S NANDANI BOOK SHOP VS SH B M TIWARI PARTNERF	VIKAS MISHRA(P)	9899265218	ADEVIKASH@GMAIL.COM	21-08-2024
			305	CIVIL	CS (COMM)/957/2024	04-09-2024	SANDEEP GUPTA MUNICIPAL CORPORATION OF DELHI	SATYENDR SA KUMAR SINGH(P)	9811161525	SKSINGH116@GMAIL.COM	27-08-2024
			305	CIVIL	CS (COMM)/956/2024	04-09-2024	NARESH MANGAL MAHENDRA SHAW	RAKESH KUMAR(P)	9711771000	RAKESH.ADVOCATE I 8ÜDERNAIL.CONL	29-08-2024
			305	CIVIL	CS (COMM)/985/2024	09-09-2024	SHRI GLAN RAM VS SHRI MANISH TANEJA	MOHD AZEEM(P)	9810794902	OM PRKASHMV@VAHOO.CO.IN	29-08-2024
			305	CIVIL	CS (COMM)/984/2024	09-09-2024	HARSH CLEAN DHAN BEMISALES	KAPIL VKHER(P)	9891072729	ANILKHER@GMAIL.COM	30-08-2024 & 31-08-2024
			305	CIVIL	CS (COMM)/1011/2024	12-09-2024	PUNJAB NATIONAL BANK THROUGH MR ASHISH NARAYAN BRANCH	KARTIK ADHIKARI(P)	9210569832	CONSULTXPRT999@GMAIL.COM	23-08-2024
			305	CIVIL	CS (COMM)/1025/2024	18-09-2024	M/S SARDAR LAL AND COMPANY VS M/S SHANNON AND SHANNON	ANIL SETHI(P)	9811109342	ASETHIADVOCATE@YAHOO.COM	12-09-2024
			305	CIVIL	CS (COMM)/1050/2024	21-09-2024	ANITA MITTAL VS SANTOSH MALHAN	JAYANT GARG(P)	9899474884	AMITG.ADVOCATE@GMAIL.COM	28-08-2024
			305	CIVIL	CS (COMM)/1067/2024	26-09-2024	SUBHASH CHAND SUBASH CHAND VS RAHUL KUMAR	ANANT KUMAR HAJELAY(P)	9810134489	HAJELAYLAW ASSOCIATES@GMAIL.COM	18-09-2024
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRIL COURT CENTRAL DELHI	CENTRAL DELHI	410	CS (COMM.)	963/2024	05.09.2024	NAVEEN DHINGRA VS M/S NOORA PACKAGING INDUSTRIES	SH. SATYENDR KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	23.08.2024
			410	CS (COMM.)	973/2024	06.09.2024	M/S NEW AGE INTERNATIONAL PVT. LTD. VS. M/S GARG BROTHERS TRADING AND EXPORTS	SH. NITIN GARG	995896363	INFO@KNOWLEX.IN	27.08.2024
			410	CS (COMM.)	979/2024	09.09.2024	STATE BANK OF INDIA VS. M/S LAXMI APPAREL	ASHOK KUMAR BAHL	9810019614	BAHL.ASSOCIATES1995@GMAIL.COM	04.09.2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			410	CS (COMM.)	990/2024	10.09.2024	M/S BINDAL MARKETING CO. VS. SMT. GURMEET KAUR	SUNIL MITTAL	9810513998	SUNILMITTAL37@GMAIL.COM	20.08.2024
			410	CS (COMM.)	995/2024	10.09.2024	VINI COSMETICS PVT. LTD. VS. GUPTA COSMETICS	SH. ANIL KUMAR SAHU	9810134793	ALLIPCARE@GMAIL.COM	07.09.2024
			410	CS (COMM.)	1008/2024	12.09.2024	VANI PRAKASHAN GROUP VS. SANMATI PUBLISHERS AND DISTRIBUTORS	SH. RITWIK PARIKH	9999320409	RITWIKOFF@OUTLOOK.COM	08.08.2024
			410	CS (COMM.)	1013/2024	12.09.2024	MOHINDER MOHAN SINGH VS. ZUBIN CHOPRA	SH. ANKIT GUPTA	9999568812	ANKKIT09@YAHOO.COM	09.09.2024
			410	CS (COMM.)	1021/2024	17.09.2024	DEEPAK KUMAR VS. MUNICIPAL CORPORATION OF DELHI AND ANR.	SH. SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	10.09.2024
			410	CS (COMM.)	1045/2024	20.09.2024	HERO INVESTCORP PVT. LTD. AND ANR. VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	16.09.2024
			410	CS (COMM.)	1048/2024	21.09.2024	M/S NIWAS VS. MCD	RAMSH. GOELAVINASH KUMAR TRIVEDI	9810104312	COMMISSIONER@MCD.NIC.IN	14.08.2024 & 13.09.2024
			410	CS (COMM.)	1051/2024	21.09.2024	KANWAL KANT CHAGTI VS. YES BANK LTD.	SH. ANKIT	9999568812	ANKKIT09@YAHOO.COM	13.09.2024
			410	CS (COMM.)	1063/2024	25.09.2024	BHANU VERMA VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	06.12.2021
			410	CS (COMM.)	1066/2024	25.09.2024	M/S TISSUE INDUSTRIES VS. A.P.A. INDIA	SH. DAISSHIVENDRA A.P.A. PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	18.09.2024
			410	CS (COMM.)	1081/2024	30.09.2024	INDER MOHAN KUKREJA VS. MOHD. HASHIM	SH. RAJESH BHATIA	9811331125	RBHATIA_ADVOCATE@YAHOO.CO.IN	26.09.2024
			410	CS (COMM.)	1071	27.09.2024	UCO BANK VS. UJJAWAL SHARMA	SH. KAMLESH KUMAR TIWARI	9810019131	AD.KAMLESH TIWARI@GMAIL.COM	23.09.2024
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 888/2024	02.09.2024	IDFC FIRST BANK LTD. VS. YOGESH GUPTA	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 889/2024	02.09.2024	IDFC FIRST BANK LTD. VS. MANISH SOLANKI	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 890/2024	02.09.2024	IDFC FIRST BANK LTD. VS. RAJESH KUMAR	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA

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		302	CIVIL SUIT	OMP (COMM) 78/2024	02.09.2024	OM PRAKASH YADAV VS SBI CARD AND PAYMENT SERVICE	JAYADITA GUPTA	9719513045	NA	NA
		302	CIVIL SUIT	OMP(I) (COMM) 901/2024	03.09.2024	IDFC FIRST BANK LTD. VS SAURABH KUMAR	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	
		302	CIVIL SUIT	OMP (COMM) 79/2024	04.09.2024	LUTHRA INDUSTRIES VS M/S FLORIDA ELECTRICALS	BHARAT MALHOTRA	9810239071	BHARATMAL2@GMAIL.COM	NA
		302	CIVIL SUIT	OMP (COMM) 80/2024	05.09.2024	DELHI STATE CIVIL SUPPLIES CORP. VS SHIV SHAKTI ROADLINES	GURPREET SINGH	9868220903	GURPREETSINGH767.04@GMAIL.COM	NA
		302	CIVIL SUIT	OMP(I)COMM 966/2024	11.09.2024	IDFC FIRST BANK LTD. VS AVINASH KUMAR	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA
		302	CIVIL SUIT	OMP(I)COMM 976/2024	12.09.2024	IDFC FIRST BANK LTD. VS NASEEM AHMAD	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA
		302	CIVIL SUIT	OMP(I)COMM 993/2024	13.09.2024	IDFC FIRST BANK LTD. VS SUNNY BHOLA	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA
		302	CIVIL SUIT	OMP (COMM) 82/2024	13.09.2024	KULVINDER SINGH BOMBAY MERCANTILE COOPERATIVE BANK LTD.	AKSHAY VS BHATIA	9899098093	AKSHAY BHATIA@93.YAHOO.CO.IN	NA
		302	CIVIL SUIT	COUNTER CLAIM 43/2024	18.09.2024	GURU KIRPA FOOTWEAR VS LEAYAN GLOBAL PVT. LTD.	JAYANT KAUSHIK	9654376469	ADV.JAYANTKAUSHIK@GMAIL.COM	NA
		302	CIVIL SUIT	CS(COMM) 1024/2024	18.09.2024	MITTAL ENGINEERING WELDSAFE PVT. LTD. VS BSL ENGINEERING SERVICE PVT. LTD.	ANKIT KHURANA	9968068994		23.08.2024
		302	CIVIL SUIT	CS(COMM) 1034/2024	19.09.2024	M/S PERFECT PLASTIC VS M/S PIONEER POLYPLAST	KK SINGH	9810673660	ADVKKSSING@GMAIL.COM	07.08.2024
		302	CIVIL SUIT	OMP(I) COMM 1007/2024	19.09.2024	IDFC FIRST BANK LTD. VS VANDNA TYAGI	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA
		302	CIVIL SUIT	OMP(I) COMM 1050/2024	23.09.2024	TATA CAPITAL LTD. VS SUNIL SEHRAWAT	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NA
		302	CIVIL SUIT	OMP(I) COMM 1068/2024	25.09.2024	IDFC FIRST BANK LTD. VS NARENDRA SINGH RAJPUT	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA
		302	CIVIL SUIT	OMP(I) COMM 1069/2024	25.09.2024	IDFC FIRST BANK LTD. VS DEVENDRA RAWAL	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	NA

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		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1070/2024	25.09.2024	IDFC FIRST BANK LTD. VS SUKHLJA PRINCE RAJ	JOGINDER	9810315334	JUSJURIS@GMAIL.COM	NA
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1071/2024	25.09.2024	IDFC FIRST BANK LTD. VS SUJIT SURAJ	JOGINDER	9810315334	JUSJURIS@GMAIL.COM	NA
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1083/2024	26.09.2024	IDFC FIRST BANK LTD. VS AMANDEEP MAHENDER	JOGINDER	9810315334	JUSJURIS@GMAIL.COM	NA
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1084/2024	26.09.2024	IDFC FIRST BANK LTD. VS DAVINDER KUMAR	JOGINDER	9810315334	JUSJURIS@GMAIL.COM	NA
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1085/2024	26.09.2024	IDFC FIRST BANK LTD. VS KAMLESH RAM	JOGINDER	9810315334	JUSJURIS@GMAIL.COM	NA
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1107/2024	28.09.2024	DCB BANK LTD VS MOSIN YASEEN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NA
		COURT ROOM 302	CIVIL SUIT	CS(COMM) 1074/2024	28.09.2024	SUNDER LAL VS SUMIT KUMAR SHARMA	ROSHAN KUMAR	9990114882	QUONINTERNATIONAL@GMAIL.COM	23.09.2024
8	SH. AMIT KUMAR DISTRICT JUDGE COMMERCIAL COURT-08	CENTRAL	NIL							
9	SH. DEEPAK GARG DISTRICT JUDGE COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	OMP COMM. (I) OMP (COMM)/902/2024	(I) 03-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS), AUTHORIZED REPRESENTATIVE RAJ KUMAR VS IMAM MIYA	RAHUL KASHYAP(P)	9205511796	LEXPACIF103@GMAIL.COM	02.09.2024
		309 THIRD FLOOR EXTENTION BLOCK	OMP COMM. (I) OMP (COMM)/903/2024	(I) 03-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS), AUTHORIZED REPRESENTATIVE RAJ KUMAR VS AMIT	RAHUL KASHYAP(P)	9205511796	LEXPACIF103@GMAIL.COM	02.09.2024	
		309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	EXECUTION (COMM)/377/2024	04-09-2024	MAPLE PRESS PVT LTD VS USHA RANJA(P), JAIN	VIKRANT PACHNAND	9871138313	VIKRANT.PACHNANDA@GMAIL.COM	03.09.2024
		309 THIRD FLOOR EXTENTION BLOCK	OMP COMM. (I) OMP (COMM)/907/2024	(I) 04-09-2024	M/S B CREDITS LTD VS AMIT	DEEPAK YADAV(P),	9999980081	DEEPAKYADAV@GMAIL.COM	03.09.2024	
		309 THIRD FLOOR EXTENTION BLOCK	OMP COMM. (I) OMP (COMM)/919/2024	(I) 05-09-2024	HDFC BANK LTD VS DILIP YADAV	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	03.09.2024	
		309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	EXECUTION (COMM)/380/2024	06-09-2024	UMESH TYAGI VS MUNICIPAL CORPORATION OF DELHI	AKHIL RANA(P),	7838798382	ADV.AKHILRANA@GMAIL.COM	05.09.2024

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			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/939/2024	(I) 07-09-2024	HDFC BANK LTD VS NITIN TYAGI	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	06.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/949/2024	(I) 09-09-2024	IDFC FIRST BANK LTD VS RAHUL AWDESH	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/948/2024	(I) 09-09-2024	AXIS BANK LTD VS FARHAN ALAM	DHEERAJ(P),	9871040589/8920586266	INDOLEXLAW@GMAIL.COM	07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/960/2024	(I) 10-09-2024	IDFC FIRST BANK LTD VS ARIF KHAN	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/389/2024	10-09-2024	RAJAN INDUSTRIES VS DELHI WATCH MARKITING PVT LTD	UMESH KUMAR(P),	8527745375	ABHISHEKKHARI8888@GMAIL.COM	09.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/968/2024	(I) 11-09-2024	IDFC FIRST BANK LTD VS LAVKUSH SHYAM	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/988/2024	(I) 12-09-2024	IDFC FIRST BANK LTD VS PARVESH DABAS	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	11.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/996/2024	(I) 13-09-2024	AXIS BANK LTD VS SUNITA DEVI	DHEERAJ(P),	9871040589/8920586266	INDOLEXLAW@GMAIL.COM	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/402/2024	13-09-2024	RAJESH TRIPATHI VS MS LIMITED	SURESH CHAND JCSINGHAL(P),	9810061558	SCSINGHAL@REDIFFMAIL.COM	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1031/2024	18-09-2024	RAKESH GUPTA VS JACOB DRAWING PRIVATE LIMITED	AARAV JAPSINKAPOOR(P) WIRE,	9899426326	ARAVKAPOOR@OUTLOOK.COM	17.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/1006/2024	(I) 18-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER 5816	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/1030/2024	(I) 19-09-2024	M/S VLJAY CONSTRUCTION VS M/S KHUKHRAIN BUILDERS LR SHARMA (JV)	AMIT KUMAR(P),	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	18.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1054/2024	23-09-2024	THE JAMMU AND KASHMIR BANK LTD VS BHARAT SINGH	ROHIT SINGHA(P),		HOTSERVELE@GMAIL.COM	21.09.2024

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			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(1) OMP (COMM)/1049/2024	23-09-2024	IDFC FIRST BANK LTD VS SUKHJIA(MAHESH PAL),	JOGINDER	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			309 FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1055/2024	23-09-2024	RAJEEV MITTAL VS ARTI MALIK(P), JAISWAL	NEELAM	7303296156	NEELAM.MALIK8512@GMAIL.COM	21.09.2024
			309 FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1062/2024	24-09-2024	SH GUPTA VS M/S NAVIDH ENTERPRISES PVT LTD	JATIN SINGH HANS(P), GURMIT SINGH	9810209575		23.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(1) OMP (COMM)/1079/2024	25-09-2024	M/S IDFC FIRST BANK LIMITED VS YOGESH KATARIA	RAHUL KASHYAP(P)	9205511796	LEXPACIF103@GMAIL.COM	24.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(1) OMP (COMM)/1087/2024	26-09-2024	IDFC FIRST BANK LTD VS DEEKSHA ROAD, LINES	JOGINDER SUKHJIA(P)	9810315334	JUSJURIS@GMAIL.COM	25.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/426/2024	26-09-2024	AS TEXTILE VS M/S LAKHARA ENTERPRISES	SYED AJMAL HASAN(P),	9210470402	HASSANN176@GMAIL.COM	25.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1073/2024	28-09-2024	VARUNA VERMA MUNICIPAL CORPORATION OF DELHI	SATYENDR KUMAR SINGH(P),	9069075551	SKSINGH116@GMAIL.COM	27.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1078/2024	30-09-2024	JAIR NETWORK SERVICES PRIVATE LIMITED VS MULTIFACTOR LIMITED LIABILITY	ANKUR SINGHAL(P)	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	28.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(1) OMP (COMM)/1112/2024	30-09-2024	AXIS BANK LTD VS HITESH SHARMA	ANUPAM SINGH(P),	9654926809	ANUPAMSINGH@GMAIL.COM	28.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/384/2024	09-09-2024	TARUN CREATION VS M/S KAPOOR BROTHERS AND ORS	MANISH CHAUHAN	9811761046		07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD MISC.	DJ.MISC. DJ.545/2024	13-09-2024	PUNJAB NATIONAL BANK DEEPIKA TRIPATHI	NITIN GARG VS	9958986363	INFO@KNOWLEX.IN	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/427/2024	27-09-2024	SANT NIKKA MAL VS RAJ MALHOTRA PROPRIETOR RAJ SANITARY AND PAINTS	RAMAN MEHTA KUMAR	9811019124	ADVMEHTA@GMAIL.COM	26.09.2024
10	SH. AJAY PANDEY DISTRICT COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/964/2024	05-09-2024	STATE BANK OF INDIA VS MRS KAVITA K	KUNAL MALIK	7503444555	ADVKUNALMALIK@GMAIL.COM	01-09-2024
			307	CIVIL	CS (COMM)/991/2024	10-09-2024	BANK OF INDIA VS M/S PRINT SOLUTIONS THROUGH ITS PROPRIETOR	BLJAY XI MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	03-09-2024

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		307	CIVIL	CS (COMM)/1015/2024	13-09-2024	PANKAJ SHARMA MUNICIPAL CORPORATION OF DELHI	SATYENDR SA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	10-09-2024
		307	CIVIL	CS (COMM)/1036/2024	19-09-2024	PUMA SE DEVINDER	PRACHI GUPTA	9911703098	PRACHI.GUPTA@PAMSLEGAL.COM	17-09-2024
		307	CIVIL	CS (COMM)/1035/2024	19-09-2024	PUMA SE SACHIN SHEOKAND	PRACHI GUPTA	9911703098	PRACHI.GUPTA@PAMSLEGAL.COM	17-09-2024
		307	CIVIL	CS (COMM)/1057/2024	23-09-2024	M/S THE MAGIC TOUCH EVENTS VS POLICE THROUGH ITS DEPUTY COMMISSIONER	MANOJ KHATRI	9212010299	ADVOCATE.M.KHATRI@GMAIL.COM	19-09-2024
		307	CIVIL	CS (COMM)/905/2024	24-09-2024	VIKAS VERMA VS. MUNICIPAL CORPORATION OF DELHI	SATYENDR SA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	13-09-2024
		307	CIVIL	CS (COMM)/905/2024	26-09-2024	ASHOK MITTAL VS M/S HARI TRAVELS INDIA	AMIT GARG	9350018343	ADVAMITGAR10502019@GMAIL.COM	20-09-2024
		307	CIVIL	CS (COMM)/1072/2024	28-09-2024	VARUNA VERMA MUNICIPAL CORPORATION OF DELHI	SATYENDR SA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	20-09-2024
11	SH. SANJAY SHARMA DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL COURT ROOM 310	CS (COMM)	CS (COMM)/962/2024	04-09-2024	SYNMEDECS LAB SANATRA HEALTH CARE	SHIVENDR SA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	30.08.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/968/2024	05-09-2024	PUNJAB NATIONAL BANK JAITEK HANDLOOM THROUGH PRODUCTION	VISHWAS RANJAN KUMAR	9811136731	VISHWARANJAN71@YAHOO.COM	31.08.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/987/2024	09-09-2024	LEVI STRAUSS AND COMPANY VS ASHOKSINGH KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	04.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/981/2024	09-09-2024	LEVI STRAUSS AND COMPANY VS ASHOKSINGH KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	04.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/988/2024	09-09-2024	M/S AMEREX PVT LTD VS M/S SBHATIA INDUSTRIES AND ORS	RAJESH BHATIA G	9811331125	RBHATIA_ADVOCATE@YAHOO.CO.IN	06.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/996/2024	10-09-2024	M/S ANURATAN TEXTILES PVT LTD VS M/S SAID DESIGN INTERNATIONAL	UMRAN KHAN	9212786141	IKBURNEY24@GMAIL.COM	25.07.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/999/2024	10-09-2024	GREENLAND FINANCE AND LEASING PVT LTD VS GAURAV BHARDWAJ	GAGAN JINDAL	9871365547	ADV.GAGAN.JINDAL@GMAIL.COM	22.08.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/997/2024	10-09-2024	GREENLAND FINANCE AND LEASING PVT LTD VS MAMTA BHARDWAJ AND ORS	GAGAN JINDAL	9871365547	ADV.GAGAN.JINDAL@GMAIL.COM	22.08.2024

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		310	CS (COMM)	CS (COMM)/1007/2024	11-09-2024	M/S VSON CREATIONS PVT LTD VS M/S RAJANEESH KUMAR APPARELS PVT LTD AND ANR	ASHISH GUPTA ANEESH SHARMA	9811828628 9811828628	ANEESH197SHARMA@GMAIL.COM	23.08.2024
		310	CS (COMM)	CS (COMM)/1006/2024	11-09-2024	ATUL GARG VS M/S KUBERASOLUTIONS PVT LTD	RAHUL SHARMA	9315656701	LEGALCOMFRT@REDIFFMAIL.COM	28.08.2024
		310	CS (COMM)	CS (COMM)/1014/2024	12-09-2024	M/S MACSTAR MACHINE TOOLS PVT LTD VS M/S PIYUSH HARDWARE	OM SARANGUPTA	811669401	SARANOMGUPTA@GMAIL.COM	12.12.2023
		310	CS (COMM)	CS (COMM)/1018/2024	13-09-2024	VAISHNO WIRE PVT LTD VS GUPTA POWER INFRASTRUCTURE LTD	NEERAJ GUPTA	9811267045	INFO@JUSLAWOFFICES.COM	03.08.2024
		310	CS (COMM)	CS (COMM)/1019/2024	13-09-2024	M/S RA SPICES LLP VS M/S VMBHASIN ENTERPRISES	ANUBHAV BHASIN	9971090069	ANUBHAVBHASIN88@GMAIL.COM	06.09.2024
		310	CS (COMM)	CS (COMM)/1044/2024	19-09-2024	PRAMOD DASSANMOL KHANNA PROP OF M/S SPANIPUN INTERNATIONAL VS M/S ALPHA PVT LTD	ANMOL KAPUR	9811166800	KAPURASSOCIATES235@GMAIL.COM	02-09-2024
		310	CS (COMM)	CS (COMM)/1043/2024	19-09-2024	M/S AHUJAY BOOK COMPANY PVT LTD VS M/S BISHNUPUR PUBLIC	YOGENDRA GAUTAM	9810668042 8287177965	YOGENDRAGAUTAM.LEGAL@GMAIL.COM	02.09.2024
		310	CS (COMM)	CS (COMM)/1077/2024	28-09-2024	MERCURY FOOTWEAR PVT LTD VS ZETWERK MANUFACTURING SG PVT LTD	RAJAN MISHRA	9811733204	ADVRAJAN1995@GMAIL.COM	18.09.2024
12	SH. RAVINDER BEDI, DISTRICT JUDGE, CENTRAL COMMERCIAL COURT	401	OMP (I) COMM	897/2024	02.09.2024	IDFC BANK V/S RIHAN KAMRUDDEN	JOGINDER SUKHIIJA	9810315334	JUSJURIS@GMAIL.COM	
		401	OMP (I) COMM	899/2024	02.09.2024	IDFC BANK V/S RANJAN KUMAR	JOGINDER SUKHIIJA	9810315334	JUSJURIS@GMAIL.COM	
		401	OMP (I) COMM	898/2024	02.09.2024	HDFC BANK V/S SONU CHAUDHARY	JOGINDER SUKHIIJA	9810315334	JUSJURIS@GMAIL.COM	
		401	CS COMM	961/2024	04.09.2024	M/S SRINARAYAN MERCANTILES PVT LTD V/S MITCO MARBLE & GRANITE P. LTD	MANU MINOCHA	9810226947	ZESTLAW438@GMAIL.COM	10.04.2024
		401	OMP (I) COMM	950/2024	09.09.2024	IDFC BANK V/S ALAM KHALIL	JOGINDER SUKHIIJA	9810315334	JUSJURIS@GMAIL.COM	
		401	CS COMM	994/2024	10.09.2024	M/S PATANJALI PARIVAHAN LTD V/S M/S SPG CONSUMER PRODUCT PVT. LTD & ORS	SHYAM KUMAR	9999154100	SHYAMKUMAR@ALTINDIAL.EGAL.COM	14.08.2024
		401	MISC. DJ	533/2024	10.09.2024	HEMANT GUPTA UNION INDIA	PAYAL GUPTA		JURIS@HEMANTGUPA.IN	

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		401	OMP (I) COMM	969/2024	11.09.2024	IDFC BANK V/S RELY ALLIANCES LTD & ORS	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	
		401	OMP (I) COMM	980/2024	12.09.2024	HDFC BANK V/S ASHEESH SHARMA & ANR	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	EX COMM	996/2024	12.09.2024	M/S ADROIT TRADING NUTS P LTD V/S M/S SEWA NAND RAVINDER KUMAR & CO. & ORS	HARINDER SINGH	9717822673		
		401	OMP (I) COMM	994/2024	13.09.2024	AXIS BANK V/S DEEPALI CHAUHAN	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	
		401	OMP (I) COMM	1003/2024	18.09.2024	IDFC BANK V/S RAVINDRA GAUR	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	
		401	CS COMM	1028/2024	18.09.2024	LEVI STRAUSS & CO. V/S ASHOK KUMAR	SHRAVAN KR. BANSAL	6201970125	RISHI@UNITEDANDUNITE.COM	16.09.2024
		401	CS COMM	1026/2024	18.09.2024	VINEET JAIN V/S QUIRKY BEVERAGES PVT LTD	SANJEEV SINGH	9811129304	SANJEEV.SINGH@SINGHAASSOCIATES.COM	11.09.2024
		401	CS COMM	1049/2024	21.09.2024	RISHABH GLOBAL INDUSTRIES PVT LTD V/S SUPER MARCHE 37 TRADERS PVT LTD	KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	30.08.2024
		401	CS COMM	1022/24	17.09.2024	ATS REALTY S.M. PVT LTD V/S LAANSAARI WEALTH PVT LTD	SMANSARI	011-41802255	SMANSARI@KMN.IN	17.09.2024
		401	OMP (I) COMM	1012/2024	19.09.2024	AXIS BANK V/S NKB FARMTECHS PVT LTD	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	
		401	OMP (I) COMM	1013/2024	19.09.2024	AXIS BANK V/S JYOTI	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	
		401	OMP (I) COMM	1014/2024	19.09.2024	AXIS BANK V/S HEENA	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	
		401	OMP (I) COMM	1032/2024	20.09.202	IDFC BANK V/S DEEPAK BHARDWAJ	FIRST MAYANK V/S MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	
		401	OMP (I) COMM	1039/2024	21.09.2024	IDFC BANK V/S MAHENDER KUMAR	JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	
		401	CONTEMPT PETITION	18/2024	23.09.2024	SHYAM ARORA BOORA COSMETICS	LALMANISH V/S SINGHAL	9841529112	ADV.MANISHSINGHAL@GMAIL.COM	

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				CONTEMPT PETITION	19/2024	23.09.2024	DABUR INDIA PVT. LTD V/S ZIMALAYA DRUGS PVT. LTD				
				OMP (I) COMM	1053/2024	23.09.2024	FATA CAPITAL LTD V/S PAWAN KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
				OMP (I) COMM	1062/2024	24.09.2024	IDFC BANK BHAVYA ENTERPRISES	FIRST V/S JOGINDER SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	
				EX COMM	424/2024	25.09.2024	PAWAN CHOTLA V/S SPAC JAIN BREWS INDIA PVT LTD	VARUN	9871340160		
				OMP (I) COMM	1093/2024	27.09.2024	IDFC BANK SHYAM SUNDER	FIRST V/S RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	
				OMP (I) COMM	1094/2024	27.09.2024	AXIS BANK V/S BHIM RAJ	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	
				OMP (I) COMM	1010/2024	05.09.2024	IDFC BANK LTD V/S BHURA AVRAR	FIRST V/S RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	
				CS COMM	1032/2024	18.09.2024	M/S CAPITAL PLASTIC HOUSE V/S PIONEER POLYPLAST	K.K. SINGH	9810673660	ADVKSINGH@GMAIL.COM	07.08.2024
				CS COMM	1033/2024	18.09.2024		NAVEEN BHARDWAJ	9911551199		
				OMP (I) COMM	1106/2024	28.09.2024	DCB BANK LTD V/S KUMAR	ANISH RAMBHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
				EX COMM	400/2024	13.09.2024	SBFC FINANCE LTD BLJENDER KUMAR	DEEPANKU V/S SR SONDHI	9999925860	DEEPPANKUR@SONDHIPARTERS.COM	
				EX COMM	385/2024	10.09.2024	LEVIS STRAUSS & ORS ARUN KUMAR N.& ORS	SHRAVAN V/S KR. BANSAL	6201970125	RISHI@UNITEDANDUNITED.COM	
				CS COMM	992/2024	10.09.2024	PUNJAB NATIONAL BANK V/S IQRA SAMAR	MOHIT RAJ	8800792205	MOHITRAJAAVOCATE@GMAIL.COM	05.09.2024
13	SH. M.K. NAGPAL DISTRICT JUDGE, CENTRAL COMMERCIAL COURT			CIVIL	CS (COMM)/948/2024	02-09-2024	NADEEM KHAN VS MOHDM AHASLAN(P),	ANSHU MAHAJAN(P),	9811165656	ANSHVIKRAW(ZT)@GMAIL.COM	27-02-2023
				EXECUTION	EXECUTION (COMM)/372/2024	02-09-2024	M/S PRIME ENGINEERING CO THROUGH ITS PROPRIETOR SH GOVIND NABASAN	TEJ PRATAP(P),	8750116605	TEJPRATAP14@GMAIL.COM	----

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		402	ARBITRATION	OMP (COMM)/911/2024	05-09-2024	IDFC BANK LIMITED THROUGH AUTHORIZED REPRESENTATIVE RAJ KUMAR	FIRST RAHUL KASHYAP(P)	9205511796	LEXPACIFIC03@GMAIL.COM	----
		402	CIVIL	CS (COMM)/967/2024	05-09-2024	NEPZPACK PRIMUS	VS KUNAL YADAV(P),	8743904246	CH.AAKASH86@GMAIL.COM	30-08-2024
		402	ARBITRATION	OMP (COMM)/923/2024	05-09-2024	TATA CAPITAL LTD DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED 7311	VS ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	----
		402	CIVIL	CS (COMM)/980/2024	09-09-2024	MUKESH GOEL CORPORATION OF DELHI	VS AVINASH KUMAR TRIVEDI(P)	9871441764	AKTRIVEDI@GMAIL.COM	14-08-2024
		402	CIVIL	CS (COMM)/983/2024	09-09-2024	M/S CHAWLA TRADERS MOHAMMAD SHAHZAD	VS CHIRAG KHURANA(P),	8587876969	ADVKHURANA.CHIRAGFEU@GMAIL.COM	06-09-2024
		402	EXECUTION	EXECUTION (COMM)/390/2024	10-09-2024	MUNICIPAL CORPORATION OF DELHI VS MS ASHIMA INFRASTRUCTURE PVT LTD	VS SAHIL AERON(P),	9910007125	INDIAAERONS@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/962/2024	10-09-2024	HDFC BANK LTD ABHISHEK CHAUDHARY	VS ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	----
		402	CIVIL	CS (COMM)/998/2024	10-09-2024	M/S ARIHANT INSULATION HOUSE VS SACHIN JAIN	VS ABHISHEK JAIN(P),	9999570000	ABHISHEK@SNCOMPANY.IN	17-08-2024
		402	EXECUTION	EXECUTION (COMM)/391/2024	10-09-2024	ADARSH MODI VS SURAJ VERMA	VS MUKESH KUMAR(P),	9810682372	SHEKHAWATI@LEGAL.YAHOO.IN	----
		402	CIVIL	CS (COMM)/1003/2024	11-09-2024	AMIT TANWAR VS MUNICIPAL CORPORATION OF DELHI	VS SATYENDR KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	20-08-2024
		402	ARBITRATION	OMP (COMM)/972/2024	11-09-2024	IDFC BANK LTD DILEEP KUMAR	FIRST VS JOGINDER SUKHLJA(P)	9810315334	JUSJURIS@GMAIL.COM	----
		402	EXECUTION	EXECUTION (COMM)/394/2024	12-09-2024	PUNJAB NATIONAL BANK SADANAND INDUSTRY	VS ANSHUMAN SRIVASTAVA(P),	9900-12642	SRIANSHU83@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/981/2024	12-09-2024	IDFC BANK LTD EVRA ENERGY), INDIA PRIVATE LIMITED THROUGH ITS Director	FIRST VS JOGINDER SUKHLJA(P)	9810315334	JUSJURIS@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/999/2024	17-09-2024	AXIS BANK LTD VS JAMSIDA	VS SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/1002/2024	18-09-2024	TATA CAPITAL LTD LAKSHYA STONE CRUSHER	VS ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	----

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		402	CIVIL	CS (COMM)/1027/2024	18-09-2024	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDR A KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	27-08-2024
		402	ARBITRATION	OMP (COMM)/1028/2024	(I)19-09-2024	IDFC FIRST BANK LTD VS AMAN SINGH	JOGINDER SUKHLJA(P JEET),	9810315334	JUSJURIS@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/1029/2024	(I)19-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER	ANISH VBHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	----
		402	EXECUTION	EXECUTION (COMM)/410/2024	19-09-2024	PIYUSH GUPTA VS RAJENDER KUMAR JAIN	ARVIND KUMAR(P),	9810680082	KUMAR_ARVINDKAKU(3;YAHOO.IN	----
		402	CIVIL	CS (COMM)/1042/2024	19-09-2024	LANDSEA IMPEX LIMITED VS KUMAR AGARWAL	NEELAM MALIK(P), VS PARDIP	7303296156	----	09-09-2024
		402	ARBITRATION	OMP (COMM)/1027/2024	(I)19-09-2024	IDFC FIRST BANK LTD VS RANJEET PRASAD	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/1038/2024	(I)21-09-2024	IDFC FIRST BANK LTD VS ASHIF PAVAN	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/1036/2024	(I)21-09-2024	IDFC FIRST BANK LTD VS BABLU PHOOL	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	----
		402	CIVIL	CS (COMM)/1056/2024	23-09-2024	ANKUR AGGARWAL VS HEMANT TRADING COMPANY PVT LTD	SEEMA TIWARI(P),	9811181709	SEEMATWAR IADVOCATE@REDIFFMAIL.COM	06-09-2024
		402	ARBITRATION	OMP (COMM)/85/2024	23-09-2024	GOYAL AND GOEL STAINLESS STEELS VS SHUBHMANGALAM INDUSTRIES	NITIN MITTAL(P),	981119L76L	MITTAL78204@YAHOO.CO.IN	----
		402	ARBITRATION	OMP (COMM)/1059/2024	(I)24-09-2024	IDFC FIRST BANK LTD VS SANJAY PODDAR	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/1060/2024	(I)24-09-2024	IDFC FIRST BANK LTD VS RIYAJ AHAMAD	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	----
		402	CIVIL	CS (COMM)/1061/2024	24-09-2024	VIKAS VERMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDR A KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	13-09-2024
		402	ARBITRATION	OMP (COMM)/1058/2024	(I)24-09-2024	IDFC FIRST BANK LTD VS SHUBHAM SINGH	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	----
		402	ARBITRATION	OMP (COMM)/1077/2024	(I)25-09-2024	IDFC FIRST BANK LTD VS ANIL JHA	JOGINDER SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	----

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			402	ARBITRATION	OMP (COMM)/1078/2024	25-09-2024	IDFC BANK LTD VS NIKHIL PANWAR	JOGINDER SUKHLJA(P)	9810315334	JUSJURIS@GMAIL.COM	----
			402	ARBITRATION	OMP (COMM)/1086/2024	26-09-2024	IDFC BANK LTD VS GAURAV SHARMA	JOGINDER SUKHLJA(P)	9810315334	JUSJURIS@GMAIL.COM	----
			402	ARBITRATION	OMP (COMM)/1090/2024	26-09-2024	M/S IDFC BANK LIMITED VS MANEESH KUMAR	RAHUL KASHYAP	9205511796	LEXPACIFICO3@GMAIL.COM	----
			402	ARBITRATION	OMP (COMM)/1111/2024	28-09-2024	AXIS BANK LTD VS AMIT SHARMA	ANUPAM SINGH(P)	9654926809	ANUOARNISINGH@GMAIL.COM	----
			402	ARBITRATION	OMP (COMM)/1109/2024	28-09-2024	DCB BANK LTD VS MANSOOR AHMAD	DANISH BHOLA(P)	9811452022	ANSHBHOLA17@YAHOO.COM	----
			402	ARBITRATION	OMP (COMM)/1108/2024	28-09-2024	DCB BANK LTD VS RAJAT SHUKLA	DANISH BHOLA(P)	9811452022	ANSHBHOLA17@YAHOO.COM	----
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		COMMERCIAL	CS (COMM)/756/2024	02-09-2024	SARAOGI SUPER SALES PVT LTD VS NITIN KUMAR ANKIT M/S SAKHI SAHELI	VARUN BEDI(P)	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	30-08-2024
				COMMERCIAL	CS (COMM)/771/2024	06-09-2024	S HARPAL SINGH SURJ AND ANR VS JASPAL SINGH	SUMIT VIRMANI(P)	9873245548	VIRMANILAWCO@GMAIL.COM	05-09-2024
				COMMERCIAL	CS (COMM)/773/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS VJAY KAPOOR (PROPRIETOR OF AQUALITE INDUSTRIES PRIVATE LIMITED)	ARCHIT SINGHAL(P)	9599043045	LEGAL(A>SIGNAL@GMAIL.COM)	05-09-2024
				COMMERCIAL	CS (COMM)/774/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS POOJA BHATIA (PROPRIETOR OF AQUALITE INDUSTRIES PRIVATE LIMITED)	ARCHIT SINGHAL(P)	9599043045	LEGAL(A>SIGNAL@GMAIL.COM)	04-09-2024
				COMMERCIAL	CS (COMM)/776/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS SHAMIM AHMAD (PROPRIETOR OF AQUALITE INDUSTRIES PRIVATE LIMITED)	ARCHIT SINGHAL(P)	9599043045	LEGAL(A>SIGNAL@GMAIL.COM)	04-09-2024
				COMMERCIAL	CS (COMM)/775/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED (THROUGH ITS AR NITIN SHARMA) VS	ARCHIT SINGHAL(P)	9599043045	LEGAL(A>SIGNAL@GMAIL.COM)	05-09-2024
				COMMERCIAL	CS (COMM)/777/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS MOZO INTERNATIONAL TRADING CO.	ARCHIT SINGHAL(P)	9599043045	LEGAL(A>SIGNAL@GMAIL.COM)	05-09-2024
				COMMERCIAL	CS (COMM)/778/2024	07-09-2024	ARJUN CONTINENTAL PVT LTD VS SYNERGY RETAILERS PVT LTD	PUNEET JAISWAL(P)	9953860121	ADVUKNALTHAKUR03@GMAIL.COM	21-08-2024
				COMMERCIAL	CS (COMM)/779/2024	07-09-2024	SONIKA AHUJA VS ENTERPRISES AND OTHERS	JITENDER SINGH LAMBA(P)	9891939468	LAMBA.JITENDERADVOCATE@GMAIL.COM	07-09-2024

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COMMERCIAL	CS (COMM)/782/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD RAYMOND SHOE CO	MR PRABHAKAR VSR(P),	9718167410	PRABHAKARAVOCATE@GMAIL.COM	02-09-2024
			COMMERCIAL	CS (COMM)/783/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD MODERN SHOE INDUSTRIES	MR PRABHAKAR VSR(P),	9718167410	PRABHAKARAVOCATE@GMAIL.COM	02-09-2024
			COMMERCIAL	CS (COMM)/784/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD VS LUCKYR BOOT HOUSE	MR PRABHAKAR VSR(P),	9718167410	PRABHAKARAVOCATE@GMAIL.COM	30-08-2024
			COMMERCIAL	CS (COMM)/785/2024	09-09-2024	RAJENDER YADAV BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	AJAY VSKUMAR YADAV(P),	7503611919	ADVAJAYYADV20@GMAIL.COM	NOT FILED
			COMMERCIAL	CS (COMM)/786/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS SAHIRHUSSAIN SAMSUDEEN PROPRIETOR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	07-09-2024
			COMMERCIAL	CS (COMM)/787/2024	10-09-2024	M/S OMONS MARKETING PVT LTD VS M/S GEE GEE DISTILLERY PVT LTD AND ORS	SACHIN MALIK(P),	9811962836	NOT MENTIONED	05-08-2024
			COMMERCIAL	CS (COMM)/791/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS RAJESH ARORA PROPRIETOR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	06-09-2024
			COMMERCIAL	CS (COMM)/789/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS TAUFIK AHAMAD PROPRIETOR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	07-09-2024
			COMMERCIAL	CS (COMM)/788/2024	10-09-2024	M/S AK MEHTA AND COMPANY THROUGH ITS PARTNER SHAK MEHTA VS MOHD MOBIN AND ORS	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASSHARMA1@PGMAIL.COM	09-09-2024
			COMMERCIAL	CS (COMM)/790/2024	10-09-2024	PLASTOCRAFT SANITARY INDIA PVT LTD VS SSA PROJECTS PRIVATE LIMITED	KAPIL KHER(P),	9891072729	ANILKHER@GMAIL.COM	05-09-2024
			COMMERCIAL	CS (COMM)/792/2024	11-09-2024	M/S AXISRAM COMMUNICATIONS VS MADAN SINGH LAL PROP OF NEW DURGA TRAVELS AND ORS	RAM KISHOR SINGH(P),	8826718942	ADVOCATENIRAJ@GMAIL.COM	03-05-2024
			COMMERCIAL	CS (COMM)/794/2024	11-09-2024	RADIANCE ENTERPRISE VS XIMI VOGUE TRADING LLP	AAKASH SEHRAWAT(P),	8700565217	KARTIKDABAS17@GMAIL.COM	27-08-2024
			COMMERCIAL	CS (COMM)/795/2024	11-09-2024	M/S SAI NATH PACKERS THROUGH ITS PROP PARDEEP MALHOTRA VS M/S GF ELECTRONICS	AKSHAT SHARMA(P),	7678379427	AKSHAT@CHAMBERSOFAJESHSHARMA.COM	06-10-2023
			COMMERCIAL	CS (COMM)/793/2024	11-09-2024	M/S AXISRAM COMMUNICATIONS VS MOHAN LAL AND ORS	PRAKASH AHIRWAL(MRP),	8826718942	ADVOCATENIRAJ@GMAIL.COM	03-05-2024
			COMMERCIAL	CS (COMM)/797/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS DEEPAK KUMAR PROPRIETOR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	11-09-2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/798/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS MANOJ RUSHI MENDHE	ARCHIT SINGHAL(P)	9599043045	LEGAL@SIGMALEGAL.IN	11-09-2024
				COMMERCIAL	CS (COMM)/799/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS BHAGRAJ HEERARAMJI GHODIPALAV	ARCHIT SINGHAL(P)	9599043045	LEGAL@SIGMALEGAL.IN	11-09-2024
				COMMERCIAL	CS (COMM)/800/2024	13-09-2024	SHEETAL HANDA ANR VS AMIT ARORA	DEV PRAKASH PACHAURI(P)	9810570525	MALAYA_CHAND@YAHOO.COM	23-08-2024
				COMMERCIAL	CS (COMM)/802/2024	17-09-2024	M/S PLASTICS LTD VS M/S SWG INDUSTRIES LIRNITED	SBLANAND PVTBAJPAI(P)	9990388195	LAWLEGAL2020@YAHOO.COM	12-09-2024
				COMMERCIAL	CS (COMM)/801/2024	17-09-2024	PARVEEN MAHAJAN PROP (M/S MAHAJAN), COST IRON AND STEEL TRADERS VS M/S ISHA	GAURAV MAHAJAN(P)	9811688721	GAURAVMAHAJAN23@YAHOO.CO.IN	12-09-2024
				COMMERCIAL	CS (COMM)/803/2024	17-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS ROHIT KUMAR SINGH	ARCHIT SINGHAL(P)	9599043045	LEGAL@SIGMALEGAL.IN	05-09-2024
				COMMERCIAL	CS (COMM)/806/2024	18-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS SHAIKH TOFIK RAFIK	ARCHIT SINGHAL(P)	9599043045	LEGAL@SIGMALEGAL.IN	13-09-2024
				COMMERCIAL	CS (COMM)/807/2024	18-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS SACHIN ARORA (PROPRIETOR OF M/S SACHIN ARORA)	ARCHIT SINGHAL(P)	9599043045	LEGAL@SIGMALEGAL.IN	13-09-2024
				COMMERCIAL	CS (COMM)/808/2024	18-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS HEERALAL DAIIYA	ARCHIT SINGHAL(P)	9599043045	LEGAL@SIGMALEGAL.IN	13-09-2024
				COMMERCIAL	CS (COMM)/810/2024	18-09-2024	STATE BANK OF INDIA VS HEERA LAL	SUNIL VSEHRAWAT (P),	9999330725	DELHILAWYERS76@YAHOO.COM	31-07-2024
				COMMERCIAL	CS (COMM)/811/2024	18-09-2024	SARASWATI DEVI PROP OF M/S POLYMERS (INDIA) VS M/S ANEXA HOME	SANJEEV(P) BK	9868005927	INFO@KNOWLEX.IN	11-09-2024
				COMMERCIAL	CS (COMM)/812/2024	18-09-2024	SHAKTI ENTERPRISES THROUGH ITS PROPRIETOR RACHNA MALIK VS HIREN	JATIN DHAWAN(P)	9810481016	MAIL@THELEGIST.COM	16-09-2024
				COMMERCIAL	CS (COMM)/813/2024	18-09-2024	HERO MOTOCORP LIMITED VS OWNER/ PROPRIETOR SHIVA	AASTHA SHARMA(P)	9810299918	JATIN@ADVOCAREPARTNERS.IN	04-09-2024
				COMMERCIAL	CS (COMM)/829/2024	23-09-2024	M/S JAIN STEEL TRADERS THROUGH ITS PARTNER VIJAY JAIN VS SURENDER	VIPIN DILAWARI(P)	9312203957	VIPINDILAWARIS3@GMAIL.COM	29-07-2024
				COMMERCIAL	CS (COMM)/834/2024	25-09-2024	CANARA BANK VS PRATEEK KUMRA PROP (M/S KAINAAT GOURMET FOODS	CHITRA MALHOTR (P),	9212888057	NOT MENTIONED	03-09-2024

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15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		EXECUTION	EXECUTION (COMM)/233/2024	03-09-2024	M/S MONDOTTICA INDIA PVT LTD(P), VS DHARMESH SETH	PRAMOD TRIPATHI(92131171139	PARMODKUMARTRIPATHI76@GAMIL.COM	NIL
				COMMERCIAL	OMP (COMM)/218/2024	04-09-2024	SHRIRAM FINANCE LTD VS SANJEEV KUMAR 6035	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				COMMERCIAL	CS (COMM)/769/2024	06-09-2024	SARAOGI SUPER SALES PVT LTD VS UDAY KUMAR	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	30-08-2024
				MISC	MISC DJ/566/2024	07-09-2024	KRISHAN THUKRAL SURESH SHARMA	LALAMBER VS JAIN(P),	9999945297	NOT MENTIOND	NIL
				EXECUTION	EXECUTION (COMM)/257/2024	19-09-2024	M/S ACME PRINT O THROUGH AR VS M/S MR PAPERS THROUGH SOLE PROPRIETOR	NITIN GOEL(P),	9958617492	ADVNITIN@HOTMAIL.COM	NIL
				COMMERCIAL	CS (COMM)/819/2024	20-09-2024	MS KHANDELWAL GROUP PVT LTD THROUGH ITS, AR DHARMENDER KUMAR VS M/S	RAKESH KUMAR SHUKLA(P)	9899454835	RKS108@GMAIL.COM	17-09-2024
				COMMERCIAL	CS (COMM)/820/2024	20-09-2024	SURINDER KAUR VS RAJNI GULATI	SIDDHANT JAIN(P),	9599011955	INFO.JAINLAWCHAMBERS@GMAIL.COM	18-07-2027
				EXECUTION	EXECUTION (COMM)/260/2024	21-09-2024	M/S CONCORD INDUSTRIES THROUGH AR, AND PARTNER SUSHIL KUMAR GUPTA VS SHREYA	SATISH PRAKASH(P)	7042198312	INFOCENTURYLAWFIRM.IN	NIL
				COMMERCIAL	CS (COMM)/830/2024	23-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS GANESH JAGADEESHA (PROPRIETOR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALTFITAL.IN	20-9-2024
				COMMERCIAL	CS (COMM)/836/2024	25-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS VIKRAM SINGH (PROPRIETOR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	23-09-2024
	COMMERCIAL	CS (COMM)/846/2024	28-09-2024	PRECIOUS ELECTRO CHEM PRIVATE LIMITED VS RAJESH JALOTA	SHREYA NARAYAN(P),	7838418306	NARAYANSHREYA@HOTMAIL.COM	24-09-2024			
	EXECUTION	EXECUTION (COMM)/267/2024	28-09-2024	BITZER INDIA PRIVATE LIMITED VS RITESH ANANDPROPRIETOR OF M/S	VINOD KUMAR(P),	NOT MENTIONED	NOT MENTIONED	NIL			
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		EXECUTION	EXECUTION (COMM)/233/2024	03-09-2024	M/S MONDOTTICA INDIA PVT LTD(P), VS DHARMESH SETH	PRAMOD TRIPATHI(92131171139	PARMODKUMARTRIPATHI76@GAMIL.COM	NIL
				COMMERCIAL	OMP (COMM)/218/2024	04-09-2024	SHRIRAM FINANCE LTD VS SANJEEV KUMAR 6035	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				COMMERCIAL	CS (COMM)/769/2024	06-09-2024	SARAOGI SUPER SALES PVT LTD VS UDAY KUMAR	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	30-08-2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				MISC	MISC DJ/566/2024	07-09-2024	KRISHAN LALAMBER THUKRAL VS SURESH SHARMA		9999945297	NOT MENTIONED	NIL
				EXECUTION	EXECUTION (COMM)/257/2024	19-09-2024	M/S ACME PRINT O PAC THROUGH AR VS M/S MRA PAPERS THROUGH SOLE PROPRIETOR	NITIN GOEL(P),	9958617492	ADVNTITIN@HOTMAIL.COM	NIL
				COMMERCIAL	CS (COMM)/819/2024	20-09-2024	MS KHANDELWAL GROUP PVT LTD THROUGH ITS AR DHARMENDER KUMAR VS M/S	RAKESH KUMAR SHUKLA(P)	9899454835	RKS108@GMAIL.COM	17-09-2024
				COMMERCIAL	CS (COMM)/820/2024	20-09-2024	SURINDER KAUR VS RAJNUL GULATI	SIDDHANT JAIN(P),	9599011955	INFO.JAINLAWCHAMBERS@GMAIL.COM	18-07-2027
				EXECUTION	EXECUTION (COMM)/260/2024	21-09-2024	M/S CONCORD INDUSTRIES THROUGH AR AND PARTNER SUSHIL KUMAR GUPTA VS SUSHIL GUPTA	SATISH PRAKASH(P)	7042198312	INFOCENTURYLAWFIRM.IN	NIL
				COMMERCIAL	CS (COMM)/830/2024	23-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS GANESH JAGADEESHA (PROPRIETOR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALTFITLAL.IN	20-9-2024
				COMMERCIAL	CS (COMM)/836/2024	25-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS VIKRAM SINGH (PROPRIETOR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	23-09-2024
				COMMERCIAL	CS (COMM)/846/2024	28-09-2024	PRECIOUS ELECTRO CHEM PRIVATE LIMITED VS RAJESH JALOTA	SHREYA NARAYAN(P),	7838418306	NARAYANSHREYA@HOTMAIL.COM	24-09-2024
				EXECUTION	EXECUTION (COMM)/267/2024	28-09-2024	BITZER INDIA PRIVATE LIMITED VS RITESH ANANDPROPRIETOR OF M/S	VINOD KUMAR(P),	NOT MENTIONED	NOT MENTIONED	NIL
17	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/752/2024	02-09-2024	STATE BANK OF INDIA VS ANKUR JANGID	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAYADVOCATE@GMAIL.COM	31-08-2024
				OMP (COMM)	OMP (COMM)/212/2024	02-09-2024	SHRIRAM FINANCE LTD VS RAJ KUMAR	MANOJ KUMAR	9811133644	MANOJKADVA@GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/760/2024	04-09-2024	SARAOGI SUPER SALES PVT LTD VS SUDHIR KUMAR	VARUNI BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	30-08-2024
				OMP (COMM)	OMP (COMM)/12/2024	05-09-2024	SANJEEV KUMAR MISHRA INDIAN SCHOOL FINANCE COMPANY LTD	JAWAHAR LAL	9312664652	ADVJLAL61@GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/767/2024	06-09-2024	INFUREKA TECHNOLOGIES PVT LTD VS NIKUNJ SOFTWARE TECHNOLOGIES PVT LTD	PARTH PARTAP SINGH MAVAI	8818808885	MAVAI.PARTH365@GMAIL.COM	29-08-2024
				CS (COMM)	CS (COMM)/768/2024	06-09-2024	DNS DISTRIBUTION PVT LTD VS AMARJIT SINGH				

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			CS (COMM)	CS (COMM)/827/2024	23-09-2024	M/S JAIN STEEL TRADERS VS ANIL KUMAR SACHDEVA				
			CS (COMM)	OMP (COMM.)/246/2024	24-09-2024	SHRIRAM FINANCE LTD VS MOHIT KUMAR				
			CS (COMM)	CS (COMM)/768/2024	06-09-2024	DNS DISTRIBUTION PVT LTD VS AMARJIT SINGH	HEMANT SHARMA	9999737322	HEMANT.SHARMA405@GMAIL.COM	29-08-2024
			CS (COMM)	CS (COMM)/827/2024	23-09-2024	M/S JAIN STEEL TRADERS VS ANIL KUMAR SACHDEVA	VIPIN DILAWARI	0.9312203957	VIPINDILWAR183@GMAIL.COM	29-09-2024
			OMP (COMM)	OMP (COMM)/246/2024	24-09-2024	SHRIRAM FINANCE LTD VS MOHIT KUMAR	MANOJ KUMAR	9811133644	MANOJKADV@GMAIL.COM	NIL
			CS (COMM)	CS (COMM)/837/2024	26-09-2024	SARAOGI SUPER SALES PVT. LTD VS SANTOSH SHAHA	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	20-09-2024
			CS (COMM)	CS (COMM)/844/2024	28-09-2024	UNION BANK OF INDIA VS DINESH KUMAR	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	23-09-2024
			CS (COMM)	CS (COMM)/845/2024	28-09-2024	UNION BANK OF INDIA VS DHARM RAJ	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	23-09-2024
			CS (COMM)	CS (COMM)/849/2024	30-09-2024	AQUALITE INDUSTRIES PVT LTD VS THABASSUM SADQA	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	27-09-2024
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)/757/2024	757/2024	03-09-2024	BRIJ INDUSTRIES VS SHREE RADHA GOVIND ELECTRICALS	VIKAS BHATIA	9999440419	VIKASBHATIA280@GMAIL.COM	28-08-2024
			CS (COMM)/763/2024	763/2024	04-09-2024	ESSEN MEDICARE LLP VS NEW HAIR PALACE PRIVATE LIMITED	KETAN MADAN	9873140021	KETANMADAN@GMAIL.COM	02-09-2024
			CS (COMM)/764/2024	764/2024	05-09-2024	M/S GURUJI SWEETS VS SHIBHUTANI GOPAL KRISHAN KHANNA	ANKIT BHUTANI	9953474180	ADVANKITBHUTANI@GMAIL.COM	04-05-2024
			CS (COMM)/778/2024	778/2024	07-09-2024	ARJUN CONTINENTAL PVT LTD VS SYNERGY RETAILERS PVT LTD	KUNAL MANAV	9953860121	ADVKUNALTHAKUR03@GMAIL.COM	21-08-2024
			CS (COMM)/814/2024	814/2024	19-09-2024	BAG PALACE PVT LTD VS CKAARI PCKAGING PVT LTD	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	16-09-2024
			CS (COMM)/815/2024	815/2024	19-09-2024	PATANJALI FOODS LIMITED VS STC FOODS	S.K. BANSAL	6201970125	RISHI@UNITEDDANDUNITED.COM	11-09-2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/825/2024	825/2024	21-09-2024	HEMANT KUMAR HITESH VISHWASRAO BAGAL	ABHINAV VS GARG	8586035698	ADVARG.ABHINAV@GMAIL.COM	18-09-2024
				CS (COMM)/826/2024	826/2024	23-09-2024	CANARA BANK VS PRAVEEN GARG	SHUBHAM KUMAR JHA	9810840045	SKJJHAASSOCIATES@YAHOO.COM	11-09-2024
				CS (COMM)/848/2024	848/2024	30-09-2024	M/S SUPERBHAT TEXTURES PRIVATE LIMITED VS M/S SEGASTAR FACT	RAJIV THUKRAL	9999151151	THUKRAANDTHUKRAL@GMAIL.COM	18-09-2024
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/753/2024	02-09-2024	SARAOGI SUPER SALES PVT LTD VS RUPA LAKKAR	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	30-08-2024
				OMP (COMM.)	OMP (COMM.)/11/2024	03-09-2024	PUNEET GUPTA VS ICICI SECURITIES LIMITED	PRAVEEN VS AGGARWAL	9818085900	AGGARWAL86PRAVEEN@GMAIL.COM	31-08-2024
				CS (COMM)	CS (COMM)/758/2024	03-09-2024	KRC INDUSTRIES VS DISHA TECNOLOGIES AND ANOTHERS	TANUSHA VS MISHRA	9354280071	TANUSHA.RAJMISHRA123@GMAIL.COM	31-08-2024
				CS (COMM)	CS (COMM)/759/2024	03-09-2024	DR. PRADYUMN KUMAR LNDUE PREFEB PVT LTD AND ANR.	ROHIT VS GUPTA	9855650460	ROHIT.GUPTA068@GMAIL.COM	31-08-2024
				CS (COMM)	CS (COMM)/761/2024	04-09-2024	RAMAN GANDHI SUCHI NIGAM	GIRISH VS GAUR	9811109763	GIRISHGAURADV@YAHOO.COM	30-08-2024
				CS (COMM)	CS (COMM)/762/2024	04-09-2024	ALTECH EQUIPMENTS PVT LTD VS BHAGWATI FAB ENGINEERS PVT LTD	JASPREET SINGH	9899641617	JASPREET.LAW@GMAIL.COM	02-09-2024
				OMP (COMM.)	(I) OMP (COMM.)/220/2024	(I) 04-09-2024	HDFC BANK LIMITED SANJEEV KUMAR	MANOJ VS KUMAR	9811133644	NOT GIVEN	30-08-2024
				OMP (COMM.)	(I) OMP (COMM.)/221/2024	(I) 05-09-2024	HDFC BANK LIMITED YUGL KISHOR	MANISH VS SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-08-2024
				OMP (COMM.)	(I) OMP (COMM.)/222/2024	(I) 05-09-2024	HDFC BANK LIMITED YOGESH KUMAR	MANISH VS SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-08-2024
				OMP (COMM.)	(I) OMP (COMM.)/223/2024	(I) 05-09-2024	HDFC BANK LIMITED VIPIN BANSAL	MANISH VS SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	24-08-2024
				OMP (COMM.)	(I) OMP (COMM.)/224/2024	(I) 05-09-2024	HDFC BANK LIMITED RAJEEV KAMAL AGGARWAL	MANISH VS SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (COMM.)	(I) OMP (COMM.)/225/2024	(I) 05-09-2024	HDFC BANK LIMITED SUMAN KUMAR VERMA	MANISH VS SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			OMP (COMM.)	(I) OMP (COMM.)/226/2024	(I) 05-09-2024	HDFC BANK LIMITED VS SHIKHAR VERMA	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			OMP (COMM.)	(I) OMP (COMM.)/227/2024	(I) 05-09-2024	HDFC BANK LIMITED VS CHANDER VEER	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			OMP (COMM.)	(I) OMP (COMM.)/228/2024	(I) 05-09-2024	HDFC BANK LIMITED VS AMIT KUMAR	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			OMP (COMM.)	(I) OMP (COMM.)/229/2024	(I) 05-09-2024	HDFC BANK LIMITED VS KABIR KOHLI	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			OMP (COMM.)	(I) OMP (COMM.)/230/2024	(I) 05-09-2024	HDFC BANK LIMITED VS HARSHIT BHARDWAJ	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			OMP (COMM.)	(I) OMP (COMM.)/231/2024	(I) 05-09-2024	HDFC BANK LIMITED VS ANIL KUMAR PANDEY	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			OMP (COMM.)	(I) OMP (COMM.)/232/2024	(I) 05-09-2024	HDFC BANK LIMITED VS KHALID AAS MOHAMMAD	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			OMP (COMM.)	(I) OMP (COMM.)/233/2024	(I) 05-09-2024	HDFC BANK LIMITED VS NITISH KUMAR	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			OMP (COMM.)	(I) OMP (COMM.)/234/2024	(I) 05-09-2024	HDFC BANK LIMITED VS SATISH ANAND	MANISH VSSHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
			EXECUTION (COMM.)	EXECUTION (COMM.)/237/2024	05-09-2024	MS RAJ READY CONCRETE WORKS PVT LTD VS SRI BHAGWAN				
			CS (COMM)	CS (COMM)/765/2024	06-09-2024	VINOD VERMA VS AVAJAIN MERCHANDISING SOLUTIONS PRIVATE LIMITED	ANURAG AVAJAIN	9560097052	GEMINIPRADDEE@YAHOO.COM	05-09-2024
			CS (COMM)	CS (COMM)/766/2024	06-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS SHEKHAR KUMAR GUPTA/PROPRI	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	06-09-2024
			CS (COMM)	CS (COMM)/770/2024	06-09-2024	STATE BANK OF INDIA VS JASPREET SINGH	SUNIL VSSHEHWAT	9212190624	DELHILAWYERS76@YAHOO.CO.IN	01-08-2024
			EXECUTION (COMM.)	EXECUTION (COMM.)/241/2024	07-09-2024	M/S SIRCA PAINTS LIMITED VS ANSAAR TRADERS				
			CS (COMM)	CS (COMM)/780/2024	07-09-2024	BANK OF MAHARASTRA VS SUSHIL SINGH	BLJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	24-08-2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				EXECUTION (COMM.)	EXECUTION (COMM.)/242/2024	09-09-2024	PUNJAB NATIONAL BANK VS CHAWLA BOOK DEPOT				
				MISC DJ	MISC DJ/567/2024	09-09-2024	PINTU VS NEHA BUS SERVICES PVT LTD	CHIRAG SALAGH	9911441100	ALAGHS409@GMAIL.COM	09-09-2024
				CS (COMM)	CS (COMM)/781/2024	09-09-2024	ZORIN INTERIORS PVT LTD. VS SPRAY TECHNICS	ABHISHEK SINGH	9810565403	KARUNESHANDON@GMAIL.COM	01-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/244/2024	12-09-2024	KUMAR SUSHANT VS SANTOSH KUMAR				
				EXECUTION (COMM.)	EXECUTION (COMM.)/245/2024	12-09-2024	M/S AQUALITE INDUSTRIES PVT LTD VS RAVI CHANDRA GIRI (PROPRIETOR OF M/S AQUALITE INDUSTRIES)				
				MISC DJ	MISC DJ/578/2024	12-09-2024	SH YASHPAL BHOLA AVON STORAGE PVT LTD VS GURMIT SINGH HANS	GURMIT SINGH HANS	9560345572	NOT GIVEN	10-08-2024
				CS (COMM)	CS (COMM)/796/2024	12-09-2024	MS BONGCHIE INDIA PVT. LTD. AND ANR. VS HITESH	KARTIK WADHWA	9871714741	AJAYTOMAR850@GMAIL.COM	28-05-2024
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	707/2024	02.09.2024	RAPIPAY FINTECH LTD. VS PUNJAB NATIONAL BANK AND ORS.	AKHIL SACHAR AND SUNANDA	9891105069	SACHAR.AKHIL@GMAIL.COM	23.08.2024
			1	OMP(COMM)	186/2024	04.09.2024	ZOMATO LIMITED VS M/S ADITYA RAI AND COMPANY	TUSHAR JOHN	9871109205	TUSHAR@OPTIMUSLEGAL.IN,	05.08.2024
			1	CS(COMM)	722/2024	06.09.24	HERO INVESCOP PVT. LTD. VS OWNER PROPRIETOR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	04.09.2024
			1	CS(COMM)	723/2024	06.09.24	STATE BANK OF INDIA VS BABITA DASS	NIRMAL MISHRA	9311131978	NOT AVAILABLE	29.07.2024
			1	CS(COMM)	725/2024	06.09.2024	STAE BNAK OF INDI VS. ASHOK KUMAR	NIRMAL MISHRA	9311131978	NOT AVAILABLE	09.08.2024
			1	OMP(COMM)	192/2024	06.09.2024	UNION INDIA ASHUTOSH BUILDERS CONTRACTORS AND ENGINEERS	DEKTA VS.DHAMA	9868224037	NOT AVAILABLE	23.08.2024
			1	OMP(COMM)	197/2024	07.09.24	GETZER INDIA PRIVATE LIMITED VS MR. KULDEEP	SH. ANAND P. AKUT. MIHIR V. PETHE	9910996059, 8055013915	MIHIR@ADVAKUT.COM, SAKSHIBHAYANAADVOCATE@GMAIL.COM	25.07.2024
			1	OMP(COMM)	198/2024	09.09.24	POWER EMPOWER SKILL LTD. VS. NATIONAL SKILL DEVELOPMENT	TOVLAJAY KUMAR SHUKLA	9810120927	NOT AVAILABLE	20.06.2024

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			CS(COMM)	735/2024	10.09.2024	HIREN PATEL VS. SPICEJET LTD.	ANKAN SURI	9999722788, 9999267224	NOT AVAILABLE	02.08.2024
			CS(COMM)	736/2024	10.09.2024	UCO BANK VS. NUPUR SONI	SHIKHAR KUMAR	9818038100	SHIKHARKUMAR73@GMAIL.COM	27.08.2024
			CS(COMM)	742/2024	11.09.2024	HERO INVESTCORP VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	09.09.2024
			CS(COMM)	745/2024	12.09.2024	RACHNA METAL INDUSTRIES PVT. LTD. VS. SH. DIVYANSHU KHANNA	HELPING HAND LAW FIRMS	9810372045	HELPINGHANDSLAWFIRM@GMAIL.COM	16.08.2024
			CS(COMM)	749/2024	13.09.2024	M/S SARAS INDUSTRIES VS. M/A MAHAVIR INDUSTRIES AND ANR.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	10.09.2024
			CS(COMM)	754/2024	17.09.2024	SHRI HARBANS LAL VS. FRONTLINE BUSINESS SOLUTION PVT. LTD.	VIKAS CHABRA	9212416114	CHHABRAVIKAS440@GMAIL.COM	03.09.2024
			CS(COMM)	759/2024	18.09.2024	DEUTSCHE BANK M/S NUTRICURE INDIA PRIVATE LTD.	SURI AND COMPANY	011-43434600/9971357074	LITIGATION@SURICO.IN	07.09.2024
			CS(COMM)	760/2024	18.09.2024	PARAS POLYMERS PVT. LTD. VS. M/S. KAYS ENTERPRISES	RAM SHANKAR ASSOCIATE	9811214465	RAMASHANKAR15@YAHOO.COM	03.06.2024
			CS(COMM)	779/2024	20.09.2024	DEUTSCHE BANK AG VS. MR. CHINTAN NAITHANI,	SURI AND COMPANY	9971357074	LITIGATION@SURICO.IN	09.09.2024
			CS(COMM)	778/2024	20.09.2024	DEUTSCHE BANK AG VS. MR. GAURAV KUMAR	SURI AND COMPANY	9971357074	LITIGATION@SURICO.IN	09.09.2024
			CS(COMM)	777/2024	20.09.2024	STATE BANK OF INDIA RAKESH KUMAR SAROJ	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	29.06.2024
			CS(COMM)	775/2024	20.09.2024	STATE BANK OF INDIA VS. BHARAT SINGH	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	08.04.2024
			CS(COMM)	774/2024	20.09.2024	STATE BANK OF INDIA RAKESH KUMAR PARIDA	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	13.06.2024
			CS(COMM)	773/2024	20.09.2024	SAVDO TECHNOLOGIES PVT. LTD. VS. GLAMYO TECHNOLOGIES PVT. LTD.	RAI VIKRAM NATH	9818121216	VIKRAM@ARETHALEGAL.COM	10.09.2024
			CS(COMM)	772/2024	20.09.2024	B. L. AGRO INDUSTRIES LIMITED SHASHI BHUSHAN PANDEY	RAJESH SHARMA	9312400662	THECALTRAD@GMAIL.COM	18.09.2024

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				CS(COMM)	782/2024	21.09.2024	CARGOMASTER S LOGISTICS PVT. LTD. VS. LSL LOGISTIKS INDIA PVT. LTD. & ANR.	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSHARMA.INFO	11.09.2024
				CS(COMM)	781/2024	21.09.2024	MURLIDHAR SEVANI SOLE PROPRIETOR M/S OF JAI GRAHA UDHYOG VS. SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	19.09.2024	
				CS(COMM)	786/2024	23.09.2024	T.V. TODAY NETWORK LIMITED VS. ZIHKI MEDIA PRIVATE LIMITED AND ANR.	SHAHRUKH EJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM	25.06.2024
				CS(COMM)	787/2024	23.09.2024	TIMES INTERNET LIMITED VS. M/S ZARIA & ANR.	LAWYERS INC	9810028877, 9313949058	LAWYERSINC@REDIFFMAIL.COM	16.02.2023
				CS(COMM)	789/2024	23.09.2024	SUBBLIAH RAJU VS. M RADHAN AND ANR.	SATYA BHUSHAN	9810631754	TBHUSHAN72@GMAIL.COM	11.09.2024
				CS(COMM)	801/2024	24.09.2024	LALIT KUMAR ARORA VS. SKYLARK CABLES & CORDS PVT. LTD.	ASHISH SAREEN	9999040028	ASHISHSAREEN@LIVE.COM	10.09.2024
				OMP(I)COMM	276/2024	24.09.2024	AXIS FINANCE LIMITED VS. VIJAY PURUSHOTTAM VAJA & ANR.	MM ASSOCIATES	9810166390, 9711679754	MMATASSOCIATES@GMAIL.COM	12.09.2024
				CS(COMM)	806/2024	26.09.2024	DINESH JAIN HUF VS. NEERAJ KUMAR TRIVEDI	SHALEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	23.09.2024
				CS(COMM)	810/2024	28.09.2024	M/S MOVIN EXPRESS LTD. VS. MS. ARATHINATHAN GAM	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	13.09.2024
				CS(COMM)	813/2024	30.09.2024	M/S COMPLETE DEWATERING SYSTEMS VPT. LTD. VS. M/S NKS CONSTRUCTION ANR.	M TAIYAB KHAN	9312222450	KMTAIYAB@GMAIL.COM	18.09.2024
21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI		CS (COMM)	705/2024	02-09-2024	RAKESH MATHA PARAS CHEMIST PLUS	MAHESH KUMAR(P),	8826827777 .	NOT PROVIDED	01.10.2024
				CS (COMM)	708/2024	03-09-2024		SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	29.08.2024
				CS (COMM)	709/2024	03-09-2024		NITIN PANDEY(P),	9149774545	LITIGATION/DKHAITANANDKHAITAN.COM	28.05.2024
				CS (COMM)	710/2024	03-09-2024		UJJWAL JAIN(P),	9810597417	VKGOEL512@GMAIL.COM	27.08.2024
				CS (COMM)	712/2024	04-09-2024	STATE BANK OF INDIA SACHIN PUNDIR	VARUN CHANDIOK (P),	9818365119	NOT PROVIDED	28.08.2024

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			25	CS (COMM)	718/2024	06-09-2024	STATE BANK OF INDIA VS SAVITA YADAV	SAURABH GAUTAM(P)	9311131978	NOT PROVIDED	18.07.2024
			25	CS (COMM)	719/2024	06-09-2024	STATE BANK OF INDIA VS RAJENDRA DAS	SAURABH GAUTAM(P)	9311131978	NOT PROVIDED	05.08.2024
			25	CS (COMM)	716/2024	06-09-2024	STATE BANK OF INDIA VS GIRDHARI LAL	SAURABH GAUTAM(P)	9311131978	NOT PROVIDED	05.08.2024
			25	CS (COMM)	717/2024	06-09-2024	STATE BANK OF INDIA VS INDERJIT SINGH	SAURABH GAUTAM(P)	9311131978	NOT PROVIDED	08.08.2024
			25	OMP (COMM)	194/2024	07-09-2024		ASHISH KUMAR SHARMA(P)	9313471929	ASHISHSHARMA379@GMAIL.COM	02.09.2024
			25	CS (COMM)	726/2024	07-09-2024	CANARA BANK VS ALOKERANJAN DAS GUPTA	VIPIN VERMA(P)	9873101002	PRANAY7ADV O@GMAIL.COM	07.08.2024
			25	OMP (COMM)	193/2024	07-09-2024		JYOTI ADVOCATE (P),	9716978896	JYOTIADVOCATEC96FAJGNIAI L.COM	02.09.2024
			25	OMP (COMM)	195/2024	07-09-2024		ASHISH KUMAR SHARMA(P)	9313471929	ASHISHSHARMA379@GMAIL.COM	02.09.2024
			25	CS (COMM)	733/2024	10-09-2024	UCO BANK VS RABINDRA SINGH	SHIKHAR KUMAR(P)	9818038100	NOT PROVIDED	27.08.2024
			25	CS (COMM)	731/2024	10-09-2024		SHAILEN BHATIA(P)	9818558690	ADVOCATE.SHAILENBHATIA89GMAIL.COM	02.09.2024
			25	CS (COMM)	737/2024	11-09-2024		JEEVESH MEHTA(P)	9811617186	JEEVESH@MAVENLEGAL.NET	16.08.2024
			25	CS (COMM)	739/2024	11-09-2024		JEEVESH MEHTA(P)	9811617186	JEEVESH@MAVENLEGAL.NET	16.08.2024
			25	CS (COMM)	740/2024	11-09-2024		JEEVESH MEHTA(P)	9811617186	JEEVESH@MAVENLEGAL.NET	16.08.2024
			25	CS (COMM)	738/2024	11-09-2024	JES ENGINEERING CO PVT LTD VS PRAGTI BUILDERS	AVSI MALIK(P)	9871921015	AVSIMALIK@VIRAYALEGAL.COM	14.08.2024
			25	ARB A (COMM)	12/2024	11-09-2024		SAHIL SHARMA(P)	9811072845	WLAWLEGAL@GMAIL.COM	29.08.2024

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		25	CS (COMM)	744/2024	12-09-2024	VINEET NATHAN VS UNION OF INDIA	AMAN CHAWLA(P)	8506812719	SANCHITGAR G99@GMAIL.COM	02.08.2024
		25	CS (COMM)	743/2024	12-09-2024		SUMEET ANAND(P),	9953154353	SUMEETANAND.ADV@GMAIL.COM	25.06.2024
		25	CS (COMM)	748/2024	13-09-2024	PUNJAB NATIONAL BANK TAMANNA MITTAL	MUDITA SHARDA(P) VS.	9818281779	OFFICE.GMLEGAL@GMAIL.COM	14.08.2024
		25	CS (COMM)	747/2024	13-09-2024	UNION BANK OF INDIA VS YASHPAL	RAJENDRA YADAV(P),	9312046733	YADAVRAZEN@GMAIL.COM	24.07.2024
		25	CS (COMM)	757/2024	18-09-2024		GURVINDER SURI(P),	9971357074	LITIGATION@SURICO.IN	07.09.2024
		25	CS (COMM)	755/2024	18-09-2024		SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	10.09.2024
		25	CS (COMM)	756/2024	18-09-2024		SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	11.09.2024
		25	OMP (COMM)	202/2024	18-09-2024		PROMILA KAPOOR(P)	9811777786	PAYALCHAWLA@JUSCONTRACTUS.COM	02.09.2024
		25	CS (COMM)	758/2024	18-09-2024		NAINA WALIA(P),	8527287243		27.08.2024
		25	CS (COMM)	765/2024	19-09-2024		SUNIL CHOUDHARY(P),	9312872882	NOT PROVIDED	31.08.2024
		25	CS (COMM)	768/2024	20-09-2024		GURVINDER SURI(P),	9971357074	LITIGATION@SURTCO.LN	09.09.2024
		25	CS (COMM)	769/2024	20-09-2024		GURVINDER SURI(P),	9971357074	LITIGATION@SURTCO.LN	09.09.2024
		25	CS (COMM)	770/2024	20-09-2024	STATE BANK OF INDIA VS ROHIT KUMAR	SUNIL SEHRAWAT (P),	9971357074	LITIGATION@SURTCO.LN	13.06.2024
		25	CS (COMM)	780/2024	21-09-2024		GURVINDER SURI(P),	9711066810	LITIGATION@SURICO.IN	12.09.2024
		25	CS (COMM)	791/2024	23-09-2024		AKRAM KHAN(P),	9910683839		11.09.2024

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			25	CS (COMM)	792/2024	23-09-2024		AKRAM KHAN(P),	9910683839		11.09.2024
			25	CS (COMM)	790/2024	23-09-2024		ATANU SAIKIA(P),	9810463278	LAWYER.SAIKIA@GMAIL.COM	05.09.2024
			25	CS (COMM)	788/2024	23-09-2024	PUMA SE VS ASHOK KUMAR	RANJAN NARULA(P)	7678644773	LEGAL@RNAI P.COM	13.09.2024
			25	CS (COMM)	798/2024	24-09-2024		RAJDEEP RAO(P),	9300420093	RAJDEEPSINGHRAO@GMAIL.COM	13.09.2024
			25	CS (COMM)	796/2024	24-09-2024	STATE BANK OF INDIA VS RAJA	SUNIL SEHRAWAT (P),	9999330725	DELHILAWYERS76@YAHOO.CO.IN	31.07.2024
			25	CS (COMM)	799/2024	24-09-2024		VIKRAM GOLA(P),	9841244209	VIKRAMGOLA2010@GMAIL.COM	02.09.2024
			25	CS (COMM)	804/2024	26-09-2024		BHAWESH PHULAR(P)	8448859177	ADVOCATEBP HULAR@GMAIL.COM	19.02.2021
			25	CS (COMM.)	202/2024	27-09-2024	KRISHAN GOPAL SHARMA VS ANGEL ONE LTD	PAYAL CHAWLA(P)	9811777786	PAYALCHAWALA@JUSCONTACTUS.COM	02.09.2024
			25	CS (COMM)	809/2024	28-09-2024		KUNAL KUKREJA(P),	9871236226	WWW.WHITEANDBLACKLAWYERS.IN	03.09.2024
			25	CS (COMM)	808/2024	28-09-2024		AJIT NAIR(P),	9811733315	AJITNAIRADV18@GMAIL.COM	18.09.2024
			25	CS (COMM)	812/2024	30-09-2024		SHRAVAN BANSAL(P),	9990605966	UNITEDMARK@UNITEDUNITED.COM	18.09.2024
			25	CS (COMM)	811/2024	30-09-2024		VARUN CHANDIOK (P),	818365119	NOT PROVIDED	21.09.2024
			25	CS (COMM)	807/2024	28-09-2024		SWAPNIL GAUR(P),	8586996807	SAAKSHI@RALEGAL.CO.IN	27.08.2024
			25	CS (COMM.)	766/2024	19.09.2024		SAGAR CHANDRA	9811151926	OFFICE@SCALLEGAL.IN	10.09.2024
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FORCS TRADEMARKS	(COMM)/706/2024	02-09-2024	KRBL LIMITED VS JINDAL INDUSTRIES	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	03/08/2024

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			OBJECTION PETITION U/S 34	OMP (COMM)/186/2024	02-09-2024	AMIT GUGLANI VS L AND HOUSING FINANCE	MANOHAR LAL(P),	9911246400	ML.SALUSA@GMAIL.COM	31/08/2024
			SUIT FORCS RECOVERY	(COMM)/713/2024	04-09-2024	STATE BANK OF INDIA VS SACHIN PUNDIR	VARUN CHANDIOK (P),	9818365119	NOT AVAILABLE	28/08/2024
			SUIT FORCS RECOVERY	(COMM)/715/2024	05-09-2024	UCO BANK VS BHARTIYA VIDHI PRAKASHAN	SHASHI KANT MAURYA(P)	8736089618	ADVSHASHIKANT94@GMAIL.COM	09/08/2024
			SUIT FORCS RECOVERY	(COMM)/720/2024	06-09-2024	SBI VS KISHAN SHARMA	SAURABH GAUTAM(P),	NOT AVAILABLE	NOT AVAILABLE	08/08/2024
			SUIT FORCS TRADEMARKS	(COMM)/721/2024	06-09-2024	HERO INVESTCORP PRIVATE LIMITED VS OWNER/PROPRIETOR	AASTHA SHARMA(P)	9718209970	AASTHA89SHARMA@GMAIL.COM	04/09/2024
			SUIT FORCS RECOVERY	(COMM)/730/2024	09-09-2024	EXTRAMARKS EDUCATION INDIA PVT LTD VS NEW ERA WORLD SCHOOL	ANKIT PARASHAR (P),	8802310640	A.PARASHAR@ALBALAWOFFICES.COM	16/08/2024
			SUIT FORCS RECOVERY	(COMM)/728/2024	09-09-2024	ANUJ MAURYA VS BANK OF BARODA	NILESH MUDGHL(P)	NOT AVAILABLE	NOT AVAILABLE	02/07/2024
			SUIT FORCS TRADEMARKS	(COMM)/729/2024	09-09-2024	SAREGAMA INDIA LIMITED VS ULTRA MEDIA AND ENTERTAINMENT PRIVATE LIMITED	ANKUR SANGAL(P),	9873489278	ANKUR.SANGAL@KHAITANCO.COM	02/09/2024
			SUIT FORCS RECOVERY	(COMM)/734/2024	10-09-2024	PAHARPUR COOLING TOWERS LTD VS COOL DEFINE	ATANU SAIKIA(P),	9810463278	LAWYER.SAIKIA@GMAIL.COM	28/08/2024
			SUIT FORCS RECOVERY	(COMM)/741/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED VS EXPERTTAGEC OMMERCEPVT LTD	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAILLEGAL.NET	16/08/2024
			SUIT FORCS TRADEMARKS	(COMM)/746/2024	12-09-2024	LUXOTTICA GROUP SPA VS EYEZONE BY CHADHA OPTICALS	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11/09/2024
			SUIT FORCS RECOVERY	(COMM)/753/2024	13-09-2024	PUNJAB NATIONAL BANK MOHAMMAD ASHIQ MASOODL	MUDITA SHARDA(P)	9873906312	OFFICE.GMILEGAL@GMAIL.COM	14/08/2024
			OBJECTION PETITION U/S 34	OMP (COMM)/199/2024	13-09-2024	SHINE IMPEX AND ORS VS MODICARE LIMITED	SAUMYA SHARMA(P)	9810358837	NOT AVAILABLE	11/09/2024
			SUIT FORCS RECOVERY	(COMM)/752/2024	13-09-2024	ANITA SINGHAL VS INFRAHOMZ PRIVATE LIMITED	SANDEEP MAYAGARG(P),	9811362403	SSLAWFIRM.INDIA@GMAIL.COM	31/08/2024
			SUIT FORCS RECOVERY	(COMM)/750/2024	13-09-2024	DEUTSCHE BANK AG VS M/S KRISHNA FASHION DESIGN THROUGH ITS PARTNER	GURVINDE SRURI(P),	9871692197	LITIGATION@SURICO.IN	07/09/2024

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		24	SUIT FORCS RECOVERY	(COMM)/751/2024	13-09-2024	DEUTSCHE BANK AG VS TRUX APP PVT LTD	GURVINDE SR SURI(P),	9871692197	LITIGATION@SURICO.IN	07/09/2024
		24	SUIT FORCS RECOVERY	(COMM)/762/2024	18-09-2024	DEUTSCHE BANK AG VS IONULE LIMITED THROUGH ITS DIRECTOR	GURVINDE SR SURI(P),	9871692197	LITIGATION@SURICO.IN	07/09/2024
		24	SUIT FORCS RECOVERY	(COMM)/764/2024	18-09-2024	DEUTSCHE BANK AG VS M/S LOTUS GROUP AND ANR	GURVINDE SR SURI(P),	9871692197	LITIGATION@SURICO.IN	07/09/2024
		24	SUIT FORCS RECOVERY	(COMM)/763/2024	18-09-2024	DEUTSCHE BANK AG VS M/S JETSET CLEARING AND FORWARDING SERVICES	GURVINDE SR SURI(P),	9871692197	LITIGATION@SURICO.IN	07/09/2024
		24	SUIT FORCS TRADEMARKS	(COMM)/761/2024	18-09-2024	SHUBHAM GOLDIEE MASALE PRIVATE LIMIED VS GOLDI SOLAR PRIVATE	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11/09/2024
		24	SUIT FORCS TRADEMARKS	(COMM)/767/2024	19-09-2024	HERO INVESTCORP PRIVATE LIMITED VS ASHOK KUMAR	AASTHA SHARMA(P)	9718209970	AASTHA89SHARMA@GMAIL.COM	16/09/2024
		24	SUIT FORCS RECOVERY	(COMM)/776/2024	20-09-2024	DEUTSCHE BANK AG VS MS SNAPEX OVERSEAS THROUGH ITS PARTNERS	GURVINDE SR SURI(P),	9871692197	LITIGATION@SURICO.IN	09/09/2024
		24	SUIT FORCS RECOVERY	(COMM)/784/2024	21-09-2024	DEUTSCHE BANK AG VS MS ENHANCER SOLUTIONS PVT LTD THROUGH ITS DIRECTORS	GURVINDE SR SURI(P),	9871692197	LITIGATION@SURICO.IN	09/09/2024
		24	SUIT FORCS RECOVERY	(COMM)/783/2024	21-09-2024	DEUTSCHE BANK AG VS MS VENDMART RETAIL PVT LTD THROUGH ITS DIRECTOR	GURVINDE SR SURI(P),	9871692197	LITIGATION@SURICO.IN	07/09/2024
		24	SUIT FORCS RECOVERY	(COMM)/785/2024	21-09-2024	DEUTSCHE BANK AG VS MS OSCAR DIAGNOSTIC SERVICES PVT LTD THROUGH ITS DIRECTOR	GURVINDE SR SURI(P),	9871692197	LITIGATION@SURICO.IN	17/09/2024
		24	SUIT FORCS TRADEMARKS	(COMM)/793/2024	23-09-2024	M/S MEX SWITCHGEARS PVT LTD VS M/S OMEG CABLES INDUSTRIES PVT LTD	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	17/09/2024
		24	SUIT FORCS RECOVERY	(COMM)/795/2024	24-09-2024	STATE BANK OF INDIA VS MANISH KACHHAP	SUNIL SEHRAWAT (P),	9212190624	DELHILAWYERS76@GMAIL.COM	13/06/2024
		24	SUIT FORCS RECOVERY	(COMM)/800/2024	24-09-2024	STATE BANK OF INDIA VS SURENDRA KUMAR SEN	SUNIL SEHRAWAT (P),	9212190624	DELHILAWYERS76@GMAIL.COM	16/07/2024
		24	SUIT FORCS RECOVERY	(COMM)/797/2024	24-09-2024	STATE BANK OF INDIA VS SUJATA KUMARI PROP OF KRISHWAVE ENGINEERING	SUNIL SEHRAWAT (P),	9212190624	DELHILAWYERS76@GMAIL.COM	01/08/2024
		24	SUIT FORCS RECOVERY	(COMM)/794/2024	24-09-2024	STATE BANK OF INDIA VS AMAR NATH RAM	SUNIL SEHRAWAT (P),	9212190624	DELHILAWYERS76@GMAIL.COM	09/11/2023

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			24	OBJECTION PETITION U/S 34	OMP (COMM)/201/2024	25-09-2024	M/S KP RANA VS DELHI DEVELOPMENT AUTHORITY	KARAN AGGARWAL(P),	9810690604	KARANAGGARWAL849@GMAIL.COM	23/09/2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/802/2024	25-09-2024	RAMESWARAM TRADERS THROUGH ITS PROPRIETOR MR DEVENDRA GHANGORIYA VS DEEPRISHU	DUSHYANT TIWARI(P),	9567775331	DUSHYANTTIWARI.7@GMAIL.COM	21/09/2024
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/803/2024	25-09-2024	STAR SINTERED PRODUCTS LTD VS JASVINDER SINGH TRADING AS M/S IRAN MOTOR AND	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	20/09/2024
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/805/2024	26-09-2024	ANI MEDIA PVT LTD VS NEWS LAUNDRY MEDIA PVT LTD	SIDHANT KUMAR(P),	9873047772	SIDHANT@SIDHANTKUMAR.NET	24/09/2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/818/2024	30-09-2024	KAPIL GARG VS K S PROPMA PVT LTD	AVINASH KUMAR TRIVEDI(P)	9871441764	AVINASHTRIVEDI.LEGAL@GMAIL.COM	21-09-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/819/2024	30-09-2024	STATE BANK OF INDIA VS LATE BUDHESH KUMAR	VARUN CHANDIOK (P),	9818365119	NOT AVAILABLE	23/09/2024
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/426/2024	05-09-2024	MAX HEALTHCARE INSTITUTE LIMITED VS MAXCARE HOSPITAL	JAGDEEP LAMBA(P),	9818570649	OFFICE@IRALAW	27.07.2024
			12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/430/2024	09-09-2024	MOOL CHAND VS SAFDERJUNG HOSPITAL	DEEPAK KUMAR(P),	9898600506	DEEPAKKUMAR0506@GMAIL.COM	NOT FILED
			12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/436/2024	13-09-2024	MTG LEARNING MEDIA PVT LTD VS GENIUS ACADEMIC COUNCIL DUR	ABHIRATH PARASHAR VS LITTLE(P),	9811327014	SERVICE@BAMBHAANDNANDAN.IN	27.08.2024
			12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/435/2024	13-09-2024	DINESH KUMAR GUPTA VS SATKARTAR	JAYANT GARG(P),	9899474884	AMITG.ADVOCATE@GMAIL.COM	10.09.2024
			12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/448/2024	20-09-2024	NL CLOTHING COMPANY PVT LTD VS NX WHOLESALE KANNUR	VARNIKA BAJAJ(P),	9838660707	VARNIKABAJAJADVOCATE@GMAIL.COM	07.08.2024
			12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/454/2024	24-09-2024	LOREAL SA VS RIDDHI GOPALBHAI DONDA	SHRAVAN BANSAL(P),	26843455	UNITEDANDUNITED.COM	13.09.2024
			12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/453/2024	24-09-2024	LOREAL SA VS DHOLIYA MONIL SANJAYBHAI	SHRAVAN BANSAL(P),	26843455	UNITEDANDUNITED.COM	13.09.2024
			12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/460/2024	27-09-2024	GURUSONS COMMUNICATIONS PVT LTD VS HARIOM ELECTRICALS	VIMAL KHURANA(P),	9999262824	ACHOCHOUDHURY@GMAIL.COM	02.08.2024
			12, COURT BLOCK-I	NEW CIVIL CASE	CS (COMM)/462/2024	30-09-2024	STATE BANK OF INDIA VS RENUKA THROUGH LRS OF MR RAJESH (SINCE DECEASED)	ADAITA KUMAR ROUR(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	25.09.2024

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6. NEW COURT BLOCK-I	COMMERCIAL		20-09-2024	M/S APEX CONSTRUCTION COMPANY VS UNION BANK OF INDIA LTD	VAIBHAV MAHAJAN	9899805856	VAIBHAV@MAHAJAN.LAW	21.08.2024
25	SH. SANDEEP YADAV	SOUTH	17. NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/427/2024	06-09-2024	EMU LINES PRIVATE LIMITED VS JSK INDUSTRIES PRIVATE LIMITED	UDAY KUMAR(P)	9810868162/8882303942	ADVUDAYKUMAN@GMAIL.COM	24-06-2024
			17. NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/438/2024	13-09-2024	LOREAL SA VS DINESHBHAI POPATBHAI KHOKHAR	SHRAVAN BANSAL(P)	26843455.32959881	UNITEDMARK@UNITEDANDUNITED.COM	07-09-2024
			17. NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/441/2024	18-09-2024	M/S VAMSO BIOTEC LTD PVT LTD VS M/S ALORA AGRITECH PRIVATE	MANISH VERMA(P)	9899951140/9871434840	NOT PROVIDED	10-09-2024
			17. NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/463/2024	30-09-2024	S N OVERSEAS THROUGH ITS PROP NITISH NARULA VS SA ENTREPRISES THROUGH ITS PROP	SAMARTH BHUTANI(P)	7557244244.8447449666	ADVOCATESBHUTANI@GMAIL.COM	27-05-2024
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/424/2024	04-09-2024	LOREAL SA VS DIXIT KISHORBHAI PATOLIYA	SHRAVAN BANSAL(P)	011-26843455	UNITEDMARK@UNITEDANDUNITED.COM	27.08.2024
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/428/2024	06-09-2024	SWEETY VS SCOOT RENTAL SOLUTIONS	BHARISH YADAV(P)	9818272266	ADVOCATEHARISH2007@GMAIL.COM	20.08.2024
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/432/2024	10-09-2024	AMAN TRAVELS LTD VS HOLIDAYS BY SAHIBJI PVT LTD	VIKRANT SHUDDA(P)	9990969164	HOODAMUKE SHADV@GMAIL.COM	02.08.2024
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/443/2024	19-09-2024	FIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS M/S OM SAI RAM SALES	SUDARSHAN BANSAL(P)	9810132015	LEGAL@UNITEDWORLD.CO.IN	13.09.2024
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/444/2024	19-09-2024	VARIETY SERVICES SAKET PRIVATE LIMITED VS LX MARKETING PRIVATE LIMITED	PRAKASH JHA(P)	8800259035	GARG.ASHISH9501@GMAIL.COM	11.09.2024
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/445/2024	19-09-2024	POOJA SETHI VS ROHIT CHAWLA	HARISH SHARMA(P)	9810717516	HARISHGOPIS@REDIFFMAIL.COM	17.09.2024
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/446/2024	19-09-2024	AMAN TRAVELS LTD VS BHAVESH PATEL	VIKRANT SHUDDA(P)	9990969164	HOODAMUKE SHADV@GMAIL.COM	02.08.2024
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/451/2024	23-09-2024	NEOGEINFO TECHNOLOGIES PVT LTD VS QUICK RESEARCH AND SALES PROMOTION	VIVEK JAISWAL(P)	9853058300	N/A	20.09.2024
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/452/2024	23-09-2024	MOOL CHAND VS ALL INDIA INSTITUTE OF MEDICAL SCIENCES AND ANR	DEEPAK KUMAR(P)	9999600506	DEEPAKKUMAR0506@GMAIL.COM	17.09.2024
29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/456/2024	25-09-2024	TRINITY TRADING HOUSE SHIVAY PROJECTS	DEBARSHI BHADRA(P)	9899091969	DEBARSHIBHADRA@DBLO.IN	13.09.2024			

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			29, COURT BLOCK-II	NEW COMMERCIAL	CS (COMM)/457/2024	25-09-2024	SIPHON ELECTRONICS PROPRIETOR KAMAL JEET KAUR VS JB ENGG WORKS PUNJAB	RABINDRA TIWARY(P),	9971120211	RAB.ASSOCIATES@GMAIL.COM	07.09.2024
			29, COURT BLOCK-II	NEW COMMERCIAL	CS (COMM)/458/2024	25-09-2024	OUTLOOK PUBLISHING INDIA PVT LTD VS MS SYSTEL TECHNOLOGIES PVT LTD	SETU NIKET(P),	9873109672	MAIL@CURARLEGAL.COM	20.09.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	RECOVERY SUIT	CS/COMM/3642/2024	02/09/24	TSG INTERNATIONAL VS. SEEMA KHANNA	VIPIN SINGHANI	981175818	N/A	01/09/24
					CS/COMM/3661/2024	20/09/24	MAUSUMI BHATACHARJEE VS. JUMBO CHEMICALS	IMRAN ALI	9212696986	IMGAN.HRLN@GMAIL.COM	05/09/24
					CS/COMM/3686/2024	18/09/24	M/S PREMIER GREEN INNOVATIONS VS. M/S KLER WINE	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	17/09/24
					CS/COMM/3685/2024	18/09/24	M/S PREMIER GREEN INNOVATIONS VS. KAMLESH JHA	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	17/09/24
					CS/COMM/3698/2024	20/09/24	M/S VIKAS PUBLISHING HOUSE VS. M/S ANJANEYA BOOK HOUSE	NAVEEN KR. STRIPATHI	9810419936	NAVEENTRIPATHI3012@GMAIL.COM	19/09/24
					CS/COMM/3700/2024	21/09/24	JAMILA BEGUM VS. TATA AIG LIFE INS.	SAIF ALI	9718885646	ALI131220@GMAIL.COM	20/09/24
					CS/COMM/3709/2024	24/09/24	CANARA BANK VS. AJAY SHARMA	ARUN AJAYDIGGER	9811024490	N/A	23/09/24
					CS/COMM/3722/2024	25/09/24	M/S PREMIER GREEN INNOVATIONS VS. M/S NEW 5 STAR	SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	24/09/24
					CS/COMM/3737/2024	26/09/24	STATE BANK OF INDIA VS. SAROJ DEVI	SUCHITA VS. DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	25/09/24
					CS/COMM/3743/2024	27/09/24	STATE BANK OF INDIA VS. RAJA	AMIT CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	26/09/24
					CS/COMM/3736/2024	28/09/24	STATE BANK OF INDIA VS. SEPOY TAMANG	DHARMEN DRA SINGH	8800784740	SHUBHIL673@GMAIL.COM	27/09/24

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					CS/COMM/3750/2024	30/09/24	JAMMU AND KASHMIR BANK VS. MEHRAJ UD DIN DARZI	LIZMA KASHRAF	9873029772	RAUZLEGAL@GMAIL.COM	29/09/24
					CS/COMM/3749/2024	30/09/24	SHEKHAR GUPTA VS. M/S SHAGUN CORPORATION	SATENDRA KUMAR	9968347727	SATENDRA.GAUTAM85@GMAIL.COM	29/09/24
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/3744/2024	30-09-2024	M/S DELHI ENGINEERS CONSTRUCTION COMPANY VS NATIONAL PROJECTS CONSTRUCTION	MANISH RAGHAV	9873645048	RAGHAVLAWCFTLE@GMAIL.COM	23.09.2024
				COMMERCIAL SUIT	CS (COMM)/3746/2024	30-09-2024	M/S MANKINDA PHARMA LIMITED VS M/S TAPASYA ENGINEERING WORKS PVT. LTD.	AYUSH JAIN	8010889344	JUSTUMLEGAL@GMAIL.COM	23.08.2024
				COMMERCIAL SUIT	CS (COMM)/3721/2024	26-09-2024	STATE BANK OF INDIA VS ARVIND KUMAR	SUCHITA VSDIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.09.2024
				COMMERCIAL SUIT	CS (COMM)/3708/2024	25-09-2024	DEEPAK KHANNA VS ANAND YADAV	DEVENDER SINGH	9818317222	DEVENDER_SINGH55@REDDIFFMAIL.COM	20.09.2024
				COMMERCIAL SUIT	CS (COMM)/3701/2024	23-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS K.K. RANA PROPRIETOR	SANJEEV GUPTA	9810075779	SANJEEVGUPITA91@GMAIL.COM	20.08.2024
				COMMERCIAL SUIT	CS (COMM)/3702/2024	23-09-2024	BERGER PAINTS INDIA LIMITED (BRITISH PAINTS DIVISION) VS UNIQUE PAINTS	SARUN KUMAR	9810131832	ONLINEARUN@YAHOO.CO.IN	02.11.2023
				COMMERCIAL SUIT	CS (COMM)/3688/2024	20-09-2024	M/S LORDS FINCAP LTD. VS ARJAN LAL CHANDANI	SHEKHAR CHAUHAN	8130267237	OFFICE@ASHARMA.IN	05.09.2024
				COMMERCIAL SUIT	CS (COMM)/3674/2024	18-09-2024	M/S HIGHFIVE GLOBAL NETWORKS PVT. LTD. VS M/S SIXTY TECHNOLOGIES PVT. LTD.	SURABHI BHASKAR	8808898964	PPLEGAL@PPLEGAL.COM	04.01.2024
				COMMERCIAL SUIT	CS (COMM)/3675/2024	18-09-2024	M/S S CHAND AND COMPANY LIMITED VS M/S UNITED BOOK PALACE	NAVEEN KUMAR TRIPATHI	9847523536	UBPKNR@GMAIL.COM	07.09.2024
				COMMERCIAL SUIT	CS (COMM)/3667/2024	13-09-2024	JKR TECHNO ENGINEERS PVT. LTD. VS DARRAMEKS HOTEL AND DEVELOPERS PVT. LTD.	ANUJ SINHA	9811551781	SINHAANUJ@GMAIL.COM	04.09.2024
				COMMERCIAL SUIT	CS (COMM)/3668/2024	13-09-2024	M/S DAVINDERS SINGH DADWALI SECURITY AGENCY VS M/S HINDUSTAN INSECTICIDES LTD.	SUDHANSHU TOMAR	9899400300	RAVINDERYA DAVA@GMAIL.COM	03.08.2024
				COMMERCIAL SUIT	CS (COMM)/3660/2024	06-09-2024	INDOSPIT BEVERAGES PRIVATE LIMITED VS M/S JAIN DEPARTMENTAL STORES	GIRISH BHARDWAJ	9899617989	ANAND.JHA@ASJLEGAL.IN	31.07.2024
				COMMERCIAL SUIT	CS (COMM)/3651/2024	04-09-2024	M/S ANUM PRODUCTS LTD VS M/S DECANL AGRO CHEMICALS	MUKESH AGGARWA	9811311360	NSINGH_1908@YAHOO.CO.IN	02.09.2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
31	MS. ANU GROVER BALIGAN	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/3648/2024	03-09-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED VS SHALINI SECURITIES PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	KARAN@KGVSLLEGAL.COM	28-08-2024
				EXECUTION PETITION	EXECUTION (COMM)/231/2024	02-09-2024	M/S GARG BUILDERS VS SIDCULCONCOR INFRA COMPANY LIMITED SCICL	SANJAY BANSAL(P),	9810959432	MAIL2SANJAYBANSAL@YAHOO.COM	16-04-2024
				COMMERCIAL SUIT	CS (COMM)/3647/2024	03-09-2024	ASTHA JINDAL AND ANR VS SANJAY JINDAL AND ANR	ANOOP PRAKASH AWASTHI(P),	9891491829	ANC.OFFICES@GMAIL.COM	16-08-2024
				COMMERCIAL SUIT	CS (COMM)/3654/2024	04-09-2024	M/S JAINSONS DEPARTMENTAL STORES VS M/S STRIKER BEVERAGES PRIVATE LIMITED	POOJA RANI(P),	8860301018	ASSOCIATESNPLAW@GMAIL.COM	29-08-2024
				COMMERCIAL SUIT	CS (COMM)/3655/2024	04-09-2024	M/S DEVSHRAVAN PHARMACY PRIVATE LIMITED VS RAVI NANDHKUMAR PRIVATE LIMITED	BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	29-08-2024
				COMMERCIAL SUIT	CS (COMM)/3669/2024	13-09-2024	MEX EXHIBITIONS PRIVATE LIMITED VS KALYUG MEDIA PRIVATE LIMITED	ATTI JAIN(P),	8130655833	LEGAL@LEXEXCEL.COM	28-08-2024
				COMMERCIAL SUIT	CS (COMM)/3677/2024	18-09-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED VS M/S SPACE VILLA PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	KARAN@KGVSLLEGAL.COM	10-09-2024
				COMMERCIAL SUIT	CS (COMM)/3678/2024	18-09-2024	M/S YES BANK LIMITED VS ASHOK KUMAR	VIBHOR MATHUR(P),	9560425989	SUPPORT@ARVLAWCHAMBERS.COM	20-08-2024
				EXECUTION PETITION	EXECUTION (COMM)/237/2024	19-09-2024	ONE97 COMMUNICATIONS LTD VS SH VENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	9811074162	ROHITJN2003@GMAIL.COM	07-08-2024
				COMMERCIAL SUIT	CS (COMM)/3681/2024	19-09-2024	SH ALOK KUMAR VS SH MUMTAZ KHAN	SANJEEV(P),	9868005927	INFO@KNOWLEX.IN	11-09-2024
				COMMERCIAL SUIT	CS (COMM)/3680/2024	19-09-2024	KRAFT INDIA VS APARNA TRADING CORPORATION AGENCY	KAILASH PRASHAD PANDEY(P),	9999894307	INFO@THEPROCURORS.IN	10-09-2024
				COMMERCIAL SUIT	CS (COMM)/3692/2024	20-09-2024	M/S FLAKTGROUP INDIA PRIVATE LIMITED VS M/S REPAIR TECHNICAL SERVICES	DIXIT MEHTA(P),	911471757	REPAIR.TECHNICAL@GMAIL.COM	04-09-2024
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/73/2024	20-09-2024	M/S SEPSET PROPERTIES PVT LTD VS M/S), PREMIER TECH BRISANZIA TECHNOLOGIES PRIVATE LIMITED	MANEESH GUMBER(P),	9911315304	ASCENTLAWFIRM@GMAIL.COM	29-08-2024
				COMMERCIAL SUIT	CS (COMM)/3691/2024	20-09-2024	M/S MATRIX INFO SYSTEMS PVT LTD VS LAPTOP UNIVERSE	ANIL DAGAR(P),	9811570337	ANILDAGARADV@GMAIL.COM	29-08-2024
				COMMERCIAL SUIT	CS (COMM)/3690/2024	20-09-2024	AFZAL SHAKEEL AND ANR VS ARBAB	MANOJ KUMAR SINGH(P),	8510002822	ARIFSHAKEEL1@GMAIL.COM	16-08-2024

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				MISC.	RP/9/2024	21-09-2024	VIR JAI KHOSLA VS AXIS BANK LTD AND ORS	MR. DEEPAK KHOSLA(O)	9811054200	DK@DANDKLAW.IN	--
				COMMERCIAL SUIT	CS (COMM)/3697/2024	21-09-2024	M/S VDR COLOURS AND CHEMICALS PRIVATE LIMITED VS M/S SHREE LAGRAMA	TARUN KUMAR(P),	9868995997	JASSIAJR@GMAIL.COM	23-05-2023
				COMMERCIAL SUIT	CS (COMM)/3695/2024	21-09-2024	BW COMMERCE PRIVATE LIMITED VS M/S CROSSBORDER LOGISTECH	E-NARENDER VASHISHTA(P),	811140704	NVASHISHTA@GMAIL.COM	17-09-2024
				COMMERCIAL SUIT	CS (COMM)/3715/2024	25-09-2024	BANK OF MAHARASHTRA VS MRS MAMTA DEVI PROPRIETOR OF M/S AKKU	OF AJAY SHARMA(P)	9891399593	AJAYSHARMA2635@GMAIL.COM	13-09-2024
				COMMERCIAL SUIT	CS (COMM)/3723/2024	26-09-2024	STATE BANK OF INDIA VS MSD KHUSHNUMA	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22-09-2024
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/47/2024	27-09-2024	WALIANET M/ S BONUS BUCKS	VS SHUBHAM AGARWAL(P),	9953240238	GAURAV.VIG@AVSLEGAL.IN	19-09-2024
				COMMERCIAL SUIT	CS (COMM)/3741/2024	28-09-2024	STATE BANK OF INDIA VS KUSUM	DHARMEN SINGH(P),	8800784740	SHUBHI1673@GMAIL.COM	11-09-2024
				COMMERCIAL SUIT	CS (COMM)/3740/2024	28-09-2024	STATE BANK OF INDIA VS SHRIDRA SUNIL KUMAR	DHARMEN SINGH(P),	8800784740	SHUBHI1673@GMAIL.COM	11-09-2024
				COMMERCIAL SUIT	CS (COMM)/3747/2024	30-09-2024	M/S MANKIND PHARMA LIMITED VS M/S KLEAN AIR TECHNOLOGIES (I) PVT LTD AND ORS	DAYUSH JAIN(P),	8010889344	JUSTUMLEGAL@GMAIL.COM	05-09-2024
				COMMERCIAL SUIT	CS (COMM)/3748/2024	30-09-2024	JAMMU AND KASHMIR BANK VS MR. JITENDRA KUMAR	AND ANURAG SHARMA(P)	9873029772	RAUZLEGAL@GMAIL.COM	20-09-2024
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/3735/2024	28-09-2024	DINESH KUMAR BUDHIRAJA SMT. KIRAN AGGARWAL	ALOK BHATT	9818489589	E-OFFICE@RAJINDERSINGH.CO.IN	21-09-2024
				COMMERCIAL SUIT	CS (COMM)/3726/2024	27-09-2024	ROSTFREI STEELS PVT. LTD. VS M/S UNIVERSAL AQUA SOL PVT. LTD. AND ORS.	NITESH KUMAR	9312236226	SISODI DQ072@GMAIL.COM	20-09-2024
				COMMERCIAL SUIT	CS (COMM)/3727/2024	27-09-2024	STATE BANK OF INDIA VS RAJESH	JAWAHAR CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	31-08-2024

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			COMMERCIAL SUIT	CS (COMM)/3728/2024	27-09-2024	M/S PORWAL ENTERPRISES VS M/S IP CLEANING INDIA PVT. LTD.	BHAGWAN JHA	9953944840	JHA4LAW@GMAIL.COM	05-10-2023
			COMMERCIAL SUIT	CS (COMM)/3718/2024	26-09-2024	STATE BANK OF INDIA VS SHRIDIXIT RAVI KUMAR	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22-09-2024
			COMMERCIAL SUIT	CS (COMM)/3719/2024	26-09-2024	STATE BANK OF INDIA VS SHRIDIXIT PANDIYARA/JAN G	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22-09-2024
			COMMERCIAL SUIT	CS (COMM)/3707/2024	25-09-2024	BANK OF MAHARASHTRA VS MR. ARUL AROCKAIN AND ANR.	OF AJAY SHARMA	9891399593.	AJAYSHARMA2635@GMAIL.CO	13-09-2024
			COMMERCIAL SUIT	CS (COMM)/3710/2024	25-09-2024	STATE BANK OF INDIA VS SHRIDIXIT SUNIL KUMAR RANGA	SUCHITA DIXIT	896932838	AGNIHOTRISUCHITA@GMAIL.COM	22-09-2024
			COMMERCIAL SUIT	CS (COMM)/3683/2024	20-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS SH. K.K. RANA (KANGRA)	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	20-08-2024
			COMMERCIAL SUIT	CS (COMM)/3684/2024	20-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS SH. TUSHAR BHARDWAJ	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	20-08-2024
			COMMERCIAL SUIT	CS (COMM)/3672/2024	18-09-2024	YES BANK LTD VS MUNNA SHEIKH	VIBHOR MATHUR	9319922699	SUPPORT@ARVLAWCHAMBERS.COM	20-08-2024
			COMMERCIAL SUIT	CS (COMM)/3670/2024	17-09-2024	M/S B L AND COMPANY (NEW DELHI) PVT. LTD. VS M/S SHREE SAHIB ENTERPRISES AND ORS.	SACHIN DHAMIJA	9971755433	INFO@LEGALTEAMINDIA.IN	21-01-2021

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				COMMERCIAL SUIT	CS (COMM)/3662/2024	07-09-2024	VEE KAY INDUSTRIES VS W.B. GROUP	GAURAV TOKAS	9560104588	AKESHSHARMA6056@GRNAIL.COM	15-07-2024
				COMMERCIAL SUIT	CS (COMM)/3663/2024	07-09-2024	M/S HEXA ESTATES LTD. VS DARUK HOSPITALITY PVT LTD.	GAURAV MOHAN LIBERHAN	9810955779	LIBERHANLA WOFFICE@GMAIL.COM	---
				COMMERCIAL SUIT	CS (COMM)/3664/2024	07-09-2024	M/S HEXA ESTATES LTD. VS DARUK HOSPITALITY PVT. LTD.	GAURAV MOHAN LIBERHAN	9810955779	LIBERHANLA WOFFICE@GMAIL.COM	---
				COMMERCIAL SUIT	CS (COMM)/3658/2024	06-09-2024	STATE BANK OF INDIA VS ARVIND KUMAR	SHIV TYAGI	981 1059032	SHIVKTYAGIL@GMAIL.COM	03-09-2024
				COMMERCIAL SUIT	ARB. (COMM.)/4/2024	04-09-2024	SMT. RUCHI GOYAL VS MONEYSWISE FINANCIAL SERVICES PVT. LTD.	AKASH GUPTA	9650335116	OFFICEOFDEEPAKAGARWAL@GMAIL.COM	07-08-2024
				COMMERCIAL SUIT	CS (COMM)/3649/2024	04-09-2024	M/S TRIMASTER PVT. LTD. VS MR. SANJAY AGARWAL	RAJESH KUMAR	9999036580	LI TICORP@GMAIL.COM	27-08-2024
				COMMERCIAL SUIT	CS (COMM)/3650/2024	04-09-2024	PRATIMA CRAFT ANJALIKA INTERNATIONAL AND ANR.	YAKUB VSRAZA	7678591650	YRAZA1986@GMAIL.COM	29-08-2024
				COMMERCIAL SUIT	CS (COMM)/3641/2024	02-09-2024	STATE BANK OF INDIA VS MRS. VIMLA	DHARMEN DRA SINGH	8800784740	S HUBHILAL@GMAIL.COM	24-07-2024
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)		NIL								
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(COMM)	3671/24	17.09.2024	M/S PREMIER GREEN INNOVATIONS V/S M/S JASWANT WINE TRADERS	SH SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	28.08.2024

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				CS(COMM)	3713/24	25.09.2024	STATE BANK OF INDIA V/S SIPOY VINAYKANT SHARMA	MS. SUCHITA DIXIT	88969332838	AGNIHOTRISUCHITA@GMAIL.COM	23.09.2024	
				CS (COMM)	3745/2024	30.09.2024	BESPOKE AMSSH. V/S MAGNOLIA MARTINIQUE CLOTHING	SH. AKSHAT BAJPAI	7985177435	BAJPAIAKSHAT@GMAIL.COM	28.09.2024	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL									
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	274/2024	13-09-2024	PUNJAB NATIONAL BANK VS. STIFF SECURITY PVT.LTD.	KRISHNA KR. SHARMA		-	02-09-2024	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	261/2024	05-09-2024	MAHENDRA STEELS DHARMRAJ CONTRACTS INDIA PVT. LTD/	PRATEEK VS MEHTA	9911886609	PRATEEKMEHTAS@GMAIL.COM	16-08-2024	
			101	CS COMM	290/2024	30-09-2024	MALHOTRA SURGICAL INDUSTRIES VS PARVESH SACHDEVA & ORS	DEEPIKA POKHARIA	9078413371	RAJIT@SAIKRISHNAASSOCIATES.COM	26-09-2024	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, NEW BUILDING KKD	C.S. (COMM)	93/2024	23-09-2024	INDIAN OVERSEAS BANKVSRAJESH KUMARPROPRIETOR OF M/SFASHION FIT LA	SHAILEND RASHARMA	9910817646	ADVCHHETRI@GMAIL.COM	01.07.2024	
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE COMMERCIAL COURT	SHAHDA RA	301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/462/2024	03-09-2024	DHARM SINGH VS RAINBOW INTERNATIONAL	AMIT PRABHAT NAGAR(P), L				21.08.2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/465/2024	04-09-2024	NIKUNJ MAHESHWARI VS DIPESH SHARMA	GAURAV KOCHHAR (P),				14.08.2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/474/2024	10-09-2024	SAGAR INDUSTRIES VS SHRI KISHAN AND CO	MANOJ RAJPOOT (P),				23.08.2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/478/2024	11-09-2024	M/S BIOCON ELECTRIC VS SALES	AMARENDRA KUMAR DUBEY (P),				26.07.2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/476/2024	11-09-2024	S K INDUSTRIES VS SAJAUDEEN SAIFI	KARAN CHHIBBER (P),				07.09.2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/477/2024	11-09-2024	STATE BANK OF INDIA ANAMIKA GULATI	GOPAL VS CHAND SHARMA (P),				03.09.2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/482/2024	12-09-2024	PRAVEEN KUMAR ANAND SHARMA	ANANT VS RAO (P),				09.09.2024

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			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/491/2024	18-09-2024	KAMAL KISHORE THE EXECUTIVE ENGINEER VS SHARMA(P)	MUKESH			13.09.2024
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/493/2024	19-09-2024	MAYANK GOYAL VS JSS JAIN(P), HYDRAULICS PRIVATE LIMITED	DEEPAK			13.09.2024
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/496/2024	20-09-2024	MOHD AAZAD VS DHEERAJ, MALHOTRA	JAVED			04.09.2024
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/499/2024	21-09-2024	RISHAB GOEL VS LALIT JAIN	DHARINI WINDLASS(P),			18.09.2024
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/509/2024	27-09-2024	OPS ENTERPRISES PRIVATE LIMITED VS SAMAR GHOSH	JATIN AGGARWAL(P),			18.09.2024
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/513/2024	30-09-2024	RELIANCE PROJECT AND PROPERTY MANAGEMENT SERVICE LTD VS MAYANK GARG	SHYAM KUMAR(P),			12.09.2024
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHNARA	ROOM NO 208	COMMERCIAL	CS (COMM)/460/2024	02-09-2024	DHARM SINGH VS KRISHAN LAL TANEJA	AMIT PRABHAT NAGAR(P),			21.06.2004
			ROOM NO 208	COMMERCIAL	CS (COMM)/461/2024	02-09-2024	M/S ECO GREEN PANELS LTD VS M/S SHUDH AGENCIES	SAHIL PVT RALLI(P),			29.8.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/486/2024	13-09-2024	PANKAJ SACHDEVA VS TARUNA BANSAL	SIDHANT DHINGRA(P),			03.09.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/485/2024	13-09-2024	M/S SAREE SELECTION VS SMT RUCHI AND OTHERS	PREM NEELAM MALIK(P),			09.09.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/489/2024	17-09-2024	PUNJAB NATIONAL BANK VS M/S SGLS APPARELS	KRISHNA KR SHARMA(P)			02.09.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/488/2024	17-09-2024	APOLLO PIPES LIMITED VS VED PRAKASH, SRIVASTAVA T/A MAA VAISHNO ENTERPRISES	SHRIHAR TRIPATHI(P),			11.09.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/497/2024	20-09-2024	NIKHIL AGGARWAL VS INTERNATIONAL TRACTORS LIMITED	SWADESH BANSAL(P),			19.09.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/501/2024	23-09-2024	SARAOGI SUPER SALES PVT LTD VS VISHWASH KUMAR	VARUN BEDI(P),			24.12.2023
			ROOM NO 208	COMMERCIAL	CS (COMM)/506/2024	24-09-2024	UFLEX LIMITED VS ASE PACK LAMINATES LIMITED	SWAPNIL GAUR(P),			19.09.2024

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			ROOM NO 208	COMMERCIAL	CS (COMM)/511/2024	30-09-2024	PUNJAB NATIONAL BANK VS NITIN CHAURASIA PROPRIETOR OF ANAMIKA BRANDS	DEOKANT TRIPATHI(P)			25.07.2027
			ROOM NO 208	COMMERCIAL	CS (COMM)/512/2024	30-09-2024	DIPENDER SINGHAL VS KARAMPREET SINGH RANA	SHANTNU SAGGARWAL(P)			27.08.2024
			ROOM NO 208	COMMERCIAL							
41	SH. SURENDER S. RATHI	SHAHNARA	303, NEW COURT BUILDING		CS (COMM)/473/2024	07-09-2024	M/S TALENT SOLUTIONS PRIVATE LIMITED VS KFN ENTERPRISES	RURHS GAUTAM(P)			05-09-2024
					CS (COMM)/463/2024	03-09-2024	AJAY GUPTA VS ANSHUL GUPTA	HARSHIT GUPTA(P)			03-09-2024
					CS (COMM)/470/2024	05-09-2024	SANWARIYA SETH VS BOBYN GARMENTS THROUGH ITS PROPRIETOR PANKAJ KUMAR	HIMANSHU NAGPAL(P)			04-09-2024
					CS (COMM)/492/2024	19-09-2024	AMAR MAURYA PROP OF RAJ PLASTIC VS M MISFIRE APPARELS PVT LTD	RAM KUMAR SSONI(P)			07-09-2024
					CS (COMM)/464/2024	03-09-2024	KISHORE KUMAR ARORA VS PRAGYA SHARMA	SURAJ GUPTA(P)			03-09-2024
					CS (COMM)/468/2024	04-09-2024	HARDIK GARGA PROPRIETOR OF HARI OM SILK MILL VS MANOJ KUMAR JAIN	TUL VASISHT(P)			02-09-2024
					CS (COMM)/483/2024	13-09-2024	KANHA PACKAGING PVT LTD VS STAR ENGINEERING WORKS PVT LTD	SHAHZEB AHMED(P)			09-09-2024
				EXECUTION	(COMM)/186/2024	05-09-2024	JAMIL KHAN VS RAJEEV AGGARWAL				04-09-2024
					CS (COMM)/466/2024	04-09-2024	RAVI SINGHI VS UNITECH SECURITY SYSTEMS PRIVATE LIMITED	PARVESH BANSAL(P)			3-09-2024
					CS (COMM)/471/2024	05-09-2024	RAMANAND GUPTA VS IHBAS AND ORS	SUDHIR KUMAR SHARMA(P)			04-09-2024
					CS (COMM)/484/2024	13-09-2024	M/S BHARAT ENTERPRISES VS M/S SIDHI VINAYAK WALL INFRA PRIVATE LIMITED	NAVMD NAUSHAD ALAM(P)			07-09-2024
					CS (COMM)/472/2024	05-09-2024	MS MA FABRICS THROUGH ITS PROPRIATOR ASHFAQ VS SAI KNIWEAR THROUGH ITS	AFTAB RASHEED RASHEED(ASHFAQ VS MS)			03-09-2024

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				CS (COMM)/479/2024	11-09-2024	SAVITA BATRA VS ADESH KUMAR	SANDEEP TIYAGI(P),			06-09-2024
				EXECUTION (COMM)/189/2024	10-09-2024	RAM PRATAP GOYAL PROPRIETOR OF PARIVAHAN ROAD CARRIERS VS ABOLLO	VIKAS GARG(P),			04-09-2024
				EXECUTION (COMM)/190/2024	13-09-2024	KAMAL KUMAR PROPRIETOR OF JAANVI CREATIONS VS MANISH AGGARWAL	KUNWER PAL SINGH(P),			10-09-2024
				CS (COMM)/475/2024	10-09-2024	VIKASH NAHAR VS M/S ARVIND KUMAR AND P, SONS	SIDHANT DHINGRA(P),			06-09-2024
				CS (COMM)/481/2024	12-09-2024	JOGINDER GARG VS BEE GEE FABRICS PRIVATE LIMITED	VINEET BHANS(P),			10-09-2024
				CS (COMM)/480/2024	12-09-2024	JYOTI SURANA VS KANHAIYA LAL AGGARWAL	SURAJ GUPTA(P),			09-09-2024
				CS (COMM)/500/2024	23-09-2024	M/S TRITORC EQUIPMENTS PVT LTD VS M/S SATNAM GLOBAL INFRASTRUCTURE	SAURABH VERMA(P),			11-09-2024
				CS (COMM)/494/2024	19-09-2024	SACHIN CHANDAK VS SAXENA MARINE TECH PVT LTD	SUSHIL KUMAR(P),			10-09-2024
				EXECUTION (COMM)/201/2024	27-09-2024	ASHOK KUMAR GUPTA VS SARLA DEVI	ADARSH VERMA(P),			21-09-2024
				CS (COMM)/503/2024	24-09-2024	M/S INORCHEMEI INC VS M/S BULLWARK CONCHEM	GANKIT MEHTA(P),			20-09-2024
				CS (COMM)/495/2024	19-09-2024	PSJ INTERNATIONAL TRADING LLP, VS CHIRAG MODERN PAPER	SUBHASH CHAWLA(P)			12-09-2024
				CS (COMM)/504/2024	24-09-2024	VISHAL NAGPAL VS M/S MADNI TEXTILES MILLS PVT LTD	JAGRITI SHAIN(P),			20-09-2024
				CS (COMM)/505/2024	24-09-2024	VLJAY KUMAR GOYAL VS VISHAL DHAMA	NAVEEN KUMAR GOYAL(P),			21-09-2024
				EXECUTION (COMM)/200/2024	25-09-2024	UDAY SHANKAR VS OM ROHILLA	AKSHAY GUPTA(P),			21-09-2024
				EXECUTION (COMM)/203/2024	28-09-2024	ANJU PAHWAN VS ANKIT CHOUHAN	ANUPAM JINDAL(P),			25-09-2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES		
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL										
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST	603	COMMERCIAL SUIT	CS 444/2024	COMM	04.09.2024	MASCOT HEALTH SERVICES VS M/S SHREE BALAJI DISTRIBUTION	URFEE HAIDER	9810078786	INFAR11P@REDIFFMAIL.COM	21.08.2024	
			603	COMMERCIAL SUIT	CS 447/2024	COMM	06.09.2024	M/S GONSAI LOGISTICS PVT LTD VS M/S SEAGUL INGRAS	RAKESH KUMAR	9868040826	SHARMARAKESHADV1@GMAIL.COM		04.09.2024
			603	COMMERCIAL SUIT	CS 450/2024	COMM	07.09.2024	UNION BANK OF INDIA VS SHAMBHU SABRAN	AMRENDRA KUMAR	9990298248	AMRENDRAK@GMAIL.COM		21.08.2024
			603	COMMERCIAL SUIT	CS 457/2024	COMM	11.09.2024	WRANGLER APPAREL CORP VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	ELUDICATIONLEGAL@OUTLOOK.COM		09.09.2024
			603	COMMERCIAL SUIT	CS 466/2024	COMM	19.09.2024	M/S SONI CONSTRUCTION AND INTERIORS VS M/S R K A ELECATOR	AJEET SINGH	8750295207	AJITKAT@YAHOO.CO.IN		17.09.2024
			603	COMMERCIAL SUIT	CS 468/2024	COMM	20.09.2024	UNION BANK OF INDIA VS DHANWANTI GARMENTS MANUFACTURER	RAKHI BHUDIRAJA	9871158578	BUDHIRAJAGRP@GMAIL.COM		19.09.2024
			603	COMMERCIAL SUIT	CS 470/2024	COMM	21.09.2024	M/S MOGLI LABS INDIA PVT LTD VS ABDUL MUHAMATH HANIFA	FARUN VERMA	9874195838	CSTARUNVERMA@GMAIL.COM		19.09.2024
			603	COMMERCIAL SUIT	CS 478/2024	COMM	26.09.2024	INDIAN OVERSEAS BANK VS HEMLATA KUMARI	S.K.JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM		11.09.2024
			603	COMMERCIAL SUIT	CS 483/2024	COMM	27.09.2024	M/S INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS M/S KITCHNRAMA GOOD SERVICES	ASHISH BANSAL	8750998800	MERIDIANATORNEYS@GMAIL.COM		23.09.2024
			603	COMMERCIAL SUIT	CS 487/2024	COMM	28.09.2024	CONTINENTAL CARRIERS PVT LTD VS TRANSMODE SHIPPING SERVICE PVT LTD	RAJAN MIGLANI	9728410090	RAJANMIGLANI@GMAIL.COM		19.09.2024
			603	COMMERCIAL SUIT	CS 486/2024	COMM	28.09.2024	M/S NAND RAM RAM AVTAR VS AMIT KUMAR	S.K.VASISH	9868142331	SKVASISHTH623@GMAIL.COM		24.09.2024
			603	COMMERCIAL SUIT	CS 490/2024	COMM	30.09.2024	HDFC BANK LIMITED VS GAURI MANIKANDAN	PRADEEP KUMAR JHA	9953133627	JHAPRADEEP2010@HOTMAIL.COM		27.09.2024
			603	COMMERCIAL SUIT	CS 491/2024	COMM	30.09.2024	PUNJAB NATIONAL BANK VS SEEMAS KITCHEN	VED PRAKASH	97119000673	ADVOCATEPRAKASHVED@GMAIL.COM		28.09.2024
603	COMMERCIAL SUIT	CS 492/2024	COMM	30.09.2024	PUNJAB NATIONAL BANK VS J K G SPICES	VED PRAKASH	97119000673	ADVOCATEPRAKASHVED@GMAIL.COM		28.09.2024			

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
47	SH. VIKAS DHULL DISTRICT JUDGE COMMERCIAL COURT.	SOUTH-WEST	613	COMMERICAL SUIT	CS (COMM)/485/2024	28-09-2024	JITENDER KUMAR YASHVIR SOLANKI	SH GURJEET SINGH	9205722967	GURJEETMUNJRAL@GMAIL.COM	25-09-2024
			613	COMMERICAL SUIT	CS (COMM)/479/2024	27-09-2024	ASICS CORPORATION VS MR BANSAL	SH. GAUTAM BHASIN	9999306881	ELUDICATIONLEGAL@OUTLOOK.COM	23-09-2024
			613	COMMERICAL SUIT	CS (COMM)/480/2024	27-09-2024	PRAHLAD SINGH SHASHANK KUMAR CHAUDHARY	MS. SACHI VS PANDEY	8285221073	PRAKASHSURYODAYA@GMAIL.COM	07-08-2024
			613	COMMERICAL SUIT	CS (COMM)/474/2024	24-09-2024	STATE BANK OF INDIA SANTOSH KUMAR	SH SUNIL VS SEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.CO.IN	16-04-2024
			613	COMMERICAL SUIT	CS (COMM)/469/2024	21-09-2024	M/S SHINSH ARTS SERVICES PVT LTD VS M/S BRAND SCAPES	SH DEEPAK VS GULLA	9999449554	ADV.DEEPAGULLA27@GMAIL.COM	06-09-2024
			613	COMMERICAL SUIT	CS (COMM)/463/2024	18-09-2024	ECOM EXPRESS LIMITED VANODIYA RAVI RAMESHBHAI	MS. MEHAK VS KALRA	9654325428	NFO@INNOVLEGEUM.COM	12-09-2024
			613	COMMERICAL SUIT	CS (COMM)/462/2024	17-09-2024	PUMA THROUGH AUTHORIZE REPRESENTATIVE MR ROHIT BISHT VS	SH. GAUTAM BHASIN	9999306881	ELUDICATIONLEGAL@OUTLOOK.COM	11-09-2024
			613	COMMERICAL SUIT	CS (COMM)/459/2024	13-09-2024	FBI BRANDED APPAREL ENTERPRISES VS SUSHIL AGGARWAL AND ANR	SH. GAUTAM BHASIN	9999306881	ELUDICATIONLEGAL@OUTLOOK.COM	11-09-2024
			613	COMMERICAL SUIT	CS (COMM)/451/2024	09-09-2024	M/S PRAKASH PIPES LIMITED VS M/S JAI MAHATARA FOOD PRODUCTS	SH. AVTAR SINGH VS BHAMLOT	9810910333	AVTARSINGH78@YAHOO.COM	29-07-2024
			613	COMMERICAL SUIT	CS (COMM)/452/2024	09-09-2024	M/S PRAKASH PIPES LIMITED VS M/S GOPAL FOOD PRODUCTS	SH. AVTAR SINGH VS BHAMLOT	9810910333	AVTARSINGH78@YAHOO.COM	29-07-2024
			613	COMMERICAL SUIT	CS (COMM)/453/2024	09-09-2024	MR VISHAL NLIHAWAN VS M/S CATBUS INFOLABS PRIVATE LIMITED	SH. ABHINAV VS BHATIA	9999551989	ABHINAV@ABANDASSOCIATES.IN	04-09-2024
			613	COMMERICAL SUIT	CS (COMM)/445/2024	05-09-2024	TV18 BROADCAST LIMITED VS CORPORATE CLUB LIMITED	SH. MANISH VS SHEKHARI	8527099904	BHARTIMRINAL@HOTMAIL.COM	02-08-2024
			613	COMMERICAL SUIT	CS (COMM)/440/2024	03-09-2024	UNION BANK OF INDIA GOURAV YADAV	SH. SRAJENDRA VS YADAV	9811423087	YADAVRAZEN@GMAIL.COM	27-08-2024
			613	COMMERICAL SUIT	CS (COMM)/441/2024	03-09-2024	SUNIL KUMAR PAL VS BILL BATH THROUGH ITS CEO	SH. KARAN VS AGGARWAL	9588279657	CORPORATEJUDISLLP@GMAIL.COM	16-03-2024
			614	EXECUTION	EXECUTION (COMM.)/349/2024	17-09-2024	UNION BANK OF INDIA M/S KRISHNA ENTERPRISES	SH. KESHAV VS KUMAR	9999626126	KESHAV.ADVIN@GMAIL.COM	N.A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COUNTER CLAIM	COUNTER CLAIM/33/2024	23-09-2024	SIDDIQUI INTERIOR DESIGNERS AND DECORATORS VS POOJA SETIA	MS. ABHILASHA YADAV	8130669436	ADV.ABHILASHAYADAV25@GMAIL.COM	N.A
			614	EXECUTION	EXECUTION (COMM.)/353/2024	23-09-2024	CANARA BANK VS JAGDAMBA STEEL AND CEMENT STORE AND ANR.	MS. REKHA M/SRUSTOGI	9810168405	REKHARUSTOGI@GMAIL.COM	N.A
			614	COMMERCIAL SUIT	CS (COMM)/471/2024	23-09-2024	BANK OF INDIA VS ROHIT SINGH RATHORE PROP BANKE BIHARI POLYMER	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPAGUPTA@GMAIL.COM	21.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/473/2024	24-09-2024	WINNER AWARDS AND TROPHIES VS BALAJI PLYWOOD	SH. M.R. JANGID	9810828193	ADVOCATEMRJ@GMAIL.COM	21.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/481/2024	27-09-2024	INDIAN OVERSEAS BANK VS MOHIT	SH. SUBHASH KR JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	11.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/488/2024	30-09-2024	RAMAKRISHNA PAPERS PRIVATE LIMITED VS RPML INDUSTRIES PRIVATE	SH. ABHISHEK SIROHI	9999281570	YATENDRASIROHI@HOTMAIL.COM	28.09.2024
48	SH. AMIT BANSAL DISTRICT COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/434/2024	02-09-2024	CANARA BANK VS ASHISH	SH. ANUJ AGARWAL	9999490798	ADVOCATEANUJAGARWAL@YAHOO.COM	30.08.2024
			614	COMMERCIAL SUIT	CS (COMM)/435/2024	02-09-2024	XENON PHARMA PVT LTD VS SANJAY KAPOOR	MR. URFEE HAIDER	9810078786	ADVOCATEURFEEHAIDER@GMAIL.COM	21.08.2024
			614	COMMERCIAL SUIT	CS (COMM)/436/2024	02-09-2024	UNION BANK OF INDIA VS KAVITA	MR. RAJENDER YADAV	9312046733	YADAVRAZEN@GMAIL.COM	27.08.2024
			614	EXECUTION	EXECUTION (COMM.)/336/2024	04-09-2024	PUNJAB NATIOANL BANK VS JAYENN ELECTRONICS	MR. VED PRAKASH	9711900673	ADVOCATEPRAKASH@GMAIL.COM	N.A
			614	EXECUTION	EXECUTION (COMM.)/337/2024	04-09-2024	VIKAS KUMAR MANDILWAR VS M/S CARRY FOOD INDIA PVT LTD	SH. RAJ KUMAR	9350887751	RAJKUMARTANTI@GMAIL.COM	N.A
			614	COMMERCIAL SUIT	CS (COMM)/442/2024	04-09-2024	RENACARE CENTRE FOR KIDNEY DISEASE AND RESEARCH PVT LTD VS MICRO MOLE HEALTH	SH. ABHIMANYU LAL	9910808880	INFO@LALLANDASSOCIATES.COM	02.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/443/2024	04-09-2024	M/S ENGINEERING AND SPARES INDIA VS M/S GLOBAL SPARES	SH. KARAN RAGHAV	9536139226	ADVVRAGHAVKARAN@GMAIL.COM	29.08.2024
			614	EXECUTION	EXECUTION (COMM.)/338/2024	06-09-2024	COMPUTER LAPTOP STORE VS M S R R COMPUTERS	SH. FIROZ ALAM	9891453875	AALAMFIROZ@GMAIL.COM	N.A
			614	ARBITRATION	OMP (COMM.)/18/2024	07-09-2024	JOHNSON RAJASS VS AUSS SMALL FINANCE BANK LTD	SH. SUNIL SACHDEVA	9560181999	ICCOMMAILS@YAHOO.COM	N.A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/454/2024	11-09-2024	KAMLADITYYA CONSTRUCTION PVT LTD VS SINHA CONQUERENT CONTROL SYSTEMS P LTD	SH. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	23.08.2024
			614	COMMERCIAL SUIT	CS (COMM)/455/2024	11-09-2024	KAMLADITYYA CONSTRUCTION PVT LTD VS JAL SINHA SURAKSHA ENGINEERS PVT LTD	SH. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	23.08.2024
			614	COMMERCIAL SUIT	CS (COMM)/456/2024	11-09-2024	STATE BANK OF INDIA PARAMJIT SINGH	SH. RAMAN VS KAPOOR	982917373	RAMANKAPOOR@GMAIL.COM	04.09.2024
			614	EXECUTION	EXECUTION (COMM.)/347/2024	17-09-2024	UNION BANK OF INDIA M/S BULLS EQUIPMENTS	SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	N.A
			614	EXECUTION	EXECUTION (COMM.)/348/2024	17-09-2024	UNION BANK OF INDIA M/S POWER GEN ENGINEERS	SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	N.A
			614	EXECUTION	EXECUTION (COMM.)/349/2024	17-09-2024	UNION BANK OF INDIA M/S KRISHNA ENTERPRISES	SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	N.A
			614	COUNTER CLAIM	COUNTER CLAIM/33/2024	23-09-2024	SIDDIQUI INTERIOR DESIGNERS AND DECORATORS VS POOJA SETIA	MS. ABHILASHA YADAV	8130669436	ADV.ABHILASHAYADAV25@GMAIL.COM	N.A
			614	EXECUTION	EXECUTION (COMM.)/353/2024	23-09-2024	CANARA BANK VS JAGDAMBA STEEL AND CEMENT STORE AND ANR.	MS. REKHA M/S RUSTOGI	9810168405	REKHARUSTOGI@GMAIL.COM	N.A
			614	COMMERCIAL SUIT	CS (COMM)/471/2024	23-09-2024	BANK OF INDIA VS ROHIT SINGH RATHORE PROP BANKE BIHARI POLYMER	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	21.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/473/2024	24-09-2024	WINNER AWARDS AND TROPHIES VS BALAJI PLYWOOD	SH. M.R. JANGID	9810828193	ADVOCATEMRJ@GMAIL.COM	21.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/481/2024	27-09-2024	INDIAN OVERSEAS BANK VS MOHIT KR JHA	SH. SUBHASH KR JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	11.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/488/2024	30-09-2024	RAMAKRISHNA PAPERS PRIVATE LIMITED VS RPML INDUSTRIES PRIVATE	SH. ABHISHEK SIROHI	9999281570	YATENDRASIROHI@HOTMAIL.COM	28.09.2024
49	SH. RAKESH PANDIT, DISTRICT COMMERCIAL COURT-03	SOUTH-WEST	509	EXECUTION (COMM)	330/2024	03.09.2024	PUNJAB NATIONAL BANK VS SHYAM PRATAP SINGH	VED PRAKASH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	
			509	EXECUTION (COMM)	331/2024	03.09.2024	NARESH PAL SINGH EVAAAN ELEVATORS PVT LTD AND ANR.	RAHUL VS DHANKHER	9810454252	SBR_LEGAL@YAHOO.COM	
			509	CS(COMM)	437/2024	03.09.2024	CENTRAL BANK OF INDIA VS VINOD	SUBODH KUMAR SINGH	9811375940	ADV.SUBODHKUMARSINGH@GMAIL.COM	28.03.2024

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		509	CS(COMM)	438/2024	03.09.2024	SNEH BIOTECH VS AGILITY DIAGNOSTICS PVT. LTD.	RISHI SOOD	9650133112	RISHISOODADVOCATE@GMAIL.COM	17.02.2024
		509	CS(COMM)	439/2024	03.09.2024	SHREE SHYAM CORPORATE SERVICES VS TURBO MEGHA AIRWAYS PVT. LTD.				
		509	EXECUTION (COMM)	334/2024	04.09.2024	MUSKAN CONTAINER LINES PVT LTD VS LIYAKATH SHIPPING AND LOGISTICS AND	MUNISH KUMAR	9953315170	ADVMUNISHMAHENDRA@GMAIL.COM	
		509	EXECUTION (COMM)	335/2024	04.09.2024	M/S SHIV MAHAMANDAL ESHWAR V/S M/S BALAJI TRADERS	NEERAJ SHARMA	9136965613		
		509	CS(COMM)	446/2024	05.09.2024	RENACARE CENTRE FOR KIDNEY DISEASE VS MICRO MOLE HEALTH SOLUTIONS				
		509	COUNTER CLAIM	32/2024	06.09.2024	PRINCE VERMA VS CANARA BANK	AKIL RATAEYEA	9810728784	AKILADV2004@GMAIL.COM	03.07.2024
		509	CS(COMM)	448/2024	07.09.2024	M/S GONSA LOGISTICS PVT. LTD. V/S M/S LECUBEX LOGISTICS PVT. LTD.	RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	04.09.2024
		509	CS(COMM)	449/2024	07.09.2024	SOLARCOOL VS M/S SOLARWAY NXTGENERATION PVT. LTD.	SASWAT ADHYAPAK ABID ALI BEERAN P.	8447040806	ADHYAPAK.SASWAT@GMAIL.COM	29.08.2024
		509	EXECUTION (COMM)	344/2024	12.09.2024	SATYAPAL MITTAL VS VIMLESH KUMAR JANGIR	O GUPTA NITIN GARG	9958986363	INFO@KNOWLEX.IN	
		509	CS(COMM)	458/2024	12.09.2024	THE SUPREME INDUSTRIES LTD VS PONNUSAMY RAMESH AND ANR.	GAUTAM BHASIN	9999093893	ELUDICATIONLEGAL@OUTLOOK.COM	07.09.2024
		509	CS(COMM)	460/2024	13.09.2024	PUMA SE VS SUSHIL AGGARWAL	GAUTAM BHASIN	9999093893	ELUDICATIONLEGAL@OUTLOOK.COM	
		509	CS(COMM)	461/2024	17.09.2024	NEWPORT CH INTERNATIONAL LLC VS HDFC LTD.	SHALABH GUPTA	9818681699		14.08.2024
		509	CS(COMM)	464/2024	18.09.2024	EX SM HAVIR RAMOTAR VS THE DIRECTOR GENERAL RESETTLEMENT	R.K. YASHWANT SINGH PANWAR	9810795141	YASHWANT1962@GMAIL.COM	11.09.2024
		509	CS(COMM)	465/2024	19.09.2024	REETA BUILD CON PVT. LTD VS MAHAVIR ENGINEERS	VIKAS BHATIA	9999440419	VIKASBHATIA280@GMAIL.COM	13.09.2024
		509	CS(COMM)	472/2024	23.09.2024	MOGLI LABS INDIA PVT. LTD VS SANJAY RATAN SINGH MERCHANT	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		509	CS(COMM)	475/2024	25.09.2024	INDIAN OVERSEAS BANK VS SUNITA	SUBHASH KR. JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	11.09.2024
		509	CS(COMM)	476/2024	25.09.2024	STATE BANK OF INDIA VS SHIVANAND DUBEY	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.COM	31.07.2024
		509	CS(COMM)	477/2024	25.09.2024	PRADEEP DHAKA VS DEVENDER	AJAY/VIKRAM	9958699561	ADVAJAYJANGHU@GMAIL.COM	18.09.2024
		509	M.EX.	308/2024	26.09.2024	LE MEUBLE OFFICE PVT LTD VS ABDIEL AIRCON	SANJAY TECHAGNIHOTR	9990607480	THEVIDHI@GMAIL.COM	
		509	CS(COMM)	482/2024	27.09.2024	ADIDAS AG VS ASHOK KUMAR	PRAMOD KUMAR SINGH, AASTHA SHARMA	9810481016	MAIL@THELEGIST.COM	26.08.2024
		509	EXECUTION (COMM)	357/2024	28.09.2024	M/S TRADING COMPANY VS M/S BIG TREE FOOD AND HOSPITALITY LTD	DR. N.C. SHARMA	9810145572	SHARMAADVOCATE@GMAIL.COM	
		509	CS(COMM)	484/2024	28.09.2024	HBI BRANDED APPAREL ENTERPRISES VS MR. BANSAL	GAUTAM BHASIN	9999093893	ELUDICATIONLEGAL@OUTLOOK.COM	
		509	CS(COMM)	489/2024	30.09.2024	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS INDIA SOURCING	ASHISH BANSAL	8750998800	MERIDIANTORNEYS@GMAIL.COM	23.09.2024
TOTAL				716						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF SEPTEMBER 2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	EXECUTION (COMM.)/357/2024	22-08-2024	KENT INDUSTRIES VS THE RED FOX CABLES ENTERPRISES	JA SANGHVI	9953413632	ADV.RITA.SANGHAVI@GMAIL.COM	11-09-2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
		307	CIVIL	MISC DJ/421/2024	06-07-2024	CANARA BANK VS MS MAMTA AND ANR	ANUJ AGGARWAL	9999490798	ADVOCATE ANUJAGGARWAL@YAHOO.COM	27-09-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/358/2024	24-04-2024	HDFC BANK LTD VS DA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/736/2024	25-07-2024	AXIS BANK LTD VS VIPIN BHARDWAJ	SUNITA SI	9871040589	INDOLEXLAW@GMAIL.COM	04.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/582/2023	03-04-2023	M/S KANCHAN FASHIONS	SUBHAS CHANDRA			05.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/916/2024	24-08-2024	MOHD FAHIM VS M/S	R. B. SINGH	9810822162	ADVOCATERBSINGH1962@GMAIL.COM	05.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/962/2024	04/09/24	SYNMEDICS LABORATORY	SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	09.09.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/788/2024	31-07-2024	TATA CAPITAL LTD. VS	ANISH BH	9811452022	ANISH_BHOLA17@YAHOO.COM	10.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/931/2024	29-08-2024	VISHAL SEHGAL VS RUP	KARANPREET SINGH	9899604908	KARANSATRON50@GMAIL.COM	12.09.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/93/2022	11-07-2022	OMKAR SINGH AND AN	RAJ KUMAR	9871698896	RAJKUMARAD818@GMAIL.COM	12.09.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/873/2024	30-08-2024	IDFC FIRST BANK LTD	JOGINDE R SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	23.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		COURT ROOM 310	CS (COMM)	CS (COMM)/1033/2022	07-04-2022	SEEMA BHALOTIA VS NANANT RA	99999421467	ANANTYA DAV555@GMAIL.COM	25.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/1044/2024	19-09-2024	PRAMOD DASS KHANNANMOL KJ	981166800	KAPURASSOCIATES235@GMAIL.COM	26.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/988/2024	09-09-2024	M/S AMEREX PVT. LTD RAJESH B	9811331125	RBHATIA ADVOCATE@YAHOO.CO.IN	30.09.2024
		COURT ROOM 310	OMP (1) (COMM)	OMP (1) (COMM.)/953/2024	09-09-2024	IDFC FIRST BANK LTD JOGINDE	9810315334	JUSJURIS@GMAIL.COM	30.09.2024
		COURT ROOM 310	OMP (1) (COMM)	OMP (1) (COMM.)/880/2024	31-08-2024	IDFC FIRST BANK LTD JOGINDE R SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	30.09.2024
		COURT ROOM 310	OMP (1) (COMM)	OMP (1) (COMM.)/241/2024	19-03-2024	HDFC BANK VS ALOK S ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	30.09.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/968/2024	05-09-2024	PUNJAB NATIONAL BANK VISHWAS RANJAN KUMAR	9811136731	VISHWARANJAN71@YAHOO.COM	30.09.2024
		COURT ROOM 310	OMP (1) (COMM)	OMP (1) (COMM.)/881/2024	31-08-2024	IDFC FIRST BANK LTD JOGINDE R SUKHLJA(P),	9810315334	JUSJURIS@GMAIL.COM	30.09.2024
		COURT ROOM 310	OMP (1) (COMM)	OMP (1) (COMM.)/943/2024	07-09-2024	HDFC BANK LTD VS KUN ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	30.09.2024
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	40 CS COMM	933/2024	30.08.2024	S P KANUGO V/S ECOSURE PULPMODLING TECHNOLOGIES LTD.	SARTHAK KATYAYAN 9810133604	TRIDENTLAW@HOTMAIL.COM	30.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			401CS COMM	938/2024	30.08.2024	ARIHANT ENTERPRISES V/S RCC INFRA VENTURES LTD AND ORS	NAMAN IS	9711156516	ADVNAME NISSRANI @GMAIL.COM	07.09.2024
			401DMP (1) COMM	910/2024	05.09.2024	IDFC FIRST BANK LTD	RAHUL KASHYAP	9205511796	LEXPACIFIC CO3@GMAIL.COM	12.09.2024
			401CS COMM	992/2024	10.09.2024	PUNJAB NATIONAL BANK V/S IQRA SAMAR	MOHIT RAJ	8800792205	MOHITRA JAADVOCATE@GMAIL.COM	18.09.2024
			401CS COMM	961/2024	04.09.2024	M/S SRI NARAYAN MERCANTILES PVT LTD V/S MITCO MARBLE & GRANITE P. LTD	MANU MINOCHA	9810226947	ZESTLAW4 38@GMAIL.COM	07.09.2024
			401DMP (1) COMM	897/2024	02.09.2024	IDFC BANK V/S RIHAN KAMRUDDIEN	JOGINDER SUKHLJA	9810315334	JUSJURIS @GMAIL.COM	25.0.2024
			401CS COMM	1033/2024	18.09.2024		NAVEEN BHARDWAJ	9911551199	PROMILLA @PRAMILA TRADERS V/S MANGAL SWEETS & ORS	30.09.2024
			401CS COMM	1032/2024	18.09.2024	M/S CAPITAL PLASTIC HOUSE V/S M/S PIONEER POLYPLAST	K.K. SINGH	9810673660	ADVKKSINGH@GMAIL.COM	30.09.2024
			401DMP (1) COMM	898/2024	02.09.2024	HDFC BANK V/S SONU CHAUDHARY	JOGINDER SUKHLJA	9810315334	JUSJURIS @GMAIL.COM	21.09.2024
			401DMP (1) COMM	899/2024	02.09.2024	IDFC BANK V/S RANJAN KUMAR	JOGINDER SUKHLJA	9810315334	JUSJURIS @GMAIL.COM	21.09.2024
			CS COMM	994/2024	10.09.2024	M/S PATANJALI PARIVAHAN P LTD V/S M/S SPG CONSUMER PRODUCT PVT. LTD & ORS	SHYAM KUMAR	9999154100	SHYAMKUMAR@ALTINDIALEGAL.COM	18.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM 635/2024	24-07-2024	PANKAJ JAIN VS KRISHAN PAL	RAHUL VERMA	9871039547	06.09.2024
				CSCOMM 674/2024	03-08-2024	U DHALWAL VS SUNTI	NITIN SHARMA	9873193742	17.09.2024
				CS COMM 646/2024	29-07-2024	KROWN REALTORS AND DEVELOPERS VS DHARMINDER SINGH AHLUWALIA	MUKESH AGGARWAL	8750391412	02.09.2024
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		COMMERCIAL CS (COMM) 539/24	27-06-2024	ADREM INDIA PVT LTD V/S RAJIV LOHIA	SAMEER TRIPATHI	9871334499	30-08-2024
				COMMERCIAL CS (COMM) 125/24	08-02-2024	M/S PRINTERS V/S M/S NARANG CARD GALLERY	MARWAH RAHUL SABRWAL	881159980	22-07-2024
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	ADVOCATE E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
			SUIT FOR RECOVERY	CS (COMM)/170/2024	17/08/24	GONSAI LOGISTICS PVT. LTD. VS AKANSHA CARRIERS & MOVERS & ORS.	RAKESH KUMAR SHARMA	9911107626			
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL						45565		
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL CS (COMM)/349/2024	18.07.2024	N B MARKETING VS ADITI KHANNA PROPREITOR OF FOUR ELEVEN PHARMACY	DEEPAK SINGH THAKUR	965429606		ADVDEEPAKSINGH OFFICIAL @GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL ARB. (COMM.)/5/2024	07.09.2024	TANTRA DESIGNS PVT LTD VS BELA MATHUR	ANURAG RAWAT	7838221188		AMITDUBEY86@GMAIL.COM	07.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL OMP (COMM.)/26/2024	07.09.2024	HIMALAYAN FOOD PARK PVT LTD VS BRIGHT LIFECARE PVT LTD	KUMAR BHAWANI SHANKAR	9999055597		KUMARBHAWANISHANKAR@GMAIL.COM	07.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL EXECUTION (COMM.)/45/2023	21.01.2023	BHASKAR JAIN VS M/S. SOUTH HOSPITALITY AND SERVICES PRIVATE LIMITED	TANVI SAPRA	9650276726		SAPRA LE GAL@GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL EXECUTION (COMM.)/56/2024	25.06.2024	BALAJI PERIPHERALS PVT LTD VS CLEAR SECURED SERVICES PVT LTD	SHRI RAM VERMA	9811538274		SHRIRAMVERMA1999@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL CS (COMM)/258/2024	18.05.2024	DEVKI DEVI FOUNDATION VS MAMTA	VIJAY KUMAR SHARMA	9312274280		VIJAYKSHARMAADV@YAHOO.CO.IN	23.09.2024
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL CS (COMM)/255/2024	20-05-2024	STATE BANK OF INDIA VS RANVEER	A.K. ROUT (P),	9999132159		AKROUTADVOCATE @GMAIL.COM	30.09.2024

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		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1887/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AVADESH LAWANIA	DINESH JAIN(P),	8376049807	ADVOCAT EASHOK.1@GMAIL.COM	30.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1888/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS UMANG VERMA	DINESH JAIN(P),	8376049807	ADVOCAT EASHOK.1@GMAIL.COM	30.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1890/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUNIL PURI	DINESH JAIN(P),	8376049807	ADVOCAT EASHOK.1@GMAIL.COM	30.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1219/2024	18-07-2024	KOTAK MAHINDRA BANK VS NAKEEM	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	26.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1221/2024	18-07-2024	KOTAK MAHINDRA BANK VS VIMLESH GUPTA	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	26.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1222/2024	18-07-2024	KOTAK MAHINDRA BANK VS RAM NARAYAN	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	26.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/445/2024	19-09-2024	POOJA SETHI VS ROHIT CHAWLA	HARISH SHARMA(P),	9810717516	HARISHGOPIS@RE.DIFFMAIL.COM	26.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1561/2024	13-08-2024	YES BANK LTD VS KRISHNA PRATAP SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1568/2024	13-08-2024	YES BANK LTD VS RAVINDER SAINI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1839/2024	28-08-2024	KOTAK MAHINDRA BANK VS MAHAROON	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	25.09.2024

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		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1840/2024	28-08-2024	KOTAK MAHINDRA BANK VS ANUP KUMAR	PARV MAHAJAN(P), 9643646534	PARV.MAHAJAN007@GMAIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1841/2024	28-08-2024	KOTAK MAHINDRA BANK VS YADAVEER	PARV MAHAJAN(P), 9643646534	PARV.MAHAJAN007@GMAIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2051/2024	05-09-2024	YES BANK LIMITED VS AFROJ KHAN	RADHA SINGH(P), 7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2075/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANJUKTA JENA	RAJESH JANGRA(P), 9958726491	JANGRAADVOCATE@GAMIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2076/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SR ENGINEERING	RAJESH JANGRA(P), 9958726491	JANGRAADVOCATE@GAMIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2077/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAM NATH NISHAD	RAJESH JANGRA(P), 9958726491	JANGRAADVOCATE@GAMIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2080/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BACHAN KAUR	RAJESH JANGRA(P), 9958726491	JANGRAADVOCATE@GAMIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2122/2024	07-09-2024	AXIS BANK LTD VS SHUBHANGI BANSAL	MAYANK MAHAJAN(P), 9643646534	PARV.MAHAJAN007@GMAIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2123/2024	07-09-2024	AXIS BANK LTD VS LAXMI BHATI	MAYANK MAHAJAN(P), 9643646534	PARV.MAHAJAN007@GMAIL.COM	25.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	MISC DJ/68/2024	04-03-2024	PREACH LAW LLP VS ABHIJITBANERJEE	KRISHNA KUMAR MISHRA(P), 9311664455	ADMIN@PREACHLAW.COM	25.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1508/2024	09-08-2024	IDFC FIRST BANK LTD VS MUZAMMIL ISLAM	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	24.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1509/2024	09-08-2024	IDFC FIRST BANK LTD VS RAJAT GHULATI	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	24.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1510/2024	09-08-2024	IDFC FIRST BANK LTD VS SWARANJEET SAPRU	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	24.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1511/2024	09-08-2024	IDFC FIRST BANK LTD VS MOHD PAPPU	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	24.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1512/2024	09-08-2024	IDFC FIRST BANK LTD VS HAUSILA YADAV	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	24.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1514/2024	09-08-2024	IDFC FIRST BANK LTD VS INDERJOYT KAUR BAJWA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	24.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1532/2024	12-08-2024	IDFC FIRST BANK LTD VS MD GULZAR	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	24.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1533/2024	12-08-2024	IDFC FIRST BANK LTD VS CHANCHAL SOURAV ROADLINES	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	24.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1562/2024	13-08-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAVI POLEPALLI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	23.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1564/2024	13-08-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMANJANEYULU AMAROJU	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	23.09.2024

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1567/2024	13-08-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ITHARAJU NAGARAJU	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1571/2024	13-08-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MATAM UJVAL KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1940/2024	31-08-2024	KOTAK MAHINDRA PRIME LTD VS ANURAG SINGH PATEL	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2041/2024	05-09-2024	KOTAK MAHINDRA PRIME LTD VS SUMIT PAL SINGH	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2042/2024	05-09-2024	KOTAK MAHINDRA PRIME LTD VS PREETI LATA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2043/2024	05-09-2024	KOTAK MAHINDRA PRIME LTD VS AJEET SINGH RANA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1427/2024	01-08-2024	TANTRA DESIGNS VS HASHMAT SINGH KHURANA	ANURAG RAWAT(P),	7838221188	AMITDUBEY86@GMAIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1941/2024	31-08-2024	KOTAK MAHINDRA PRIME LTD VS IMARAN K	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/428/2024	06-09-2024	SWEETY VS E SCOOT RENTAL SOLUTIONS	HARISH YADAV(P),	9818272266	ADVOCATEHARISH2007@GMAIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1476/2024	07-08-2024	YES BANK LTD VS SIDDHARTH RANA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	12.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1477/2024	07-08-2024	YES BANK LTD VS RICHA RAWAT	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1478/2024	07-08-2024	YES BANK LTD VS RAJVEER SINGH RAJPUT	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1479/2024	07-08-2024	YES BANK LTD VS SHIVA BHATI	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1975/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRATIK RAVIKANT DESAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1976/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MOHIT SHIVJI BAHELIYA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1977/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS HAMID AHAMAD SATTAR BEG	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1983/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SANKDECHA DARSHAN DILIPBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1480/2024	07-08-2024	YES BANK LTD VS DEEPAK KUMAR	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1519/2024	09-08-2024	AXIS BANK LIMITED VS SHIV LAL CHODHARY	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2002/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS LOKENDER R	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	12.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2003/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS SANJAY KUMAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2004/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS MOHIT TYAGI	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2079/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAGAT SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	12.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1167/2024	15-07-2024	KOTAK MAHINDRA BANK VS VIJAY PAL	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1168/2024	15-07-2024	KOTAK MAHINDRA BANK VS MOH NASEEM	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2044/2024	05-09-2024	AXIS BANK LTD VS VINAY SEHGAL	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2047/2024	05-09-2024	AXIS BANK LTD VS YOHESH CHUGH	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2048/2024	05-09-2024	AXIS BANK LTD VS RIZWAN	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2049/2024	05-09-2024	AXIS BANK LTD VS KULDEEP SINGH DAGAR	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2050/2024	05-09-2024	AXIS BANK LTD VS MAHESH KUMAR GARG	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2052/2024	05-09-2024	AXIS BANK LTD VS BHAVISH KUMAR JOSHI	MAYANK MAHAJAN(P),	9643646534	PARV.MA HAJAN007@GMAIL.COM	10.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2054/2024	05-09-2024	AXIS BANK LTD VS SHYAM	MAYANK MAHAJAN(P),	9643646534	PARV.MA HAJAN007@GMAIL.COM	10.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1560/2024	13-08-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MANMOHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1461/2024	05-08-2024	YES BANK LIMITED VS ASHISH TIWARI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1557/2024	13-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MOHAMMED SAJID MOHAMMEDFAROOQ MEMAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1635/2024	17-08-2024	IDFC FIRST BANK VS MOHAMMAD SHOFET 041	MAYANK MAHAJAN(P),	9643646534	PARV.MA HAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1637/2024	17-08-2024	IDFC FIRST BANK LTD VS NARESH KUMAR 1062	MAYANK MAHAJAN(P),	9643646534	PARV.MA HAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/1734/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD VS PANKAJ SHUKLA	MAYANK MAHAJAN(P),	9643646534	PARV.MA HAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1980/2024	02-09-2024	AXIS BANK LTD. VS ANUPAL NARWAT 9191	MAYANK MAHAJAN(P),	9643646534	PARV.MA HAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1981/2024	02-09-2024	AXIS BANK LTD. VS MOHAMMAD INSAR 2656	MAYANK MAHAJAN(P),	9643646534	PARV.MA HAJAN007@GMAIL.COM	07.09.2024

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		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1982/2024	02-09-2024	AXIS BANK LTD VS SACHIN SHARMA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1985/2024	02-09-2024	AXIS BANK LTD VS FARDEEN SAIFI	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/2005/2024	03-09-2024	AXIS BANK LTD VS UMANG CHHABRA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/2006/2024	03-09-2024	AXIS BANK LTD VS RAJINDER SINGH DUREYA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/2007/2024	03-09-2024	AXIS BANK LTD VS NKB FARMTECH PRIVATE LIMITED	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/2046/2024	05-09-2024	AXIS BANK LTD VS SAHIB KHAN	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM.)/387/2024	13-08-2024	STATE BANK OF INDIA VS KARUNAKAR K	RANI BHARDWAJ(P),	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM.)/404/2024	23-08-2024	WHOLESOME NUTRITION LLP VS CALCIO RESTAURANTS PRIVATE LIMITED	DHURJATI VERMA(P),	9811667456	ANANDATFORNEYS@GMAIL.COM	07.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1481/2024	07-08-2024	KOTAK MAHINDRA BANK LTD VS DNY SUPPLY CHAIN SOLUTIONS PVT LTD	RAJEEV KUMAR RANJAN(P),	9311022104	RANJAN.AND.COMPANY@GMAIL.COM	05.09.2024
		29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1534/2024	12-08-2024	YES BANK LIMITED VS MOHD ABRAR	RADHA SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	05.09.2024

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS/COMM/304/24	23/04/24	OMJEE KUMAR PROP. VS. GURU DIGITAL	SHIVAJI SHUKLA	N/A		19/09/24
				EXECUTION PETITION	CS/COMM/383/24	18/05/24	M/S NIVESA ADVERTISING VS. BEKEM INFRA	GAURAV TYAGI	N/A	N/A	19/09/24
				COMMERCIAL SUIT	CS/COMM/551/23	06/06/23	KIRORI MAL PREM CHAND VS. STYLEPORT FASHION	TUSHAR AGGARWAL	N/A	N/A	19/09/24
				COMMERCIAL SUIT	CS/COMM/1010/23	26/10/23	CHET RAM MAHINDER VS. DASTOOR FOODS	ARCHIT SINGHAL	N/A	N/A	24/09/24
				COMMERCIAL SUIT	CS (COMM)/3655/2024	04-09-2024	M/S DEV PHARMACY PRIVATE LIMITED VS RAVI NANDHKUMAR KHATRI	SHRAVAN BANSAL(P)	9650682928	RISHI@UNITEDANDUNITED.COM	---
				COMMERCIAL SUIT	CS (COMM)/3659/2024	13-09-2024	MEX EXHIBITIONS PRIVATE LIMITED VS KALYUG MEDIA	ATTI JAIN(P),	8130655833	LEGAL@LEXEXCEL.COM	---
				COMMERCIAL SUIT	CS (COMM)/3677/2024	18-09-2024	M/S INDOSPITRIT DISTRIBUTION LIMITED VS M/S SPACE VILLA PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	KARAN@KGVLEGAL.COM	---
				COMMERCIAL SUIT	CS (COMM)/3678/2024	18-09-2024	M/S YES BANK LIMITED VS ASHOK KUMAR	VIBHOR MATHUR(P),	9560425989	SUPPORT@ARVLAWCHAMBERS.COM	---
				EXECUTION PETITION	EXECUTION (COMM)/237/2024	19-09-2024	ONE97 COMMUNICATIONS LTD VS SH VENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	9811074162	ROHITJN2003@GMAIL.COM	---
				COMMERCIAL SUIT	CS (COMM)/3681/2024	19-09-2024	SH ALOK KUMAR GUPTA VS SH MUMTAZ KHAN	SANJEEV(P),	9868005927	INFO@KNOWLEX.IN	---

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			COMMERCIAL SUIT	CS (COMM)/3680/2024	19-09-2024	KRAFT INDIA VS APARNA TRADING CORPORATION AGENCY	9999894307		----
			COMMERCIAL SUIT	CS (COMM)/3692/2024	20-09-2024	M/S FLAKTGROUP INDIA PRIVATE LIMITED VS M/S REPAIR TECHNICAL SERVICES	911471757		----
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/73/2024	20-09-2024	M/S SEPSET PROPERTIES PVT LTD VS M/S PREMIER TECH BRISANZIA TECHNOLOGIES PRIVATE LIMITED	9911315304		
			COMMERCIAL SUIT	CS (COMM)/3691/2024	20-09-2024	M/S MATRIX INFO SYSTEMS PVT LTD VS LAPTOP UNIVERSE	9811570337		
			COMMERCIAL SUIT	CS (COMM)/3690/2024	20-09-2024	AFZAL SHAKEEL AND ANR VS ARBAB	8510002822		
			MISC.	RP/9/2024	21-09-2024	VIR JAI KHOSLA VS AXIS BANK LTD AND ORS	9811054200		
			COMMERCIAL SUIT	CS (COMM)/3697/2024	21-09-2024	M/S VDR COLOURS AND CHEMICALS PRIVATE LIMITED VS M/S SHREE JAGDAMBA KNITS PRIVATE LIMITED	9868995997		
			COMMERCIAL SUIT	CS (COMM)/3695/2024	21-09-2024	BW E-COMMERCE PRIVATE LIMITED VS M/S CROSSBORDER LOGISTECH PRIVATE LIMITED	9811140704		
			COMMERCIAL SUIT	CS (COMM)/3715/2024	25-09-2024	BANK OF MAHARASHTRA VS MRS MAMTA DEVI PROPRIETOR OF M/S AKKU PAUCHING	9891399593		
			COMMERCIAL SUIT	CS (COMM)/3723/2024	26-09-2024	STATE BANK OF INDIA VS MS KHUSHNUMA	8896932838		

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			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/47/2024	27-09-2024	WALIANET VS M/ S BONUS BUCKS	SHUBHAM AGARWAL(P),	9953240238	
			COMMERCIAL SUIT	CS (COMM)/3741/2024	28-09-2024	STATE BANK OF INDIA VS KUSUM	DHARMENDRA SINGH(P),	8800784740	GAURAV.VIG@AVSLEGAL.IN
			COMMERCIAL SUIT	CS (COMM)/3740/2024	28-09-2024	STATE BANK OF INDIA VS SH SUNIL KUMAR	DHARMENDRA SINGH(P),	8800784740	SHUBHI1673@GMAIL.COM
			COMMERCIAL SUIT	CS (COMM)/3747/2024	30-09-2024	M/S MANKIND PHARMA LIMITED VS M/S KLEAN AIR TECHNOLOGIES (I) PVT LTD AND ORS	AYUSH JAIN(P),	8010889344	SHUBHI1673@GMAIL.COM
			COMMERCIAL SUIT	CS (COMM)/3748/2024	30-09-2024	JAMMU AND KASHMIR BANK VS MR JITENDRA KUMAR	ANURAG SHARMA(P),	9873029772	JUSTUMLLEGAL@GMAIL.COM
									RAUZLEGAL@GMAIL.COM
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE JUDGE(COMMERCIAL DISTRICT COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (COMM.) 295/2024	20.04.2024	B K TRADERS VS THE NEW INDIA ASSURANCE CO LTD	SH MANOJ KUMAR	9810675719	09.09.2024
				CS (COMM.) 395/2024	21.05.2024	BANK OF BARODA VS RITU	SH. ANSHUMAN SRIVASTAVA	9.99E+009	19.09.2024
				CS (COMM.) 2450/2024	29.05.2024	BANK OF BARODA VS SHYAM NARAYAN SHAH	SH. ANSHUMAN SRIVASTAVA	9.99E+009	19.09.2024

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			CS (COMM.)	3629/2024	27.08.2024	VARSHA ENGINEERS VS STERLING ENAMELLED WIRES PVT LTD	SH GAURAV GOEL	1.00E+010	ADVGOEL GAURAV@GMAIL.COM	17.09.2024
			MISC (DJ)	421/2024	24.05.2024	MEENU SHARMA VS NINE CAFE 9 HOSPITALITY SERVICES PVT LTD.	SH V K SRIVASTAVA	9.89E+009	VS770449@GMAIL.COM	10.09.2024
			CS (COMM.)	184/2024	16.03.2024	DEEPSHIKHA PROPERTIES LTD VS ABS CONSULTANT COMPANY	SH SHAKHEEL SARWAR WANI	8750618722	SSWANIASOCIATES@GMAIL.COM	18.09.2024
			CS (COMM.)	2845/2024	04.07.2024	TO THE NEW PRIVATE LTD VS SARVALOKA SERVICE ON CALL PVT LTD	SH.ANANDITA SINGH	8.51E+009	ILC@INFINTIYLAWCHAMBERS.COM	24.09.2024
			CS (COMM.)	2469/2024	03.06.2024	JAINEMO PVT LTD VS CRACKLE TELEGRAM CHANNEL	SH RUPIN DAHL	1.00E+010	INFO@BAHLANDBAJAJ.COM	21.09.2024
			CS (COMM.)	3657/2024	03.09.2024	RCPL LOGISTICS PVT LTD VS SMT AARTI BOOB	SH GAURAV PURI	9.83E+009	ADVGAURAVPURI@GMAIL.COM	23.09.2024
			CS (COMM.)	295/2024	20.04.2024	B K TRADERS VS THE NEW INDIA ASSURANCE CO LTD	SH MANOJ KUMAR	9810675719	ADVOCATESINDIA@YAHOO.COM	23.09.2024
			CS (COMM.)	3592/2024	13.08.2024	SANJAY JAIN VS ALPERE TECHNOLOGIES	SH. AMIT KUMAR	9871291420	JURISPRUDENCE011@GMAIL.COM	19.09.2024
			CS (COMM.)	344/2023	10.04.2023	RAJESH MEDIRATTA VS WEST WINDENGINEERS PVT LTD	SH. BALRAM SINGH	9873188641	BR9840@GMAIL.COM	23.09.2024
			CS (COMM.)	2832/24	03.07.2024	STATE BANK OF INDIA V/S RAHUL SHARMA	SH. KK SINGH	9.81E+009	KSINGH1123@REDIFFMAIL.COM	20.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			MISC DJ	2812/24	19.09.2024	M/S SUVI EXPORTS V/S M/S ZEUS FASHION	MS. HARSHITA GULATI	9958758752	VINEET.LEGAL@GMAIL.COM	07.10.2024
			CS (COMM.)	3679/24	18.09.2024	CANARA BANK V/S ANKUSH KUMAR	SH. FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	07.10.2024
			CS (COMM.)	3689/24	20.09.2024	M/S RX INFOTECH V/S KAUSHAL KISHORE GUPTA	SH. MANEESH GUMBER	9911315304	ASCENTLAWFIRM@GMAIL.COM	01.10.2024
			CS (COMM.)	3671/24	18.09.2024	M/S PRIMER GREEN V/S M/S JASWANT WINE	SH. SANJEEV KR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	03.10.2024
			CS (COMM.)	3713/24	25.09.2024	SBI V/S SEPOY VINAYKANT	MS.SUCHITA DIXIT	8.90E+009	AGNIHOTRISUCHITRA@GMAIL.COM	18.10.2024
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	ADVOCATE E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	237/2024	21-08-2024	M/S P. COM. SOLUTIONS PVT. LTD. V/S M/S GANPATI REAL ESTATE	ASU GOYA	9717893944	GOYALVA SU17@GMAIL.COM	07-09-2024
			101	CS COMM	221/2024	01-08-2024	BANK OF BARODA V/S M/S INSPIRATION FASHION FOOTWEAR	DER SINGH	813023770	SHAILENDER.SISODIA@GMAIL.COM	23-09-2024
			101	CS COMM	261/2024	05-09-2024	MAHENDRA STEELS V/S DHARAMRAJ CONTRACTS INDIA PVT. LTD.	PRATEEK MEHTA	9911886609	PRATEEK MEHTAS@GMAIL.COM	23-09-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	NIL								
39	SH. BRJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS (COMM) 371/2024	06.07.2024	S.B.I VS. ASHOK KUMAR	SURESH K	9810099445	SURESHKUMAR@GMAIL.COM	03.09.2024
			301, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS (COMM) 269/2024	06.05.2024	S.S.G. PHARMA PVT LTD. VS. RAJESH KUMAR	PRAVER S	9868262721	INFO@INDIANTM.COM	04.09.2024
			301, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS (COMM) 217/2024	05.04.2024	JAMMU & KASHMIR VS. ATUL SHARMA	UZMA ASH	9873029772	RAUZLEGAL@GMAIL.COM	12.09.2024
			301, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS (COMM) 234/2024	15.04.2024	VISHAL SHARMA VS. MUBARAK HUSSAIN	KAUSHIK CHETTERJEE	9654713565	KAUSHIK1@GMAIL.COM	09.09.2024
			301, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS (COMM) 333/2024	04.06.2024	P.P. TEXOFAB PVT. LTD. VS. M/S M S N GARMENTS	SANJEEV	9711198990	SKSDWAL32@GMAIL.COM	24.09.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATIO N	OPPETTIONER NAME VSADVOCAT E	ADVOCATE MOBILE NUMBER	ADVOCAT E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL						
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL						
47	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL						
48	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL						
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
TOTAL					197				

List of total no. of cases randomly allocated during the month of September-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	12
					OMP (I) Comm	15
					Misc. DJ	4
					Execution (Comm)	5
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	10
					OMP (I) (COMM)	18
					M/DJ	3
					EXECUTION	2
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	16
					OMP (I) Comm	13
					OMP (COMM)	1
					Misc. DJ	1
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	10
					OMP (I) (COMM)	19
					MISC DJ	5
					EXECUTION	6
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM)	9
					on Cases (OMP(I)Comm) & OMP (15
					EXECUTION(Comm)	3
					Misc. DJ	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	46

7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	4
					OMP(I) COMM + OMP(COMM)	21
					EXECUTION	5
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS(COMM)	13
					OMP (COMM)	1
					EXECUTION (COMM)	7
					MISC. DJ	1
					OMP (I) (COMM)	11
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	31
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	es e-filed in the month of September	14
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP(I)COMM	19
					EXECUTION (COMM)	3
					MISC DJ	1
					OMP COMM	1
					CONTEMPT PETITION	2
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	10
					Arbitration Cases (OMP(I)Comm) & OMP (COMM)	23

					EXECUTION(Comm)	5
TOTAL						310
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	41
					Omp	10
					Execution	1
					Misc DJ	2
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	7
					OMP COMM	4
					EXECUTION COMM	6
					MISC DJ	1
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	9
					Execution (comm)	7
					OMP (COMM)	1
					OMP (I) (COMM)	2
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	9
					Execution (comm)	7
					OMP (COMM)	1
					OMP (I) (COMM)	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	10
					EX (COMM)	10
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	24
					OMP(I)(COMM)	18
					Execution	10
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	2

					ARB A (COMM)	0
					OMP (COMM)	2
TOTAL						186
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	25
					ARBITRATION U/S 9	2
					ARBITRATRATION U/S 34	7
					EXECUTION(COMM)	13
					TRADE MARK/CIVIL (COMMERCIAL)	9
					OTHER ARBITRATION CASE	1
					MISC. DJ/ COUNTER CLAIM	2
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	46
					EX(COMM)	6
					OMP (COMM)	5
					OMP (I) (COMM)	1
					OMP (E) (COMM)	1
					ARB. A	1
					MISC. DJ	3
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OBJECTION U/S 34 ARBITRATION CONCILIATION ACT	3
					SUIT FOR RECOVERY	28
					SUIT FOR TRADEMARKS	9
					EXECUTION PETITION	7
					APPLICATION U/S 151 OF CPC	3
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	1
TOTAL						173
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	10

					EX. COMM.	3
					OMP (I) COMM.	99
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	3
				503	EX. COMM.	4
					OMP COMM.	2
					OMP (I) COMM.	98
25			SH. SANDEEP YADAV	614	CS (COMM)	4
				614	EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	110
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	12
					EX. COMM.	3
					OMP (I) COMM.	111
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	7
					EX. COMM.	3
					OMP (I) COMM.	84
TOTAL						555
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	8 BLOCK	COMMERCIAL	17
29			MS. NEELAM SINGH, DISSTRIC JUDGE	14	COMMERCIAL	38
30			SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	18
31			MS. ANU GROVER BALIGA	21	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	25
32			SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
33			MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	2

34			Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	Nil
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP (COM)-2, CS (COMM)-15 ,EX-02,MISS DJ -2 OMP (I) COMM-o	23
TOTAL						147
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	12	CS(COMM-74)	17
				12	OMP(COMM)-73	3
				12	OMP (COMM)-78	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM-74)	22
					OMP(COMM-73)	2
					OMP (COMM)-78	0
TOTAL						44
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	15
					OMP (I) (COMM)	3
					OMP (COMM)	0
					MISC. DJ	5
					EXECUTION PETITION	2
Total						25
39	KARKARDOOMA	SHAHDARA	SH. BRLJESH KUMAR GARG	57	CS(Comm)	14
					EXECUTION	7
					MISC.DJ CASE	2
					OMP(E)COMM	0
					RESTORED/RBT	0
40			MS. KIRAN BANSAL	56	CS(Comm)	11
				56	EX COMM	5
					OMP(I) COMM	1

				56	MISC DJ	1
41			SH. SURENDER S. RATHI		CS(Comm)	23
					OMP(COMM)	1
					MISC.DJ CASE	0
					OMP (I) Comm	0
					Execution	9
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	7
					OMP(COMM)	-
					OMP(I) COMM	-
					Ex	-
					Mis Case	2
					RBT/RESTORED	-
					Transferred	-
Total						83
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	41
					OMP	37
					MISC DJ	3
					EX	5
44			SH.VINOD YADAV	759	CS(COMM)	51
					OMP	22
					MISC DJ	6
					EX	11
Total						176
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS(COMM.)	91
					OMP(i)(COMM)& OMP (Comm)	3
					EXECUTION	13

				Misc. Application DJ	16
Total					123
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	CS (COMM)	12
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COMM)	10
				OMP (COM)	0
				ARB (COM)	2
				OMP (I) (COMM.)	0
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	13
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				COUNTER CLAIM	1
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	19
				OMP (COM)	0
				ARB (COM)	1
				OMP (I) (COMM.)	0

				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
TOTAL					60
GRAND TOTAL					1822

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF SEPTEMBER-2024

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	OFFER OF WITNESSES	AFFIDAVIT OF ARGUMENTS	WRITTEN ARGUMENTS	ORAL ARGUMENTS
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-378/2023	01.03.2023	RANI SAREES PVT. LTD. VS. PREM KUMAR	-----	03.10.2024	03.10.2024	03.10.2024	21.10.2024	21.10.2024	-----
				SUIT FOR RECOVERY	CS COMM-165/2022	14.01.2022	HAIKO LOSISTICS INDIA PVT. LTD. VS. PRADEEP KUMAR KHANDELWAL	-----	04.10.2024	04.10.2024	04.10.2024	23.10.2024	23.10.2024	-----
				SUIT FOR RECOVERY	CS COMM-2640/2022	06.12.2022	VARUN PIPE AND INDUSTRIES LTD. VS. NAYAK SANITATION LTD.	-----	07.10.2024	07.10.2024	07.10.2024	24.10.2024	24.10.2024	-----
				SUIT FOR RECOVERY	CS COMM-401/2024	26.03.2024	VIPIN KHANDELWAL VS. SHALINI SHUKLA	-----	26.09.2024	22.10.2024	22.10.2024	05.11.2024	05.11.2024	-----
				SUIT FOR RECOVERY	CS COMM-162/2024	27.01.2024	DHANUKA AGRITECH LTD. VS. HANSABEN KISHORBHAI TIMBADIYA	-----	07.10.2024	28.10.2024	28.10.2024	18.11.2024	18.11.2024	-----
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	485/2024	22.04.2024	RAKESH VS MCD	03.09.2024	10.09.2024	10.09.2024	23.09.2024	26.10.2024	11.11.2024	
				CS (COMM)	1494/2023	10.11.2023	ARVINDER KAUR VS NIVABUPA HEALTH	10.09.2024	21.09.2024	21.09.2024	30.09.2024	29.10.2024	25.11.2024	
				CS (COMM)	1499/2023	17.11.2023	TARA SCIENTIFIC APPARATUS WORKSHOP VS SUPERIOR INDUSTRIES LTD	10.09.2024	23.09.2024	23.09.2024	01.10.2024	30.11.2024	09.12.2024	
				CS (COMM)	700/2024	06.06.2024	TIMES INTERNET LTD VS GREEN HONCHOS SOLUTIONS PVT LTD	10.09.2024	21.09.2024	21.09.2024	27.09.2024	08.11.2024	04.12.2024	
				CS (COMM)	455/2024	12.04.2024	SUNIL KUMAR VS RUDRAM CHAINS	-----	21.09.2024	21.09.2024	01.10.2024	30.11.2024	05.12.2024	
				CS (COMM)	437/2024	05.04.2024	UMESH JAIN VS MCD	17.09.2024	02.10.2024	02.10.2024	03.10.2024	08.11.2024	20.11.2024	
				CS (COMM)	1536/2023	29.11.2023	CENTRAL BANK INDIA MANOJ KUMAR VS	18.09.2024	05.10.2024	05.10.2024	08.10.2024	23.10.2024	04.11.2024	
				CS (COMM)	1099/2023	28.07.2023	RAJESH GUPTA VS VED PRAKASH KHURANA	25.09.2024	05.10.2024	05.10.2024	18.10.2024	30.11.2024	13.12.2024	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING									
			306	CS (COMM)	1051/2023	19.07.2024	PARVEEN JAIN VS ANURAG MISHRA	27.09.2024	05.10.2024	05.10.2024	08.11.2024	08.11.2024	25.10.2024	30.11.2024	18.12.2024		
			306	CS (COMM)	04/2024	02.01.2024	PUNJAB NATIONAL BANK VS MEENU GUPTA	28.09.2024	09.10.2024	09.10.2024	04.11.2024	04.11.2024	24.10.2024	30.11.2024	19.12.2024		
3	SH. ILLA RAWAT, DISTRICT JUDGE, COURT-03	CENTRAL COMMERCIAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	644/2023	17.04.2023	SPACE BUSINESS SOLUTION PVT.LTV/S DISTRICT MAGISTRATE(WEST)	24.09.2024	28.10.2024	28.10.2024			28.10.2024	13.11.2024	13.11.2024		
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	357/2024	14.03.2024	NAWAL KHERA V/S KHERA	27.09.2024	18.10.2024	18.10.2024			18.10.2024	29.11.2024	29.11.2024		
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)409/2024	28.03.2024	RAKESH KUMAR GOEL VS. MCD AND ANR	04.09.2024	PE-08.10.2024 AND 09.10.2024 AND DE-06.10.2024 AND 29.10.2024			BEFORE PE-08.10.2024	BEFORE DE-26.10.2024		07.11.2024		
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)498/2024	23.04.2024	ANIL KUMAR VS. MCD AND ANR	10.09.2024	PE-21.10.2024 AND 22.10.2024 DE-11.11.2024 AND 12.11.2024			BEFORE PE-21.10.2024	BEFORE DE-11.11.2024	BEFORE 18.11.2024		18.11.2024	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)519/2024	27.04.2024	NKR TEXTILES VS SHARM ENTERPRISES	04.10.2024	PE-04.10.2024, 05.10.2024 AND 09.10.2024 DE-13.11.2024, 14.11.2024			BEFORE PE-09.10.2024	BEFORE DE-13.11.2024	BEFORE 28.11.2024		28.11.2024	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1221/2022	09.05.2024	VIJAY KUMAR ARORA VS RUNGTA COLLEGE OF ENGINEERING AND TECHNOLOGY	26.09.2024	PE-04.11.2024, 12.11.2024 AND 13.11.2024 DE-25.11.2024, 26.11.2024			BEFORE PE-04.11.2024	BEFORE DE-25.11.2024	BEFORE 04.12.2024		04.12.2024	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1308/2022	09.10.2023	UMESH KUMAR ANUPAM VS. MATHUR	27.09.2024	PE-07.11.2024 AND 11.11.2024 DE-18.11.2024			BEFORE PE-11.11.2024	BEFORE DE-20.11.2024	BEFORE 03.12.2024		03.12.2024	
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL														
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	84/2024	12.01.2024	M/S. GRAVITY BATH PVT. LTD. VS. RANG LAL	09.09.2024	PE-11.11.2024, 12.11.2024 & 13.11.2024			11.11.2024	18.11.2024	30.11.2024	30.11.2024	NA	
			410	CS (COMM)	1470/2024	03.06.2022	ICICI BANK LTD. VS. K.R. AGENCIES	10.09.2024	PE-21.11.2024			21.11.2024	05.12.2024	17.12.2024	17.12.2024	NA	
			410	CS (COMM)	1610/2023	20.12.2023	SBI VS. ARUN KUMAR YADAV	10.09.2024	PE-11.11.2024, 12.11.2024			11.11.2024	28.11.2024	30.11.2024	30.11.2024	NA	
			410	CS (COMM)	1461/2024	01.11.2023	RAJ KUMAR GUPTA VS. M/S. EVEREST RUBBER INDUSTRIES & ANR.	10.09.2024	PE-18.11.2024, 19.11.2024			18.11.2024	09.12.2024	17.12.2024	17.12.2024	NA	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
			410	CS (COMM)	2414/2022	01.11.2022	M/S. INDIGLOW AUTOMOBILE PVT. LTD. VS. M/S SOURCE AUTOMOTIVE PARTS & ORS.	19.09.2024	PE-05.11.2024, 12.11.2024	05.11.2024	19.11.2024	10.12.2024	10.12.2024	NA
			410	CS (COMM)	441/2024	08.04.2024	M/S. VIRAJ ENTERPRISES VS. PUNJAB NATIONAL BANK	27.09.2024	PE-25.11.2024, 26.11.2024	25.11.2024	04.12.2024	07.12.2024	07.12.2024	NA
			410	CS (COMM)	1251/2023	20.09.2023	VISHAL & SONS VS. JAISHREE JEWELLERS	23.09.2024	PE-21.10.2024, 22.10.2024 AND 24.10.2024	21.10.2024	18.11.2024	26.11.2024	26.11.2024	NA
			410	CS (COMM)	2806/2019	27.11.2019	ASK AUTOMOTIVE PVT. LTD. VS. INTEZAR MALIK	17.09.2024	PE-15.10.2024, 16.10.2024	15.10.2024	16.10.2024	19.11.2024	19.11.2024	NA
			410	CS (COMM)	2352/2022	15.10.2022	JAGDISH SACHDEVA VS. S.S. MOTASINGH JUNIOR MODEL SCHOOL	04.09.2024	PE-05.11.2024, 07.11.2024	05.11.2024	22.11.2024	30.11.2024	30.11.2024	NA
			410	CS (COMM)	1302/2023	09.10.2023	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	17.09.2024	PE-05.11.2024, 06.11.2024	05.11.2024		13.11.2024	13.11.2024	NA
			410	CS (COMM)	1629/2023	22.12.2023	DELHI JAL BOARD VS. CHINNAR SHIPPING	30.09.2024	PE-05.12.2024, 07.12.2024	05.12.2024	18.12.2024	24.12.2024	24.12.2024	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1152/2023	09.08.2023	RAM KISHORE SHARMA VS. DELHI JAL BOARD	08.02.2024	19.10.2024	19.10.2024	19.10.2024	14.11.2024	19.11.2024	06.11.2024 (DE)
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./368/2024	15-03-2024	STATE BANK OF INDIA VS. GULSHAN SETHI	09.09.2024	PE 01.10.2024	WITHIN THREE WEEKS	WITHIN THREE WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./521/2021	11-02-2021	DRK SECURITIES PVT LTD VS DSE ESTATES LTD	10.09.2024	PE 08.10.2024	WITHIN TEN DAYS	WITHIN TEN DAYS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./27/2024	04-01-2024	SURESH TRIPATHI VS ABS ENGINEERING WORKS	12.09.2024	PE 09.10.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./281/2024	22-02-2024	M/S KARAN TRADING CO VS SMT NIMMI GARG PROPRIETOR OF M/S PUJA SILK AND SAREES	17.09.2024	PE 07.10.2024 & 18.10.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	
			309 THIRD FLOOR EXTENTION BLOCK	COUNTER CLAIM	CS/COMM./222/2020	31-01-2020	ASK AUTOMOTIVE PRIVATE LIMITED VS RADHE EXPO	18.209.2024	PE 23.10.2024, 13.11.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS	DATE OF CASE MANAGEMENT HEARING	PE	WITHIN TWO WEEKS	WITHIN TWO WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)			KAMAL GUPTA VS MUNICIPAL CORPORATION OF DELHI	23.09.2024	15.10.2024 DE 28.10.2024				
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/586/2024	29-05-2024	JASWANT SINGH DABAS VS MUNICIPAL CORPORATION OF DELHI						
11	SH. SANJAY SHARMA DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)			AKT PRENTIS INDIA PVT LTD VS M/S ZAKOOPI INFOTECH PVT. LTD.@RUSTORANGE	04.09.2024					
			310	CS (COMM)	CS DJ/456/2021	01-07-2021	PRAN NATH SAHNI VS M/S JAKS INTERNATIONAL AND ORS	04.09.2024		DE-27.09.2024	AS PER ORDER, DEFENDENTS WILL FILE LIST OF WITNESSES		
			310	CS (COMM)			VIPIN JAIN VS ALOK RUSTOGI	10.09.2024		PE-27.09.2024	AS PER ORDER, PARTIES WILL FILE LIST OF WITNESSES		
			310	CS (COMM)	CS (COMM)32/203-01-2024		STATE BANK OF INDIA VS MR. HARGYAN SINGH	11.09.2024		PE-20.09.2024			
			310	CS (COMM)	CS (COMM)/629/2024	22-05-2024	URMILA DEVI VS DTWELVE SPACES PVT. LTD.	17.09.2024		PE-03.10.2024	AS PER ORDER, PLAINTIFF WILL FILE LIST OF WITNESSES		
			310	CS (COMM)	CS (COMM)402	26-03-2024	ROHIT JAIN VS SACHIN JAIN	23.09.2024		PE-14.10.2024	AS PER ORDER, PLAINTIFF WILL FILE LIST OF WITNESSES		
			401	CS (COMM)	706/2024	07.06.2024	NAWAL KISHORE SONI & V/S GANESH PRASAD	27.09.2024 PE AND 01.10.2024 & 04.10.2024 DE)					
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	174/2023	28.01.2023	M/S PRIME ENGINEERING CO V/S B.E.CONTRACT S P. LTD & ORS	11.11.2024 & 19.11.2024 FOR DE)					
			401	CS (COMM)	1614/2023	20.12.2023	SHRI GOVIND TRADING COMP. V/S NKS FOODS VENTURES LTD	15.10.2024, PE AND 19.10.2024 & 23.10.2024 FOR DE					
			NIL										
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL										
14	SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS COMM	169/2022	26-02-2022	MAHALAXMI LUMBERS P LTD VS. KARAN VOHRA	21.09.2024	NIL	NIL	NIL	NIL	NIL
				CS COMM	86/2023	09-01-2023	INDIAN BANK VS. LENS WIRE INNOVATIONS	04.09.2024	NIL	NIL	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING						
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12. NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 103/24	02.03.2024	N ASSOCIATES PVT LTD VS RAHUL BHAMBRI	03.09.2024	WITHIN WEEK	20.09.2024	WITHIN WEEK	NIL	NIL	28.10.2024
			12. NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 124/24	13.03.2024	M/S WEBKUL SOFTWARE PVT LTD VS. M/S MEETANSHI TECHNOLOGIES	03.09.2024	WITHIN WEEK	24.11.2024 & 06.12.2024	WITHIN WEEK	NIL	NIL	NIL
			12. NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 179/23	24.03.2023	MS TRANSLINK LOGISTICS PVT LTD VS. SEETU KOHLI	13.09.2024	WITHIN WEEK	30.09.2024	WITHIN WEEK	NIL	NIL	06.11.2024
			12. NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 90/24	23.02.2024	RAJ SINGH MALIK VS JITENDER SHARMA	23.09.2024	WITHIN WEEK	28.10.2024 & 06.11.2024	WITHIN WEEK	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6. NEW COURT BLOCK-I	COMMERCIAL	CS(COMM) 102/2024	01.03.2024	BIORX VENTURE ADVISORS VS GLS PHARMA LTD	02.09.2024	09.10.2024		07.11.2024		19.12.2024	
			6. NEW COURT BLOCK-I	COMMERCIAL	CS(COMM) 180/2023	24.03.2023	AARK PHARMACEUTICALS VS FOCUS IMAGING	13.09.2024	29.10.2024 & 05.11.2024		11.12.2024 & 17.12.2024		10.01.2025	
			6. NEW COURT BLOCK-I	COMMERCIAL	CS(COMM) 132/2024	15.03.2024	LOREAL SA VS SAKHIYA BHAVNABEN	30.09.2024	12.11.2024		22.12.2024		16.01.2025	
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 354/2022	02.06.2022	ASHOK KUMAR VS. BHUPESH WADHWA	04.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 225/2024	07.05.2024	CRYSTALPEAK ENTERPRISES PVT. LTD. VS RITIKA TIWRI	05.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 314/2024	06.07.2024	DECIPHER TALENTS PVT/ LTD. VS ANMOL KALRA	12.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 358/2024	26.07.2024	DIWAN CHAND SHARMA VS NEERAJ MALIK	23.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 492/2023	23.08.2023	STATE BANK OF INDIA VS ASHOK KUMAR	26.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 237/2024	10.05.2024	STATE BANK OF INDIA VS SANTOSH KUMARI	24.09.2024						

SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 370/2024	05.08.2024	RAMKESH VS. MUNICIPAL CORPORATION OF DELHI	30.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 316/2022	18.05.2022	PNB KAMLESH VS.	03.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 210/2024	26.04.2024	SBI JOGINDER VS.	04.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 248/2024	17.05.2024	STATE BANK OF INDIA VS. MOHAN SINGH	05.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 236/2024	10.05.2024	UBI SANJAY BHOLA VS.	07.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 53/2024	31.01.2024	MAHARAJ SINGH VS. RAJAT GUPTA	13.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 331/2024	11.07.2024	OM INFRA LTD. VS. TOTAL INFRA	19.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 449/2022	03.08.2022	NEPTURE INDIA VS. R M CONTOLS PVT.	19.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 53/2024	31.01.2024	MAHARAJ SINGH VS. RAJAT GUPTA	20.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 285/2024	07.06.2024	DHARMENDER GANGWAR VS. NYATI HEALTHCARE AND RESEARCH NCR	24.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 376/2022	09.06.2022	NOWOTECH TEXTILES PVT. LTD. VS. INSTAPOWER ENERGY EFFICIENCY PVT. LTD.	28.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 271/2024	04.06.2024	MAX HEALTHCARE INSTITUTE LIMITED VS. SAHIL	30.09.2024							
		29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 370/2024	05.08.2024	DHEERU KOHLI AND ANR. VS. SABILIG ROAD SOLUTIONS PVT. LTD.	30.09.2024							
27	SH. LOKESH SHARMA, JUDGE (COMMERCIAL COURT)	KUMARSOUTH DISTRICT	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD VS AMIT ENTERPRISES	15-01-2024	09-10-2024						06-12-2024

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING						
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL												
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL SUIT	CS/COMM/890/2023	03-10-2023	G AND G CONCRETE SOLUTION VS SUNRISE CONSTRUCTION		02.09.2024						
				COMMERCIAL SUIT	CS/COMM/887/2023	03-10-2023	PNB PANKAJ RASTOGI	VS	05.09.2024						
				COMMERCIAL SUIT	CS/COMM/741/2023	07-08-2023	ROSHAN GUPTA VS AMIT GARG	LAL VS	05.09.2024						
				COMMERCIAL SUIT	CS/COMM/836/2023	14-09-2023	SBI VS. RAVI KUMAR JANGRA		11.09.2024						
				COMMERCIAL SUIT	CS/COMM/374/2024	17-05-2024	HARBHAJAN SINGH BAGGA VS. SHIV ASSOCIATES		18.09.2024						
				COMMERCIAL SUIT	CS/COMM/1003/2023	25-10-2023	STATE BANK OF INDIA VS DANISH QUAMAR		20.09.2024						

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
				COMMERCIAL SUIT	CS/COMM/58/2019	27-03-2019	SCJ PLASTICS VS. BAG POLY ENTERPRISES	30-09-2024	-	-	-	-	-	-	-
				COMMERCIAL SUIT											
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL												
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	NIL												
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST		RECOVERY	241/2021	07-12-2024	M/S DIALMYTRIP TECH PVT.LTD. VS. SHUBHAM AGARWAL ORS	05-09-2024	-	-	-	-	-	-	P.E.-07-10-2024, D.E.-14-10-2024, FINAL ARGUMENT-06-11-2024
			12	RECOVERY	153/2024	15-05-2024	CANARA BANK VS. JITENDER KUMAR SHARMA	05-09-2024	-	-	-	-	-	-	P.E.-25-09-2024, D.E.-04-10-2024, FINAL ARGUMENT-21-10-2024
			12	RECOVERY	53/2024	13-02-2024	CATURA TECH AUTOMATION PVT.LTD.VS. PRAYANAND VATERE	10-09-2024	-	-	-	-	-	-	P.E.-26-09-2024, D.E.-05-10-2024, FINAL ARGUMENT-22-10-2024
			12	RECOVERY	42/2024	05-02-2024	PUNJAB NATIONAL BANK VS. TANISH ENTERPRISES	18-09-2024	-	-	-	-	-	-	P.E.-09-10-2024, D.E.-28-10-2024, FINAL ARGUMENT-06-11-2024
			12	RECOVERY	219/2024	31-07-2024	ZEU LINEU INTERNATIONAL PVT.LTD VS. INDIA EXHIBITIONS	23-09-2024	-	-	-	-	-	-	P.E.-24-10-2024, D.E.-04-11-2024, FINAL ARGUMENT-18-11-2024

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
			12	RECOVERY	146/2023	21-04-2023	CANARA BANK E SYNDICATE BANK VS SCALE N SKILL	23-09-2024	-	-	-	-	-	-	-	P.E.-18-10-2024, D.E.28-10-2024, FINAL ARGUMENT-06-11-2024
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	348/2023	14-09-2023	NALIN ARORA VS MEENU JAIN	09-09-2024	04-10-2024	04-10-2024	04-10-2024	WITHIN 2 WEEKS OF EVIDENCE BEING CONCLUDED	05-11-2024			
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	CS (COMMERCIAL)/CIVIL	37/2024	05.09.2024	U TOURIZMO PRIVATE LIMITED VS. TRAVEL HEALERS	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-11-2024	05-11-2024	09.09.2024 - D.E. 24 - D.E. 20.09.2024 - D.E. 24 - D.E. 20.09.2024 - D.E. 24 - P.E. 24.10.2024 - D.E. 06.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	49/2024	05.09.2024	SR ENGINEERS VS. M/S TEXOL ENGINEERS	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 20-09-2024	05-11-2024	01.10.2024 - P.E. 24.10.2024 - D.E. 06.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	36/2024	07.09.2024	RAHUL JAIN VS. M/S VISHAL TRADING COMPANY	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 06.11.2024	05-11-2024	03.10.2024 - P.E. 04.11.2024 - D.E. 20.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	75/2024	12.09.2024	PUNJAB NATIONAL BANK VS YOGESH KUMAR	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 20.11.2024	05-11-2024	03.10.2024 - P.E. 04.11.2024 - D.E. 20.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	54/2024	20.09.2024	ENHARA PHARMA PVT LTD VS. SUNITA DEVI PROP OF MEDICYL PHARMA	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 11.11.2024	05-11-2024	09.10.2024 - P.E. 29.10.2024 - D.E. 11.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	50/2024	23.09.2024	FIELD VS. KOMAL (PROPRIETOR OF M/S KOMAL ENTERPRISES)	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 25.11.2024	05-11-2024	01.10.2024 - P.E. 05.11.2024 - D.E. 25.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	70/2024	25.09.2024	STATE BANK OF INDIA VS. YADVENDRA KUMAR SINGH	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 27.11.2024	05-11-2024	23.10.2024 - P.E. 06.11.2024 - D.E. 27.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	56/2024	26.09.2024	UNION BANK OF INDIA VS. ARCHANA JAH	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28.11.2024	05-11-2024	23.10.2024 - P.E. 14.11.2024 - D.E. 28.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	76/2024	26.09.2024	M/S SHRI KANHAYA FABRICS PVT LTD VS. FAISAL	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28.11.2024	05-11-2024	24.10.2024 - P.E. 07.11.2024 - D.E. 28.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	47/2021	27.09.2024	M/S VIRK HOSPITAL PVT LTD VS. M/S MEGH MEDITECH PVT LTD	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 30.11.2024	05-11-2024	24.10.2024 - P.E. 14.11.2024 - D.E. 30.11.2024 - FINAL ARGUMENTS	
39	SH. BRIJESH KUMAR GARG	SHAHADARA	301, NEW COURT BUILDING	CS (COMMERCIAL)				FRAMING THE ISSUES	LISTING OF WITNESS	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESS	WRITTEN ARGUMENTS	ORAL ARGUMENTS		OTHER STAGES/HEARING DATE	
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM) 46/2024	16.01.2024	TARSHAM MITTAL VS. RAHUL GUPTA	04.09.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	30.09.2024 PE, 01.10.2024 & 03.10.2024 DE 18.10.2024 FA		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING										
					CS/COMM./51/22	19.01.22	M/S FREEDOM ENTERPRISES VS. M/S SURYA PLAST INDIA											18.09.24
					CS/COMM./47/24	27.01.24	PAWAN KUMAR VS. PRINCE KHAN											19.09.24
					CS/COMM./106/23	03.02.23	M/S ASADEEP FURNISHING PVT. LTD. VS. M/S LOYAL TRADING											21.09.24
					CS/COMM./554/23	31.07.23	SURYA ROSHANI LTD. VS. SANJEET MISHRA											23.09.24
					CS/COMM./200/24	01.04.24	UNION BANK OF INDIA VS. SANDEEP GUPTA											23.09.24
					CS/COMM./85/24	15.02.24	TRIUMPHAL STAR PVT. LTD. VS. PURSHOTAM PROFILES PVT. LTD.											25.09.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH																
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST																
			603	COMMERCIAL SUIT	CS COMM 367/2024	19.07.2024	STATE BANK OF INDIA VS PRASHANT KUMAR SRIVASTAVA	05.09.2024	12.09.2024	19.09.2024	19.09.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 537/2023	30.11.2023	SHRIRAM FASHION VS VBM FASHION	10.09.2024	17.09.2024	24.09.2024	24.09.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 7/2024	06.01.2024	SHREE GANESH INDUSTRIES VS RADHEY ENTERPRISES	10.09.2024	17.09.2024	01.10.2024	01.10.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 385/2024	14.08.2024	STATE BANK OF INDIA VS VIKAS KUMAR RAJBHAR	11.09.2024	18.09.2024	25.09.2024	25.09.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 257/2024	14.05.2024	PUNJAB NATIONAL BANK VS M/S BHOOMIKA TRADERS	17.09.2024	24.09.2024	01.10.2024	01.10.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 114/2024	27.02.2024	NARESH KUMAR GOYAL VS M/S THE COUTURIERS	19.09.2024	26.09.2024	03.10.2024	03.10.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 278/2024	27.05.2024	EASYCARE TECHNOLOGIES INDIA PVT LTD VS SURATH BANERJEE	23.09.2024	30.09.2024	07.10.2024	07.10.2024	NIL	NIL	NIL				

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING					N/A	N/A	N/A
			603	COMMERCIAL SUIT	CS COMM 13/2024	25.09.2024	BHAGWAN SINGH SISHODIA PRASHANT KUMAR SRIVASTAVA	VS	25.09.2024	03.10.2024	09.10.2024	09.10.2024	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM 113/2024	28.09.2024	RAMESH KAPUR GURDEEP SINGH GUJRAL	VS	28.09.2024	05.10.2024	14.10.2024	14.10.2024	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM 280/2024	28.05.2024	RAJEEV BANSAL SURJIT SINGH	VS	30.09.2024	07.10.2024	14.10.2024	14.10.2024	NIL	NIL	NIL	
47	VIKAS DHULL, DISTRICT JUDGE, COURT-02	COMMERCIAL	613	COMMERCIAL SUIT	CS (COMM) 346/2022	11.07.2022	YANTRIX GLOBAL TECTONUS LTD.	VS	03.09.2024	18.09.2024	18.09.2024	18.09.2024	25.09.2024	25.09.2024	25.09.2024	
			613	COMMERCIAL SUIT	CS (COMM) 171/2020	11.11.2020	EX. JANAK SINGH DIRECTOR GENERAL	VS	04.09.2024	NIL	NIL	NIL	NIL	NIL	05.10.2024 FOR ARGUMENTS PENDING APPLICATIONS	
			613	COMMERCIAL SUIT	CS (COMM) 170/2023	05.08.2022	EKGF KIDSCOOL LLP VS NEETU PRAKASH	VS	10.09.2024	19.10.2024	19.10.2024	19.10.2024	12.11.2024	12.11.2024	05.11.2024	
			613	COMMERCIAL SUIT	CS (COMM) 85/2024	14.02.2024	S.K. SETHI BLJINDER CHOBDAR	VS	12.09.2024	25.10.2024	25.10.2024	25.10.2024	03.12.2024	03.12.2024	21.11.2024	
			613	COMMERCIAL SUIT	CS (COMM) 361/2024	12.07.2024	STATE BANK OF INDIA NAVAL KISHORE GARG	VS	17.09.2024	22.10.2024	22.10.2024	22.10.2024	19.11.2024	19.11.2024	05.11.2024	
			613	COMMERCIAL SUIT	CS (COMM) 14/2024	08.01.2024	ANANYA ENTERPRISES VS S. SQUARE	VS	20.09.2024	23.10.2024	23.10.2024	23.10.2024	25.11.2024	25.11.2024	11.11.2024	
			613	COMMERCIAL SUIT	CS (COMM) 29/2024	11.01.2024	KARAMBIR SINGH KHATRI VS MCD	VS	30.09.2024	06.11.2024	06.11.2024	06.11.2024	11.12.2024	11.12.2024	25.11.2024	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING						
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	COMMERCIAL SUIT	CS(COMM) 132/2024	28.02.2024	BANK OF INDIA	REKHA	24.09.2024	PE-24.10.2024 & DE-28.10.2024	NIL	NIL	NIL	NIL	
				COMMERCIAL SUIT	CS(COMM) 28/2020	14.01.2020	TRIBHUWAN PRASAD BARAHWAL	M/S CITI FINANCIAL	25.09.2024	PE-21.10.2024 & DE-28.10.2024	NIL	NIL	NIL	NIL	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	02/2023	02.01.2023	GST MANAGEMENT SOLUTIONS PVT. LTD.	UNOCOIN TECHNOLOGIES PVT. LTD.	19.09.2024	NA	04.11.2024	NA	NA	NO	NO
				CS(COMM)	218/2023	29.04.2023	AMETHI ENTERPRISES	M/S GARGEY ENTERPRISES	23.09.2024	NA	22.10.2024	NA	NA	NO	NO
				CS(COMM)	460/2023	03.10.2023	INDIAN OVERSEAS BANK	VS SHANTI	25.09.2024	NA	14.10.2024	NA	NA	NO	NO
				CS(COMM)	153/2024	12.03.2024	SATYANARAYAN SHARMA	VS WOLFONE PROJECTS(OPC) PVT. LTD.	30.09.2024	NA	22.10.2024	NA	NA	NO	NO

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER-2024

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF DAYS FOR EXECUTION OF	SECTION	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-2476/2022	10.11.2022	JAGDISH SINGH VS. M/S DIAMOND POLYMERS LTD.	SH. R.P. SINGH AND SOHAN LAL	9363859614 & 8447365819	02.09.2024	662	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-2984/2019	18.12.2019	M/S. BEHARLI DEALERS PVT. LTD. VS. PRAVEEN KUMAR KHATRI	SH. P.C. ARYA AND SH. RAVI VERMA	9218079135 & 9654126974	03.09.2024	1721	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-967/2022	29.03.2022	PRATEEK SINGHAL VS. KAMAL KISHORE	SH. R.S. SHARMA AND SH. UDAY SETHI	9718316491 & 9871938137	06.09.2024	892	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	COUNTER CLAIM-20/2023	31.03.2023	KAMAL KISHORE VS. PRATEEK SINGHAL	SH. UDAY SETHI & SH. RAVI VERMA	9871938137 & 9718316491	06.09.2024	525	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-105/2022	10.01.2022	GOVIND RAM GUPTA VS. TARUNA GOEL	SH. SHAILENDER KUMAR AND MS. MEENAKSHI	9717737382 & 9810526391	18.09.2024	140	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-4410/2021	29.10.2021	SURINDER SINGH ARORA VS. SUMAN DUA	SH. SAIDEEP KAUSHIK & SH. MANORANJAN JHA	9811251476 & 9910976413	23.09.2024	1060	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	PETITION U/S 34 OF ARBITRATION ACT, 1996	OMP COMM-33/2021	30.03.2021	FOREMOST INTERNATIONAL LTD. VS. S.J.R. EMBROIDERY LTD.	MS. SHAGUN BHARTI & SH. RASHWANI KUMAR	7384827931 & 9560164938	24.09.2024	1274	YES	CONTESTED				PETITION U/S 34 OF ARBITRATION ACT, 1996
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-726/2023	18.09.2019	LEVIS STRAUSS & CO. KULWANT SINGH	MS. PRIYA NAGPAL AND SH. SANDEEP SINGH	9910859616 & 9968316497	25.09.2024	1834	NO	CONTESTED				SUIT FOR RECOVERY
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	1626/2019	29-08-2019	RAJKAMAL PRAKASHAN PVT LTD AND ORS VS ODISHA STATE BUREAU OF TEXT BOOK PREPARATION AND	ARVIND JAIN	9810201120	03-09-2024	1829	NIL	CONTESTED	NIL	NIL		RECOVERY
			306	CS (COMM)/	1021/2023	13-07-2023	SANDEEP JAIN VS. MUNICIPAL CORPORATION OF DELHI	S.S.K. JHA	9818701001	07-09-2024	418	NIL	CONTESTED	NIL	NIL		RECOVERY
			306	OMP (COMM./)	105/2023	18-07-2018	THE GURUKUL SANSKAR SCHOOL VS EDUCOMP SOLUTIONS LIMITED AND ORS.	NAMIT SAXENA	9527189238	18-09-2024	2050	NIL	CONTESTED	NIL	NIL	34	
			306	OMP (COMM./)	106/2023	21-07-2018	BAL MANDIR SR.SEC SCHOOL VS EDUCOMP SOLUTIONS LIMITED	SHOBHIT JAIN	9818668068	18-09-2024	2247	NIL	CONTESTED	NIL	NIL	34	
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM1158/2023	11.08.2023	PUNJAB NATIONAL BANK V/S M/S BARKAT BAZAR PVT. LTD.	SAURAV BHASIN	9899331166	07.09.2024	393	YES	DECREE				SUIT FOR RECOVERY
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM1003/2023	11.07.2023	SH RAJESH KUMAR GUPTA V/S M.C.D.	MOHIT SINGHAL	9911692228	19.09.2024	436	YES	DECREE				SUIT FOR RECOVERY

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			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM1004/2023	11.07.2023	RAJESH KUMAR GUPTA V/S M.C.D.	MOHIT SINGHAL	9911692228	10.09.2024	427	YES	DECREE			
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 848/2023	25.05.2023	UMESH TYGAI V/S M.C.D.	DEPANSHU KHATRI	8860939496	23.09.2024	487	YES	DECREE			
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 2459/2022	07.11.2022	CANARA BANK V/S M/SCENTED SEASON	SAMIT GUPTA	9810224624	26.09.2024	690	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/315/2019	13-03-2019	M/S BLACK DIAMOND PULSES PVT. LTD. VS M/SHAURYA IMPEX	SH. ANKIT GUPTA	9953030485	02-09-2024	2000 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/1121/2023	03-08-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/BALAJI AND ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI	SH. MOHIT SINGHAL	9911692228	02-09-2024	396 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/362/2019	03-08-2023	SHREE KUMAR MUNDHRA VS SPELLS ORGANICS LIMITED AND ANR.	SH. SHREYANS SINGHVI	9811463632	04-09-2024	1988 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/561/2023	31-03-2023	M/S KIRAN ROADWAYS PVT LTD VS M/TRANZTAR COMMERCIAL VEHICLE APPLICATION LTD AND	SH. VARUN GUPTA	9810476767	07-09-2024	526 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/974/2023	03-07-2023	SANDEEP JAIN VS MUNICIPAL CORPORATION OF DELHI	SH. S.K. JHA	9818701001	11-09-2024	436 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	CIVIL	CS (COMM)/189/2022	17-01-2022	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS MEANDERING VACATION PVT LTD	SH. AMIT TYAGI	9910082777	02-09-2024	960 DAYS	YES	DECREED	NIL	NIL	
			305	CIVIL	CS (COMM)/923/2023	06-06-2023	SHARDA SHARMA VS AMIT SHARMA	SH. BALRAJ	9971774353	03-09-2024	455 DAYS	YES	DISMISSED	NIL	NIL	
			305	ARBITRATION	OMP (COMM)/119/2023	01-07-2023	ROHIT MAAN VS RAM TRANSPORT FINANCE COLTD	SH. TUSHAR SHARMA	9999592027	06-09-2024	433 DAYS	NO	PETITION ALLOWED	NIL	NIL	
			305	ARBITRATION	OMP (COMM)/43/2024	01-07-2024	PRABHAKAR LANDGE VS SBI CARDS AND PAYMENTS SERVICE LTD	SH. NITESH KUMAR	9643183591	11-09-2024	72 DAYS	NO	PETITION ALLOWED	NIL	NIL	
			305	CIVIL	CS (COMM)/1450/2023	31-10-2023	RAJWANS VADEHRA VS MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUAMR SINGH	9811161525	12-09-2024	317 DAYS	YES	DECREED	NIL	NIL	
			305	CIVIL	CS (COMM)/2484/2019	15-10-2019	FRIENDS E VEHICLES PRIVATE LIMITED VS SAKSHAM TRADING COMPANY	MS. NEHA KAPOOR	996804762	17-09-2024	1799 DAYS	YES	DECREED	NIL	NIL	
			305	CIVIL	COUNTER CLAIM/27/2023	22-05-2023	M/S SAKSHAM TRADING COMPANY VS FRIENDS E VEHICLE PVT LTD	SH. MANISH GUPTA	9810927909	17-09-2024	484 DAYS	NO	DISMISSED	NIL	NIL	

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			305	ARBITRATION	OMP (COMM)/107/2022	02-08-2022	DATTATRAYA PANDIT VS SH. PARIVESH AND SINGH MAHINDRA MAHINDRA FINANCE SERVICES LTD	9891662235	18-09-2024	778 DAYS	NO	PETITION ALLOWED	NIL	NIL	
			305	MISC. APPLICATION	MISC DJ/397/2024	04-06-2024	SHAHEED ABBAS VS SH. R.K. SINGH DURGESH KOHLI	9717030721	19-09-2024	108 DAYS	NO	DISMISSED	NIL	NIL	
			305	CIVIL	CS (COMM)/1039/2023	18-07-2023	RAJESH KUMAR GUPTA VS SH. MOHIT SINGHAL PROPRIETOR OF M/S BALAJI AND ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI	9911692228	21-09-2024	431 DAYS	YES	DECREED	NIL	NIL	
			305	ARBITRATION	OMP (COMM)/53/2023	13-04-2023	DEEPAK DUA AND ANR VS M/S PNB HOUSING FINANCE LTD	986875934	24-09-2024	530 DAYS	NO	PETITION ALLOWED	NIL	NIL	
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (COMM)	96/2019	24.09.2019	ANIL KUMAR VS. M/S. SHRE RAM TRANSPORT FINANCE CO. LTD.	SH. BHUPINDER TYAGI 9810695226	02.09.2024	1805 DAYS	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION ACT
			410	CS (COMM)	2798/2019	26.11.2019	M/S. C.B.S. PUBLISHERS & DISTRIBUTORS PVT. LTD. VS. M/S. KASHMIR BOOK TRUST & ORS.	SH. YOGENDER GAUTAM 9810668042	05.09.2024	1745 DAYS	NO	CONTESTED	NA	NA	RECOVERY OF MONEY
			410	ARB.A. (COMM)	35/2019	23.11.2019	M/S. R.S. TRADING VS M/S. TATA CAPITAL FINANCIAL & ANR.	SH. M.K. GAUTAM 9811872302	17.09.2024	1760 DAYS	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION ACT
			410	OMP (I) (COMM)	307/2022	18.05.2022	YASHBIR SINGH & ANR VS. TOWER VISION INDIA PVT. LTD.	SH. DEVENDER AMOR 9990497000	18.09.2024	854 DAYS	NO	CONTESTED	NA	NA	PETITION U/S 9 OF ARBITRATION AND CONCILIATION ACT
			410	CS (COMM)	2447/2022	05.11.2022	SANDEEP JAIN VS. MCD	SH. S.K. JHA 9818701001	28.09.2024	693 DAYS	NO	CONTESTED	NA	NA	RECOVERY OF MONEY
			410	CS (COMM)	5402/2021	20.12.2021	MOHD. MUSHFEEK VS. VINAY KUMAR JAIN	SH. PARIKSHIT MAHIPAL NA	10.09.2024	995 DAYS	NA	CONTESTED	NA	NA	RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	CS (COMM) 5060/2021	01.12.2021	MOHAN LAL GOEL VS INVICTA MEDIA	SH. SURAJ VISHWAKARMA NA	06.09.2024	1010	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	CS (COMM) 177/2021	16.01.2021	RAJ KUMAR SHARMA VS M/S CHOLAMANDALAM GENERAL INSURANCE	SH. R.K. JAIN 9811427893	20.09.2024	1343	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	CS (COMM) 1124/2023	04.08.2023	RAJESH KUMAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	MOHIT SINGHAL 9911692228	28-09-2024	422	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	CS (COMM) 1436/2023	30.10.2023	SANDEEP GARG VS MANOJ JAIN	VS SUSHIL KUMAR RAI 9868422289	30.09.2024	336	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	CS (COMM) 1154/2023	11.08.2023	M/S SUPRABHATA ELECTRIC CO. PVT. LTD. VS M/S LEXLA ENERGY INDIA PVT. LTD.	AMIT GOEL 9810122373	30.09.2024	416	NA	CONTESTED	NA	NA	RECOVERY

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			302	COUNTER CLAIM	COUNTER CLAIM 11/2024	22.02.2024	M/S LEXLA ENERGY INDIA PVT. LTD. VS M/S SUPRABHAT ELECTRICALS CO. PVT. LTD.	RAKESH KUMAR SHUKLA	9899454835	30.09.2024	336	NA	CONTESTED	NA	NA	RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	308EXTENSION BLOCK THC	RECOVERY	CS-1122/23	03.08.2023	RAJESH KUMAR GUPTA VS MCD		NA	02.09.2024	396	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (COMM)/4/24	08.01.2024	CHAMAN KUMAR VS SHRIRAM TRANSPORT		NA	03.09.2024	239	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308EXTENSION BLOCK THC	RECOVERY	CS COMM-89/24	12.01.2024	RACHNA SAGAR VS PYARE LAL INDRESH CHANDRA		NA	07.09.2024	239	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS COMM-1433/23	30.10.2023	KRISHNA KUMAR GUPTA VS MCD		NA	10.09.2024	316	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS COMM-79/24	11.01.2024	BHARAT ARORA VS MCD		NA	12.09.2024	245	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS COMM 1479/22	04.06.2022	VAMSOR ENTERPRISES VS RS MAHESHWARI		NA	13.09.2024	832	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS COMM-2198/21	09.07.2021	SAURABH SUMAN VS RAFTAAR PRODUCTION		NA	21.09.2021	1170	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./2449/2022	05-11-2022	B S KARIWAL VS SHRI SANJAY KATTIYAR	ABHIMANYU DEVRAJ	9990380244	07-09-2024	672		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./2450/2022	05-11-2022	B S KARIWAL VS SHRI SANJAY KATTIYAR	ABHIMANYU DEVRAJ	9990380244	07-09-2024	672			CONTESTED		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/1207/2022	06/05/22	M/S SHAGUN ENTERPIRESES PVT. LTD. VS M/S SHRIRAM PACKAGING INDUSTRIES	ASHOK SINGH	KR8287291544	02/09/24	#MACRO?	YES	UNCONTESTED	02/09/24	0	
			307	CIVIL	CS (COMM)/778/2023	10/05/23	ASHA RAM AND SONS PVT. LTD. VS PULKIT AGARWAL	SACHIN JAIN	KR873586359	02/09/24	#MACRO?	YES	CONTESTED	02/09/24	0	
			307	CIVIL	CS (COMM)/937/2024	30/08/24	LOREAL INDIA PRIVATE LIMITED VS ASHOK KUMAR AND ORS.	DEEPANSHU KHATRI	8860939456	02/09/24	#MACRO?	YES	UNCONTESTED	02/09/24	0	
			307	CIVIL	CS (COMM)/201/2024	03/02/24	AJAY KUMAR VS LUXUR CABLES PVT LTD	RAGHAV NARAYAN	8860662882	03/09/24	#MACRO?	YES	EX-PARTE DECREE	03/09/24	0	
			307	CIVIL	CS (COMM)/1625/2019	29/08/19	JAGDISH AND SONS PVT LTD VS AMIT JAIN PROP. M/S SAREE BAZAR	NEELAM KUMARI MALIK	9268244583	04/09/24	#MACRO?	YES	UNCONTESTED	04/09/24	0	

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			307	CIVIL	CS (COMM)/2677/2022	14/12/22	M/S VARUN PIPE AND INDUSTRIES VS M/S NAYANK SANITATION PVT LTD AND ORS	KAPIL DUA	9811590282	04/09/24	#MACRO?	YES	CONTESTED	04/09/24	0	
			307	CIVIL	OMP (COMM.)/602/2024	08/07/24	HDFC BANK LTD VS ABHAY KUMAR JAIN	SANISH BHOLA	9811452022	05/09/24	#MACRO?	NO	UNCONTESTED	05/09/24	0	
			307	CIVIL	OMP (COMM.)/604/2024	08/07/24	HDFC BANK LTD VS RAHUL KUNWARPAL SINGH	SANISH BHOLA	9811452022	05/09/24	#MACRO?	NO	UNCONTESTED	05/09/24	0	
			307	CIVIL	OMP (COMM.)/605/2024	08/07/24	HDFC BANK LTD VS DHANANJAY PRATAP SINGH	SANISH BHOLA	9811452022	05/09/24	#MACRO?	NO	UNCONTESTED	05/09/24	0	
			307	CIVIL	OMP (COMM.)/629/2024	15/07/24	IDFC FIRST BANK LTD VS ASIF MOHAMMAD 6647	MAYANK MAHAJAN	9873347330	05/09/24	#MACRO?	NO	UNCONTESTED	05/09/24	0	
			307	CIVIL	CS (COMM)/757/2023	06/05/23	CANARA BANK VS MRN. ASHISH KUMAR AND ANR	N. UPADHYAY	8860976561	06/09/24	#MACRO?	YES	CONTESTED	06/09/24	0	
			307	CIVIL	OMP (COMM.)/448/2024	03/05/24	TATA CAPITAL LTD VS SULTAN CHOUHDARY	SANISH BHOLA	9811452022	06/09/24	#MACRO?	NO	UNCONTESTED	06/09/24	0	
			307	CIVIL	CS (COMM)/1488/2023	07/11/23	RAM KISHORE TYAGI VS BANK OF BARODA	GAURAV DUBEY	9971007746	07/09/24	#MACRO?	YES	CONTESTED	07/09/24	0	
			307	CIVIL	EXECUTION (COMM.)/335/2024	14/08/24	M/S NOVA POLYCHEM VS M/S O-CHEM SEALERS PVT LTD	MOHAN SHARMA	981137173	07/09/24	#MACRO?	YES	UNCONTESTED	07/09/24	0	
			307	CIVIL	EXECUTION (COMM.)/336/2024	14/08/24	AMITABH AGARWAL VS M/S GARWARE PAINTS LTD	MOHAN SHARMA	981137173	07/09/24	#MACRO?	YES	UNCONTESTED	07/09/24	0	
			307	CIVIL	OMP (COMM.)/507/2024	28/05/24	HDFC BANK LTD VS SAVITA DEVI	SANISH BHOLA	9811452022	10/09/24	#MACRO?	NO	WITHDRAWAL	10/09/24	0	
			307	CIVIL	OMP (COMM.)/505/2024	28/05/24	HDFC BANK LTD VS RUPESH SHARMA	SANISH BHOLA	9811452022	10/09/24	#MACRO?	NO	WITHDRAWAL	10/09/24	0	
			307	CIVIL	OMP (COMM.)/504/2024	28/05/24	TATA CAPITAL LTD VS BABU SINGH	SANISH BHOLA	9811452022	10/09/24	#MACRO?	NO	WITHDRAWAL	10/09/24	0	
			307	CIVIL	CS (COMM)/2181/2022	15/09/22	UNION BANK OF INDIA VS VIVEK KUMAR TIWARI PROP OF M/S. SHRI HARI ENTERPRISES	K.S. RANOT	9890410729	11/09/24	#MACRO?	YES	CONTESTED	11/09/24	0	
			307	CIVIL	CS (COMM)/1492/2023	08/11/23	SMT. SHILPA KHANNA VS MOHAMMAD IMRAN	S.B. PANDEY	9313780408	11/09/24	#MACRO?	YES	CONTESTED	11/09/24	0	

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			307	CIVIL	CS (COMM)/550/2023	29/03/23	BEAUTY ART PRINTS PVT LTD VS MATRA CHHAYA EXPORTS	SARTHAK AHUJA	9873300964	12/09/24	#MACRO?	YES	SETTLED	12/09/24	0	
			307	CIVIL	OMP (COMM.)/638/2024	(1)19/07/24	IDFC FIRST BANK LTD VS ILYAS MUKHTYAR 8324	MAYANK MAHAJAN	9873347330	12/09/24	#MACRO?	NO	UNCONTESTED	12/09/24	0	
			307	CIVIL	OMP (COMM.)/639/2024	(1)19/07/24	IDFC FIRST BANK LTD VS RAHUL KUMAR 5048	MAYANK MAHAJAN	9873347330	12/09/24	#MACRO?	NO	UNCONTESTED	12/09/24	0	
			307	CIVIL	CS (COMM)/110/2024	18/01/24	RADHEY KRISHAN KUMAR VS ARVIND KUMAR	SUDHIR KUMAR	9540867068	13/09/24	#MACRO?	YES	UNCONTESTED	13/09/24	0	
			307	CIVIL	CS (COMM)/819/2023	18/05/23	CANARA BANK VS M/S SATNAM ELECTRICALS THROUGH ITS PROP. VSH. HARVINDER SINGH	PRANAY SHARMA	9873101002	18/09/24	#MACRO?	YES	UNCONTESTED	18/09/24	0	
			307	CIVIL	CS (COMM)/401/2023	04/03/23	SHIV SHAKTI INDUSTRIES VS S.B. TRADING COMPANY	RAKESH KUMAR	9891194404	23/09/24	#MACRO?	YES	UNCONTESTED	23/09/24	0	
			307	CIVIL	CS (COMM)/645/2023	17/04/23	ICICI BANK LTD VS NITIN KUMAR AGGARWAL	VIKAS CHOPRA	9212036118	25/09/24	#MACRO?	YES	CONTESTED	25/09/24	0	
			307	CIVIL	OMP (COMM.)/726/2024	(1)24/07/23	IDFC FIRST BANK LTD VS BALESH DEVI	MAYANK MAHAJAN	9873347330	25/09/24	#MACRO?	YES	WITHDRAW	25/09/24	0	
			307	CIVIL	OMP (COMM.)/727/2024	(1)24/07/23	IDFC FIRST BANK LTD VS VISHAWAS TRILOKI	MAYANK MAHAJAN	9873347330	25/09/24	#MACRO?	YES	WITHDRAW	25/09/24	0	
			307	CIVIL	OMP (COMM.)/728/2024	(1)24/07/23	IDFC FIRST BANK LTD VS SURESH	MAYANK MAHAJAN	9873347330	25/09/24	#MACRO?	YES	WITHDRAW	25/09/24	0	
			307	CIVIL	OMP (COMM.)/729/2024	(1)24/07/23	IDFC FIRST BANK LTD VS UJJVAL SHARMA	MAYANK MAHAJAN	9873347330	25/09/24	#MACRO?	YES	WITHDRAW	25/09/24	0	
			307	CIVIL	OMP (COMM.)/758/2024	(1)26/07/23	IDFC FIRST BANK LTD VS ANUJ KUMAR	MAYANK MAHAJAN	9873347330	26/09/24	#MACRO?	YES	WITHDRAW	26/09/24	0	
			307	CIVIL	OMP (COMM.)/756/2024	(1)26/07/23	IDFC FIRST BANK LTD VS KARAN	MAYANK MAHAJAN	9873347330	26/09/24	#MACRO?	YES	WITHDRAW	26/09/24	0	
			307	CIVIL	OMP (COMM.)/757/2024	(1)26/07/23	IDFC FIRST BANK LTD VS BHIM SINGH	MAYANK MAHAJAN	9873347330	26/09/24	#MACRO?	YES	WITHDRAW	26/09/24	0	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM)	OMP (COMM.)/96/2021	09/12/21	SUNIL BIST AND ANR VS L AND T HOUSING FINANCE LTD.	GYANESH BHARDWAJ	9717871791	07.09.2024	1003	-	CONTESTED	-	-	ARBITRATION & CONCILIATION ACT, 1996-34.

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			COURT ROOM 310	CS (COMM)	CS (COMM)/559/2024	03/05/24	SHYAM LAL MUNICIPAL CORPORATION OF DELHI VS SATYENDRA KR. SINGH		981161525	09.09.2024	129	-	CONTESTED	-	-	SUITS FOR RECOVERY AND DAMAGES-2
			COURT ROOM 310	CS (COMM)	CS (COMM)/621/2020	14/02/20	M K AUTO CLUTCH AND ANR VS SWAPNIL JAIN AND ORS	CO SANCHAY MEHROTRA	8826009919	13.09.2024	1673	-	CONTESTED	-	-	TRADE MARK ACT 1999--134,135,27
			COURT ROOM 310	OMP (I) (COMM)	CS (COMM)/701/2022	25/02/22	MOHD AZAM VS JAUL HASSAN	SATISH KUMAR/UMESH MISHRA	9811053833	28.09.2024	946	-	CONTESTED	-	-	TRADE MARK ACT 1999--134
			COURT ROOM 310	OMP (I) (COMM)	CS (COMM)/2361/2022	18/10/22	M/S BIMAL PAPERS PVT LTD THROUGH AUTHORITY MOHIT JAIN VS M/S ABHINAV SHYAGI		9711996530	30.09.2024	713	-	CONTESTED	-	-	CIVIL CASES--SECTION,1 6-20
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS(COMM)	706/2024	07.06.2024	NAWAL KISHORE SONI V/S GANESH PRASAD			03.09.2024 (23.09.2024 & 27.09.2024 PE AND 01.10.2024 & 04.10.2024						
			401	CS(COMM)	174/2023	28.01.2023	M/S ENGINEERING CO V/S B.E.CONTRACTS P. LTD ORS	PRIME 09.09.2024 & 04.10.2024 & 15.10.2024, PE AND 11.11.2024 & 19.11.2024								
			401	CS(COMM)	1614/2023	20.12.2023	SHRI GOVIND TRADING COMP. V/S NKS FOODS VENTURES P LTD			06.09.2024 (05.10.2024 & 14.10.2024 FOR PE AND 10.10.2024 &						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL	CS (COMM)/1287/2023	06-10-2023	KRISHAN KUMAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	981161525	05-09-2024	335 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/1391/2023	21-10-2023	KRISHAN KUMAR GUPTA VS MUNICIPAL CORPORATION DELHI	SH. S.K. SINGH	981161525	05-09-2024	320 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/402/2022	03-02-2022	VOICEVALE LIMITED VS R K ENTERPRISES AND ANOTHER	SH. AVNISH PANDEY	9312877346	09-09-2024	949 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/62/2024	10-01-2024	STATE BANK OF INDIA VS PUSHPA	SH. J.P. GUPTA	9810099243	25-09-2024	259 DAYS	YES	DECREED	NIL	NIL	
			402	ARBITRATION U/S 34	OMP(COMM)163/2023 (U/S 34)	09-10-2023	ANIL KR. RANWA VS MAHINDRA MAHINDRA FINANCIAL SERVICES LTD.	SH. PUNEET & CHAHAR	9717070005	30-09-2024	358 DAYS	NO	PETITION ALLOWED	NIL	NIL	
			402	CIVIL	CS (COMM)/677/2023	21-04-2023	RACHIT GARG VS SURESH CHANDRA SHARMA	MS. SAYANTANI BASAK	8240300654	30-09-2024	529 DAYS	YES	DECREED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		COMMERCIAL	CIV DJ/1133/2018	01-10-2018	M/S SUDARSHAN TETLECOM VS M/TARUNI TRADING CO	VARUN DEV MISHRA(P),	9646056226	04-09-2024	2165	YES	DECREE	NIL	NIL	
				COMMERCIAL	CS (COMM)/415/2022	30-05-2022	UNION BANK OF INDIA VS VAISHNAVI SHG AND ORS	AALOK KUMAR(P),	9911000126	07-09-2024	831	YES	DECREE	NIL	NIL	

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				COMMERCIAL	CS (COMM)/343/2020	23-11-2020	ORIENTAL INSURANCE CO LTD AND ANR VS M/S YADAV TEMPO TRANSPORT SERVICE	MOHIT SARORA(P),	7330033833	17-09-2024	1394	YES	DISMISSED	NIL	NIL	
				COMMERCIAL	CS (COMM)/584/2022	21-07-2022	CANARA BANK (FEDERATED SYNDICATE BANK) VS PARMINDER RAI	(F) REKHA SRUSTAGI MS(P),	9810168405	21-09-2024	793	YES	CONTESTED	NIL	NIL	
				COMMERCIAL	CS (COMM)/231/2020	22-09-2020	JS CHAWLA AND SONS (HUF) AND OTHERS VS AIRPLAZA RETAIL HOLDINGS PRIVATE LIMITED	LOKESH BHOLA(P),	9999410660	30-09-2024	1469	YES	DECREE	NIL	NIL	
				COMMERCIAL	COUNTER CLAIM/1/2022	18-01-2022	AIRPLAZA RETAIL HOLDINGS PRIVATE LIMITED VS JS CHAWLA AND SONS HUF AND ORS	SANKHLA AND ASSOCIATES(P)	9810901009	30-09-2024	986	YES	DISMISSED	NIL	NIL	
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS COMM 179/2021	10-03-2021	INCUBIS CONSULTANTS INDIA P LTD	SABHINAV SHARMA	9810302091	04.09.2024	1274	NO	CONTESTED	NIL	NIL	
				CS COMM	CS COMM 412/2023	24.05.2023	SUBHASH ARORA M/S REAL LINE OMEGA APPLIANCES VS JITENDER SHARMA	VISHAL CHHABRA	9873330292	25.09.2024	490	NO	CONTESTED	NIL	NIL	
				CS COMM		06-04-2023	YASH APPLICANCES M/S OTTAMATE INTERNATIONAL P LTD	VATI RANJAN	7011255389	01.07.2023	439	NO	CONTESTED	NIL	NIL	
				CS COMM	CS COMM358/2022	18.05.2022	DENTSPLY INDIA P LTD	VISHAWENDRA VERMA	9871704611	17.09.2024	584	NO	CONTESTED	NIL	NIL	
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)/989/2022	44916		SHIR SAHIL OBEROOI VS RAJEEV GROVER	NOT MENTIONED	45537	12-09-1901	DONE	DECREE	SAME DATE	NIL		
				CS (COMM)/1000/2022	44919		MUKUL KUMAR TULI VS RAJEEV GROVER	NOT MENTIONED	45537	09-09-1901	DONE	DECREE	SAME DATE	NIL		
				CS (COMM)/189/2023	44982		SHREERAM VANIJYA GLOBAL EXIM PVT LTD VS KRF LIMITED	NOT MENTIONED	45539	10-07-1901	DONE	DECREE	SAME DATE	NIL		
				CS (COMM)/966/2022	44903		NIKUNJ WOODS PRIVATE LIMITED VS AAKRUTI	NOT MENTIONED	45556	14-10-1901	DONE	DECREE	SAME DATE	NIL		
				MISC DJ/474/2024	45504		REAL COATING VS RAVINDRA SHARAN	NOT MENTIONED	45560	24-02-1900	NO	DISMISSED		NIL		
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	OMP (COMM.)/36/2022	05/09/22	MAHENDER KUMAR VS HDFC BANK LTD	VS GANDHI	9818766184	03/09/24	729	NA	ALLOWED	NIL	NIL	
				CS (COMM)	COUNTER CLAIM/71/2022	27/10/22	M/S VL MARKETING THROUGH SANDEEP SINGLA PROPRIETOR VS M/S JIVA RETAILS INDIA PVT. LTD.	MUKESH KUMAR SHARMA	9873062233	04/09/24	678	NA	DISMISSED			

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				CS (COMM)	CS (COMM)/139/2022	18/02/22	JIVAA RETAILS INDIA PVT. LTD. VS M/S V MARKETINGS	ANKIT LKHURANA	9968068994	04/09/24	929	NA	DISMISSED			
				CS (COMM)	CS (COMM)/893/2023	07/12/23	SUPER SIGN INDUSTRIES VS SUNRISE AGENCIES	PAWAN KUMAR	7048980086	04/09/24	272	NA	DECREE			
				CS (COMM)	CS (COMM)/614/2022	27/07/22	MOHD. QADEER PROP. OF M/S MEHTAB EXPORT HOUSE VS M/S CNR EXPORTS	SHASHI MOHAN	9818106044	13/09/24	779	NA	DECREE			
				MISC DJ	CS (COMM)/160/2019	13/05/19	RAJINDER SINGH SARLA MALIK	VS YASH MITTAL	9582551234	19/09/24	1956	NA	PARTLY ALLOWED			
				COUNTER CLAIM	CS (COMM)/756/2023	10/10/23	DEEPAK GOLCHA WELTIME PVT LTD	VS SURENDER FOOTWEARYADAV	9213247754	20/09/24	346	NA	DECREE			
				CS (COMM)	CS (COMM)/983/2022	19/12/22	SHREE KRISHNA POLYMERS P. LTD VS 4 MANN INDUSTRIES P. LTD	MUKESH SUKHJIA	9810296468	21/09/24	642	NA	DISMISSED			
				CS (COMM)	CS (COMM)/589/2021	25/11/21	M/S AKZO NOBEL INDIA LIMITED VS M/S AGGARWAL HARDWARE SANITARY WARE AND PAINTS AND ANR	PRIYANKA SINGH	8010074443	25/09/24	1035	NA	DECREE			
				CS (COMM)	CS (COMM)/136/2023	02/02/23	MRS SATWANT KAUR PROP M/S KARAM SINGH GARANDSONS VS JSM HKS LLP	MANJUSHA JHA	9999599632	27/09/24	603	NA	DECREE			
				CS (COMM)	CS (COMM)/616/2019	21/12/19	M/S SHIVAM CORPORATION INDIA VS M/S KALYANI INDIA P. LTD.	PANKAJ GARG	9560846436	30/09/24	1745	NA	DISMISSED			
				CS (COMM)	CS (COMM)/891/2023	07/12/23	STATE BANK OF INDIA VS AJIT SINGH THROUGH ITS LRS	ASHOK KUMAR	9811896060	30/09/24	298	NA	DECREE			
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	516/2019	22-10-2019	HEALTH CARE AT HOME INDIA PVT LTD VS BALACHANDHOK PRITAM MEDIVAC AND ANR	PETAL CHANDHOK	9654025754	07-09-2024			CONTESTED			
				CS (COMM)	274/2021	17-04-2021	M/S ART OF WOOD PRESENTATIES VS SAKIR SAIIFI	DUSHYANT KUMAR	9999603064	20-09-2024			CONTESTED			
				CS (COMM)	12/2021	06-01-2021	SH BHARAT BHUSHAN GERA VS YASHODA ORGANIC FOOD PVT LTD AND ORS			18-09-2024			CONTESTED			
				CS (COMM)	287/2021	24-06-2021	M/S MADURA COATS P. LTD. VS M/S KNITCRAFT APPARELS INTERNATIONAL P. LTD.	P. SANDEEP VISHNU	9810394594	27-09-2024			CONTESTED			
				CS (COMM)	73/2021	25-01-2021	DAVINDER SARIN VS AIRPORTS AUTHORITY OF INDIA LTD.	HARISH MALIK	7838855710	30-09-2024			CONTESTED			

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/909/2022		45539	UNION BANK OF INDIA VS SUNNY PAHWA			45537			CONTESTED					
				CS (COMM)/176/2019		45540	M/S MED FRESHE PVT LTD VS HLL INFRATECH SERVICES LTD			45539				CONTESTED				
				CS (COMM)/555/2019		45539	PUNJAB STAINLESS STEEL LTD. VS ICICI BANK LTD. AND ORS.			45546					CONTESTED			
				CS (COMM)/492/2021		45540	SH SIDDHARTHA DUGGAL VS SH CHANDER SHEKHAR			45554					CONTESTED			
				CS (COMM)/54/2023		45540	ANURAG SHOKEEN VS NEELKANTH HOSPITALITY			45559					CONTESTED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	96/2021	09.03.2021	CANARA BANK VS. DILIP KUMAR	SANJEEV CHOPRA	971142200	11.09.2024	1282	YES	DECREED	NIL	NIL	RECOVERY		
				OMP(COMM)	9/2021	18.01.2022	M/S R B ENTERPRISES VS. UNION OF INDIA	GAURAV AGGARWAL	9999576566	05.09.2024	961		NO	ALLOWED	NIL	NIL	U/S 34	
				OMP(COMM)	10/2021	18.01.2022	M/S R B ENTERPRISES VS. UNION OF INDIA	GAURAV AGGARWAL	9999576566	05.09.2024	961		NO	ALLOWED	NIL	NIL	U/S 34	
				OMP(COMM)	11/2021	18.01.2022	M/S R B ENTERPRISES VS. UNION OF INDIA	GAURAV AGGARWAL	9999576566	05.09.2024	961		NO	ALLOWED	NIL	NIL	U/S 34	
				OMP(COMM)	29/2022	23.02.2022	UNION OF INDIA VS. M/GLOBAL ENTERPRISES	SASHOK KUMAR JOSHI	9868212035	10.09.2022	930		NO	DISMISSED	NIL	NIL	U/S 34	
				OMP(COMM)	172/2019	24.09.2019	M/S WAPCOS LTD. VS. M/S C AND C ENERGY PVT LTD.	SH. AKASH TYAGI	7895306339	24.09.2019	1821		NO	DISMISSED	NIL	NIL	U/S 34	
				OMP(COMM)	173/2019	24.09.2019	M/S WAPCOS LTD. VS. M/S C AND C ENERGY PVT LTD.	SH. AKASH TYAGI	7895306339	24.09.2019	1828		NO	DISMISSED	NIL	NIL	U/S 34	
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	25		CS (COMM.)	166 / 2023	16.03.2023	VERTX LIFTS (INDIA) PVT. LTD. VS. RAKESH KUMAR GARG	SH. HIMANSHU DEWAN	8851394488	10.09.2024	545	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY		
				CS (COMM.)	781 / 2022	14.09.2022	PETROPOL INDIA LTD. VS. TDI INFRACORP INDIA LTD.	SH. SURYA SINGH	9990008499	21.09.2024	739		NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
				ARB. A. (COMM.)	01 / 2024	08.01.2024	UNION OF INDIA VS. M/S CONSTRUCTIONS LTD.	SH. SAURAV TEWATIA SINGH YADAV	9811163723	25.09.2024	262		NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT	

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				OMP (COMM.)	151 / 2024	20.07.2024	VJAY KUMAR VS. TATA CAPITAL HOUSING FINANCE LTD.	SH. HEMANT SINGH	989954567	26.09.2024	69	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT
				CS (COMM.)	411 / 2021	04.10.2021	PARAS POLYMERS PVT LTD. VS. CARAFORS FOAM PVT. LTD.	SH. RAM SHANKAR	9811214465	28.09.2024	1091	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FOR RECOVERY	CS/414/2019	15/05/19	M/S FRIENDS PAPER VS GATEWAY ILLUSTRATIONS AND ANR	STUTI GUPTA	9810358516	03/09/24	1938	YES	DECREED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				SUIT FOR RECOVERY	CS (COMM.)/320/2023	26/05/23	BNP PARIBAS S.A VS VARAHA INFRA LIMITED	PAWAN SINGH MANA	9599460467	09/09/24	472	YES	DECREED	NIL	NIL	SUIT FOR TRADEMARKS U/S 134 & 135
				COUNTER CLAIM	COUNTER CLAIM/42/2023	07/11/23	M/S PRIMATEL FIBCOM LTD VS M/S HIRATEK INTERNATIONAL	ANUJ KUMAR	9811274696	20/09/24	318	YES	PLAINT REJECTED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				SUIT FOR RECOVERY	CS (COMM.)/527/2021	23/11/21	SHRI ANDREAS SINGH WADHWA VS NATIONAL TEXTILE CORPORATION LTD	C SINGHAL	9810061558	23/09/24	1035	YES	DECREED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/102/2022	02/07/22	TIMSY DHAWAN VS KOTAK MAHINDRA PRIME LTD.	SANJEEV KUMAR NARANG	9810064624	24/09/24	815	NO	PETITION ALLOWED	NIL	NIL	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/125/2023	19/09/23	SATYAPAL SINGH AND ANR. VS ELECTRONICA FINANCE LTD. AND ANR.	PANKAJ KUMAR	9868568906	27/09/24	374	NO	PETITION DISMISSED	NIL	NIL	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/212/2019	03/12/19	UNION OF INDIA VS INLAND WORLD LOGISTICS PVT LTD	SAMITAVA PODDAR	9891048584	28/09/24	1761	NO	PETITION DISMISSED	NIL	NIL	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				SUIT FOR TRADEMARKS	CS (COMM.)/258/2022	03/03/22	PUMA SE VS AMRESH YADAV AND ORS.	SHASHI PRATAP OJHA	9891584230	28/09/24	940	YES	DECREED	NIL	NIL	PETITION U/S 9 OF ARBITRATION & CONCILIATION
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/446/2023	28/07/2023	DEEPAK FOODS PRODUCTS VS DEEPAK SHARMA	SH. PRATAP SHARMA	9810729487	02-09-24	402	YES	DECREED	NA	NA	SUIT FOR PERMANENT INJUNCTION TO
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/583/2022	13/10/2022	M/S DAMMANI BROTHERS VS SURESH GULWANI TRADING AS M/S MAHENDRA BROTHERS	SH. ARPIT SINGH	9650682928	28-09-24	716	YES	DISPOSED	NA	NA	SUIT U/S 134 & 135 OF TRADEMARK ACT
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/431/2023	18/07/2023	DAMMANI BROTHERS VS KTC FOODS	SH. ARPIT SINGH	9650682928	28-09-24	438	YES	DISPOSED	NA	NA	SUIT U/S 134 & 135 OF TRADEMARK ACT
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)65/2021	23-10-21	H.G.RETAIL SOLUTIONS VS INTEC CAPITAL LTD	SHRESTH JAIN	9871206484	07-09-24	1050	N/A	ALLOWED	N/A	N/A	34 A & C ACT
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)393/2019	7-12-19	DEV RAT IMPEX PVT LTD VS CHAUHAN BROTHERS PLUMBING	NATWAR RAI	9811245214	25-09-24	1754	YES	DECREED	NOT FILED	NOT FILED	CIVIL SUIT FOR RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT / SECTION
			6, NEW COURT BLOCK-I	COMMERCIAL	CS(COMM)/9/2023	4-1-23	RUMMY CHHABRA AND ANR VS PAKSON IMPEX LTD	KUMAR JHA	981104452	27-09-24	632	YES	DECREED	NOT FILED	NOT FILED	TRADE MARK ACT
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/ 325/2021	27-9-21	MR. ANISH SINGHAL VS MR. SATISH KUMAR JAIN AND ANR.	SHARAT DEEPAK AND VANDANA SHARMA BHANDARI (P)	9811088182	09-07-24	1076	YES	CONTESTED	NA	NA	RECOVERY OF MONEY--74
			17, NEW COURT BLOCK-I	COMMERCIAL	CS DJ/394/2020	10-8-20	KULDEEP SEJWAL VS SUNITA KOHLI	UDAIBIR SINGH KOCHAR AND ADITYA BAKSHI (P)	9250611261	30/09/24	1453	YES	CONTESTED	NA	NA	POSSESSION AND RECOVERY OF RENT/DAM
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/291/2022	2-5-22	M/S. DARSHANA AGRO VS M/S. YELLOW GINGER AND ORS.	ANIS MOHAMMAD	9971412326	30-09-24	882	YES	CONTESTED	NOT FILED	N.A.	CIVIL PROCEDURE CODE
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/389/2022	2-7-22	AHUJA BUILDERS VS CIFOST CONSTRUCTION CO. THROUGH ITS PROPRIETOR,	SHABHAY MAHAJAN	9910050991	30-09-24	821	YES	CONTESTED	NOT FILED	N.A.	CIVIL PROCEDURE CODE
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/480/2022	24-8-22	GOPSONS PAPERS PVT. LTD. VS M/S PRISTINE PUBLICATIONS PVT LTD THROUGH ITS DIRECTOR/AR SANJAY	C.M. GOYAL	9810652956	05-09-24	743	YES	CONTESTED	NOT FILED	N.A.	CIVIL PROCEDURE CODE
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/236/2024	10-5-24	UNION BANK OF INDIA VS SANJAY BHOLA PROP HARDEV STORE	LALIT KUMAR MEDICAL	9540009991	19-09-24	132	YES	CONTESTED	NOT FILED	N.A.	CIVIL PROCEDURE CODE
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	10, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/324/2019	09-10-2019	SURYA MARKETING VS SMC NOVA ESTATE PVT LTD	CO. SH. ABHINAV BHATIA	9999551989	12-09-2024	1800	-	DECREED	-	-	SUIT FOR PERPETUAL INJUNCTION
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	72/2024	07-02-2024	CANARA BANK VS SANTOSH VIJAY	KUMAR VISHWAJEET & SHIV KUMAR KOHLI	--	26-09-2024	232	--	ALLOWED	--	--	
			COMMERCIAL	696/2022	15-07-2022	MANTEC CONSULTANTS PVT. LTD. VS CUCKOO APPLIANCES	SUNIL BHARDWAJ & ANURAG CHATURVEDI	--	30-09-2024	808	--	DECREED	--	--		
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS/COMM/687/2022	16/07/22	PRAVEEN MITTAL VS NBCC INDIA LTD.	AVINASH KUMAR TRIVEDI	N/A	04/09/24	781	YES	DECREED	-	-	-	
				CS/COMM/457/2023	11/05/23	DEUTSCHE BANK AG VS M/S COMRACK INFONET	GURVINDER KUMAR SURI	N/A	04/09/24	482	YES	DECREED	-	-	-	
				CS (COMM)/29/2023	09/01/23	BHUSHAN DEALMARK PRIVATE LIMITED VS ELSAMEX MAINTENANCE SERVICES	HIMANSHU GARG	N/A	05/09/24	605	YES	PLAINT REJECTED	-	-	-	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	VS. ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	OF DATE EXECUTED / N. DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION
				CS/COMM/41/2023	10/01/23		SURESH VERMA VS. AMIT OBEROI	RAHUL TRIPATHI	N/A	07/09/24	606	YES	DECREED			
				CS/COMM/1019/2022	15/10/22		SPORTING ETHOS VS. PARIDHI OJHA	ABHISHEK AGGARWAL	N/A	07/09/24	693	YES	PLAINT REJECTED			
				OMP/COMM/13/2023	14/09/23		GULAB GLORY SENIOR SECONDARY SCHOOL VS. PROELIEM LEARNING SOLUTIONS	SARTHAK BALI	N/A	09/09/24	361	YES	PETITION DISMISSED			
				OMP/COMM/13/2023	08/02/23		MARIA JAMAL VS. MOHD. JAMSHED	MOHD. HASIBUDDIN	N/A	11/09/24	581	YES	DISPOSED OFF			
				CS/COMM/220/2021	08/04/21		RANBIR SINGH VS. M/S INFORMATION TV	AVINASH KUMAR	N/A	13/09/24	1254	YES	DISPOSED OFF			
				CS/COMM/957/2023	11/10/23		VIVEK RAKYAN VS. M/S ORANGE SKY MAINTENANCE	RAGHAV SABHARWAL	N/A	13/09/24	338	YES	DISMISSED			
				CS/COMM/488/2021	29/10/21		HIGH SPIRITS EXIM VS. MORNING STORES	NAVEEN KUMAR	N/A	21/09/24	1058	YES	DECREED			
				CS/COMM/415/2023	01/05/23		FRANKIE LALLAWMSAN GA VS. BAJAJ PROCESSPACK	TUSHAR MAHAJAN	N/A	21/09/24	509	YES	DISMISSED			
				CS/COMM/1051/2022	28/10/22		UFLEX LTD VS. M/S KESHAR PRINT LLP	SUSHMA SINGH	N/A	24/09/24	697	YES	PLAINT REJECTED			
				CS/COMM/551/2023	06/06/23		KIRORI MAIL PREM CHAND VS. STYLEPORT FASHION	TUSHAR AGARWAL	N/A	30/09/24	482	YES	DISMISSED			
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMERCIAL SUIT	CS (COMM) 880/23	27.09.2023	VED PRAKASH GANDHI VS. M/S VALUE PHARMACEUTICALS RETAIL 9 HYD P. LTD.	ROOP CHAND TIWARI	9311054419	28.09.2024	367	YES	CONTESTED			

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				COMMERCIAL SUIT	CS (COMM) 33/19	06.03.2019	M/S SUPERIOR AIRCON PVT LTD VS NBCC (INDIA) LTD	APROOV PARASHARI	9810182555	10.09.2024	2015	YES	CONTESTED			
				COMMERCIAL SUIT	CS (COMM) 1096/23	06.12.2023	STATE BANK OF INDIA VS. SANTOSH JAISWAL	AMIT SINGH	7011848842	25.09.2024	294	YES	CONTESTED			
				COMMERCIAL SUIT	OMP (COMM) 95/2023	26.10.2023	DELHI DEVELOPMENT AUTHORITY VS. SSB INFRASTRUCTURE	MAYANK SSBAMNIYAL	9-999E+010	30.09.2024	340	YES	CONTESTED			
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM) 380/2021	44448	CHANGFANG SEMICONDUCTOR LTD. VS. NEO NEON ELECTRICALS PVT. LTD.	SH. VISHWAJEET TIWARI	9811970721	45541	1093	NO		--	--	
				COMMERCIAL SUIT	CS (COMM) 739/2023	45141	STATE BANK OF INDIA VS. MRS RAJ	SH. AMIT KUMAR SINGH	7011848842	45545	404	NO		--	--	
				COMMERCIAL SUIT	CS (COMM)407/2023	45045	HARNEET SINGH VS SEEMA CHANDA	SH. ANIMESH KUMAR GABA	8585909400	45560	515	NO		--	--	
				OMP COMM	OMP COMM/09/24	44606	UNION OF INDIA VS BUDHIRAJA ELECTRICALS	SH. AJAY DIGPAUL	9811157265	45562	956	NO		--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/86/2023	24-01-2023	M/S RIC PROJECTS PVT LTD. VS M/S NBCC INDIA LTD.	SHASHANK BAJPAI	98910 60955	06-09-2024	591	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS DJ/1043/2021	23-12-2021	ANIL KUMAR VS M/GOIBIBO	ZENITH LAW CHAMBERS	94671-94651	13-09-2024	995	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS (COMM)/276/2022	14-03-2022	ONE COMMUNICATION LIMITED VS MANI MPALA M3 MOVIEZ	SRIVASTAVA AND ASSOCIATES	9873164160	25-09-2024	926	YES	CONTESTED	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	EX/465/2020	10-12-2020	IRIS WORLD WIDE INTEGRATED MARKETING PRIORITY LIMITED VS SONY INDIA PVT. LTD.	PRITHA SRIKUMAR	9971116183	04-09-2024	1364	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/726/2023	27-07-2023	M/S FOURWAYS MOVERS PVT LTD VS M/S DSH FASHION	ANUJ ARORA & JUGRAJ	9999238801	06-09-2024	407	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/274/2019	07-09-2019	M/S TECHNOLOGIES LIMITED VS KOTAK MAHINDRA BANK LTD	CICO ANIL KUMAR CHUNDURU	9811335435	09-09-2024	1829	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/85/2019	13-08-2019	SUNIL PURI VS EDELWEISS BROKING LIMITED	MEENAKSHI JOSHI	---	19-09-2024	1864	YES	CONTESTED	---	---	

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34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (COMM)	2878/24	15.07.2024	PUNJAB NATIONAL BANK VS RAHUL MURAIL	SH. AK SHAKYA	9810362626	05.09.2024	52	-	DECREED	-	-	
				CS (COMM)	956/22	22.09.22	ANKITA PARISARAY V/S MOHAN KUMAR BARANWAL	SONALI SHAH	9818651854	07.09.2024	716	-	DISMISSED	-	-	
				CS (COMM)	283/24	15.04.2024	AKSHITA IT SOLUTION V/S JNS SYSTECH	MS.NAMARTA MALIK	9810865249	17.09.2024	155	-	DISMISSED	-	-	
				CS (COMM)	389/22	23.04.2022	ALLAHABAD AGENCY V/S AMAZON SELLER SERVICES	SH.RONAK NAYAK	704835171	13.09.2024	874	-	DECREED	-	-	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	617/21	6.12.2021	ARUN KUMAR VS ROHIT BAL DESIGNS PVT	SANJEEV GOYAL	9878844198	04.09.2024	1004	NO	DECREED	NO	NO	
				CS COMM	163/23	17.02.2023	MS CHADHA COMPUTER VS MS PUJA MALHOTRA SINGH & ANR	ANOJ KUMAR SINGH	9810665527	07.09.2024	569	NO	DECREED	NO	NO	
				CS COMM	13/2024	15.01.2023	VATKA HOTELS PVT VS LENS KART SOLUTIONS PVT	MAYANK MISHRA	9810731017	20.09.24	625	NO	DECREED	NO	NO	
				CS COMM	95/22	13.01.2022	ZENITH ELECTROTECH PVT VS SKY CONSTRUCTION COMPANY	MONOJ KUMAR BHAGAT	9711533272	21.09.2024	1418	NO	DECREED	NO	NO	
				CS COMM	290/24	16.04.2024	NISHU GHEI VS P INDIA PVT	BSHIVANSU BHARADHUJ	9958864562	24.09.2024	162	NO	DECREED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	54/2024	13-02-2024	BANK OF BARODA VS. JAI AMBE GARMENTS	MEENU CHAUDHARY VS. SONAL KHATRI	-	19-09-2024	216	YES	CONTESTED	NIL	NIL	
				RECOVERY	212/2022	15-07-2022	PUNJAB NATIONAL BANK VS. GHULAM ABBAS	DEOKANT TRIPATHI VS. SA KHAN	-	21-09-2024	796	YES	CONTESTED	NIL	NIL	
				RECOVERY	250/2022	06-08-2022	BALAJI FINCAP VS. DPL FARM	RAVI KUMAR VS.MANISH KUMAR	-	26-09-2024	780	YES	CONTESTED	NIL	NIL	
				RECOVERY	372/2022	29-11-2022	MODERN INDUSTRIES VS.NITIN TRADING COMPANY	RAMESH SARAF VS. KESHAV YADAV	-	30-09-2024	639	YES	CONTESTED	NIL	NIL	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT-01)	NORTH EAST	201, NEW BUILDING KKD	C.S. (COMM)/	48/2021	24-08-2021	MR. KARAN BHUTAN TRADING AS INDUSTRIES VS MRS RAJESHWARI PROPRIETOR OF M/S	RAKESH KUMAR TIWARI	9582931401	02-09-2024	1105	YES	CONTESTED	NO EXECUTION FILED TILL DATE	N/A	

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				C.S. (COMM)	/113/2023	30-10-2023	BANK OF MAHARASHTRA VS AMIT SINGH	TARUN KUMAR	9891144722	12-09-2024	318	YES	CONTESTED	NO EXECUTION FILED TILL DATE	N/A	
				C.S. (COMM)	/92/2023	12-10-2023	SH. SACHIN KUMAR JAIN VS SH. DEEPAK JAIN	MANU BHARDWAJ	889116932	18-09-2024	342	YES	CONTESTED	NO EXECUTION FILED TILL DATE	N/A	
				C.S. (COMM)	/17/2021	16-01-2021	CANARA BANK VS MOHD. SOHAIL	SHASHI BALA	9971155677	23-09-2024	1346	YES	CONTESTED	N/A	N/A	
				C.S. (COMM)	/127/2022	10-11-2022	KAMAL SINGH VS GIRDHAR TENTS PVT. LTD.	SAMAN SHARMA	9910568669	27-09-2024	687	YES	CONTESTED	NO EXECUTION FILED TILL DATE	N/A	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 648/2023	23.12.2023	SHREE BANKEY BEHARI FABRICS PVT LTD. VS. PUKHRAJ BISHNOI	NEELAM KUMARI MALIK	7303295156	03.09.2024	255	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	MISC DJ 3092024	15.04.2024	JAI DURGA TRADERS PVT LTD. VS. SAPPHIRA RETAIL PVT LTD.	SHAILENDER KUMAR SINGH	9717101829	04.09.2024	142	YES	DECREED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 634/2022	15.11.2022	CANARA BANK VS. MR. RAVI KUMAR JAIN	VARUN GUPTA	8800663896	07.09.2024	662	YES	DECREED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 198/2023	18.04.2023	ADIDAS VS. MOHD. IRFAN	VARUN GUPTA	8800663896	11.09.2024	512	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	MISC DJ 76/2023	25.01.2023	SONU JAIN VS. SHASHANK JAIN & ANR.	DUSHIYANT SISODIYA	9810387906	12.09.2024	596	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 26/2020	14.02.2019	M/S JAI BHOLE GARMENTS VS. MR. P. A. JAIYA PRAKASH PROP. OF M/S JEYAM TEXTILES AND READYMADE	R.S. GOSWAMI	9999298627	19.09.2024	2044	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 92/2021	16.02.2021	OP AND SONS TRADERS PVT LTD. VS. SANJAY PRASAD BHAGAT	KAMA SHARMA	8800663896	20.09.2024	1312	YES	DECREED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 402/2022	01.07.2022	MR. IRSHAD YUNUS SHORJIWALA VS. M/S SBC MINERALS	K K GAMBHI	8826601990	28.09.2024	820	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 723/2022	21.12.2022	M/S SBC MINERALS PVT LTD. VS. M/S RUBY INFRATRADE AND ANR.	ADITYA KUMAR YADAV	9717699299	28.09.2024	647	YES	DISMISSED	EXECUTION NOT FILED	NO	

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40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/420/2020	02-09-2020	M/S EASY TRIP PLANNERS PVT LTD VS M/S THE TIMES CREATIONS AND ANR	KUSHAGRA BANSAL	9999448797	26-09-2024	1465	YES	DISMISSED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/619/2022	07-11-2022	PUNJAB AND SIND BANK VS RAJESH KUMAR	VP SINGH	8700308803	30-09-2024	398	YES	DISMISSED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/469/2023	20-09-2023	SANDEEP RATHI AUTHORIZED REPRESENTATIVE M/S RATHI ENTERPRISES VS M/S SHAKTI POLYTUBE	RAKESH KUMAR	8802416767	24-09-2024	365	YES	DECREED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/486/2023	26-09-2023	CANARA BANK VS SMT RASHIDA	KALPANA	9811343911	10-09-2024	350	YES	DECREED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/598/2023	25-11-2023	IDBI BANK LIMITED VS SAHIB DHIMAN	MANISH DEWAN	9213905829	23-09-2024	303	YES	DECREED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/4/2024	02-01-2024	SARAOGI SUPER SALES PVT LTD VS STYLING KUMAR KEDIA	VARUN BEDI	828567260	03-09-2024	245	YES	DECREED	EXECUTION NOT FILED	NIL	
41	SH. SURENDER S. RATHI	SHAHDARA	303, NEW COURT BUILDING		CS (COMM)/172/2021	24-03-2021	TUF METALLURGICAL PRIVATE LIMITED VS NORTECH FERRO ALLOYS PRIVATE LIMITED AND ORS	VAIBHAV MAHAJAN(P),		24-09-2024	1275	YES	DECREED	N/A		
					CS (COMM)/488/2022	18-08-2022	ANKIT JAIN VS HITESH KUMAR	SYED HASAN ISFAHANI(P),		06-09-2024	748	YES	DECREED	N/A		
					CS (COMM)/448/2021	09-11-2021	CENTRAL BANK OF INAIDA VS SARMESH DEVI AND ORS	MANOJ KUMAR ARORA(P),		07-09-2024	1033	YES	DECREED	N/A		
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA			CS (COMM)/600/2023	29-11-2023	NITA DEVJI SRIMAL VS HARI PRASAD	VIVIEK JAIN	9818719252	17-09-2024	293 DAYS	-	DECREED	EXECUTION NOT FILED TILL DATE		
					CS (COMM)/305/2023	06-06-2023	PANKAJ SACHDEVA VS MOHAMMAD GANI MIYAN	D.K. MALHOTRA	9718764007	21-09-2024	473 DAYS	-	DECREED	EXECUTION NOT FILED TILL DATE		
					CS (COMM)/456/2022	28-07-2022	PAWAN KUMAR GUPTA VS BASANTI KUMAR RATHI	PRAVEEN AGGARWAL	9818724611	23-09-2024	788 DAYS	-	DECREED	EXECUTION NOT FILED TILL DATE		
					CS (COMM)/269/2023	22-05-2023	UNION BANK OF INDIA VS ANIL KUMAR SHARMA	SAMRENDER KUMAR	9999114922	28-09-2024	495 DAYS	-	DECREED	EXECUTION NOT FILED TILL DATE		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT / SECTION
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 77/2024	12.02.2024	MOHIT VS VINAY SAGAR	ABHIJIT KUMAR TIWARY J.K.PANDEY	9810676750	07.09.2024	208	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 337/2021	09.12.2021	RAJ KUMAR VS M/S SHIV CONSTRUCTION COMPANY AND ORS	MANJIT SINGH CHAUHAN, RAJ KUMAR SOLANKI	9810326486, 9810410307	26.09.2024	1022	YES	ALLOWED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	COMMERCIAL SUIT	CS (COMM)/ 394/2022	06-08-2022	SANJAY SHARMA VS KANTA RANI	SH. RAKESH KUMAR	9811935694	11-09-2024	767	DISMISSED	NIL	NIL	RECOVERY SUIT	
			613	COMMERCIAL SUIT	CS (COMM)/ 330/2022	02-07-2022	DYNAMIC STAFFING SERVICES PVT. LTD. VS M/S ASTAM VASU CONSULTANTS AND ANR.	SH. LUCKY SHARMA	9718479020	21-09-2024	812	DISMISSED	NIL	NIL	RECOVERY SUIT	
			613	COMMERCIAL SUIT	CS (COMM)/ 102/2024	24-02-2024	SMITA SINGH VS AJIT KUMAR SUKHLAL PALA	SH. M.R. JANGID	9013247132	24-09-2024	213	DISMISSED	NIL	NIL	RECOVERY SUIT	
			613	COMMERCIAL SUIT	CS (COMM)/ 546/2023	07-12-2023	M/S S AND ENTERPRISES VS M/ THE SHOE FACTORY	SMS. CHERRY GUPTA	9811056644	25-09-2024	293	DECREED	NIL	NIL	RECOVERY SUIT	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	ARBITRATION	OMP (COMM) 8/2022	18.04.2024	SHILPA CHAWLA VS M/YES BANK LTD & ORS	MR. ROHIT ARORA	9717949628	12.09.2024	878	NIL	SET ASIDE	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 282/2023	06.06.2024	FAQIR CHAND VS M/ BHOOMIGEOTECH PVT. LTD	MR. KRISHNA KUMAR SHARMA	9899234777	24.09.2024	506	NIL	CONTESTED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 348/2023	27.07.2023	BANK OF MAHARASHTRA VS SAURABH RISHI	MR. PRAVEEN KUMAR RAJPUT	9999706042	28.09.2024	429	NIL	CONTESTED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 135/2022	24.03.2022	M/S GREENOLUTION PVT. LTD VS RHINOS CONCRETESINDIA PVT LTD ANDORS.	MR. SURENDER GUPTA	9811196644	30.09.2024	921	NIL	CONTESTED	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	OMP(COMM)	02/2023	03.01.2023	MS PAVITRA GOSWAMI VS INDIAN RAILWAY CATERING AND	ASHUTOSH GHADE	8085491619	04.09.2024	610 DAYS	YES	CONTESTED	NA	NA	
			509	CS(COMM)	186/2022	13.08.2021	ROHIT BANSAL AND ANR. VS M/S JASON INC.	VIKASH SHARMA	9555333330	20.09.2024	886 DAYS	YES	CONTESTED	NA	NA	

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF September 2024

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	252	36	3	0	32	259
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	235	33	0	0	31	237
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	279	33	1	25	36	252
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	275	40	0	0	53	262
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	264	28	0	0	43	249
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	280	46	2	2	46	280
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	248	30	3	3	36	242
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	230	33	30	0	40	253
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	283	31	0	4	32	278
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	275	47	0	1	34	287
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	287	37	0	0	26	298
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	236	35	0	0	35	236
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	283	38	1	1	30	291

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	209	54	2	1	21	243
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	378	18	3	0	32	367
16	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	West	374	17	1	1	41	350
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	350	19	0	0	44	325
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	313	20	3	2	46	288
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	298	56	1	0	46	309
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	998	59	7	1	42	1021
21A	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	754	63	24	27	54	760
22	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	794	51	5	2	47	801
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	399	128	0	0	106	421
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	365	134	1	0	73	427
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	425	119	1	0	87	458
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	417	139	0	0	142	414

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non transfer during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	374	109	1	0	141	343
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	383	17	0	0	15	385
29	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	281	38	1	1	55	264
30	SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	342	19	1	0	26	336
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	360	25	0	0	29	356
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	374	24	0	1	37	360
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	283	2	0	16	32	237
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	88	16	0	0	32	72
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	283	23	16	0	28	294
36a	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	East	294	37	2	0	51	282
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	590	31	0	0	12	609

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	156	25	1	0	27	155
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	204	23	0	0	32	195
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	220	18	1	0	30	209
41	SH. SURENDER S. RATHI, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	141	33	3	0	30	147
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	245	9	0	0	22	232
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1591	86	0	0	90	1587
44	SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1186	80	10	0	167	1109
45A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	1989	123	2	0	150	1964
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	149	26	6	1	24	156
47A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	223	25	3	0	18	233
48A	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	255	21	2	1	21	256
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	202	26	4	9	15	208
GRAND TOTAL			19714	2180	141	99	2339	19597

List of cases received for Pre-Institution Mediation and Settlement during the month September 2024

Sr. No.	Delhi Mediation Centre	Total number of applications pending on 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases during the Month	Total number of Failed Application Pending at the end of the Month
1	Central	501	153	2	159	0	493
2	West	143	158	0	131	0	170
3	East	37	57	0	19	0	75
4	North-East	26	25	0	36	0	15
5	Shahdara	107	73	1	106	0	73
6	South	200	82	1	23	2	256
7	South-East	452	135	2	133	2	450
8	New Delhi	237	112	0	87	4	258
9	North	161	93	3	79	0	172
10	North-West	93	113	0	77	1	128
11	South-West	181	76	0	53	0	204
	Total	2138	1077	9	903	9	2294
12	DHCLSC	127	47	1	21	6	146
	Overall Total	2265	1124	10	924	15	2440

Note: Application received through NALSA App during the month:- Nil